



ABSTRACT

Withdrawal of cases - Hon'ble Chief Minister's announcement while replying to the Governor's Address in the Tamil Nadu Legislative Assembly on 24.06.2021 - Withdrawal of cases registered against the Press, Farmers protesting against the three Agricultural Acts, those who protested against Citizenship Amendment Act, Methane/Neutrino, Koodankulam Atomic Plant and Eight Lane Road Projects - Orders - Issued.

Home (Courts-IV) Department

G.O.(Ms) No.368

Dated 04.09.2021  
Ayt, Mtâ 19,  
ÂUtÿSt® M©L 2052.

Read :-

1. From the Director General of Police / Head of Police Force, Chennai, letter Rc.No.004758/Crime4(1)/2021, dated 31.07.2021.
2. From the Public Prosecutor, High Court, Chennai, Opinion No.211/2021, dated 30.07.2021.

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**ORDER :**

The Hon'ble Chief Minister while replying to the Governor's address, has made the following announcement on the floor of the Assembly on 24.06.2021:-

“flªj M£Áæš fUªJç RjªÂuªÂ%oF vÂuhf Clfšfÿ ÚJ muR bjhl®ªj tHjFfÿ,  
\_çW ntsh© r£lšfSjF vÂuhfª nghuhoa éthrhæfÿ Újhd tHjFfÿ, Fólçikª  
ÂUªjç r£lªÂ%oF vÂuhfª nghuhoat®fÿ Újhd tHjFfÿ, Úªnjç / äô£çndh /  
TlšFs« mQciy / nry« v£Ltêç rhiy Mªªª Â£lšfSjF vÂuhf mwtêæš nghuhoa  
kifÿ ÚJ nghlªg£l tHjFfÿ midªJªª ÂUªªªª bgwªgªLªª”.

2. Pursuant to this, the Director General of Police has furnished the details of cases registered against the freedom of Media / Press (2011-2021) and Protestors who protested peacefully against three Agricultural Amendment Laws, National Register of Citizens(NRC) / Citizenship Amendment Act (CAA), Eight Lane / Methane / Neutrino and Koodankulam issues as per Annexure (I-V) to be considered for withdrawal.

3. The Director General of Police has sent the cases for withdrawal which have been recommended by the concerned Superintendent of Police / Commissioner of Police of the Districts / Cities are as follows:-

| Subject                              | Cases proposed for Withdrawal |      | Total No. of Cases |
|--------------------------------------|-------------------------------|------|--------------------|
|                                      | UI                            | PT   |                    |
| Against freedom of Media / Press     | 07                            | 19   | 26                 |
| Agitation against Farm Bill          | 2553                          | 278  | 2831               |
| CAA protest                          | 1637                          | 645  | 2282               |
| Eight lane / Methane / Neutrino etc. | 260                           | 145  | 405                |
| Koodankulam                          | 03                            | 23   | 26                 |
| Total                                | 4460                          | 1110 | 5570               |

4. The Public Prosecutor, High Court, Chennai in his opinion, among others, has stated that on perusal of the records, Annexure (I-V) and the announcement dated 24.06.2021 made by the Hon'ble Chief Minister of Tamil Nadu while replying to the Governor's Address, has opined as follows:-

- I. In cases, where the investigation is still pending or charge sheet not taken on file, further action may be dropped by the concerned Police.
- II. In cases, where the case is pending trial, the Assistant Public Prosecutor in charge of the respective cases may be directed to move an application under Section 321 of the Code of Criminal Procedure for withdrawal of prosecution and follow the procedure prescribed therein;

5. The Supreme Court of India in its interim Order dated 10.08.2021 in W.P. (C) No.699/2016, has ordered that, no prosecution against a sitting or former M.P./M.L.A shall be withdrawn without the leave of the High Court in the respective suo-motu writ petitions registered in pursuance of our order dated 16.09.2020. The High Courts are requested to examine the withdrawals, whether pending or disposed of since 16.09.2020, in light of guidelines laid down by the Supreme Court of India. Subsequently, the Supreme Court of India in its interim Order dated 25.08.2021 in W.P. (C) No.699/2016 has ordered that not to withdraw prosecution against sitting or former MPs/MLAs without the leave of the High Court.

6. The Government, after careful examination, hereby order for the withdrawal of 5570 cases as per Annexure (I-V) registered against the freedom of Media/Press (2011-2021) and Protestors who protested peacefully against three Agricultural Amendment Laws, National Register of Citizens / Citizenship Amendment Act, Eight Lane / Methane / Neutrino and Koodankulam issues as per the Annexure (I-V) appended to this order, by following the procedures as opined by the Public Prosecutor, High Court, Chennai in para 4 above, subject to the condition that withdrawal of the cases registered against sitting or former MPs/MLAs shall be made in consultation with the High Court as ordered by the Supreme Court of India in W.P. (C) No.699/2016, dated 10.08.2021 and 25.08.2021. The Director General of Police is directed to furnish the details of cases involved against sitting or former MPs/MLAs to the Government, for taking up the matter with the High Court of Madras.

(BY ORDER OF THE GOVERNOR)

S.K. PRABAKAR  
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT

To  
The Director General of Police, Head of Police Force, Chennai-4.  
The Public Prosecutor, High Court, Chennai-104.  
The Office of the Hon'ble Chief Minister, Chennai-9.  
The Special Personal Assistant to Hon'ble Minister (Law), Chennai-9.  
The Private Secretary to Chief Secretary to Government, Chennai-9.  
The Private Secretary to Additional Chief Secretary to Government,  
Home, P&E Department, Chennai-9.  
The Public (L&O) Department, Chennai-9.  
The Law Department, Chennai-9.  
Stock file / Spare copy.

// FORWARDED / BY ORDER //

  
SECTION OFFICER

**Annexure (I – V) to G.O. (Ms) No.368, Home (Cts-IV) Department,**  
**dated 04.09.2021**

**Cases Recommended for Withdrawal**

**ANNEXURE-I**

**Cases Registered against Freedom of Media / Press**

**Cases Recommended for Withdrawal**

| <b>SI.No</b> | <b>Stage of Cases</b> | <b>Total no. of Cases</b> |
|--------------|-----------------------|---------------------------|
| <b>1</b>     | <b>UI</b>             | <b>07</b>                 |
| <b>2</b>     | <b>PT</b>             | <b>19</b>                 |
| <b>Total</b> |                       | <b>26</b>                 |

**List of UI Cases**

| <b>SI.NO</b> | <b>CITIES</b> | <b>Police Station &amp; Crime Number</b>                                                | <b>Stage of the Case</b> |
|--------------|---------------|-----------------------------------------------------------------------------------------|--------------------------|
| 1.           | CNI CITY      | V5 Thirumangalam PS Cr.No.753/2017 U/S: 384, 506 (i) IPC                                | UI                       |
| 2.           | CNI CITY      | F1 Chindaripet PS CR.NO.8/2018 U/S 295 (A), 506 (ii) IPC                                | UI                       |
| 3.           | CNI CITY      | R10 MGR Nagar PS CR.NO.795/2017 U/S 294(b), 170, 352, 506 (i) IPC r/w 4 (1) (j) TNP Act | UI                       |
| 4.           | CNI CITY      | CCB I- Unit CR.NO.06/2020 U/S 385, 506 (i) (b) IPC                                      | UI                       |
| 5.           | CNI CITY      | S13 Chrompet PS CR.NO.30/2020 U/S 120(B), 353, 506 (i) IPC                              | UI                       |
| 6.           | CNI CITY      | H4 Korukkupet PS CR.NO.4937/2020 U/S 4 of woman Harrasment Act & 354 D IPC              | UI                       |
| 7.           | TPR CITY      | Cr.No.44/12 U/s.501, 502, 506 IPC                                                       | UI                       |

**List of PT Cases**

| <b>S.No</b> | <b>Districts /Cities</b> | <b>Case details (Crime number and section)</b>                                                                                                      | <b>Stage of the Case</b> |
|-------------|--------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|
| 8.          | CBE                      | Negamam PS Cr. No. 1026/20, u/s. 23(4) POCSO ACT 2012 r/w 74 JJ Act 2015 @ 23(4) POCSO ACT 2012 r/w 15(1) Press and Registration of books Act 1867. | PT                       |
| 9           | CNI CITY                 | N1Royapuram PS CR.No.161/2017 U/S 294 (b), 353, 506 (i) IPC                                                                                         | PT                       |
| 10          | CNI CITY                 | S11 Tambaram PS CR.NO.820/2017 U/S 387, 506 (i) IPC                                                                                                 | PT                       |
| 11          | CNI CITY                 | T5 Thiruverkadu PS CR.NO.748/2017 U/S 384, 506 (i) IPC                                                                                              | PT                       |
| 12          | CNI CITY                 | S13 Chrompet PS CR.NO.602/2017 U/S 387, 506 (i) IPC                                                                                                 | PT                       |
| 13          | CNI CITY                 | S11 Tambaram PS CR.NO.603/2017 U/S 387, 506 (i) IPC                                                                                                 | PT                       |
| 14          | CNI CITY                 | CR.NO.838/2017 SEC:3(1) (m) (r) (s) of the SCST (Prevention of Atrocities) Amendment act 2015                                                       | PT                       |
| 15          | CNI CITY                 | T6 Avadi PS CR.NO.790/2017 U/S 384, 506 (i) IPC                                                                                                     | PT                       |
| 16          | CNI CITY                 | T6 Avadi PS CR.NO.791/2017 U/S 384, 506 (i) IPC                                                                                                     | PT                       |
| 17          | CNI CITY                 | T6 Avadi PS CR.NO.792/2017 U/S 384, 506 (i) IPC                                                                                                     | PT                       |
| 18          | CNI CITY                 | T6 Avadi PS CR.NO.793/2017 U/S 384, 506 (i) IPC                                                                                                     | PT                       |
| 19          | CNI CITY                 | T6 Avadi PS CR.NO.794/2017 U/S 384, 506 (i) IPC                                                                                                     | PT                       |
| 20          | CNI CITY                 | T6 Avadi PS CR.NO.795/2017 U/S 384, 506 (i) IPC                                                                                                     | PT                       |
| 21          | CNI CITY                 | S11 Tambaram PS CR.NO.847/2017 U/S 294(b), 384, 336, 506(ii)P IPC                                                                                   | PT                       |
| 22          | CNI CITY                 | T12 Poonamallee PS CR.NO.636/2017 U/S 501, 502, 384, 506 (i) IPC                                                                                    | PT                       |
| 23          | CNI CITY                 | S15 Selaiyur PS CR.NO.825/2017 U/S 384, 506 (i) IPC                                                                                                 | PT                       |
| 24          | CNI CITY                 | R7 K.K.Nagar PS CR.NO.191/2018 U/S 294(b), 353 (ii) IPC                                                                                             | PT                       |
| 25          | CNI CITY                 | F3 Nungambakkam PS CR.NO.401/2018 U/S 294 (b), 506 (i) IPC                                                                                          | PT                       |
| 26          | CBE CITY                 | D1 PS Cr.No.248/15 U/S 384, 506 (i) IPC r/w 109 IPC & 71 (XIX) TNCP Act                                                                             | PT                       |

**ANNEXURE-II****Cases Registered against Farm Bill Agitation****Cases Recommended for Withdrawal**

| Sl.No        | Stage of Cases | Total no. of Cases |
|--------------|----------------|--------------------|
| 1.           | UI             | 2553               |
| 2.           | PT             | 278                |
| <b>Total</b> |                | <b>2831</b>        |

**Cases Recommended for Withdrawal****List of UI Cases**

| Sl. No. | District     | Police Station & Cr. NO.                                                   | Stage of Case |
|---------|--------------|----------------------------------------------------------------------------|---------------|
| 1.      | Kancheepuram | Vishnukanchi PS Cr.No.3512/20 u/s 143, 341 IPC                             | UI            |
| 2.      |              | Vishnukanchi PS Cr.No.3536/20 u/s 143, 147, 341 IPC                        | UI            |
| 3.      |              | Vishnukanchi PS Cr.No.3727/20 u/s 143, 341 IPC                             | UI            |
| 4.      |              | Sriperumbudur PS Cr.No.2731/20 u/s 143, 341, 269, 270 IPC r/w 51(b) DM Act | UI            |
| 5.      |              | Walajabad PS Cr.No.1832/20 u/s 143, 341 IPC.                               | UI            |
| 6.      |              | Vishnukanchi PS Cr.No.3718/20 u/s 143, 341, 269, 270 IPC r/w 51(b) DM Act  | UI            |
| 7.      |              | Manimangalam PS Cr.No.1751/20 u/s 147, 270 IPC r/w 151 CrPC                | UI            |
| 8.      | Chengalpet   | Maduranthagam PS Cr.No.1782/20                                             | UI            |
| 9.      |              | Maduranthagam PS Cr.No.1783/20                                             | UI            |
| 10.     |              | Chithamur PS Cr.No.971/20                                                  | UI            |
| 11.     |              | Chithamur PS Cr.No.972/20                                                  | UI            |
| 12.     |              | Chunambedu PS Cr.No.1471/20                                                | UI            |
| 13.     |              | T.K.Kundram PS Cr.No.939/20                                                | UI            |
| 14.     |              | T.K.Kundram PS Cr.No.940/20                                                | UI            |
| 15.     |              | Thiruporur PS Cr.No.1745/20                                                | UI            |
| 16.     |              | Chengalpattu Town PS Cr.no.3909/20                                         | UI            |
| 17.     |              | Padalam PS Cr.No.1113/20                                                   | UI            |
| 18.     |              | M.M.Nagar PS Cr.No.4362/20                                                 | UI            |

|     |            |                                                                                              |    |
|-----|------------|----------------------------------------------------------------------------------------------|----|
| 19. |            | M.M.Nagar PS Cr.No.4363/20                                                                   | UI |
| 20. |            | Orathy PS Cr.No.585/20                                                                       | UI |
| 21. |            | Achirupakkam PS Cr.No.1867/20                                                                | UI |
| 22. |            | Guduvancheri PS Cr.No.3823/20                                                                | UI |
| 23. |            | Chengalpattu Town PS Cr.No.3926/20                                                           | UI |
| 24. |            | Thiruporur PS Cr.No.1768/20                                                                  | UI |
| 25. |            | Cheyyur PS Cr.No.1136/20                                                                     | UI |
| 26. |            | Cheyyur PS Cr.No.1194/20                                                                     | UI |
| 27. |            | Chengalpattu Town PS Cr.No.4006/20                                                           | UI |
| 28. |            | T.K.Kundram PS Cr.No.1000/20                                                                 | UI |
| 29. |            | Maduranthakam PS Cr.No.1922/20.                                                              | UI |
| 30. |            | Chengalpattu Town PS Cr.No.4014/20                                                           | UI |
| 31. |            | Padalam PS Cr.No.1174/20                                                                     | UI |
| 32. |            | TK.Kundram PS Cr.No.1002/20                                                                  | UI |
| 33. |            | Kalpakkam PS Cr.No.1054/20                                                                   | UI |
| 34. |            | Koovathur PS Cr.No.979/20                                                                    | UI |
| 35. |            | Thiruporur PS Cr.No.1840/20                                                                  | UI |
| 36. |            | Maduranthakam PS Cr.No.1923/20                                                               | UI |
| 37. |            | Cheyyur PS Cr.No.1199/20                                                                     | UI |
| 38. |            | Guduvancheri PS Cr.No.4064/20                                                                | UI |
| 39. |            | Mamallapuram PS Cr.No.1175/20                                                                | UI |
| 40. |            | Cheyyur PS Cr.No,1206/20                                                                     | UI |
| 41. |            | Chengalpattu Town PS Cr.No.4024/20                                                           | UI |
| 42. |            | M.M.Nagar PS Cr.No.4532/20                                                                   | UI |
| 43. |            | Mamallapuram PS Cr.No.1182/20                                                                | UI |
| 44. |            | Chunambedu PS Cr.No.1547/20                                                                  | UI |
| 45. |            | Chithamur PS Cr.No.1042/20                                                                   | UI |
| 46. |            | Anaicut PS Cr.No.730/20                                                                      | UI |
| 47. |            | Chunambedu PS Cr.No.03/21                                                                    | UI |
| 48. |            | Melmaruvathur PS Cr.No.14/21                                                                 | UI |
| 49. |            | Guduvancheri PS Cr.No.100/21                                                                 | UI |
| 50. |            | Chunambedu PS Cr.No.31/21                                                                    | UI |
| 51. |            | Thiruporur PS Cr.No.49/21                                                                    | UI |
| 52. |            | T.K.Kundram PS Cr.No.33/21                                                                   | UI |
| 53. |            | Thiruporur PS Cr.No.449/21                                                                   | UI |
| 54. |            | Chunambedu PS Cr.No.227/21                                                                   | UI |
| 55. |            | T.K.Kundram PS Cr.No.407/21                                                                  | UI |
| 56. | Tiruvallur | Gummidi-poondi PS Cr.No. 2311/20                                                             | UI |
| 57. |            | Thiruvallur Town PS Cr.No. 12/2021                                                           | UI |
| 58. |            | Minjur PS Cr.No. 12/2021                                                                     | UI |
| 59. |            | Sholavaram PS Cr.No. 18/2021                                                                 | UI |
| 60. |            | Sevvapet PS Cr.No. 24/21                                                                     | UI |
| 61. | Viluppuram | TindivanamPS.Cr.No. 2661/20 U/s 147, 143, 341, 269 IPC r/w 3 of ED Act 51 of DM Act          | UI |
| 62. |            | Kiliyanur PS Cr.No.161/21 U/s 143, 341, 188, 269 IPC r/w 3 of ED Act and 51 of DM Act.       | UI |
| 63. |            | ViluppuramTaluk PS Cr.No.1856/20 U/s 147, 143, 341, 270 IPC r/w 3 of ED Act and 51 of DM Act | UI |

|     |  |                                                                                                                               |    |
|-----|--|-------------------------------------------------------------------------------------------------------------------------------|----|
| 64. |  | Viluppuram Taluk PS Cr.No. 1859/20 U/s 147, 143, 341, 270 IPC and 3 of Epidemic disease Act and 51 of Disaster Management Act | UI |
| 65. |  | Tindivanam PS Cr.No. 2235/20 U/s 143, 151, 341, 270 IPC and 3 of Epidemic disease Act and 51 of Disaster Management Act       | UI |
| 66. |  | Viluppuram Taluk PS Cr.No.1877/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                            | UI |
| 67. |  | Viluppuram Taluk PS Cr.No.1878/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                            | UI |
| 68. |  | Kanai PS Cr.No.1211/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                       | UI |
| 69. |  | Vikravandi PS Cr.No.2314/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                 | UI |
| 70. |  | Vikravandi PS Cr.No.2315/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                  | UI |
| 71. |  | Kandamangalam PS Cr.No.1272/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                               | UI |
| 72. |  | A.K.Nallur PS Cr.No.865/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                  | UI |
| 73. |  | A.K.Nallur PS Cr.No.866/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                  | UI |
| 74. |  | Valavanur PS Cr.No.1518/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                  | UI |
| 75. |  | Valavanur PS Cr.No.1519/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                  | UI |
| 76. |  | Valavanur PS Cr.No.1520/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                  | UI |
| 77. |  | T.V.Nallur PS Cr.No.1519/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                 | UI |
| 78. |  | T.V.Nallur PS Cr.No.1520/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                 | UI |
| 79. |  | Kandachipuram PS Cr.No.1266/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                              | UI |
| 80. |  | Tindivanam PS Cr.No.2262/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                 | UI |
| 81. |  | Olakur PS Cr.No.1047/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                      | UI |
| 82. |  | Gingee PS Cr.No.2767/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                     | UI |
| 83. |  | Gingee PS Cr.No.2768/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                     | UI |
| 84. |  | Kanjanur PS Cr.No.1629/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                   | UI |
| 85. |  | Valathy PS Cr.No.1273/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                    | UI |
| 86. |  | Kottakuppam PS Cr.No.2045/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                 | UI |
| 87. |  | Marakkanam PS Cr.No.1837/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                  | UI |



|      |  |                                                                                                                          |    |
|------|--|--------------------------------------------------------------------------------------------------------------------------|----|
| 88.  |  | Auroville PS Cr.No.2020/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                              | UI |
| 89.  |  | Kiliyanur PS Cr.No.2365/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                              | UI |
| 90.  |  | Gingee PS Cr.No: 3048/20 U/s 341, 143 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act.               | UI |
| 91.  |  | Mailam PS Cr.No.1572/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                 | UI |
| 92.  |  | TindivanamPS.Cr.No. 2355/20 U/s 143, 151, 341 IPC r/w 3 of ED Act and 51 of DM Act.                                      | UI |
| 93.  |  | ViluppuramTalukPS.Cr.No. 1985/20 U/s 147, 143, 341 IPC r/w 3 of ED Act and 51 of DM Act                                  | UI |
| 94.  |  | AurovillePS.Cr.No. 2035/20 U/s 341, 143, 151, 269, 270 IPC 3 of ED Act                                                   | UI |
| 95.  |  | A.K.NallurPS.Cr.No. 934/20 U/s 147, 188, 269 IPC r/w 3 of ED Act and 51 of DM Act                                        | UI |
| 96.  |  | T.V.Nallur PS Cr.No.1592/20 U/s 143, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                       | UI |
| 97.  |  | T.V.Nallur PS Cr.No.1593/20 U/s 143, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                                       | UI |
| 98.  |  | Anandhapuram PS Cr.No.1524/20 U/s 143, 147, 341, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act                           | UI |
| 99.  |  | VikravandiPS.Cr.No. 2354/20 U/s 143, 147, 341 IPC r/w 3 of ED Act and 51 of DM Act.                                      | UI |
| 100. |  | KiliyanurPS.Cr.No. 2382/20 U/s 43, 147, 341, 270 IPC r/w 3 of ED Act and 51 DM Act                                       | UI |
| 101. |  | Viluppuram Town PS Cr.No: 1759/20 U/s 143, 341, 269 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act. | UI |
| 102. |  | ViluppuramTalukPS.Cr.No. 2384/20 U/s 147, 143, 341, 269 IPC r/w 3 of ED Act 51 of DM Act.                                | UI |
| 103. |  | ViluppuramTalukPS.Cr.No. 2385/20 U/s 147, 143, 341, 269 IPC r/w 3 of ED Act 51 of DM Act                                 | UI |
| 104. |  | Kanai PS.Cr.No. 1365/20 U/s 147, 143, 341, 269 IPC r/w 3 of ED Act 51 of DM Act                                          | UI |
| 105. |  | A.K.NallurPS.Cr.No. 1130/20 U/s 147, 143, 341, 269, 285 IPC r/w 3 of ED Act 51 of DM Act                                 | UI |
| 106. |  | TindivanamPS.Cr.No. 2660/20 U/s 147, 143, 341, 269 IPC r/w 3 of ED Act 51 of DM Act.                                     | UI |
| 107. |  | Gingee PS Cr.No. 2821/20 U/s 143,188, 269, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                     | UI |
| 108. |  | Marakkanam PS Cr.No: 1975/20 U/s 143, 341, 269 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act.      | UI |
| 109. |  | GingeePS.Cr.No. 3037/20 U/s 143, 341, 269 IPC r/w 3 of ED Act 51 of DM Act.                                              | UI |
| 110. |  | Gingee PS Cr.No: 3046/20 U/s 341, 143 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act                | UI |
| 111. |  | Gingee PS Cr.No: 3047/20 U/s 341, 143 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act                | UI |

|      |              |                                                                                                                                |    |
|------|--------------|--------------------------------------------------------------------------------------------------------------------------------|----|
| 112. |              | Tindivanam PS Cr.No: 2674/20 U/s 143, 151,341 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act              | UI |
| 113. |              | Sathiyamangalam PS Cr.No: 1910/20 U/s 147, 341, 269 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act.       | UI |
| 114. |              | Mailam PS Cr.No: 1922/20 U/s 143, 151, 341 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act                 | UI |
| 115. |              | Viluppuram West PS Cr.No: 2274/20 U/s 143, 269, 270 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act.       | UI |
| 116. |              | Kandamangalam PS Cr.No: 1425/20 U/s 143, 341, 269 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act.         | UI |
| 117. |              | A.K.Nallur PS Cr.No: 1138/20 U/s 143, 341, 188 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act             | UI |
| 118. |              | Tindivanam PS Cr.No: 2684/20 U/s 143, 151 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act                  | UI |
| 119. |              | Viluppuram Taluk PS Cr.No: 2414/20 U/s 147, 143, 341, 269 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act. | UI |
| 120. |              | Tindivanam PS Cr.No. 2710/20 U/s 143, 151 IPC r/w 3 of ED Act 51 of DM Act.                                                    | UI |
| 121. |              | Viluppuram Taluk PS Cr.No: 2457/20 U/s 143, 147, 269 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act.      | UI |
| 122. |              | Viluppuram Taluk PS Cr.No. 2465/20 U/s 143, 147, 269 IPC r/w 3 of ED Act 51 of DM Act.                                         | UI |
| 123. |              | Viluppuram Taluk PS Cr.No. 2472/20 U/s 143, 147,341, 269 IPC r/w 3 of Epidemic Disease Act 51 of Disaster Management Act.      | UI |
| 124. |              | T.V.Nallur PS Cr.No: 1842/20 U/s 147, 341, 269 IPC r/w 3 of Epidemic Disease Act and 51 of Disaster Management Act.            | UI |
| 125. |              | Kottakuppam PS Cr.No. 2165/20 U/s 143, 341, 269 IPC r/w 3 of ED Act 51 of DM Act                                               | UI |
| 126. |              | Viluppuram West PS Cr.No. 90/21 U/s 143, 341, 269, 270, 271 IPC r/w 3 of ED Act 134, 135 TNP Act.                              | UI |
| 127. |              | Kandachipuram PS Cr.No. 64/21 U/s 143, 341, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                          | UI |
| 128. |              | Thiruvannainallur PS Cr.No.442/21 U/s 143, 270 IPC r/w 3 of ED Act and 51 of DM Act.                                           | UI |
| 129. | Kallakurichi | Ulundurpet Cr.No: 2510/2020 u/s u/s 143,269,271, IPC r/w 3 of ED act and 51 of DM act                                          | UI |
| 130. |              | E.Kottai Cr.No: 1586/2020 u/s u/s 143,269,271, IPC r/w 3 of 3ED act and 51 of DM act                                           | UI |
| 131. |              | Thirunavalur Cr.No: 2187/2020 u/s u/s 143,269,271, IPC r/w 3 of ED act and 51 of DM act                                        | UI |
| 132. |              | Thirunavalur Cr.No: 2188/2020 u/s u/s 143,269,271, IPC r/w 3 of ED act and 51 of DM act                                        | UI |

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| 133. | UlundurpetCr.No: 2548/2020 u/s u/s 147,269,271, IPC r/w 3 of ED act and 51 of DM Act | UI |
| 134. | UlundurpetCr.No: 2769/2020 u/s u/s 143,341,188 IPC                                   | UI |
| 135. | UlundurpetCr.No: 91/2021 u/s 143, 188 IPC                                            | UI |
| 136. | UlundurpetCr.No: 104/2021 u/s 143, 188 IPC                                           | UI |
| 137. | ThiyagadurugamCr.No: 102/2017 U/S 143, 341, 188 IPC                                  | UI |
| 138. | KallakurichiCr.No: 319/2017 U/S 143, 341, 188 IPC                                    | UI |
| 139. | ChinnasalemCr.No: 235/2017 U/S 143, 341, 188 IPC                                     | UI |
| 140. | ThiyagadurugamCr.No: 180/2017 U/S 143, 341, 188 IPC                                  | UI |
| 141. | KachirapalayamCr.No: 175/2017 U/S 143, 341, 188 IPC                                  | UI |
| 142. | KallakurichiCr.No: 851/2017 U/S 143, 188, 341 IPC                                    | UI |
| 143. | KallakurichiCr.No: 232/2018 U/S 341, 143, 188 IPC                                    | UI |
| 144. | ThiyagadurugamCr.No: 191/2018 U/S 341, 143, 188 IPC                                  | UI |
| 145. | KallakurichiCr.No: 235/2018 U/S 341, 188, 143 IPC                                    | UI |
| 146. | KallakurichiCr.No: 238/2018 U/S 341, 188, 143 IPC                                    | UI |
| 147. | VaranjaramCr.No: 133/2018 U/S 143, 341, 188 IPC                                      | UI |
| 148. | ChinnasalemCr.No: 234/2018 U/S 341, 188, 143 IPC                                     | UI |
| 149. | ChinnasalemCr.No: 236/2018 U/S 341, 188, 143 IPC                                     | UI |
| 150. | ThiyagadurugamCr.No: 198/2018 U/S 143, 341, 188 IPC                                  | UI |
| 151. | ChinnasalemCr.No: 239/2018 U/S 143, 188, 341 IPC                                     | UI |
| 152. | KachirapalayamCr.No: 192/2018 U/S 341, 188, 143 IPC                                  | UI |
| 153. | KallakurichiCr.No: 245/2018 U/S 341, 188, 143 IPC                                    | UI |
| 154. | KallakurichiCr.No: 22/2019 U/S 143, 341, 188 IPC                                     | UI |
| 155. | KallakurichiCr.No: 13/2020 U/S 143, 341 IPC                                          | UI |
| 156. | VaranjaramCr.No: 269/2020 U/S 143, IPC , 151 Cr.pc and 3 of Epidemic Act , 51 DM Act | UI |
| 157. | VaranjaramCr.No: 270/2020 U/S 143, IPC , 151 Cr.pc and 3 of Epidemic Act , 51 DM Act | UI |
| 158. | VaranjaramCr.No: 271/2020 U/S 143, IPC , 151 Cr.pc and 3 of Epidemic Act , 51 DM Act | UI |
| 159. | KallakurichiCr.No: 2049/2020 U/S 143,188,269 IPC r/w 3 Of Epidemic Act & 51 DM Act   | UI |
| 160. | KallakurichiCr.No: 2209/2020 U/S 143,188,269 IPC r/w 3 Of Epidemic Act & 51 DM Act   | UI |
| 161. | KallakurichiCr.No: 2211/2020 U/S 143,188,269 IPC r/w 3 Of Epidemic Act & 51 DM Act   | UI |
| 162. | KariyalurCr.No: 479/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act       | UI |
| 163. | KariyalurCr.No: 480/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act       | UI |
| 164. | ChinnasalemCr.No: 1488/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 165. | ChinnasalemCr.No: 1489/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 166. | KachirapalayamCr.No: 1044/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act | UI |
| 167. | ThiyagadurugamCr.No: 1429/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act | UI |
| 168. | KallakurichiCr.No: 2231/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act   | UI |

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| 169. |  | KallakurichiCr.No: 2232/2020 U/S 269,271,143 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 170. |  | KallakurichiCr.No: 2301/2020 U/S 143,188,269 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 171. |  | KallakurichiCr.No: 2326/2020 U/S 143,188,269 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 172. |  | KariyalurCr.No: 502/2020 U/S 143,269,270 IPC r/w 3 Of Epidemic Act & 51 Dm Act        | UI |
| 173. |  | ThiyagadurugamCr.No: 1616/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act      | UI |
| 174. |  | KallakurichiCr.No: 2553/2020 U/S 143,341,188,269 IPC r/w 3 Of Epidemic At & 51 Dm Act | UI |
| 175. |  | KallakurichiCr.No: 2554/2020 U/S 341,143,188,270 IPC r/w 3of Epidemic Act & 51 Dm Act | UI |
| 176. |  | KallakurichiCr.No: 2555/2020 U/S 143,341,188,269 IPC r/w 3 Of Epidemic At & 51 Dm Act | UI |
| 177. |  | KallakurichiCr.No: 2557/2020 U/S 143,341,188,269 IPC r/w 3 Of Epidemic At & 51 Dm Act | UI |
| 178. |  | KallakurichiCr.No: 2562/2020 U/S 143,269,188 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 179. |  | KallakurichiCr.No: 2563/2020 U/S 143,269,188 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 180. |  | KallakurichiCr.No: 2579/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 181. |  | KallakurichiCr.No: 2584/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 182. |  | KallakurichiCr.No: 2585/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 183. |  | KallakurichiCr.No: 2588/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 184. |  | KallakurichiCr.No: 2621/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 185. |  | KallakurichiCr.No: 2623/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 186. |  | KallakurichiCr.No: 2625/2020 U/S 143,341,269 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 187. |  | KallakurichiCr.No: 2627/2020 U/S 143,269,188 IPC r/w 3 Of Epidemic Act & 51 DM Act    | UI |
| 188. |  | KallakurichiCr.No: 2653/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 189. |  | KallakurichiCr.No: 2658/2020 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act        | UI |
| 190. |  | KallakurichiCr.No: 165/2021 U/S 143,269,188 IPC r/w 3 Of Epidemic Act & 51 DM Act     | UI |
| 191. |  | KallakurichiCr.No: 182/2021 U/S 143,269,188 IPC r/w 3 Of Epidemic Act & 51 DM Act     | UI |
| 192. |  | KallakurichiCr.No: 198/2021 U/S 143,269,188 IPC r/w 3 Of Epidemic Act & 51 DM Act     | UI |
| 193. |  | KallakurichiCr.No: 260/2021 U/S 143,269 IPC r/w 3 Of Epidemic Act & 51 DM Act         | UI |

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| 194. |           | Thiyagadurugam Cr.No: 358/2021 U/S 151 Crpc and 269 IPC r/ 3 Of Epidemic Act                 | UI |
| 195. |           | Thirupalapanthalps Cr.No: 296/21 143,269 IPC                                                 | UI |
| 196. |           | Sankarapuramps Cr.No: 612/21 143,269,270,ipc r/w 3 of ED act                                 | UI |
| 197. |           | Pagandai PS Cr.No: .259/21 u/s 269.270.IPC r/w 3 of ED Act                                   | UI |
| 198. |           | Pagandai PS Cr.No: 253/21                                                                    | UI |
| 199. |           | Thirukoilur PS Cr.No: Cr No 1849/2020 U/s 143,341,269,278 IPC r/w 3 of ED Act                | UI |
| 200. |           | Thirukoilur PS Cr.No: Cr No 1850/2020 U/s 143,341,269,278 IPC r/w 3 of ED Act.               | UI |
| 201. |           | Thirukoilur PS Cr.No: Cr No 1851/2020 U/s 143,341,269,278 IPC r/w 3 of ED Act. 51 DM Act     | UI |
| 202. |           | Thirukoilur PS Cr.No: Cr No 1852/2020 U/s 143,341,269,278 IPC r/w 3 of ED Act. 51 DM Act.    | UI |
| 203. |           | Thirukoilur PS Cr.No: Cr No 1853/2020 U/s 143,341,269,278 IPC r/w 3 of ED Act. 51 DM Act     | UI |
| 204. |           | Thirukoilur PS Cr.No: Cr No 1886/2020 U/s 341,143,269,278 IPC r/w 3 of ED Act r/w 51 DM Act. | UI |
| 205. |           | Sankarapuram PS Cr.No: 598/2019 u/s 143.341 ipc                                              | UI |
| 206. |           | Sankarapuram PS Cr.No: 65/2020 u/s 143.341 ipc                                               | UI |
| 207. |           | Sankarapuram PS Cr.No: 68/2020 u/s 143.341 ipc                                               | UI |
| 208. |           | Sankarapuram PS Cr.No: 85/2020 u/s 143.341 ipc                                               | UI |
| 209. |           | Sankarapuram PS Cr.No: 87/2020 u/s 143.341 ipc                                               | UI |
| 210. |           | Sankarapuram PS Cr.No: 89/2020 u/s 143.341 ipc                                               | UI |
| 211. |           | Sankarapuram PS Cr.No: 92/2020 u/s 143.341 ipc                                               | UI |
| 212. |           | Sankarapuram PS Cr.No: 94/2020 u/s 143.341 ipc                                               | UI |
| 213. | Cuddalore | Thiruppapuliur PS, C.No.1470/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005     | UI |
| 214. |           | Thiruppapuliur PS, C.No.1471/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005     | UI |
| 215. |           | Chidamabaram TN PS, C.No.1471/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005    | UI |
| 216. |           | Bhuvanagiri PS, C.No.1061/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005        | UI |
| 217. |           | Vridhachalam PS, C.No.2003/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005       | UI |
| 218. |           | Vridhachalam PS, C.No.2004/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005       | UI |
| 219. |           | Pennadam PS, C.No.972/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005            | UI |
| 220. |           | Kurunjipadi PS, C.No. 766/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005        | UI |
| 221. |           | K.M.Koil PS, C.No.948/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005            | UI |
| 222. |           | Srimushnam PS, C.No.1045/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005         | UI |
| 223. |           | Panruti PS, C.No.2094/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005            | UI |

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| 224. |  | Panruti PS, C.No.2093/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005                              | UI |
| 225. |  | Tittagudi PS, C.No.1297/20, U/s.143, 188 IPC r/w 51(b) Disaster Management Act 2005                            | UI |
| 226. |  | Chidambaram TN PS, Cr.No.1761/20, U/s.143,188 IPC                                                              | UI |
| 227. |  | Chidambaram TN PS, Cr.No.1762/20, U/s.143,188 IPC                                                              | UI |
| 228. |  | Bhuvanagiri PS, Cr.No.1072/20, U/s.143, 188, r/w.52 Disaster management act                                    | UI |
| 229. |  | Bhuvanagiri PS, Cr.No.1073/20, U/s.143, 188, r/w.52 Disaster management act                                    | UI |
| 230. |  | Bhuvanagiri PS, Cr.No.1074/20, U/s.143, 188, r/w.52 Disaster management act                                    | UI |
| 231. |  | Parangipettai PS, Cr.No.808/20, U/s. 143, 188, r/w.52 Disaster management act                                  | UI |
| 232. |  | Kammapuram PS, Cr.No.1020/20, U/s.143, 188, r/w.52 Disaster management act                                     | UI |
| 233. |  | Vridhachalam PS, Cr.No.2025/20, U/s.143,188,341 IPC r/w. 5(i)(b) Disaster Management Act                       | UI |
| 234. |  | Vadalur PS, Cr.No.913/20, U/s.143,188,341 IPC r/w. 5(i)(b) Disaster Management Act                             | UI |
| 235. |  | Orathur PS Cr.No. 685/20 u/s 143, 188, 269 IPC                                                                 | UI |
| 236. |  | Panruti PS, Cr.No.2107/2020 u/s 143, 188, IPC, r/w 51(b) Disaster management Act                               | UI |
| 237. |  | Kattumannarkoil PS Cr.No.997/20  u/s 143, 188 IPC r/w 51(i)(b) Disaster Management Act                         | UI |
| 238. |  | Panruti PS Cr.No.2116/20  u/s 143, 188 IPC r/w 51(i)(b) Disaster Management Act                                | UI |
| 239. |  | Nellikuppam PS Cr.No.1510/20  u/s 143, 188 IPC                                                                 | UI |
| 240. |  | Vridhachalam PS, Cr.No.2065/20, U/s.143, 188, 270 IPC                                                          | UI |
| 241. |  | Thirupapuliyur PS, Cr.No.1514/20, U/s 341, 143, 188, 271 IPC r/w 3 of Epidemic Act and 51(b) Disaster Mgt Act. | UI |
| 242. |  | Chidambaram TN PS, Cr.No.1882/20, U/s 341, 143, 188 271 IPC r/w 3 of Epidemic Act and 51(b) Disaster Mgt Act.  | UI |
| 243. |  | Vridhachalam PS, Cr.No.2074/20, U/s 341, 143, 188 IPC r/w 3 of Epidemic Act and 51(b) Disaster Mgt Act.        | UI |
| 244. |  | K.V.Kurichi PS, Cr.No.1392/20, U/s 341, 143, 188 IPC r/w 3 of Epidemic Act and 51(b)Disaster Mgt Act.          | UI |
| 245. |  | Pennadam PS, Cr.No.1000/20, U/s 341, 143, 188 IPC r/w 3 of Epidemic Act and 51(b) Disaster Mgt Act.            | UI |
| 246. |  | K.M.Koil PS, Cr.No.1006/20, U/s 143, 188 IPC r/w 3 of Epidemic Act and 51(b)Disaster Mgt Act.                  | UI |
| 247. |  | Sethiyathope PS, Cr.No.1004/20, U/s 341, 143, 188 IPC r/w 3 of Epidemic Act and 51(b) Disaster Mgt Act.        | UI |
| 248. |  | Srimushnam PS, Cr.No.1093/20, 341, 143, 188 IPC r/w 3 of Epidemic Act and 51(b)Disaster Mgt Act.               | UI |
| 249. |  | Panruti PS, Cr.No.2131/20, U/s 341, 143, 188 IPC r/w 3 of Epidemic Act and 51(b) Disaster Mgt Act.             | UI |
| 250. |  | Kadampuliyur PS, Cr.No.1098/20, 341, 143, 188 IPC r/w 3 of Epidemic Act and 51(b)Disaster Mgt Act.             | UI |

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| 251. | Tittakudi PS, Cr.No.1309/20, U/s 341, 143, 188, 271 IPC r/w 3 of Epidemic Act and 51(b)Disaster Mgt Act.           | UI |
| 252. | Cuddalore NT PS Cr.No.1156/20, U/s.143, 188, 269 IPC                                                               | UI |
| 253. | Cuddalore NT PS, Cr.No.1196/20 u/s 143, 188, 269 IPC                                                               | UI |
| 254. | Vridhachalam PS, Cr.No.2145/20 u/s 147, 188, 270 IPC r/w 3 of Epidemic Act                                         | UI |
| 255. | Nellikuppam PS Cr.No. 1635/20 u/s 143, 188 IPC                                                                     | UI |
| 256. | Cuddalore NT PS Cr.No.1294/20, U/s.143, 188, 269 IPC                                                               | UI |
| 257. | Cuddalore NT PS Cr.No.1295/20, U/s.143, 188, 269 IPC                                                               | UI |
| 258. | Chidambaram Town PS Cr.No.2284/20 u/s 143, 188 IPC                                                                 | UI |
| 259. | Cuddalore NT PS Cr.No.1287/20 u/s 143, 188, 269 IPC                                                                | UI |
| 260. | Vridhachalam PS Cr.No.2261/20 u/s 148, 188, 270 IPC r/w 3 of epidemic act                                          | UI |
| 261. | Vridhachalam PS Cr.No.2262/20 u/s 148, 188, 270 IPC r/w 3 of epidemic act                                          | UI |
| 262. | Panruti PS, Cr.No.2280/20 u/s 143, 188, 269 IPC                                                                    | UI |
| 263. | Nellikuppam PS CR.No.1625 U/s.143,188 IPC                                                                          | UI |
| 264. | Cuddalore NT PS Cr.No.1286/20 u/s 143, 188, 269 IPC                                                                | UI |
| 265. | Cuddalore NT PS, Cr.No.1268/20 u/s 143, 188, 269 IPC                                                               | UI |
| 266. | Cuddalore OT PS Cr.NO. 1525/20 U/s.143,188,269 IPC                                                                 | UI |
| 267. | Thirupapuliyur PS Cr.No.1652/20 U/s.143,188, 271 IPC                                                               | UI |
| 268. | Cuddalore NT PS, Cr.No.1266/20 u/s 143, 188, 269 IPC                                                               | UI |
| 269. | Parangipettai PS Cr.No.872/20 U/s.188,143, IPC                                                                     | UI |
| 270. | Killai PS, Cr.No.671/20 u/s 143, 188, 271 IPC                                                                      | UI |
| 271. | Killai PS, Cr.No.672/20 u/s 143, 188, 271 IPC                                                                      | UI |
| 272. | Chidambaram TN PS, Cr.No.2242/20 u/s 143, 188 IPC                                                                  | UI |
| 273. | Bhuvanagiri PS Cr.No.1262 U/s.143,188, IPC and 151 Crpc                                                            | UI |
| 274. | Vridhachalam PS, Cr.No.2243/20 u/s 143, 188, 270, 341IPC r/w 51(b) Disaster Management Act.                        | UI |
| 275. | Vridhachalam PS, Cr.No.2244/20 u/s 143, 188, 270, 341IPC r/w 51(b) Disaster Management Act.                        | UI |
| 276. | Pennadam PS, Cr.No. 1058/20 u/s 143, 188, 270, 341, IPC r/w 51(b), Disaster Management Act.                        | UI |
| 277. | Kurinjipadi PS Cr.No.849/20 U/s.143, 188, 341 IPC                                                                  | UI |
| 278. | K.M.koil Ps, Cr.No.1073/20 u/s 143, 188, 269 IPC                                                                   | UI |
| 279. | Srimushnam PS Cr.No. 1180/20 U/s.143, 188, 269 IPC                                                                 | UI |
| 280. | Panruti PS, Cr.No.2257/20 143, 341, 188, 269, IPC                                                                  | UI |
| 281. | Muthandikuppam PS Cr.No.1075/20 U/s. 143,188,270                                                                   | UI |
| 282. | Tittakudi PS Cr.No.1372/20 U/s.143,188 IPC r/w 3 of Epidemic Act                                                   | UI |
| 283. | Ramanatham PS Cr.NO. 1298/20 U/s.143,188,269 IPC                                                                   | UI |
| 284. | Cuddalore NT PS, Cr.No.1256/20 u/s 143, 188, 269 IPC                                                               | UI |
| 285. | Cuddalore NT PS, Cr.No.1258/20 u/s 143, 188, 269 IPC                                                               | UI |
| 286. | Vridhachalam PS Cr.No.2232/20, U/s. 143, 188, 270, IPC r/w 3 of Epidemic Act                                       | UI |
| 287. | Vadalur PS Cr.No.09/2021 U/s.143, 188, 269 IPC r/w 3 of Epidemic Diseases Act VVPO: Gr.I 814. Senjivel, 9498154814 | UI |
| 288. | Panruti PS Cr.No.12/2021 U/s.143,188 IPC VVPO:SSI. Gunasekaran 9442389185                                          | UI |

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| 289. |  | Thirupapuliyur PS, Cr.No.425/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897   | UI |
| 290. |  | Cuddalore OT PS, Cr.No.288/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897     | UI |
| 291. |  | Chidambaram TN PS, Cr.No.503/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897   | UI |
| 292. |  | Chidambaram TN PS, Cr.No.504/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897   | UI |
| 293. |  | Annamalainagar PS, Cr.No. 151/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897  | UI |
| 294. |  | Annamalainagar PS, Cr.No. 152/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897  | UI |
| 295. |  | Killai PS, Cr.No. 68/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897           | UI |
| 296. |  | Vridhachalam PS, Cr.No. 367/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897    | UI |
| 297. |  | Pennadam PS, Cr.No. 136/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897        | UI |
| 298. |  | Pennadam PS, Cr.No. 137/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897        | UI |
| 299. |  | Pennadam PS, Cr.No. 138/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897        | UI |
| 300. |  | Pennadam PS, Cr.No. 139/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897        | UI |
| 301. |  | 124/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897                            | UI |
| 302. |  | Kattumannarkoil PS, Cr.No.165/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897  | UI |
| 303. |  | Kattumannarkoil PS, Cr.No. 166/2021, U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897 | UI |
| 304. |  | Panruti PS, Cr.No. 379/2021 U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897          | UI |
| 305. |  | Panruti PS, Cr.No. 380/2021 U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897          | UI |
| 306. |  | Kadampuliyur PS, Cr.No. 245/2021 U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897     | UI |
| 307. |  | Naduveerapattu PS, Cr.No. 111/2021 U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897   | UI |
| 308. |  | Pudupettai PS, Cr.No. 320/2021 U/s.143, 188 IPC r/w 51(b) Disaster management Act-2005 and 3 of Epidemic Act -1897       | UI |



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| 309. | <b>Ranipet</b> | Arcot TN PS Cr.No.793/2020 U/s 188, 143, 269, 270 IPC.  | UI |
| 310. |                | Arcot TN PS Cr.No.800/2020 U/s 188, 143, 269, 270 IPC.  | UI |
| 311. |                | Arcot TN PS Cr.No.801/2020 U/s 188, 143, 269, 270 IPC.  | UI |
| 312. |                | Arcot TN PS Cr.No.804/2020 U/s 188, 143, 269, 270 IPC   | UI |
| 313. |                | Arcot TN PS Cr.No.869/2020 U/s 143, 188, 269, 270 IPC.  | UI |
| 314. |                | Arcot TN PS Cr.No.938/2020 U/s 143, 188, 269, 270 IPC.  | UI |
| 315. |                | Arcot TN PS Cr.No.945/2020 U/s 143, 269, 270 IPC .      | UI |
| 316. |                | Arcot TN PS Cr.No.946/2020 U/s 143, 269, 270 IPC        | UI |
| 317. |                | Arakkonam TK PS Cr.No.604/2020 U/s 143,269,270 IPC      | UI |
| 318. |                | Valapandal PS Cr.No.485/2020 U/s 143,269,270 IPC        | UI |
| 319. |                | Arcot TN PS Cr.No.949/2020 U/s 143, 269, 270 IPC        | UI |
| 320. |                | Arcot TN PS Cr.No.963/2020 U/s 143, 269, 270 IPC        | UI |
| 321. |                | Ranipet PS CR.NO.1264/20 U/S 143,341,188, 269,270 IPC   | UI |
| 322. |                | Kalavai PS Cr.No.264/2020 U/s 143,341,188, 269,270 IPC  | UI |
| 323. |                | Ranipet PS 1271/20 U/S 143,188, 269, 270 IPC            | UI |
| 324. |                | Ranipet PS 1272/20 U/S 143,188, 269, 270 IPC            | UI |
| 325. |                | Ranipet PS 1333/20 U/S 143,188, 269, 270 IPC            | UI |
| 326. |                | Arakkonam TK PS Cr.No.598/2020 U/s 143, 269, 270 IPC    | UI |
| 327. |                | Ranipet PS 1373/20 U/S 143, 269, 270 IPC                | UI |
| 328. |                | Ranipet PS 1380/20 U/S 143, 269, 270 IPC                | UI |
| 329. |                | Ranipet PS 1382/20 U/S 143, 269, 270 IPC                | UI |
| 330. |                | Ranipet PS 1392/20 U/S 143, 269, 270 IPC                | UI |
| 331. |                | Ranipet PS 1395/20 U/S 143, 269, 270 IPC                | UI |
| 332. |                | Kalavai PS Cr.No.306/2020 U/s 341,143,269,270 IPC       | UI |
| 333. |                | Ranipet PS 1399/20 U/S 143, 269, 270 IPC                | UI |
| 334. |                | Ranipet PS 1400/20 U/S 143, 269, 270 IPC                | UI |
| 335. |                | Ranipet PS 1403/20 U/S 143, 269, 270 IPC                | UI |
| 336. |                | Ranipet PS 1404/20 U/S 143, 269, 270 IPC                | UI |
| 337. |                | Avalur PS Cr.No.530/2020 U/s 341,143 IPC                | UI |
| 338. |                | Sholinghur PS Cr.No.13/2021 U/s 143,269,270 IPC         | UI |
| 339. |                | Ranipet PS 35/21 u/s 143, 269, 270 IPC                  | UI |
| 340. |                | Ranipet PS 330/21 u/s 143,188, 269, 270 IPC             | UI |
| 341. |                | Sipcot PS Cr.No.236/2021 U/s 188,270 IPC                | UI |
| 342. |                | Ranipet PS 456/21 u/s 143,188, 269, 270 IPC             | UI |
| 343. |                | Kalavai PS Cr.No.268/2020 U/s 143,188,341, 269 IPC      | UI |
| 344. |                | Thimiri PS Cr.No.725/2020 U/s 143,341,188, 269 IPC      | UI |
| 345. |                | Thimiri PS Cr.No.726/2020 U/s 143,341,188, 269 IPC      | UI |
| 346. |                | Walajah PS Cr.No.814/2020 U/s 143,188,269 IPC           | UI |
| 347. |                | Walajah PS Cr.No.815/2020 U/s 143,188,269 IPC           | UI |
| 348. |                | Rathinagiri PS Cr.No.396/2020 U/s 143,188,269 IPC       | UI |
| 349. |                | ArcotTK PSCr.No.363/2020 U/s 143,188,269 IPC            | UI |
| 350. |                | Arakkonam TN PS Cr.No.862/2020 U/s 143,188, 269,270 IPC | UI |
| 351. |                | Arakkonam TN PS Cr.No.863/2020 U/s 143,188,269, 270 IPC | UI |
| 352. |                | Arakkonam TN PS Cr.No.864/2020 U/s 143,188, 269,270 IPC | UI |
| 353. |                | Thimiri PS Cr.No.864/2020 U/s 143,269,270 IPC           | UI |
| 354. |                | Nemili PS Cr.No.445/2020U/s 143,188,269,270             | UI |
| 355. |                | NemiliPSCr.oNo.446/2020 U/s 143,188,269 270 IPC         | UI |

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| 356. |                        | Sholinghur PS Cr.No.613/2020 U/s 143,188,269, 270 IPC  | UI |
| 357. |                        | Kaveripakkam PS Cr.No.683/2020 U/s 143,188,269,270 IPC | UI |
| 358. |                        | Thakkolam PS Cr.No.289/2020 U/s 144,188,269 270 IPC    | UI |
| 359. |                        | Arakkonam TK PS Cr.No.515/2020 U/s 143,188,269,270 IPC | UI |
| 360. |                        | Walaja PSCr.No.847/2020 U/s 143,341,188, 269 IPC.      | UI |
| 361. | <b>Tiruppathur</b>     | Tirupathur Town PS Cr.No.1457/2020                     | UI |
| 362. |                        | Tirupathur TN PS Cr.No:1538/2020                       | UI |
| 363. |                        | Ambur TN PS Cr.No:1968/2020                            | UI |
| 364. |                        | Tirupathur TN PS Cr.No 1540/2020                       | UI |
| 365. |                        | Tirupathur TN PS Cr.No 1542/2020                       | UI |
| 366. |                        | Tirupathur TN PS Cr.No 1543/2020                       | UI |
| 367. |                        | Jolarpet PS Cr.No 625/2020                             | UI |
| 368. |                        | Vaniyambadi TK PS Cr.No 1191/2020                      | UI |
| 369. |                        | Ambur TN PS Cr.No 1973/2020                            | UI |
| 370. |                        | Tirupathur Town PS Cr.No.1557/2020                     | UI |
| 371. |                        | Vaniyambadi TN PS Cr.No.2218/2020                      | UI |
| 372. |                        | Ambur TK PS Cr.No. 1353/2020                           | UI |
| 373. |                        | Tirupathur TN PS Cr.No. 1559/2020                      | UI |
| 374. |                        | Tirupathur Town PS Cr.No.1563/2020                     | UI |
| 375. |                        | Ambur Town PS Cr.No.72/2021                            | UI |
| 376. | <b>Thiruvannamalai</b> | Cr.No.5/2021, u/s 143, 188, 269, 270 IPC               | UI |
| 377. |                        | Cr.No.6/2021 u/s 448, 270, 143, 269 IPC                | UI |
| 378. |                        | Cr.No.13/2021 u/s 188, 269, 270 IPC                    | UI |
| 379. |                        | Cr.No.06/2021, u/s 143, 188, 269, 270 IPC              | UI |
| 380. |                        | Cr.No. 39/2021 u/s 285 IPC                             | UI |
| 381. |                        | Cr.No.33/2021 u/s 143, 269, 271, 285 IPC               | UI |
| 382. |                        | Cr.No.29/2021 u/s 143, 269, 271, 285 IPC               | UI |
| 383. |                        | Cr.No.19/2021 u/s 143, 153, 269, 285 IPC               | UI |
| 384. |                        | Cr.No.20/2021 u/s 143, 153, 269, 285 IPC               | UI |
| 385. |                        | Cr.No.29/2021 u/s 143, 269, 270 IPC                    | UI |
| 386. |                        | Cr.No.34/2021 u/s 143, 188, 269, 270 IPC               | UI |
| 387. |                        | Cr.No.36/2021 u/s 143, 188, 269, 270 IPC               | UI |
| 388. |                        | Cr.No.42/2021 u/s 143, 341, 269, 270 IPC               | UI |
| 389. |                        | Cr.No. 45/2021 u/s 143, 341, 269, 270 IPC              | UI |
| 390. |                        | Cr.No. 46/2021 u/s 143, 341, 269, 270 IPC              | UI |
| 391. |                        | Cr.No. 76/2021 u/s 143, 188, 269, 270 IPC              | UI |
| 392. |                        | Cr.No.54/2021 u/s 143, 188, 269, 270 IPC               | UI |
| 393. |                        | Cr.No. 66/2021, u/s 143, 188 269 IPC                   | UI |
| 394. |                        | Cr.No. 27/21 u/s 143, 188, 269, 270 IPC                | UI |
| 395. |                        | Cr.No. 91/21 u/s 143, 188, 260, 270 IPC                | UI |
| 396. |                        | Cr.No. 53/21 u/s 143, 188, 269, 270 IPC                | UI |
| 397. |                        | Cr.No.30 /21 u/s 143, 188, 269, 270 IPC                | UI |
| 398. |                        | Cr.No.116/2021 u/s 269, 270, 270 IPC                   | UI |
| 399. |                        | Cr.No.319/2021u/s 143, 188, 269 270, 285 IPC           | UI |
| 400. |                        | Cr.No.320/2021u/s 143, 188, 269, 270, 285 IPC          | UI |
| 401. |                        | Cr.NO.318/2021u/s 143, 188, 269, 270, 285 IPC          | UI |
| 402. |                        | Cr.No.362/2021u/s 143, 188, 269, 270, 285 IPC          | UI |
| 403. |                        | Cr.No.578/2021u/s 143, 188, 269, 270, 285 IPC          | UI |
| 404. |                        | Cr.No.515/2021u/s 143, 188, 285, 269, 270 IPC          | UI |

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| 405. |                 | Cr.No.370/2021u/s 143, 188, 269, 270 IPC                                        | UI |
| 406. |                 | Cr.No.369/2021u/s 143, 188, 269, 270 IPC                                        | UI |
| 407. |                 | Cr.No.368/2021u/s 143, 188, 269, 270 IPC                                        | UI |
| 408. |                 | Cr.No.401/2021u/s 188, 143, 269, 271 IPC                                        | UI |
| 409. |                 | Cr.No.402/2021u/s 188, 143, 269, 271 IPC                                        | UI |
| 410. |                 | Cr.No.239/2021u/s 143, 188, 270 IPC                                             | UI |
| 411. | <b>Ariyalur</b> | Jayankondam PS Cr.No. 1000/2020u/s 341,269,271, 188 IPC                         | UI |
| 412. |                 | Jayankondam PS Cr.No. 1055/2020 u/s 143,341, 269, 271,188 IPC                   | UI |
| 413. |                 | ARIYALUR PS 1276/2020 u/s43,341,269,271 IPC                                     | UI |
| 414. |                 | ARIYALUR PS 1278/2020 u/s143,269,271 IPC                                        | UI |
| 415. |                 | Jayankondam PS Cr.No.25/21U/s 143,269, 370, 271 IPC                             | UI |
| 416. |                 | ARIYALUR PS 1285/2020 u/s143,269,271 IPC                                        | UI |
| 417. |                 | Jayankondam PS Cr.No. 1212/2020u/s 143,269,270,271IPC                           | UI |
| 418. |                 | Jayankondam PS Cr.No. 1218/2020 u/s 143,341,269,270,271,188 IPC                 | UI |
| 419. |                 | Jayankondam PS Cr.No. 1270/2020u/s 143, 269,270, 271 IPC (Demonstration)        | UI |
| 420. |                 | Ariyalur PS Cr.No. 1340/2020 u/s143, 341,269, 270, 271 IPC (Road roko)          | UI |
| 421. |                 | Cr.No.26/21 U/s 143,269, 370, 271 IPC                                           | UI |
| 422. |                 | Cr.No.39/21 U/s 143,269, 370, 271 IPC                                           | UI |
| 423. |                 | 60/2021 u/s 341, 143, 269, 270, 271 IPC (Road roko)                             | UI |
| 424. |                 | Ariyalur PS Cr.No. 129/2021 u/s 143,269, 270 IPC (Unlawful assembly)            | UI |
| 425. |                 | Ariyalur PS Cr.No. 139/2021 u/s 143,341, 269, 271 IPC (Demonstration)           | UI |
| 426. | <b>Karur</b>    | Aravakurichi PS Cr.No:606/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act      | UI |
| 427. |                 | Aravakurichi PS Cr.No:612/20 u/s 143,341, 269 IPC r/w 3 of Epidemic disease Act | UI |
| 428. |                 | Aravakurichi PS Cr.No:617/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act      | UI |
| 429. |                 | Aravakurichi PS Cr.No:618/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act      | UI |
| 430. |                 | Aravakurichi PS Cr.No:619/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act      | UI |
| 431. |                 | Aravakurichi PS Cr.No:620/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act      | UI |
| 432. |                 | Thennilai PS Cr.NO.406/20 U/S 269 IPC r/w 3 of Epidemic Disease ACT 1897        | UI |
| 433. |                 | V.Palayam PS Cr.No 577/20 U/s 143,269 IPC r/w 3 of Epidemic Disease Act         | UI |
| 434. |                 | V.Palayam PS Cr.No 578/20 U/s 143,269 IPC r/w 3 of Epidemic Disease Act         | UI |
| 435. |                 | V.Palayam PS Cr.No 579/20 U/s 143,269 IPC r/w 3 of Epidemic Disease Act         | UI |
| 436. |                 | V.Palayam PS Cr.No 580/20 U/s 143,269 IPC r/w 3 of Epidemic Disease Act         | UI |

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| 437. | C.D.Puram PS Cr.No.429/20<br>U/S 269, 143 IPC r/w 3 of Epidemic Disease ACT       | UI |
| 438. | Aravakurichi PS Cr.No:631/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act        | UI |
| 439. | Kulithalai PS c.no : 550/2020, u/s 143,269 IPC r/w 3 of Epidemic Act 1897         | UI |
| 440. | Aravakurichi PS Cr.No:653/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act        | UI |
| 441. | Karur Town PS Cr.No.1156/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 442. | Karur Town PS Cr.No.1203/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 443. | Thogaimalai PS 507/20 u/s 143, 269 r/w 3 of Epidemic Act.                         | UI |
| 444. | Karur Town PS Cr.No.1289/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 445. | Thogaimalai PS 540/20 u/s 143, 269 r/w 3 of Epidemic Act.                         | UI |
| 446. | Aravakurichi PS Cr.No:758/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act        | UI |
| 447. | Kulithalai PS Cr.No.1009/2020 u/s 143,341,269 IPC r/w 3 of Epidemic Act 1897      | UI |
| 448. | Karur Town PS Cr.No.1332/20 u/s 341, 143, 269 IPC r/w 3 of Epidemic disease act   | UI |
| 449. | Karur Town PS Cr.No.1350/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 450. | Karur Town PS Cr.No.1358/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 451. | Thogaimalai PS 563/20 u/s 143, 269 r/w 3 of Epidemic Act.                         | UI |
| 452. | Thogaimalai PS 566/20 u/s 143, 269 r/w 3 of Epidemic Act.                         | UI |
| 453. | Karur Town PS Cr.No.1367/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 454. | Karur Town PS Cr.No.1368/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 455. | Cr No. 926/2020 u/s 143,341,269 IPC r/w 3 of Epidemic Act 1897                    | UI |
| 456. | Karur Town PS Cr.No.1373/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 457. | Cr No. 927/2020 u/s 143,341,269 IPC r/w 3 of Epidemic Act 1897                    | UI |
| 458. | Cr No. 949/2020 u/s 143,341,269 IPC r/w 3 of Epidemic Act 1897                    | UI |
| 459. | V.Palayam PS Cr.No 710/20 U/s 341,143,269 IPC r/w 3 of Epidemic Disease Act       | UI |
| 460. | Karur Town PS Cr.No.1444/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |
| 461. | Thanthonimalai PS Cr.No: 779/20<br>U/S 143, 269 IPC r/w 3 of Epidemic disease act | UI |
| 462. | Thanthonimalai PS Cr.No: 781/2U/S 143,269 IPC r/w 3 of Epidemic disease act       | UI |
| 463. | Karur Town PS Cr.No.1451/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act        | UI |

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| 464. |                       | Kulithalai PS Cr No. 923/2020 u/s 143,341,269 ipc r/w 3 of Epidemic Act 1897    | UI  |
| 465. |                       | Thogaimalai PS 643/20 u/s 143, 269 r/w 3 of Epidemic Act.                       | UI  |
| 466. |                       | Aravakurichi PS Cr.No: 865/20 u/s 143,269 IPC r/w 3 of Epidemic disease Act     | UI  |
| 467. |                       | Lalapet PS Cr.No.736/2020, U/S 143,269 IPC r/w 3 of Epidemic Act 1897           | UI  |
| 468. |                       | Karur Town PS Cr.No.1527/20 u/s 143, 269 IPC r/w 3 of Epidemic disease act      | UI  |
| 469. |                       | Lalapet PS Cr.NO 751/2020 ,U/S 143,269 IPC r/w 3 of Epidemic Act 1897           | UI  |
| 470. |                       | K.Paramathi PS Cr.No.426/20 u/s 143,269 IPC r/w 3 of Epidemic Disease Act       | NTF |
| 471. |                       | Karur Town PS Cr.No.1121/20 u/s 341, 143, 269 IPC r/w 3 of Epidemic disease act | NTF |
| 472. |                       | K.Paramathi PS Cr.No.490/20 u/s 143,269 IPC r/w 3 of Epidemic Disease Act       | NTF |
| 473. | <b>Mayiladuthurai</b> | Cr.No. 1354/20 U/s 143, 341, 188, 269 IPC                                       | UI  |
| 474. |                       | Cr.No.1147/20 U/s 143, 341, 188, 269, IPC                                       | UI  |
| 475. |                       | Cr.No.1109/20 U/s 143, 341, 188, 269, 285 IPC                                   | UI  |
| 476. |                       | Cr.No. 1280/20 U/s 143, 341, 188, 269 IPC                                       | UI  |
| 477. |                       | Cr.No - 1035/20 u/s 143, 341 IPC                                                | UI  |
| 478. |                       | Cr.No-1152/20 u/s 143, 341, 188, 269 IPC                                        | UI  |
| 479. |                       | Cr. No. 500/20 U/s 143, 341, 269, 188 IPC                                       | UI  |
| 480. |                       | Cr.No. 1283/2020 u/s 143, 341, 188, 269 IPC                                     | UI  |
| 481. |                       | Cr.No.891/20 U/s 143, 341, 188, 269 IPC                                         | UI  |
| 482. |                       | Cr. No. 1366/20 u/s 143, 341 IPC                                                | UI  |
| 483. |                       | Cr.No. 1493/20 u/s 143, 341, 188 IPC.                                           | UI  |
| 484. |                       | Cr.No. 1619/20 u/s 143,341 IPC                                                  | UI  |
| 485. |                       | Cr.No. 1620 /20 U/s 143,341 IPC                                                 | UI  |
| 486. |                       | Cr.no 1621/20 U/s 143,341 IPC                                                   | UI  |
| 487. |                       | Cr.No 1336/20 U/s 143, 341, 269,270 IPC                                         | UI  |
| 488. |                       | Cr.No 1486/20 U/s : 143, 341, IPC                                               | UI  |
| 489. |                       | Cr.No. 1656 /20 u/s 143,341 IPC                                                 | UI  |
| 490. |                       | Cr.No. 1657 /20 u/s 143,341 IPC                                                 | UI  |
| 491. |                       | Cr.No. 1658 /20 u/s 143,341 IPC                                                 | UI  |
| 492. |                       | Cr.No. 1659 /20 u/s 143,341 IPC                                                 | UI  |
| 493. |                       | Cr.No.1229/2021u/s 188,269,270, 143,341, , 3(1) Epidemic Disease Act            | UI  |
| 494. |                       | Cr.No.37/2021 u/s 143,341 IPC                                                   | UI  |
| 495. |                       | Cr.No.75/21 u/s 143, 341, 285 IPC.                                              | UI  |
| 496. |                       | Cr.No.76/21 u/s 143, 341, 285 IPC.                                              | UI  |
| 497. |                       | Cr.No.77/21 u/s 143, 341, 285 IPC.                                              | UI  |
| 498. |                       | Cr No.47/21 u/s 143, 341,188, 285 IPC                                           | UI  |
| 499. |                       | Cr.No.38/21 u/s 143, 341, 188, 285 IPC                                          | UI  |
| 500. |                       | Cr.No. 174/21, u/s 143,341IPC                                                   | UI  |
| 501. |                       | Cr.No. 259/21, u/s 143,341IPC                                                   | UI  |
| 502. |                       | Cr. No. 137/21, u/s 143,341 IPC                                                 | UI  |
| 503. |                       | Cr.No. 137/21, u/s143,341,188 IPC                                               | UI  |
| 504. |                       | Cr. No. 293/2021 u/s 143,341 IPC                                                | UI  |

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| 505. |                     | Cr.No.711/21 u/s 188, 269, 270, 143, 341 IPC 3(1) Epidemic Disease Act | UI |
| 506. | <b>Nagapattinam</b> | Cr.No. 551//20 143, 341, 188, 269 IPC                                  | UI |
| 507. |                     | Cr.No. 1086/20 u/s 143 ,188, 269, 270 IPC                              | UI |
| 508. |                     | Cr.Noa. 1504/20 U/s 143, 341, 269, 270 IPC                             | UI |
| 509. |                     | Cr.No. 821/20 U/s 143, 341, 188, 269 IPC                               | UI |
| 510. |                     | Cr.No. 771/20 U/s 143, 341, 188, 269 IPC                               | UI |
| 511. |                     | Cr.No. 772/20 U/s 143, 341, 188, 269 IPC                               | UI |
| 512. |                     | Cr.No. 605/20 U/s 143, 341, 188, 269 IPC                               | UI |
| 513. |                     | Cr.No. 689/20 U/s 143, 341, 188, 269 IPC                               | UI |
| 514. |                     | Cr.No. 823/20 U/s 143, 341, 188, 269 IPC                               | UI |
| 515. |                     | Cr.No. 903/20 U/s 143,188, 269, 341 IPC                                | UI |
| 516. |                     | Cr.No. 904/20 U/s 143,341, 188, 269 IPC                                | UI |
| 517. |                     | Cr.No. 827/20 U/s 143, 341, 188, 269 IPC                               | UI |
| 518. |                     | Cr.No. 1519/20 U/s 143, 341, 269, 270 IPC                              | UI |
| 519. |                     | Cr.No. 606/20 U/s 143, 341, 188, 269, 270 IPC                          | UI |
| 520. |                     | Cr. No. 555/20 u/s 143, 341,188, 269 IPC                               | UI |
| 521. |                     | Cr. No 1122/20 u/s 143,341, 269 ,270 IPC                               | UI |
| 522. |                     | Cr. No 1123/20 u/s 143,341, 269, 270 IPC                               | UI |
| 523. |                     | Cr. No 1592/2020 u/s 143,341,188, 269 IPC                              | UI |
| 524. |                     | Cr. No 831/20 U/S 143, 341, 188, 269 IPC                               | UI |
| 525. |                     | Cr. No 832/20 U/S 143, 341, 188, 269 IPC                               | UI |
| 526. |                     | Cr. No 833/20 U/S 143, 341, 188, 269 IPC                               | UI |
| 527. |                     | Cr.No. 1486/20 u/s Cr. No 143, 341, 269, 270 IPC                       | UI |
| 528. |                     | Cr.No. 1487/20 u/s Cr. No 143, 341, 269, 270 IPC                       | UI |
| 529. |                     | Cr. No 775/20 U/S 143, 341, 188, 269 IPC                               | UI |
| 530. |                     | Cr. No 609/20 u/s 143, 341, 188 r/w 269 IPC                            | UI |
| 531. |                     | Cr.No.691/20 U/s 143, 188, 269 IPC                                     | UI |
| 532. |                     | Cr.No.1128/20 U/s.143, 341, 188, 269 IPC                               | UI |
| 533. |                     | Cr.No.910/20 U/s 143, 341, 188, 269 IPC                                | UI |
| 534. |                     | Cr.No. 557/20 u/s 143, 341, 188, 269 IPC                               | UI |
| 535. |                     | Cr.No.851/20 u/s 143, 341, 188, 269 IPC.                               | UI |
| 536. |                     | 874/20 u/s 143, 341, 188, 269 IPC                                      | UI |
| 537. |                     | Cr.No. 1572/20 u/s 143, 341, 269, 270 IPC                              | UI |
| 538. |                     | Cr.No. 1150/20 u/s 143, 341                                            | UI |
| 539. |                     | Cr.No. 800/20 u/s 143, 341, 269, 188 IPC                               | UI |
| 540. |                     | Cr.No. 1546/20 u/s 143, 341, 269, 188 IPC                              | UI |
| 541. |                     | Cr.No. 875/20 u/s 143, 341, 269, 188 IPC                               | UI |
| 542. |                     | Cr. No. 1558/20 U/s.143, 341, 188, 269 IPC                             | UI |
| 543. |                     | Cr.No. 1217/20 u/s 143, 188, 269, 270 IPC                              | UI |
| 544. |                     | Cr.No. 1617/20 u/s 143, 341, 188, 269 IPC                              | UI |
| 545. |                     | Cr.No. 639/20 u/s 143, 341, 188, 269 IPC                               | UI |
| 546. |                     | Cr.No. 1701/20 u/s 143, 341 IPC                                        | UI |
| 547. |                     | Cr.No. 786/20 u/s 143, 341, 269 IPC.                                   | UI |
| 548. |                     | Cr.No. 1791/20 u/s 143, 341, 269 IPC                                   | UI |
| 549. |                     | Cr.No. 644/20 u/s 143, 341, 188, 269 IPC                               | UI |
| 550. |                     | Cr.No. 1703/20 u/s 143, 341, 269, 270 IPC                              | UI |
| 551. |                     | Cr.No. 1298/20 u/s 143, 341, 269, IPC                                  | UI |
| 552. |                     | Cr.No. 1032/20 u/s 143, 341, 269 IPC                                   | UI |

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| 553. |  | Cr.No. 1703/20 u/s 143, 341, 269 IPC                       | UI |
| 554. |  | Cr.No. 971/20 u/s 143, 341, 269 IPC                        | UI |
| 555. |  | Cr.No. 1710/20 u/s 143, 341, 269, 270 IPC                  | UI |
| 556. |  | Keelaiyur PS Cr.No. 879/20 u/s 143, 341, 269, 270, 285 IPC | UI |
| 557. |  | Cr.No. 1304/20 u/s 143, 341, 269, 270 IPC                  | UI |
| 558. |  | Cr.No. 678/20 u/s 143, 341, 269, 270, 285 IPC              | UI |
| 559. |  | Cr.No. 1307/20 u/s 143, 341, 269, IPC                      | UI |
| 560. |  | Cr.No. 1711/20 u/s 143, 341, 269 IPC                       | UI |
| 561. |  | Cr.No. 1039/20 u/s 143, 341, 269 IPC                       | UI |
| 562. |  | Cr.No. 974/20 u/s 143, 341, 269 IPC                        | UI |
| 563. |  | Cr.No. 975/20 u/s 143, 341, 269 IPC                        | UI |
| 564. |  | Cr.No. 789/20 u/s 143, 269 IPC                             | UI |
| 565. |  | Cr.No 1714/2020 U/S 143,341,269,270 IPC                    | UI |
| 566. |  | Cr.No. 1305/20 u/s 143, 341, 269 IPC                       | UI |
| 567. |  | Cr.No. 1040/20 u/s 143, 341, 269 IPC                       | UI |
| 568. |  | Keelaiyur PS Cr.No .890/20                                 | UI |
| 569. |  | Cr.No. 1716/20 u/s 143,341 ,269 IPC r/w 7(1)(a) CLA ACT    | UI |
| 570. |  | Cr.No. 1308/2020 u/s 143,341,269, 270 IPC                  | UI |
| 571. |  | Cr.No. 976/2020 u/s 143,341,269 IPC                        | UI |
| 572. |  | Cr.No. 682/20 u/s 143,341,188 r/w 269 IPC                  | UI |
| 573. |  | Cr.No.683/20 u/s 143,341,188 r/w 269 IPC                   | UI |
| 574. |  | Cr.No 1715/2020 U/S 143,341,269,270 IPC                    | UI |
| 575. |  | Cr.No 1716/2020 U/S 143,341,269,270 IPC                    | UI |
| 576. |  | Cr.No. 1309/20 u/s 143, 341, 269, IPC                      | UI |
| 577. |  | Cr.No. 907/20 u/s 143, 341, 269 IPC                        | UI |
| 578. |  | Cr.No. 1021/20 u/s 143, 341, 269 IPC                       | UI |
| 579. |  | Cr.No. 1745/2020 U/s 143,341, 269, 270 IPC                 | UI |
| 580. |  | Cr.No. 1746/2020 U/s 143,341, 269, 270 IPC                 | UI |
| 581. |  | Cr.No. 1340/2020 U/s 143,341, 269, 270 IPC                 | UI |
| 582. |  | Cr.No. 1767/2020 U/s 143, 341, 269 IPC                     | UI |
| 583. |  | Cr.No. 1398/20 u/s 143, 188, 269, 270 IPC                  | UI |
| 584. |  | Cr.No. 1743/2020 U/s 143, 341, 269, 270 IPC                | UI |
| 585. |  | Cr.No. 1800/20 u/s 143,341, 269, 270 IPC                   | UI |
| 586. |  | Cr.No. 725/20 u/s 143,341, 269 IPC                         | UI |
| 587. |  | Cr.No. 1126/20 u/s 143,341, 269 IPC                        | UI |
| 588. |  | Cr.No. 1127/20 u/s 143,341, 269 IPC                        | UI |
| 589. |  | Cr.No. 1802/20 u/s 143,341, 269, 270 IPC                   | UI |
| 590. |  | Cr.No. 1871/20 u/s 143, 341, 269 IPC                       | UI |
| 591. |  | Cr.No. 1890/20 u/s 143, 341, 269 IPC                       | UI |
| 592. |  | Cr.No. 1066/2020 U/s 143, 341, 269 IPC                     | UI |
| 593. |  | Cr.No. 814/2020 U/s 143, 341, 269, 270 IPC                 | UI |
| 594. |  | Cr.No. 1334/2020 U/s 143, 341, 269, 270 IPC                | UI |
| 595. |  | Cr.No. 18/21 u/s 143, 341, 269, 270 IPC                    | UI |
| 596. |  | Cr.No. 14/21 u/s 143, 188, 269, 270 IPC.                   | UI |
| 597. |  | Cr.No. 37/21 u/s 143, 341, 269 IPC                         | UI |
| 598. |  | Cr.No. 40/21 u/s 143, 341, 285, 269 IPC                    | UI |
| 599. |  | Cr.No. 41/21 u/s 143, 341, 285, 269 IPC                    | UI |
| 600. |  | Cr.No. 35/21 u/s 143, 341, 285, 269 IPC                    | UI |
| 601. |  | Cr.No. 36/21 u/s 143, 341, 285, 269 IPC                    | UI |

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| 602. |                    | Cr.No. 41/21 u/s 143, 341, 285, 269 IPC                                   | UI  |
| 603. |                    | Cr.No. 42/21 u/s 143, 341, 285, 269 IPC                                   | UI  |
| 604. |                    | Cr.No. 56/21 u/s 143, 341, 285, 269 IPC                                   | UI  |
| 605. |                    | Cr.No. 57/21 u/s 143, 341, 285, 269 IPC                                   | UI  |
| 606. |                    | Cr.No. 61/21 u/s 143, 341, 285, 269 IPC                                   | UI  |
| 607. |                    | Cr.No. 55/21 u/s 143, 341, 285, 269 IPC                                   | UI  |
| 608. |                    | 69/21 u/s 143, 188, 269, 270 IPC                                          | UI  |
| 609. |                    | 74/21 u/s 143, 341, 269 IPC                                               | UI  |
| 610. |                    | 74/21 u/s 143, 341, 269 IPC                                               | UI  |
| 611. |                    | Cr.No. 73/21 u/s 143, 341, 269, 270 IPC                                   | UI  |
| 612. |                    | Cr.No. 117/21 u/s 143,341,269 IPC                                         | UI  |
| 613. |                    | Cr.No. 80/21 u/s 143, 341, 269, 270 IPC                                   | UI  |
| 614. |                    | Cr.No. 83/21 u/s 143, 188, 269, 270 IPC                                   | UI  |
| 615. |                    | Cr.No. 84/21 u/s 143, 188, 269, 270 IPC                                   | UI  |
| 616. |                    | Cr.No. 124/21 u/s 143, 341, 269 IPC                                       | UI  |
| 617. |                    | Cr.No. 83/21 u/s 143, 341, 269 IPC                                        | UI  |
| 618. |                    | Cr.No. 96/21 u/s 143, 188, 269, 270 IPC                                   | UI  |
| 619. |                    | Cr.No. 103/21 u/s 143, 341, 269, IPC                                      | UI  |
| 620. |                    | Cr.No. 82/21 u/s 143, 341, 269, IPC                                       | UI  |
| 621. |                    | Cr.No.137/21 u/s 143, 341, 269, IPC                                       | UI  |
| 622. |                    | Cr.No.138/21 u/s 143, 341, 269, IPC                                       | UI  |
| 623. |                    | Cr.No.63/21 u/s 143, 341, 269, IPC                                        | UI  |
| 624. |                    | Cr.No.121/21 u/s 143, 341, 269, IPC                                       | UI  |
| 625. |                    | Cr.No. 105/21 u/s 143, 341, 269, IPC                                      | UI  |
| 626. |                    | Cr.No. 97/21 u/s 143, 341, 269, 270 IPC                                   | UI  |
| 627. |                    | Cr.No. 164/21 u/s 143, 341, 269 IPC                                       | UI  |
| 628. |                    | Cr.No. 70/21 u/s 143, 341, 269 IPC                                        | UI  |
| 629. |                    | Cr.No. 86/21 u/s 143, 341, 269 IPC                                        | UI  |
| 630. |                    | Cr.No. 126/21 u/s 143, 341, 269 IPC                                       | UI  |
| 631. |                    | 114/21 u/s 143, 341, 269, 270 IPC                                         | UI  |
| 632. |                    | Cr.No. 121/21 u/s 143, 188, 269, 270 IPC.                                 |     |
| 633. | <b>Pudukkottai</b> | Cr. No: 1097/2020 u/s143,283,269,270 IPC r/w 51(b)Disaster Management Act | NTF |
| 634. |                    | Cr. No: 1098/2020 u/s143,283,269,270 IPC r/w 51(b)Disaster Management Act | UI  |
| 635. |                    | Cr. No: 1153/2020 u/s143,283,269,270 IPC r/w 51(b)Disaster Management Act | UI  |
| 636. |                    | Cr. No: 1157/2020 u/s143,283,269,270 IPC r/w 51(b)Disaster Management Act | UI  |
| 637. |                    | Cr. No: 1315/2020 u/s143,283,269,270 r/w 51(b) Disaster Management act    | UI  |
| 638. |                    | Cr. No: 807/2020 u/s143, 283 IPC                                          | UI  |
| 639. |                    | Cr. No: 1310/2020 u/s143,283,269,270 r/w 51(b) Disaster Management act    | UI  |
| 640. |                    | Cr.No;505/20 U/S 143,283, 269,270IPC                                      | UI  |
| 641. |                    | Cr. No: 470/020 u/s-143,283,IPC r/w51(b) DM Act                           | UI  |
| 642. |                    | Cr. No: 656/2020 u/s 143,283, 269,270 IPC                                 | UI  |
| 643. |                    | Cr.No:770/2020 u/s143,283, 269 ,270IPC R/W 51(b) Disaster ManagementAct   | UI  |
| 644. |                    | Cr. No: 419/2020 u/s 143,283,269, 270 IPC                                 | UI  |



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| 645. |  | Cr. No: 534/2020 u/s.143, 283, 269, 271, IPC r/w 51(b) DM act                 | UI  |
| 646. |  | Cr. No: 1316/2020 u/s143,341,283, 269,270 IPC r/w 51(b)DisasterManagement Act | UI  |
| 647. |  | CR.NO;516 /20 U/S 143,341,269,270 IPS r/w 51(b) DM Act                        | UI  |
| 648. |  | Cr. No:540/20 u/s 143, 341,269,270 IPC r/w 51(b) DM Act                       | UI  |
| 649. |  | Cr. No:541/20 u/s143,341 ,269,270 IPC r/w 51(b) DM Act                        | UI  |
| 650. |  | Cr.No: 1333/2020 U/S 143,341,269,270 IPC r/w 51(b) DM Act                     | UI  |
| 651. |  | Cr. No: 481/20 U/s 341,143, 269, 270 IPC r/w 51 (b) DM Act                    | UI  |
| 652. |  | Cr. No: 471/2020 u/s.341,143,269,270 IPC r/w 51(b) DM Act                     | UI  |
| 653. |  | Cr. No: 65/2020 u/s 143, 341 283, 269,270 IPC r/w51(b) DM Act                 | UI  |
| 654. |  | Cr.No:773/2020 u/s143,341, 269 ,270IPC R/W 51(b) Disaster ManagementAct       | UI  |
| 655. |  | Cr. No: 422/2020 u/s143,341,269,270 IPC r/w 51(b) DMM Act                     | UI  |
| 656. |  | Cr. No: 1318/2020 u/s143,283,269,270 IPC r/w 51(b)Disaster Management Act     | UI  |
| 657. |  | Cr. No: 1324/2020 u/s143,283, 269,270 IPC r/w 51(b)Disaster Management Act    | UI  |
| 658. |  | CR.NO;517/20 U/S – 143,269,270 r/w 519(b)DM ACT                               | UI  |
| 659. |  | CR.NO;518/20 U/S- 143, 269,270 r/w519(b) DM ACT                               | UI  |
| 660. |  | Cr. No: 183/2020 u/s143,269, 270 IPC r/w 51(b) Disaster Management act        | UI  |
| 661. |  | Cr. No:533/20 u/s 143,283,269, 270 IPC r/w 51(b) of Disaster Management act   | NTF |
| 662. |  | Cr. No:544/20 u/s143,283,269, 270 IPC r/w 51(b) DM Act                        | NTF |
| 663. |  | Cr.No:1350/2020, 143,283,269,270 IPC r/w 51(b) DM Act-2005                    | NTF |
| 664. |  | Cr.No:1351/2020,143,283,269,270 IPC,r/w 51(b) DM Act-2005-                    | NTF |
| 665. |  | Cr. No: 484/20 U/s 143,283,269,270 IPC r/w 51(b) Disaster Management act      | NTF |
| 666. |  | Cr.No.244/20 U/s.143,283,269, 270 IPC r/w 51(b) Disaster management Act       | NTF |
| 667. |  | cr.no 297/20 u/s 143,283,269, 270 IPC                                         | NTF |
| 668. |  | Cr. No: 475/2020 u/s- 143,283,270 IPC & 51(b) Disaster Management act         | NTF |
| 669. |  | Cr. No: 421/2020 u/s- 143,283,270 IPC & 51(b) Disaster Management act         | NTF |
| 670. |  | Cr. No: 319/2020 u/s143,283, 269,270 IPC                                      | NTF |
| 671. |  | Cr.No:780/2020 u/s 143,283, 269 ,270 IPC r/w 51(b) Disaster ManagementAct     | NTF |
| 672. |  | Cr. No: 427/2020 u/s 143,283,269, 270 IPC                                     | NTF |
| 673. |  | Cr. No: 662/2020 u/s 143,283 ,269,270 IPC                                     | NTF |
| 674. |  | Cr.No: 541/2020 u/s.143,283 ,269,271 IPC T/W 51(b) DM ACT                     | NTF |
| 675. |  | Cr. No: 244/20 U/s 143,283,270 IPC r/w 51(b) DM Act                           | NTF |

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| 676. |  | Cr.no: 224/ 20 u/s 143,283,269,270,r/w5 1 (b)Disaster management ACT                                         | NTF |
| 677. |  | Cr.No : 426/20u/s 143,283,269,270,&51(B) DM act                                                              | NTF |
| 678. |  | Cr.No: 1367/2020u/s 143,283, 269,270 IPC r/w51(b)DM Act                                                      | NTF |
| 679. |  | Cr.No:786/2020 u/s 143,283, 269 ,270IPC R/W 51(b) Disaster ManagementAct                                     | NTF |
| 680. |  | Cr. No: 1342/2020 u/s143,283,269,270 r/w 51(b) Disaster Management Act                                       | NTF |
| 681. |  | Cr.No: 330/20 u/s 143,283,270 IPC r/w 51(b) of DM Act                                                        | NTF |
| 682. |  | Cr. No: 483/2020 u/s 143,283 IPC r/w51(b) DM Act                                                             | NTF |
| 683. |  | Cr. No: 670/2020 u/s143,283 ,269, 270 IPC                                                                    | NTF |
| 684. |  | Cr. No: 671/2020 u/s 143,283 ,269,270 IPC                                                                    | NTF |
| 685. |  | Cr.No:793/2020 u/s 143,283, 269 ,270 IPC r/w 51(b) Disaster ManagementAct                                    | NTF |
| 686. |  | Cr.no: 236/ 20 u/s 143, 269,270,271 IPC&51(b) DM ACT                                                         | NTF |
| 687. |  | Cr. No: 441/2020 u/s143,269, 270,271 IPC51(b) DM Act                                                         | NTF |
| 688. |  | Cr. No: 1381/2020 u/s143,283,269,270 r/w 51D.M Act                                                           | NTF |
| 689. |  | Cr. No: 1385/2020 u/s143,283,269,270 IPC r/w 51(b)D.M Act                                                    | NTF |
| 690. |  | Cr. No:542/20 u/s 143,283, 269,270 IPC r/w 51(b)D.M Act                                                      | NTF |
| 691. |  | Cr. No:216/2020 u/s 143,269,270 51(b)DM ACT                                                                  | NTF |
| 692. |  | Cr. No: 565/2020 u/s 143, 341, 269,270 IPC r/w 51(b)D.M Act                                                  | NTF |
| 693. |  | Cr.No:- 1417/2020 u/s 143,283, 269,270 IPC R/W 51(b)DM Act,                                                  | NTF |
| 694. |  | Cr. No: 511/20 U/s 143,283 269 ,270,271 IPC r/w 51(b) Disaster Management act                                | NTF |
| 695. |  | Cr. No: 495/2020 u/s.143,269,270, 271 IPC r/w 51(b) DM Act                                                   | NTF |
| 696. |  | Cr.No.246/2020u/s -143,283 , 269,270IPC &51(b)The DisasterManagement Act                                     | NTF |
| 697. |  | Cr. No: 283/2020 u/s 143,269, 270,283 IPC r/w 51(b) DM Act                                                   | NTF |
| 698. |  | Cr.No:811/2020 u/s 143,283, 269 ,270IPC R/W 51(b) Disaster ManagementAct                                     | NTF |
| 699. |  | Cr. No: 687/2020 u/s143,283 , 269,270 IPC and 51(b) DM act                                                   | NTF |
| 700. |  | Cr. No:321/2020 u/s 143,283,269 ,270 IPC r/w 51(b) DM Act                                                    | NTF |
| 701. |  | Cr. No: 452/2020 u/s143,341, 269,270 IPC r/w 51(b) DMM Act                                                   | NTF |
| 702. |  | cr.no 476/20 U/S143,341,269 270 IPC r/w 51(b)DMAct                                                           | NTF |
| 703. |  | Cr. No: 490/20 U/s 143,283, 269 ,270,271 IPC r/w 51(b) DisasterManagement act                                | NTF |
| 704. |  | Cr. No: 249 /2020 U/s 143,269,270,271,IPC r/w 51(b)Disaster Management Act                                   | NTF |
| 705. |  | Cr. No: 1450/2020 u/s143,283,269,270 r/w 51(b) Disaster Management act                                       | NTF |
| 706. |  | Cr. No: 1460/2020 u/s143,283,269,270 r/w 51(b) Disaster Management act                                       | NTF |
| 707. |  | Cr. No: 751/2020 u/s 143,283 ,269,270 IPC and 51(b) DM Act                                                   | NTF |
| 708. |  | Cr. No: 1520/2020 u/s143, 283 ,269,270 IPC & 3(A) TN Town Nuisance Act 1889 r/w51(b) Disaster Management act | NTF |

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| 709. |  | Cr.No.1557/2020 U/S 143,283,269, 270IPC r/w 51 (b) DM Act                          | NTF |
| 710. |  | Cr. No:650/20 u/s143,283,269,270 IPC r/w 51(b)D.M Act                              | NTF |
| 711. |  | Cr. No: 1549/2020 u/s143,341,283,269,270 r/w 51(b) M Disaster Management Act       | NTF |
| 712. |  | Cr. No: 1550/2020 u/s143,341,283,269,270 r/w 51(b) DisasterManagement act          | NTF |
| 713. |  | Cr.No:649/20 u/s143,283,269,270 IPC r/w 51(b)D.M Act                               | NTF |
| 714. |  | Cr. No: 1548/2020 u/s143,283,269,270 r/w 51(b)Disaster Management act              | NTF |
| 715. |  | Cr. No: 1551/2020 u/s143,283,269,270 r/w 51(b) Disaster Management act             | NTF |
| 716. |  | Cr.No: 1592/2020 U/S:143,341,283,269,270 IPC r/w 51 (b) DM Act                     | NTF |
| 717. |  | Cr. No: 588/20 U/s 143,283, IPC r/w 51(b) Disaster Management act                  | NTF |
| 718. |  | Cr. No: 566/020u/s-143,283 IPC                                                     | NTF |
| 719. |  | Cr.No.890/20 u/s 143,283,269,270IPC                                                | NTF |
| 720. |  | Cr.No.891/20 u/s 143,283,269,270IPC                                                | NTF |
| 721. |  | Cr. No: 763/2020 u/s143,341270 IPC and 51(b) DM act                                | NTF |
| 722. |  | Cr. No: 764/2020 u/s143,341, 270 IPC and 51(b) DM act                              | NTF |
| 723. |  | Cr.No: 644/2020 u/s. 143,283 IPC                                                   | NTF |
| 724. |  | Cr. No: 512/2020 u/s 143,269,270,271IPC r/w 51(b) DMM Act                          | NTF |
| 725. |  | Cr. No: 1572/2020 u/s143,283,269,270 r/w 51D.M Act                                 | NTF |
| 726. |  | Cr. No: 1576/2020 u/s143,283,269,270 r/w 51D.M Act                                 | NTF |
| 727. |  | Cr. No: 1577/2020 u/s143,283,269,270 r/w 51D.M Act                                 | NTF |
| 728. |  | Cr. No: 605/20 u/s143,188,269,271 IPC r/w 51(b) DM ACT                             | NTF |
| 729. |  | Cr. No:637/20 u/s143,283,269,270 IPC r/w 51(b)DM act                               | NTF |
| 730. |  | Cr.No.904/20 u/s 143,283, 269,270IPC                                               | NTF |
| 731. |  | Cr. No: 771/2020 u/s143,283,269, 270 IPC and 51(b) DM act                          | NTF |
| 732. |  | Cr. No: 1579/2020 u/s143,283,269,270 r/w 51D.M Act                                 | NTF |
| 733. |  | Cr. No: 1580/2020 u/s143,283,269,270 r/w 51D.M Act                                 | NTF |
| 734. |  | Cr. No: 883/2020 u/s 143,269,270 IPCr/w 51(b) D.M.ACT                              | NTF |
| 735. |  | Cr.No: 1612/2020 U/S: 143,283,269,270 IPC R/W 51 (b) DM Act                        | NTF |
| 736. |  | Cr. No: 600/20 U/s 143,283, IPC r/w 51(b) Disaster Management act                  | NTF |
| 737. |  | Cr. No: 1586/2020 u/s143,283,285,269,270, 341 IPC r/w 51(b)Disaster Management Act | NTF |
| 738. |  | Cr. No: 1587/2020 u/s143,283,269,270,341 IPC r/w 51(b)DisasterManagement Act       | NTF |
| 739. |  | Cr. No: 1588/2020 u/s143,283,269,270 IPC r/w 51(b)Disaster Management Act          | NTF |
| 740. |  | Cr. No:675/20 u/s 143,341, 269,270 IPC r/w 51(b)D.M Act                            | NTF |
| 741. |  | Cr.No:913/2020 u/s 143,341,269, 270,271IPC r/w 51(b)DM ACT                         | NTF |
| 742. |  | Cr. No: 566/2020 u/s 143,341, 269,270 IPC and 51(b) DM act                         | NTF |

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| 743. |  | Cr. No: 784/2020 u/s143,341, 269,270 IPC and 51(b) DM Act                 | NTF |
| 744. |  | Cr. No:676/20 u/s143,341, 269,270 IPC r/w 51(b)D.M Act                    | NTF |
| 745. |  | Cr. No: 1609/2020 u/s143,283,269,270 r/w 51D.M Act                        | NTF |
| 746. |  | Cr. No: 386/2020 u/s143,283,269, 270 IPC r/w 51(b) DisasterManagement act | NTF |
| 747. |  | Cr. No: 790/2020 u/s143,341,269, 270 IPC and 51(b) DM act                 | NTF |
| 748. |  | Cr. No:923/2020 u/s 143,269,270 IPCr/w 51(b) D.M.ACT                      | NTF |
| 749. |  | Cr.No:664/20 u/s143,283,269,270 IPC r/w 51(b) DM Act                      | NTF |
| 750. |  | Cr.No:1664/2020 U/S 143,283,269,270 IPC r/w 51 (b) DM Act                 | NTF |
| 751. |  | Cr. No:924/2020u/s 143, 283,269,270 IPC r/w 51(b) D.M.ACT                 | NTF |
| 752. |  | Cr. No: 1655/2020 u/s 143,283,269, 270,IPCr/w 51(b)D.M Act                | NTF |
| 753. |  | Cr. No:1657/2020u/s 143,283,269,270, IPC r/w 51(b)D.M Act                 | NTF |
| 754. |  | Cr. No:925/2020 u/s 143,269,270 IPCr/w 51(b) D.M.ACT                      | NTF |
| 755. |  | Cr. No: 1662/2020 u/s143,283,269,270 r/w 51D.M Act                        | NTF |
| 756. |  | Cr. No: 991/2020 u/s143,283,269,270 IPC r/w 51(b) Disaster Managementact  | NTF |
| 757. |  | CR.NO;727/20 U/S 143,283,269,270IPC r/w 51(b)DM Act                       | NTF |
| 758. |  | Cr. No:946/2020 u/s 143,269,270 IPCr/w 51(b) D.M.ACT                      | NTF |
| 759. |  | Cr. No: 02/21 u/s 143,283, 269, 270 IPC                                   | NTF |
| 760. |  | Cr.No:991/2020 u/s 143, 269, 270,IPC r/w 51(b)DM ACT                      | NTF |
| 761. |  | Cr. No:583/2020 u/s143, 283, 269, 270IPC r/w 51(b)DM ACT                  | NTF |
| 762. |  | Cr. No: 522/2020 u/s143,283,269,271,291 IPC                               | NTF |
| 763. |  | Cr.No:07/2021 u/s 143, 283,269, 270IPC r/w 51(b)DM ACT                    | NTF |
| 764. |  | Cr.No:05/2021 u/s 143,283,269, 270IPC r/w 51(b)DM ACT                     | NTF |
| 765. |  | Cr. No: 09/21 u/s 143,283,269,270IPC r/w 51(b)DM Act                      | NTF |
| 766. |  | Cr. No: 15/2021 u/s143,341,283,269,270 IPC & DM Act                       | NTF |
| 767. |  | Cr.No:15/2021 u/s 143, 283,269, 270, IPC r/w 51(b)DM ACT                  | NTF |
| 768. |  | Cr.No: 15/2021 u/s. 143, 283 IPC                                          | NTF |
| 769. |  | Cr.No:13/2021 u/s 147,283,269,270 IPC r/w 51(b) of disaster managementact | NTF |
| 770. |  | Cr. No: 60/2021 u/s 143, 269,270 IPC                                      | NTF |
| 771. |  | Cr. No: 90/2021 u/s 143,269,270 IPC                                       | NTF |
| 772. |  | Cr. No: 145/2021u/s143 ,283,269, 270,290 r/w 51D.M Act                    | NTF |
| 773. |  | Cr. No: 146/2021u/s143, 283,269, 270, r/w 51D.M Act                       | NTF |
| 774. |  | Cr.No:114/2021 u/s 143, 283,269, 270, IPC r/w 51(b)DM ACT                 | NTF |
| 775. |  | Cr. No: 62/2021 u/s143, 283 IPC                                           | NTF |
| 776. |  | C no.87/2021 u/s 143, 283 IPC                                             | NTF |
| 777. |  | Cr. No: 451/2021 u/s 270 IPC r/w 51(b)Disaster Management act             | NTF |
| 778. |  | Cr. No: 452/2021 u/s 270 IPC r/w 51(b)Disaster Management act             | NTF |

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| 779. |                 | Cr. No: 453/2021 u/s 270 IPC r/w 51(b)Disaster Management act                | NTF |
| 780. |                 | Cr. No: 944/2021, u/s143,283,269, 270 IPC r/w 51(b) Disaster Management act  | NTF |
| 781. |                 | Cr. No: 605/ 2021 U/S-285,143, 270 IPC r/w 51(b) DM.Act 2005                 | NTF |
| 782. |                 | Cr.No: 179/21 U/S 143,283, 269 ipc r/w 51(b) of DM ACT                       | NTF |
| 783. |                 | Cr. No:262/21 U/S 143,283,269, 270 IPC r/w 51(b) DM Act                      | NTF |
| 784. |                 | Cr.No 682/21 U/S: 143,283,269 IPC r/w 51 DM ct                               | NTF |
| 785. |                 | Cr.no:241/21 u/s 143,285,269,270 IPC r/w 51(b) DM Act                        | NTF |
| 786. |                 | Cr.No.142/21 U/s.143, 283, 269,270 IPC r/w 51(b) Disaster ManagementACT 2005 | NTF |
| 787. |                 | Cr.No: 161/21 u/s143, 283, 269, 270 IPC r/w 51(b) of DMAct                   | NTF |
| 788. |                 | Cr. No: 214/2021 u/s-143,283,269,270 IPC r/w 51(b) DM Act                    | NTF |
| 789. |                 | Cr. No:366/2021 u/s 143, 283,269 IPC and 51(b) DM act                        | NTF |
| 790. |                 | Cr.No 373/21 U/s 143, 269,270 IPC r/w 51(b) DM Act                           | NTF |
| 791. |                 | Cr.No 374/21 U/s 143, 283,269,270 IPC r/w 51(b) DM Act                       | NTF |
| 792. |                 | Cr. No: 194/2021 u/s 143, 283,269, 270 IPC                                   | NTF |
| 793. |                 | Cr.No: 91/2021 u/s 143,269,270 ipc r/w 51(i) DM ACT                          | NTF |
| 794. |                 | Cr.No: 345/2021 u/s,143 , 283 IPC                                            | NTF |
| 795. |                 | Cr.No: 500/2021 u/s 143,283,260 IPC r/w 51(b) DM Act                         | NTF |
| 796. |                 | Cr.No: 501/2021 u/s 143,283,260 IPC r/w 51(b) DM Act                         | NTF |
| 797. | <b>Tanjavur</b> | Cr. No: 1098/2020 u/s143,283,269,270 IPC r/w 51(b)Disaster Management Act    | UI  |
| 798. |                 | Peravurani PS. Cr.No. 1151/20 u/s 341,188,143,269 IPC                        | UI  |
| 799. |                 | TC balam PS. Cr.No. 1193/20 u/s 143,188,269,341 IPC                          | UI  |
| 800. |                 | Adirampattinam PS. Cr.No. 1308/20 u/s 188,143,341,269, IIPC                  | UI  |
| 801. |                 | PKT Tk PS. Cr.No. 1363/20 u/s 143,188,269,341 IPC                            | UI  |
| 802. |                 | PKT Tk PS. Cr.No. 1364/20 u/s 143,188,269,341 IPC                            | UI  |
| 803. |                 | Peravurani PS. Cr.No. 1160/20 U/S 143,188,269,341 -IPC                       | UI  |
| 804. |                 | Peravurani PS. Cr.No. 1161/20 U/s 341,188,143,269- IPC                       | UI  |
| 805. |                 | Madukkur PS. Cr.No. 1299/20 u/s 188,143,341,261,278 IPC                      | UI  |
| 806. |                 | Peravurani PS. Cr.No. 1162/20 U/s 341,188,143,269- IPC                       | UI  |
| 807. |                 | Madukkur PS. Cr.No. 1302/20 u/s 143,188,341,269 IPC                          | UI  |
| 808. |                 | Madukkur PS. Cr.No. 1303/20 u/s 188,143,341,269 IPC                          | UI  |
| 809. |                 | Adirampattinam PS. Cr.No. 1309/20 u/s 188,143,341,261, 270 IPC               | UI  |
| 810. |                 | PKT Tk PS. Cr.No. 1370/20 u/s 143,188,269,341 IPC                            | UI  |
| 811. |                 | PKT Tk PS. Cr.No. 1371/20 u/s 143,188,269 IPC                                | UI  |
| 812. |                 | MadukkurPS. Cr.No. 1326/20 u/s 143,341,188,269 IPC                           | UI  |
| 813. |                 | Peravurani PS. Cr.No. 1188/20 U/s 341,188,143,269- IPC                       | UI  |
| 814. |                 | SB chathiram PS. Cr.No. 831/20 u/s 143,188,269,341 IPC                       | UI  |
| 815. |                 | Madukkur PS. Cr.No. 1346/20 u/s 143,341,188,269 IPC                          | UI  |
| 816. |                 | Peravurani PS. Cr.No. 1200/20 U/S 341,143,188,269 IPC                        | UI  |
| 817. |                 | PKT Tk PS. Cr.No. 1449/20 u/s 143,188,269,341 IPC                            | UI  |
| 818. |                 | PKT Town PS PS. Cr.No. 1942/20 u/s 143,188 ,269,270 IPC.                     | UI  |

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| 819. |  | PKT Town PS PS. Cr.No. 1944/20 u/s 143,188 ,269,270 IPC,                                     | UI |
| 820. |  | PKT Town PS PS. Cr.No. 1946/20<br>U/S 143,188,269,270 IPC, SOC: Clock Tower                  | UI |
| 821. |  | PKT Town PS PS. Cr.No. 1947/20<br>U/S 143,188,269,270IPC SOC: RDO Office, PKT                | UI |
| 822. |  | PKT Town PS PS. Cr.No. Cr.NO.1948/20 U/S<br>143,188,269,270 IPC SOC :Head Post Office, PKT   | UI |
| 823. |  | PKT Town PS PS. Cr.No. Cr.No 1950/20 U/S 143,188,269,270<br>IPC. SOC :Head Post Office, PKT  | UI |
| 824. |  | Madukkur PS. Cr.No. 1435/20 u/s 143,3,41,188,29 IPC                                          | UI |
| 825. |  | Adirampattinam PS. Cr.No. 1426/20 u/s 143,341,188,269 IPC                                    | UI |
| 826. |  | SB chathiram PS. Cr.No. 921/21 u/s 143,188,269,341 IPC                                       | UI |
| 827. |  | SB chathiram PS. Cr.No. 922/21 u/s 143,188,269,341 IPC                                       | UI |
| 828. |  | PKT Town PS PS. Cr.No. Cr.No. 1954/20 U/S<br>143,341,269,270 IPC                             | UI |
| 829. |  | PKT Town PS PS. Cr.No. Cr.No.1955/20 U/S 143,341,269,270<br>IPC.                             | UI |
| 830. |  | Madukkur PS. Cr.No. 1440/20 u/s 143,341,188,269 IPC                                          | UI |
| 831. |  | PKT Town PS PS. Cr.No. Cr.No.1956/20 U/S 143,341,269,270<br>IPC                              | UI |
| 832. |  | Adirampattinam PS. Cr.No. 1455/20 u/s 143,341,188,269 IPC                                    | UI |
| 833. |  | PKT Town PS PS. Cr.No. Cr.No.2013/20 U/S 143,341,269,270<br>IPC.                             | UI |
| 834. |  | Adirampattinam PS. Cr.No. 1460/20 u/s 143,269 IPC & 3 of<br>Epidemic decease Act & 188 IPC   | UI |
| 835. |  | PKT Town PS PS. Cr.No. Cr.No.2026/20 U/S 143,269,270<br>IPC                                  | UI |
| 836. |  | PKT Town PS PS. Cr.No. Cr.No.2030/20 U/S 143,269,270<br>IPC.                                 | UI |
| 837. |  | PKT Tk PS. Cr.No. 20/21 u/s 143,188,269 IPC                                                  | UI |
| 838. |  | SB chathiram PS. Cr.No. 60/21 u/s 143,188,269 IPC                                            | UI |
| 839. |  | Tamil University 846/20 U/S 143,188, 269 3 OF ED ACT 51<br>DM ACT                            | UI |
| 840. |  | Tamil University 860/20 U/S 143,188, 269, R/W 51 Dm Act                                      | UI |
| 841. |  | Tamil University 958/20 U/S 143,269,341 Ipc                                                  | UI |
| 842. |  | Tamil University 48/21 u/s 143,341, 269                                                      | UI |
| 843. |  | Kallaperambur 482 / 2020 u/s 143, 188, 269, 270 – IPC                                        | UI |
| 844. |  | Vallam 1057/20 U/S 341, 188, 269, 143, 270 – IPC                                             | UI |
| 845. |  | Vallam 1060/2020 u/s 188, 269 - IPC                                                          | UI |
| 846. |  | Vallam 1152/20 U/S 143, 269 - IPC                                                            | UI |
| 847. |  | Vallam 1156/20 u/s 143, 341, 269 – IPC                                                       | UI |
| 848. |  | Thanjavur Taluk PS 1242/20 u/s 143, 341, 269 - IPC                                           | UI |
| 849. |  | Thanjavur Taluk PS 1243 / 2020 u/s 143, 341, 269 - IPC                                       | UI |
| 850. |  | Thanjavur Taluk PS 1244 / 2020 u/s 143, 341, 269 - IPC                                       | UI |
| 851. |  | Pappanadu PS Cr.No.1458/2020 U/s.143,341,269,270 IPC                                         | UI |
| 852. |  | 1460/2020 U/s.143,341,269,270 IPC                                                            | UI |
| 853. |  | Pappanadu PS Cr.No 1538/2020 /s.143,341,188,269,270 IPC<br>r/w 51 of Disaster management Act | UI |

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| 854. | Pappanadu PS Cr.No 1541/2020 U/s. 143, 341, 188, 269, 270<br>IPC r/w 51 of Disaster management Act   | UI |
| 855. | Pappanadu PS Cr.No 1563/2020 U/s.143,341,269 IPC                                                     | UI |
| 856. | Orathanadu PS Cr.No 1935/20 U/s.143,269,270,341 IPC                                                  | UI |
| 857. | Orathanadu PS Cr.No 1937/20 U/s.143,269,270,341 IPC                                                  | UI |
| 858. | Orathanadu PS Cr.No 1938/20 U/s.143,269,270,341 IPC                                                  | UI |
| 859. | Orathanadu PS Cr.No 1939/20 U/s. 143, 269,270,341 IPC                                                | UI |
| 860. | Orathanadu PS Cr.No 1940/20 U/s.143,269,270,341 IPC                                                  | UI |
| 861. | Orathanadu PS Cr.No 1941/20 U/s.143,269,270,341 IPC                                                  | UI |
| 862. | Thiruvonam 848/2020 U/s.143,341,269,270 IPC                                                          | UI |
| 863. | Thiruvonam 899/2020 U/s.143,341,188,269,270 IPC r/w 51 Of<br>Disaster Management Act.                | UI |
| 864. | Thiruvonam PS.Cr.No. 923/2020 U/s. 143, 341, 188, 269, 270<br>IPC r/w 51 Of Disaster Management Act. | UI |
| 865. | Papanasam 987/20 143,188,269,270 IPC                                                                 | UI |
| 866. | Papanasam 992/20 143,188,269,270 IPC                                                                 | UI |
| 867. | Papanasam Ps.Cr.No 1000/20 u/s 341, 143, 188, 269, 270 IPC                                           | UI |
| 868. | Papanasam 1001/20 143,188,269,270 IPC                                                                | UI |
| 869. | Papanasam 1002/20 143,188,269,270 IPC                                                                | UI |
| 870. | Papanasam 249/21 188,269,270 IPC                                                                     | UI |
| 871. | Papanasam 250/21 188,269,270 IPC                                                                     | UI |
| 872. | Papanasam 251/21 188,269,270 IPC                                                                     | UI |
| 873. | Papanasam 252/21 188,269,270 IPC                                                                     | UI |
| 874. | Papanasam 253/21 188,269,270 IPC                                                                     | UI |
| 875. | Ayyampettai 1260/20 143,188,269,270 IPC                                                              | UI |
| 876. | Ayyampettai 1266/20 143,188,269,270 IPC                                                              | UI |
| 877. | Ayyampettai 1391/20 143,188,269,270 IPC                                                              | UI |
| 878. | Ayyampettai 1408/20 341,143,188,269,270 IPC                                                          | UI |
| 879. | Ayyampettai<br>1409/20 143,188,269,270 IPC                                                           | UI |
| 880. | Ayyampettai<br>1467/20 U/S 143,188,269 IPC                                                           | UI |
| 881. | Ammapettai 1420/20 341,143,188,269,270 IPC                                                           | UI |
| 882. | Ammapettai 1418/20 143,188,269,270 IPC                                                               | UI |
| 883. | Ammapettai 1392/20 341,143,188,269,270 IPC                                                           | UI |
| 884. | AMMAPETTAI 1391/20 341,143,188,269,270 IPC                                                           | UI |
| 885. | Ammapettai 1390/20 341,143,188,269,270 IPC                                                           | UI |
| 886. | Ammapettai 1389/20 341,143,188,269,270 IPC                                                           | UI |
| 887. | Ammapettai 1388/20 341,143,188,269,270 IPC                                                           | UI |
| 888. | Ammapettai 1379/20 143,188,296,270 IPC                                                               | UI |
| 889. | Ammapettai 1378/20 143,188,296,270 IPC                                                               | UI |
| 890. | Ammapettai PS. Cr.No. 1377/20 u/s 143, 188, 285, 269, 270<br>IPC                                     | UI |
| 891. | Ammapettai 1372/20 143,188,269,270 IPC                                                               | UI |
| 892. | Ammapettai 1369/20 143,188,269,270 IPC                                                               | UI |
| 893. | Ammapettai 1368/20 143,188,269,270 IPC                                                               | UI |
| 894. | Ammapettai 1352/20 143,188,269,270 IPC                                                               | UI |
| 895. | Ammapettai PS. Cr.No. 19/2021 143,188,269 IPC                                                        | UI |

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| 896. |  | Ammapettai 36/21 143,285,259,270 IPC                                                      | UI |
| 897. |  | Ammapettai 82/2021 143,269,270 IPC                                                        | UI |
| 898. |  | Thiruvaidaimaruthur PS Cr. No 1483/20 143, 341, 269, 270 IPC r/w 134 TNPHACT              | UI |
| 899. |  | Thiruvaidaimaruthur PS Cr. No 1500/20 U/s 143, 341, 269,270 IPC r/w 134,135 TNPHACT       | UI |
| 900. |  | Thiruvaidaimaruthur PS Cr. No. 1666/20 U/s. 143, 341, 269, 270 IPC r/w. 134, 135 TNPH ACT | UI |
| 901. |  | Thiruvaidaimaruthur PS Cr. No 1721/20 143,341,269,270 IPC r/w. 134 TNPHACT,135            | UI |
| 902. |  | Thiruvaidaimaruthur PS Cr. No 1771/20 143,341,269,270 IPC r/w. 134, 135 TNPH ACT          | UI |
| 903. |  | Pandhanallur PS 1149/20 u/s. 143, 341, 269, 270, r/w 134 OF TN Public Health Act          | UI |
| 904. |  | Pandanallur PS 1257/20 u/s. 143, 341, 269, 270, r/w 134 of TN Public Health Act           | UI |
| 905. |  | Kumbakonam Taluk 1499/20 143,188,r/w 134,135 TN health Act                                | UI |
| 906. |  | Kumbakonam West 1655/20 u/s. 143, 188, 269, 270 IPC                                       | UI |
| 907. |  | Kumbakonam West 1772/20 u/s. 143, 188, 269, 270 IPC                                       | UI |
| 908. |  | Kumbakonam West 1773/20 u/s. 143, 188, 269, 270 IPC                                       | UI |
| 909. |  | Kumbakonam West 1789/20 u/s. 143, 188, 269, 270 IPC                                       | UI |
| 910. |  | Kumbakonam East 1629/20 143,188,269,270                                                   | UI |
| 911. |  | Kumbakonam East 1651/2020 143,188,269,270                                                 | UI |
| 912. |  | Kumbakonam East 1367/2020 143,188,341, 285, 269, 270 IPC                                  | UI |
| 913. |  | Kumbakonam East 1419/2020 143,188, 269, 270 IPC                                           | UI |
| 914. |  | Kumbakonam East 1521/2020 143,188, 269, 270 IPC                                           | UI |
| 915. |  | Kumbakonam East 1571/2020 143,188, 269, 270 IPC                                           | UI |
| 916. |  | Kumbakonam East 1595/2020 143,188, 269, 270 IPC                                           | UI |
| 917. |  | Kumbakonam East 1644/2020 143,188, 269, 270 IPC                                           | UI |
| 918. |  | Thirukattupalli PS Cr.No.928/20 u/s.147, 341, 143, 188 269, 270 IPC                       | UI |
| 919. |  | Thirukattupalli PS Cr.No.934/20 u/s 147,188 341,269,270 IPC                               | UI |
| 920. |  | Thirukattupalli PS Cr.No.1026/20 u/s. 143,188, 269,270 IPC r/w. 3(1)of Epidemic Act       | UI |
| 921. |  | Budalur PS Cr.No 1466/20 U/S 143,188,269 IPC                                              | UI |
| 922. |  | Budalur PS 1552/20 143,188,341,269 IPC+                                                   | UI |
| 923. |  | Budalur PS 1566/20 U/S 147,188,269,270 r/w 147,174 (a) Railway Act                        | UI |
| 924. |  | Budalur PS 26/21 U/S 143,188,269,341,270 IPC                                              | UI |
| 925. |  | Budalur PS 282/21 U/S 143,188,269 IPC                                                     | UI |
| 926. |  | Tan West PS 24/2021 U/s 143,341,269, 270 IPC                                              | UI |
| 927. |  | Tan West PS 212/2021 U/s 143,269, 270 IPC                                                 | UI |
| 928. |  | TAN West PS Cr.No. Cr.No. 1616/20 U/s 143, 341, 285, 269, 270 IPC                         | UI |
| 929. |  | TAN West PS Cr.No. Cr.No. 1626/20 U/s 143, 269, 270 IPC                                   | UI |
| 930. |  | TAN West PS Cr.No.1627/20 U/s 143, 269, 270 IPC                                           | UI |
| 931. |  | TAN West PS Cr.No.1764, u/s.143, 269, 270 IPC                                             | UI |
| 932. |  | TAN West PS Cr.No.1783, u/s.143, 269, 270 IPC                                             | UI |



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| 933. |                        | TAN West PS Cr.No.1784/20 u/s. 143, 269, 270 IPC                                              | UI |
| 934. |                        | TAN West PS Cr.No.1788/20, u/s.143, 341, 285 269, 270 IPC                                     | UI |
| 935. |                        | TAN West PS Cr.No.1798/20, u/s.143, 269, 270 IPC                                              | UI |
| 936. |                        | TAN West PS Cr.No.1799/20, u/s.143, 269, 270 IPC                                              | UI |
| 937. |                        | TAN West PS Cr.No.1800/20, u/s.143, 269, 270 IPC                                              | UI |
| 938. |                        | TAN West PS Cr.No.1801/20, u/s.143, 269, 270 IPC                                              | UI |
| 939. |                        | TAN West PS Cr.No.1804/20, u/s.143, 269, 270 IPC                                              | UI |
| 940. |                        | TAN West PS Cr.No.1813/20, u/s.143, 269, 270 IPC                                              | UI |
| 941. |                        | TAN West PS Cr.No.1826/20, u/s.143, 269, 270 IPC                                              | UI |
| 942. |                        | TAN West PS Cr.No.1827/20, u/s.143, 269, 270 IPC                                              | UI |
| 943. |                        | TAN West PS Cr.No.1828/20, u/s.143, 269, 270 IPC                                              | UI |
| 944. |                        | TAN West PS Cr.No.1829/20, u/s.143, 269, 270 IPC                                              | UI |
| 945. |                        | TAN West PS Cr.No.1836/20, u/s.143, 269, 270 IPC                                              | UI |
| 946. |                        | TAN West PS Cr.No.1877/20, u/s.143, 269, 270 IPC                                              | UI |
| 947. |                        | TAN West PS Cr.No.24/21, u/s.143, 341, 269, 270 IPC                                           | UI |
| 948. |                        | TAN West PS Cr.No.41/21, u/s.143, 285, 269, 270 IPC                                           | UI |
| 949. |                        | TAN West PS Cr.No.106/21, u/s.143, 269, 270 IPC                                               | UI |
| 950. |                        | 757/21, u/s.143, 269, 270 , 280 IPC                                                           | UI |
| 951. |                        | 990/21, u/s.143, 269, 270 IPC                                                                 | UI |
| 952. |                        | Tan town East Ps Cr.No:1405/20 u/s 143, 188, 269, 341, IPc                                    | UI |
| 953. |                        | Tan town East Ps Cr.No:1410/20 u/s 143, 188, 269, 341, IPc<br>r/w 270 IPC Sec. 7(1) tncp Act. | UI |
| 954. |                        | 1533/20 u/s 143, 188, 269, 341, IPc                                                           | UI |
| 955. |                        | 1534/20 u/s 143, 188, 269, 341, IPc                                                           | UI |
| 956. |                        | Sengipatti PS. Cr.No 1120/20 U/S-147,341,143,188,270                                          | UI |
| 957. |                        | Sengipatti PS. Cr.No 1123/20 U/S-147,341,143,188,270                                          | UI |
| 958. |                        | Sengipatti PS. Cr.No 1138/20 U/S-147,341,143,188,270                                          | UI |
| 959. |                        | Sengipatti PS. Cr.No 1181/20 U/S-147,341,143,188,270                                          | UI |
| 960. |                        | Sengipatti PS. CR.No 1182/20 U/S-147,341,143,188,270                                          | UI |
| 961. |                        | Sengipatti PS. Cr.No 1220/20 U/S-147,341,143,188,270                                          | UI |
| 962. |                        | Sengipatti PS. Cr.No 1119/20 U/S-147,341,143,188,270                                          | UI |
| 963. |                        | Sengipatti PS.Cr.No 43/21 U/S-147,341,143,188,270                                             | UI |
| 964. |                        | Sengipatti PS.Cr.No 44/21 U/S-147, 341, 143, 188,270                                          | UI |
| 965. |                        | TC balam 1193/20 u/s 143,188,269,341 IPC                                                      | UI |
| 966. | <b>Tiruchirappalli</b> | T.T.Pettai PS cr.No.604/20 u/s143,188,269,270<br>IPC                                          | UI |
| 967. |                        | Manapparai PS Cr.No.1441/20 U/s143,188,269,270<br>IPC r/w 51(b) DM Act                        | UI |
| 968. |                        | Lalgudi Ps Cr.No.1606/20, u/s143, 188, 269, 270<br>IPC                                        | UI |
| 969. |                        | Lalgudi Ps Cr.No1634/20, u/s 143,188, 341 IPC                                                 | UI |
| 970. |                        | Lalgudi Ps Cr.No1636/20, u/s 143,188, 269, 270 IPC                                            | UI |
| 971. |                        | Valanadu PS Cr.No.382/2020 U/S 143,188,269,270<br>r/w 51(b) DM Act                            | UI |
| 972. |                        | T.T.Pettai PS cr.No.699/20 u/s143,269,270 IPCr/w 151<br>crpc                                  | UI |
| 973. |                        | Samyapuram Ps Cr.No.880/20, u/s 341, 269, 270, 271,143,<br>188 IPC                            | UI |
| 974. |                        | Pulivalam PS Cr.No.543/20 u\s 341,143,188,269,2<br>70 IPC R\W 51(b) disaster act              | UI |

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| 975.  |  | Thuraiyur PS Cr.No.1306/20 u/s 143, 188, 341, 269, 270 IPC                                                          | UI |
| 976.  |  | Jeeyapuram PS Cr.No.970/20 U/S 143,188,341,269,270IPC r/w 51(b)OF DM ACT                                            | UI |
| 977.  |  | Vaiyampatti PS Cr.No.816/20 U/s 143,188,341,269,270 IPC r/w 51(b) DM Act                                            | UI |
| 978.  |  | Vaiyampatti PS Cr.No.817/20 U/s 143,188,341,269,270 IPC r/w 51(b) DM Act                                            | UI |
| 979.  |  | M.Nallur PS Cr.No:1182/20 U/s: 143,188 IPC                                                                          | UI |
| 980.  |  | S.M.Pettai PS Cr.No.1111/2020 U/s 143,188 IPC                                                                       | UI |
| 981.  |  | T.T.Pettai PS cr.No.700/20u/s 143,269,270 IPC                                                                       | UI |
| 982.  |  | Lalgudi Ps Cr.No1639/20, u/s 143,188, 269, 270 IPC                                                                  | UI |
| 983.  |  | Lalgudi Ps Cr.No854/20, u/s 143, 188, 269, 270 IPC                                                                  | UI |
| 984.  |  | Pulivalam PS Cr.No.546/20 u\s143,188,269,270IPC R\W 51(b) disaster act                                              | UI |
| 985.  |  | Lalgudi Ps Cr.No855/20, u/s 143,188, 269, 270 IPC                                                                   | UI |
| 986.  |  | Lalgudi Ps Cr.No1638/20, u/s 143,188, 269, 270 IPC                                                                  | UI |
| 987.  |  | Samyapuram PsCr.No.827/20, u/s188, 269, 270 IPC                                                                     | UI |
| 988.  |  | Musiri PS Cr.No.1590/2020 u/s 143, 188, 269, 270, 271 IPC r/w 3 of Epidemic Deceases Act and134, 135 TNP health act | UI |
| 989.  |  | Jeeyapuram PS Cr.No.973/20 U/S 143,188,269,270IPC r/w 51(b)OF DMACT                                                 | UI |
| 990.  |  | M.Nallur PS Cr.No::1185/20 143,188 IPC                                                                              | UI |
| 991.  |  | Manapparai PS Cr.No 1599/20 U/s143,188,269,270 IPC r/w 51(b) DM Act                                                 | UI |
| 992.  |  | Manapparai PS Cr.No 1600/20 U/s143,188,269,270 IPC r/w 51(b) DM Act                                                 | UI |
| 993.  |  | Vaiyampatti PS Cr.No.820/20 U/s 147,188,341,269,270 IPC r/w 51(b) DM Act                                            | UI |
| 994.  |  | T.Kurichi PS Cr.No.591/2020 , U/S 143,148,269,270 IPC r/w 51(b) DM ACT                                              | UI |
| 995.  |  | T.Kurichi PS Cr.No.592/2020, U/S 143,148,269,270 IPC r/w 51(b) DMACT                                                | UI |
| 996.  |  | Lalgudi Ps Cr.No1663/20, u/s 143, 188, 269, 270 IPC                                                                 | UI |
| 997.  |  | Samyapuram PsCr.No.890/20, u/s 143, 188, 269 IPC.                                                                   | UI |
| 998.  |  | Kolidam PS Cr,No.847/20, u/s 143, 188, 269, 270, 341 IPC                                                            | UI |
| 999.  |  | T.T.Pettai PS cr.No.709/20 u/s143,188,269,270 IPC                                                                   | UI |
| 1000. |  | Manapparai PS Cr.No 1621/20 U/s143,188,269,270 IPC r/w 51(b) DM Act                                                 | UI |
| 1001. |  | Vaiyampatti PS Cr.No.836/20 U/s 143,188,341,269,270 IPC r/w 51(b) DM Act                                            | UI |
| 1002. |  | T.Kurichi PS Cr.No.612/2020, U/S 143,148,269,270 IPC r/w 51(b) DM ACT                                               | UI |
| 1003. |  | Puthanatham PS Cr.No.335/20 u/s 143,188,269,270 IPC 51(b) DM ACT                                                    | UI |
| 1004. |  | S.M.Pettai PS Cr.No.1218/2020 U/s 143,188 ,269,270 IPC r/w 51(b)Disaster Management Act                             | UI |

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| 1005. |  | Kolidam PS Cr,No903/20, u/s 143, 188, 269, 270 IPC                                                                                                 | UI |
| 1006. |  | Manapparai PS Cr.No 1761/20 U/s143,188,269,270<br>IPC r/w 51(b) DM Act                                                                             | UI |
| 1007. |  | Manapparai PS Cr.No 1762/20 U/s143,188,269,270IPC r/w<br>51(b) DM Act                                                                              | UI |
| 1008. |  | Vaiyampatti PS Cr.No.887/20 U/s 143,147,188,269,2<br>70 IPC r/w 51(b) DM Act                                                                       | UI |
| 1009. |  | Jeeyapuram PS Cr.No.1090/20 U/S43,188,341,269,2<br>70IPC r/w 51(b)OF DM ACT                                                                        | UI |
| 1010. |  | Vaiyampatti PS Cr.No.894/20 U/s 143,147,188,269,2<br>70IPC r/w 51(b)DM Act                                                                         | UI |
| 1011. |  | Manapparai PS Cr.No 1777/20 U/s143,188,269,270<br>IPC r/w 51(b) DM Act                                                                             | UI |
| 1012. |  | Manapparai PS Cr.No 1780/20 U/s143,188,269,270,2<br>85 IPC r/w 51(b)DM Act                                                                         | UI |
| 1013. |  | Kolidam PS Cr,No911/20, u/s 143,188, 341 IPC                                                                                                       | UI |
| 1014. |  | Jeeyapuram PS Cr.No.1097/20 U/S43,188,285,341,2<br>69,270IPC r/w 51(b)OF DM ACT                                                                    | UI |
| 1015. |  | Manapparai PS Cr.No 1782/20 U/s143,188,269,270<br>IPC r/w 51(b) DMAct                                                                              | UI |
| 1016. |  | Thuraiyur PS Cr.No.1426/20 u/s 341, 143, 188, 269,<br>270 IPC                                                                                      | UI |
| 1017. |  | M.Nallur PS Cr.No:1296/20143,188 IPC                                                                                                               | UI |
| 1018. |  | Kallakudy Ps Cr.No961/20, u/s 143,188, 341, 269, 270 IPC.                                                                                          | UI |
| 1019. |  | Lalgudi Ps Cr.No1780/20, u/s 143,188, 269, 270 IPC                                                                                                 | UI |
| 1020. |  | Samyapuram Ps Cr.No.1010/20, u/s143, 341, 285, 188,<br>269, 270 IPC                                                                                | UI |
| 1021. |  | T.T.Pettai PS cr.No.773/20 u/s143,269,270 IPC r/w 151crpc                                                                                          | UI |
| 1022. |  | Manapparai PS Cr.No 1786/20 U/s143,188,269,270<br>IPC r/w 51(b) DMAct                                                                              | UI |
| 1023. |  | Puthanatham PS Cr.No.382/20 u/s 143,188,269,270 IPC<br>51(b) DM ACT                                                                                | UI |
| 1024. |  | Thuraiyur PS Cr.No.1429/20 u/s 341, 143, 188, 269, 270<br>IPC                                                                                      | UI |
| 1025. |  | Vaiyampatti PSCr.No.895/2020 U/s 341, 143, 147, 188,<br>269, 270 IPC r/w 51(b) DM Act                                                              | UI |
| 1026. |  | Vaiyampatti PS Cr.No.896/20 U/s 143,147,188,269,2<br>70 IPC                                                                                        | UI |
| 1027. |  | Musiri PS Cr.No.1765/2020 u/s 143, 188, T.T.Pettai PS<br>cr.No.341, 269, 270, 271 IPC r/w 3 of Epidemic Deceases<br>Act and134, 135 TNP health act | UI |
| 1028. |  | Jeeyapuram PS Cr.No.1101/20 U/S143,188,269,270IP<br>C r/w 51(b)OF DMACT                                                                            | UI |
| 1029. |  | Kolidam PS Cr,No915/20, u/s 143, 188, 269, 270 IPC                                                                                                 | UI |
| 1030. |  | S.M.Pettai PS Cr.No.1267/2020 U/s 143,188 ,269,270<br>IPC r/w 51(b) Disaster Management Act                                                        | UI |
| 1031. |  | Lalgudi PS Cr.No.1833/20, u/s 143, 188, 269,270,271 IPC.                                                                                           | UI |
| 1032. |  | Kolidam PS Cr,No938/20, u/s 143,<br>269, 270 IPC                                                                                                   | UI |

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| 1033. |                   | Kallakudy PS Cr.No.14/21, u/s 143, 188, 269, 270, 271 IPC.                | UI |
| 1034. |                   | M.Nallur PSCr.No:39/21143,188 IPC                                         | UI |
| 1035. |                   | Jeeyapuram PS Cr.No.42/21 U/S 143,188,341,269,270IPC r/w 51(b) of DM ACT  | UI |
| 1036. |                   | Kallakudy PS Cr.No.129/21, u/s 143, 188, 269 IPC                          | UI |
| 1037. |                   | Kolidam PS Cr,No46/21,u/s 143, 341, & 269, 270 IPC                        | UI |
| 1038. |                   | Jeeyapuram PS Cr.No.361/21 U/S 143,188,285,269,270IPC r/w 51(b) of DM ACT | UI |
| 1039. |                   | M.Nallur PS Cr.No::381/21 143,188 IPC                                     | UI |
| 1040. | <b>Thiruvarur</b> | Mannargudi Town P.S.Cr.No.2990/2020                                       | UI |
| 1041. |                   | Thiruvarur Town P.S.Cr.No.1775/2020                                       | UI |
| 1042. |                   | Mannargudi Town P.S.Cr.No.3006/2020                                       | UI |
| 1043. |                   | Thiruthuraipoondi P.S.Cr.No.2610/2020                                     | UI |
| 1044. |                   | Thiruvarur Town Cr.No. 1779/2020                                          | UI |
| 1045. |                   | Koothanallur P.SCr.No.1541/2020                                           | UI |
| 1046. |                   | Koradachery P.S.Cr.No.1471/2020                                           | UI |
| 1047. |                   | Kodavasal P.S. Cr.No.1458/2020                                            | UI |
| 1048. |                   | Peralam P.S. Cr.No.2228/2020                                              | UI |
| 1049. |                   | TThiruthuraipoondi P.SCr.No. 2615/2020                                    | UI |
| 1050. |                   | Needamangalam P.S.Cr.No.1314/2020                                         | UI |
| 1051. |                   | Needamangalam P.S.Cr.No.1315/2020                                         | UI |
| 1052. |                   | Muthupettai P.S.Cr.No.2420/2020                                           | UI |
| 1053. |                   | Mannargudi Town P.S.Cr.No.3013/2020                                       | UI |
| 1054. |                   | Mannargudi Town P.S.Cr.No.3014/2020                                       | UI |
| 1055. |                   | Kottur PS Cr.No.1304/2020                                                 | UI |
| 1056. |                   | Thiruvarur TalukCr.No.1392/2020                                           | UI |
| 1057. |                   | Thiruvarur Town P.S.Cr.No.1804/2020                                       | UI |
| 1058. |                   | Koothanallur P.S.Cr.No.1551/2020                                          | UI |
| 1059. |                   | Muthupettai P.S.Cr.No.2451/2020                                           | UI |
| 1060. |                   | Vikkirapandiyam P.S.Cr.No.559/2020                                        | UI |
| 1061. |                   | "Thiruvarur Town P.S.Cr.No.1819/2020                                      | UI |
| 1062. |                   | Thiruvarur Town P.S.Cr.No.1842/2020                                       | UI |
| 1063. |                   | ""Thiruvarur Town P.S.Cr.No.1841/2020                                     | UI |
| 1064. |                   | "Thiruvarur Town P.SCr.No.1844/2020                                       | UI |
| 1065. |                   | Koradachery P.S.Cr.No.1502/2020                                           | UI |
| 1066. |                   | Nannilam P.S. Cr.No.1951/2020                                             | UI |
| 1067. |                   | Kodavasal P.S.Cr.No.1702/2020                                             | UI |
| 1068. |                   | Valangaiman P.S.Cr.No.1991/2020                                           | UI |
| 1069. |                   | Mannargudi Town P.S.Cr.No.3088/2020                                       | UI |
| 1070. |                   | Mannargudi Town P.S.Cr.No.3089/2020                                       | UI |
| 1071. |                   | Koradachery P.S.Cr.No.1502/2020                                           | UI |
| 1072. |                   | Nannilam P.S. Cr.No.1951/2020                                             | UI |
| 1073. |                   | Kodavasal P.S.Cr.No.1702/2020                                             | UI |
| 1074. |                   | Valangaiman P.S.Cr.No.1991/2020                                           | UI |
| 1075. |                   | Mannargudi Town P.S.Cr.No.3088/2020                                       | UI |
| 1076. |                   | Mannargudi Town P.S.Cr.No.3089/2020                                       | UI |
| 1077. |                   | Needamangalam P.S.Cr.No.1360/2020                                         | UI |
| 1078. |                   | Koothanallur P.S.Cr.No.1568/2020                                          | UI |
| 1079. |                   | Thiruthuraipoondi P.S.Cr.No.2706/2020                                     | UI |

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| 1080. | Kottur P.S.Cr.No.1329/2020            | UI |
| 1081. | Muthupettai P.S.Cr.No.2478/2020       | UI |
| 1082. | Peralam P.S. Cr.No.2284/2020          | UI |
| 1083. | Peralam P.S. Cr.No.2285/2020          | UI |
| 1084. | Thiruvarur Town P.S.Cr.No.1918/2020   | UI |
| 1085. | Thiruvarur Town P.S.Cr.No.1936/2020   | UI |
| 1086. | "Thiruvarur Town PSCr.No.2027/2020    | UI |
| 1087. | Thiruvarur Town P.S.Cr.No.2031/2020   | UI |
| 1088. | Thiruvarur TownCr.No.2044/2020        | UI |
| 1089. | Thiruvarur Taluk P.S.Cr.No.1589/2020  | UI |
| 1090. | Peralam P.S. Cr.No.2417/2020          | UI |
| 1091. | Thiruvarur Town P.S.Cr.No.2048/2020   | UI |
| 1092. | Thiruthuraipoondi P.S.Cr.No.2988/2020 | UI |
| 1093. | Mannargudi Town PSCr.No.3313/2020     | UI |
| 1094. | Thiruvarur Town P.S.Cr.No.2049/2020   | UI |
| 1095. | Needamangalam P.S.Cr.No.1507/2020     | UI |
| 1096. | Thiruvarur Town P.S.Cr.No.2050/2020   | UI |
| 1097. | Thiruvarur Taluk P.S.Cr.No.1596/2020  | UI |
| 1098. | Thiruvarur Taluk P.SCr.No. 1597/2020  | UI |
| 1099. | Thiruvarur Taluk P.S Cr.No. 1598/2020 | UI |
| 1100. | Koradachery P.S.Cr.No.1625/2020       | UI |
| 1101. | Koradachery P.S.Cr.No.1626/2020       | UI |
| 1102. | Koradachery P.S. Cr.No.1627/2020      | UI |
| 1103. | Koradachery P.S.Cr.No.1628/2020       | UI |
| 1104. | Koradachery P.S.Cr.No.1629/2020       | UI |
| 1105. | Koothanallur P.S. Cr.No.1696/2020     | UI |
| 1106. | Koothanallur P.S.Cr.No.1697/2020      | UI |
| 1107. | Peralam Cr.No.2420/2020               | UI |
| 1108. | Peralam Cr.No.2421/2020               | UI |
| 1109. | Valangaiman Cr.No.2133/2020           | UI |
| 1110. | Valangaiman Cr.No.2134/2020           | UI |
| 1111. | Kodavasal Cr.No.1852/20               | UI |
| 1112. | Kodavasal Cr.No.1853/20               | UI |
| 1113. | Kodavasal Cr.No.1854/20               | UI |
| 1114. | Kodavasal Cr.No.1855/20               | UI |
| 1115. | Kodavasal Cr.No.1856/20               | UI |
| 1116. | Mannargudi Town P.S.Cr.No. 3315/20    | UI |
| 1117. | Mannargudi Town P.S. Cr.No. 3316/20   | UI |
| 1118. | Mannargudi Town P.SCr.No.3317/20      | UI |
| 1119. | Mannargudi Taluk P.S. Cr.No. 1174/20  | UI |
| 1120. | Thalayamangalam P.S.Cr.No. 591/202    | UI |
| 1121. | Thirumakottai P.S.Cr.No. 788/20       | UI |
| 1122. | Needamangalam P.S.Cr.No. 1508/20      | UI |
| 1123. | Thiruthuraipoondi P.S.Cr.No.2991/2020 | UI |
| 1124. | Thiruthuraipoondi P.S.Cr.No.2992/2020 | UI |
| 1125. | Thiruthuraipoondi P.S.Cr.No.2994/2020 | UI |
| 1126. | Thiruthuraipoondi P.S.Cr.No.2995/2020 | UI |
| 1127. | Thiruthuraipoondi P.S.Cr.No.2996/2020 | UI |
| 1128. | Thiruthuraipoondi P.SCr.No. 2997/2020 | UI |

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| 1129. | Thiruthuraipoondi P.S. Cr.No.2993/2020 | UI |
| 1130. | Thiruthuraipoondi P.S. Cr.No.2999/2020 | UI |
| 1131. | Alivalam P.S. Cr.No.1282/2020          | UI |
| 1132. | Alivalam P.S. Cr.No.1283/2020          | UI |
| 1133. | Kottur P.S. Cr.No.1452/2020            | UI |
| 1134. | Kottur P.S. Cr.No.1453/2020            | UI |
| 1135. | Kottur P.S. Cr.No.1454/2020            | UI |
| 1136. | Kottur P.S. Cr.No.1455/2020            | UI |
| 1137. | Muthupettai Cr.No.2599/20              | UI |
| 1138. | Muthupettai P.S.Cr.No.2601/20          | UI |
| 1139. | Perugavazhnthan P.S.Cr.No.1021/20      | UI |
| 1140. | Perugavazhnthan Cr.No.1022/20          | UI |
| 1141. | Perugavazhnthan Cr.No.1023/20          | UI |
| 1142. | Edaiyur Cr.No.1287/20                  | UI |
| 1143. | Needamangalam Cr.No.1509/20            | UI |
| 1144. | Thiruvarur Taluk P.S.Cr.No.1602/2020   | UI |
| 1145. | Thiruvarur Town P.S.Cr.No.2066/2020    | UI |
| 1146. | Vaduvur PS Cr.No.1496/20               | UI |
| 1147. | Thiruvarur Taluk P.S.Cr.No.1603/2020   | UI |
| 1148. | Mannargudi Town PSCr.No.3330/20        | UI |
| 1149. | Mannargudi Town PSCr.No.3331/20        | UI |
| 1150. | Mannargudi Town PSCr.No.3332/20        | UI |
| 1151. | Mannargudi Taluk PSCr.No.1177/20       | UI |
| 1152. | Paravakottai Cr.No.1072/20             | UI |
| 1153. | Vaduvur Cr.No.1495/20                  | UI |
| 1154. | Needamangalam P.S.Cr.No.1513/2020      | UI |
| 1155. | Needamangalam P.S.Cr.No.1514/2020      | UI |
| 1156. | Needamangalam P.S.Cr.No.1515/2020      | UI |
| 1157. | Needamangalam P.S.Cr.No.1516/2020      | UI |
| 1158. | Muthupettai P.S,Cr.No.2605/20          | UI |
| 1159. | Muthupettai P.S,Cr.No.2606/20          | UI |
| 1160. | Perugavalnthan P.S,Cr.No.1025/20       | UI |
| 1161. | Edaiyur P.S Cr.No.1289/20              | UI |
| 1162. | Edaiyur P.S, Cr.No.1290/20             | UI |
| 1163. | Thiruthuraipoondi P.S,Cr.No.3023/20    | UI |
| 1164. | Thiruthuraipoondi P.S,Cr.No.3026/20    | UI |
| 1165. | Thiruthuraipoondi P.SCr.No.3025/20     | UI |
| 1166. | Thiruthuraipoondi P.SCr.No.3024/20     | UI |
| 1167. | Alivalam P.S, Cr.No.1285/20            | UI |
| 1168. | Kottur P.S, Cr.No.1456/20              | UI |
| 1169. | Kodavasal Cr.No.1861/2020              | UI |
| 1170. | Kodavasal Cr.No.1862/2020              | UI |
| 1171. | Kodavasal Cr.No.1863/2020              | UI |
| 1172. | Peralam Cr.No.2430/2020                | UI |
| 1173. | Valangaiman Cr.No.2142/2020            | UI |
| 1174. | Valangaiman Cr.No.2143/2020            | UI |
| 1175. | Thiruvarur Town PSCr.No.2063/20        | UI |
| 1176. | Thiruvarur Town PS ,Cr.No.2064/20      | UI |
| 1177. | Thiruvarur Town PSCr.No.2065/20        | UI |

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| 1178. | Thiruvarur Taluk PSCr.No.1601/20      | UI  |
| 1179. | Koradachery PSCr.No.1631/20           | UI  |
| 1180. | Koothanallur PSCr.No.1700/20          | UI  |
| 1181. | Koothanallur PS ,Cr.No.1701/20        | UI  |
| 1182. | Thiruvarur Town P.S.Cr.No.2068/2020   | UI  |
| 1183. | Thiruthuraipoondi P.S.Cr.No.3033/2020 |     |
| 1184. | Alivalam P.S. Cr.No.1287/2020         |     |
| 1185. | Thiruthuraipoondi P.S.Cr.No.3032/2020 | NTF |
| 1186. | Mannargudi Town P.S.Cr.No.3336/2020   | NTF |
| 1187. | Nannilam PS Cr.No.2089/2020           | NTF |
| 1188. | Mannargudi Town P.S.Cr.No.3337/2020   | NTF |
| 1189. | Peralam P.S.Cr.No.2441/2020           | NTF |
| 1190. | Mannargudi Town PSCr.No.3560/2020     | NTF |
| 1191. | Thiruthuraipoondi PSCr.No.3060/2020   | NTF |
| 1192. | Koradachery PSCr.No.1654/20           | NTF |
| 1193. | Nannilam P.S. Cr.No.2115/2020         | NTF |
| 1194. | Thiruvarur Town PSCr.No.2103/2020     | NTF |
| 1195. | Thiruvarur Taluk PSCr.No.1628/2020    | NTF |
| 1196. | Thiruvarur Town PSCr.No.2101/2020     | NTF |
| 1197. | Thiruvarur Town PSCr.No.2102/2020     | NTF |
| 1198. | Thiruvarur Town P.S.Cr.No.2111/2020   | NTF |
| 1199. | TThiruvarur Town P.SCr.No. 2109/2020  | NTF |
| 1200. | Koradachery P.S.Cr.No.1657/2020       | NTF |
| 1201. | Thiruthuraipoondi,PS.Cr.No.3076/2020  | NTF |
| 1202. | Thiruvarur Taluk PSCr.No.1635/2020    | NTF |
| 1203. | Muthupettai PS Cr.No.2657/2020        | NTF |
| 1204. | Mannargudi Town P.S.Cr.No.3398/2020   | NTF |
| 1205. | Thiruvarur Town P.S.Cr.No.2130/2020   | NTF |
| 1206. | Thiruvarur Town P.S.Cr.No.2131/2020   | NTF |
| 1207. | Koradachery P.S.Cr.No.1664/2020       | NTF |
| 1208. | Koradachery P.S.Cr.No.1666/2020       | NTF |
| 1209. | Kodavasal P.S. Cr.No.1941/2020        | NTF |
| 1210. | Valangaiman Cr.No.2210/2020           | NTF |
| 1211. | Valangaiman Cr.No.2211/2020           | NTF |
| 1212. | Mannargudi TownCr.No.3406/20          | NTF |
| 1213. | Thiruthuraipoondi P.S.Cr.No.3113/20   | NTF |
| 1214. | Thiruthuraipoondi P.S., Cr.No.3114/20 | NTF |
| 1215. | Kottur P.S., Cr.No.1502/20            | NTF |
| 1216. | Muthupettai P.S.,Cr.No.2667/20        | NTF |
| 1217. | Koothanallur P.S.Cr.No.1737/2020      | NTF |
| 1218. | Mannargudi Town PS Cr.No.3422/2020    | NTF |
| 1219. | Thiruthuraipoondi P.S.Cr.No.3137/2020 | NTF |
| 1220. | Thiruthuraipoondi P.S.Cr.No.3138/2020 | NTF |
| 1221. | Thiruthuraipoondi P.S.Cr.No.3139/2020 | NTF |
| 1222. | Kottur P.S. Cr.No.1514/2020           | NTF |
| 1223. | Eravanchery P.S.Cr.No.849/2020        | NTF |
| 1224. | Needamangalam PSCr.No.1581/2020       | NTF |
| 1225. | .Valangaiman PSCr.No.2224/2020        | NTF |

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| 1226. | Peralam PS Cr.No.2508/2020            | NTF |
| 1227. | Valangaiman PSCr.No.2225/2020         | NTF |
| 1228. | Kodavasal PS Cr.No.1958/2020          | NTF |
| 1229. | Peralam PS Cr.No.2514/2020            | NTF |
| 1230. | Koradachery PSCr.No.1687/2020         | NTF |
| 1231. | Perugavalnthan PSCr.No.1080/2020      | NTF |
| 1232. | Thiruvarur TalukCr.No.1673/20         | NTF |
| 1233. | Thiruvarur Taluk P.S. Cr.No.1674/2020 | NTF |
| 1234. | Thiruvarur Taluk P.S. Cr.No.1675/2020 | NTF |
| 1235. | Thiruthuraipoondi PSCr.No.3169/2020   | NTF |
| 1236. | Edaiyur P.S. Cr.No.1364/2020          | NTF |
| 1237. | Thiruvarur Town PSCr.No.2173/2020     | NTF |
| 1238. | Thiruvarur Taluk PSCr.No.1681/2020    | NTF |
| 1239. | Thiruthuraipoondi P.S.Cr.No.3181/2020 | NTF |
| 1240. | Koradachery PS Cr.No.1697/2020        | NTF |
| 1241. | Valangaiman PS Cr.No.2255/2020        | NTF |
| 1242. | Muthupettai PS Cr.No.2723/2020        | NTF |
| 1243. | Kottur PS Cr.No.1547/2020             | NTF |
| 1244. | Thiruthuraipoondi PS Cr.No.3194/2020  | NTF |
| 1245. | Thiruthuraipoondi PS Cr.No.3195/2020  | NTF |
| 1246. | Peralam PS Cr.No.3195/2020            | NTF |
| 1247. | Kodavasal PS Cr.No.1997/2020          | NTF |
| 1248. | Thiruvarur Town Ps Cr.No.2177/2020    | NTF |
| 1249. | Mannargudi Town PSCr.No. 3467/20      | NTF |
| 1250. | Thiruvarur Town PS Cr.No.2176/2020    | NTF |
| 1251. | Needamangalam PSCr.No.1601/2020       | NTF |
| 1252. | Thiruvarur Town P.S.Cr.No.2182/2020   | NTF |
| 1253. | "Nannilam P.S Cr.No.2188/2020         | NTF |
| 1254. | Thiruvarur Taluk PSCr.No.22/21        | NTF |
| 1255. | Valangaiman PSCr.No.17/21             | NTF |
| 1256. | Thiruvarur Town P.SCr.No.23/21        | NTF |
| 1257. | Thiruvarur Town P.S.Cr.No.24/21       | NTF |
| 1258. | Thiruvarur Town P.SCr.No.33/21        | NTF |
| 1259. | Peralam P.S Cr.No.25/21               | NTF |
| 1260. | Kodavasal PS Cr.No.30/21              | NTF |
| 1261. | Mannargudi Town P.S.Cr.No. 40/21      | NTF |
| 1262. | Thiruthuraipoondi P.S.Cr.No. 51/21    | NTF |
| 1263. | Muthupettai psCr.No.:27/21            | NTF |
| 1264. | Thiruthuraipoondi PSCr.No. 85/21      | NTF |
| 1265. | Muthupettai P.SCr.No.:78/21           | NTF |
| 1266. | Thiruthuriapoondi PSCr.No. 134/21     | NTF |
| 1267. | Thiruthuriapoondi PCr.No. 135/21      | NTF |
| 1268. | Thiruthuriapoondi PSCr.No. 136/21     | NTF |
| 1269. | Thiruthuriapoondi PSCr.No. 137/21     | NTF |
| 1270. | Thiruthuriapoondi PSCr.No. 138/21     | NTF |
| 1271. | Thiruthuriapoondi PSCr.No. 139/21     | NTF |
| 1272. | Thiruthuriapoondi PSCr.No. 140/21     | NTF |
| 1273. | Thiruthuriapoondi PSCr.No. 141/21     | NTF |
| 1274. | Thiruthuriapoondi PSCr.No. 142/21     | NTF |



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| 1275. | Thiruthuraiipoondi PSCr.No. 144/21      | NTF |
| 1276. | Alivalam PS Cr.No.68/21                 | NTF |
| 1277. | Alivalam PS Cr.No.69/21                 | NTF |
| 1278. | Alivalam PS Cr.No.73/21                 | NTF |
| 1279. | Alivalam PS Cr.No.74/21                 | NTF |
| 1280. | Alivalam PS Cr.No.89/21                 | NTF |
| 1281. | Kottur PS Cr.No. 70/21                  | NTF |
| 1282. | Thiruvarur TownCr.No.111/21             | NTF |
| 1283. | Koradachery PsCr.No.49/21               | NTF |
| 1284. | Mannargudi Town PSCr.No. 90/2021        | NTF |
| 1285. | Alivalam PSCr.No. 90/21                 | NTF |
| 1286. | Peralam Ps Cr.No. 58/21                 | NTF |
| 1287. | Kodavasal PSCr.No.59/21                 | NTF |
| 1288. | Valangaiman Ps Cr.No.CrNo 52/21         | NTF |
| 1289. | Muthupettai P.S.Cr.No.:79/21            | NTF |
| 1290. | Thiruthuraiipoondi PSCr.No. 143/21      | NTF |
| 1291. | Alivalam PSCr.No. 70/21                 | NTF |
| 1292. | Alivalam PSCr.No. 71/21                 | NTF |
| 1293. | Alivalam PS Cr.No. 72/21                | NTF |
| 1294. | Alivalam PS Cr.No.75/21                 | NTF |
| 1295. | Alivalam PS Cr.No.76/21                 | NTF |
| 1296. | Alivalam PS Cr.No.88/21                 | NTF |
| 1297. | Alivalam PS Cr.No.91/21                 | NTF |
| 1298. | Koothanallur P.S.Cr.No. 76/21           | NTF |
| 1299. | Koradachery P.S.Cr.No. 105/21           | NTF |
| 1300. | Valangaimaan P.S.Cr.No. 89/21           | NTF |
| 1301. | Mannargudi Town P.S.Cr.No. 138/21       | NTF |
| 1302. | Edaiyur P.S. Cr.No.94/21                | NTF |
| 1303. | Needamangalam PS ,Cr.No. 114/21         | NTF |
| 1304. | Needamangalam PS ,Cr.No. 115/21         | NTF |
| 1305. | Devangudi PS Cr.No.53/21                | NTF |
| 1306. | Thiruvaur Taluk PS ,Cr.No.140/21        | NTF |
| 1307. | Thiruvaur Taluk PS ,Cr.No.141/21        | NTF |
| 1308. | Thiruvaur Taluk PS ,Cr.No.Cr No: 142/21 | NTF |
| 1309. | Thiruvaur Taluk PSCr.No.143/21          | NTF |
| 1310. | Thiruvaur Taluk PS ,Cr.No.144/21        | NTF |
| 1311. | Thiruvaur Taluk PSCr.No.145/21          | NTF |
| 1312. | Koradachery PS ,Cr.No.124/21            | NTF |
| 1313. | Koradachery PSCr.No.125/21              | NTF |
| 1314. | Koradachery PS ,Cr.No.126/21            | NTF |
| 1315. | Muthupettai P.S,Cr.No.135/21            | NTF |
| 1316. | Thiruthuraiipoondi -PSCr.No. 210/21     | NTF |
| 1317. | Thiruthuraiipoondi -PSCr.No. 211/21     | NTF |
| 1318. | Thiruthuraiipoondi Cr.No. 205/21        | NTF |
| 1319. | Kodavasal Cr.No.116/21                  | NTF |
| 1320. | Kodavasal Cr.No.117/21                  | NTF |
| 1321. | ValangaimanCr.No.99/21                  | NTF |
| 1322. | ValangaimanCr.No.100/21                 | NTF |
| 1323. | ValangaimanCr.No.101/21                 | NTF |

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| 1324. |                   | ValangaimanCr.No.102/21                           | NTF |
| 1325. |                   | ValangaimanCr.No.103/21                           | NTF |
| 1326. |                   | ValangaimanCr.No.104/21                           | NTF |
| 1327. |                   | Nannilam Cr.No.140/21                             | NTF |
| 1328. |                   | Thiruthuraipoondi PSCr.No. 220/21                 | NTF |
| 1329. |                   | Thiruvarur Town PSCr.No.153/21                    | NTF |
| 1330. |                   | Thiruvarur Town PSCr.No.154/21                    | NTF |
| 1331. |                   | Thiruvarur Town PSCr.No. 166/21                   | NTF |
| 1332. |                   | Thiruvarur Town PSCr.No. 167/21                   | NTF |
| 1333. |                   | Thiruvarur TalukCr.No.172/21                      | NTF |
| 1334. |                   | Thiruvarur Taluk PSCr.No.173/21                   | NTF |
| 1335. |                   | Thiruthuraipoondi Cr.No.: 238/21                  | NTF |
| 1336. |                   | Alivalam Cr.No.137/21                             | NTF |
| 1337. |                   | Kottur Cr.No. 131/21                              | NTF |
| 1338. |                   | Muthupettai Cr.No.157/21                          | NTF |
| 1339. |                   | Kudavasal Cr.No.129/21                            | NTF |
| 1340. |                   | Kodavasal Cr.No.130/21                            | NTF |
| 1341. |                   | Mannargudi Town PSCr.No. 223/21                   | NTF |
| 1342. |                   | Thiruvarur Town PSCr.No. 188/21                   | NTF |
| 1343. |                   | Koothanallur Cr.No.110/21                         | NTF |
| 1344. |                   | Muthupettai Cr.No.166/21                          | NTF |
| 1345. |                   | Peralam PS Cr.No. 143/21                          | NTF |
| 1346. |                   | Thiruvarur Taluk P.SCr.No. 294/21                 | NTF |
| 1347. |                   | Kodavasal P.S. Cr.No. 231/21                      | NTF |
| 1348. |                   | Mannargudi Town P.S.Cr.No. 372/21                 | NTF |
| 1349. |                   | Mannargudi Town P.S.Cr.No. 514/21                 | NTF |
| 1350. | <b>Perambalur</b> | Perambalur PS Cr.No.1882/2020 u/s 269,143 IPC     | UI  |
| 1351. |                   | Perambalur PS Cr.No.1900/2020 u/s 269,143 IPC     | UI  |
| 1352. |                   | Perambalur PS Cr.No.2132/2020 u/s 269,143 IPC     | UI  |
| 1353. |                   | Perambalur PS Cr.No.2134/2020 u/s 341,143,269 IPC | UI  |
| 1354. |                   | Perambalur PS Cr.No.2139/2020 u/s 143,269 IPC     | UI  |
| 1355. |                   | Padalur PS Cr.No.1103/2020 u/s 143,269 IPC        | UI  |
| 1356. |                   | Maruvathur PS Cr.No.1019/2020 u/s 269,143 IPC     | UI  |
| 1357. |                   | Arumbavur PS Cr.No.1053/20 u/s 143,269 IPC        | UI  |
| 1358. |                   | Arumbavur PS Cr.No.1054/20 u/s 143,269 IPC        | UI  |
| 1359. |                   | Perambalur PS Cr.No.2164/2020 u/s 143,269 IPC     | UI  |
| 1360. |                   | Perambalur PS Cr.No.2205/2020 u/s 143,341,269 IPC | UI  |
| 1361. |                   | Perambalur Ps Cr.No.2290/2020 u/s 143,341,269 IPC | UI  |
| 1362. |                   | Perambalur PS Cr.No.2303/2020 u/s 143,269 IPC     | UI  |
| 1363. |                   | Perambalur PS Cr.No.2312/2020 u/s 143,269 IPC     | UI  |
| 1364. |                   | Perambalur PS Cr.No.2429/2020 u/s 143,269 IPC     | UI  |
| 1365. |                   | Perambalur PS Cr.No.2438/2020 u/s 143,269,341 IPC | UI  |
| 1366. |                   | Perambalur Ps Cr.No. 2450/2020 u/s 143,269 IPC    | UI  |
| 1367. |                   | Perambalur PS Cr.No.2465/2020 u/s 143,269 IPC     | UI  |
| 1368. |                   | Perambalur PS Cr.No.2500/2020 u/s 143,269 IPC     | UI  |
| 1369. |                   | Perambalur PS Cr.No.2506/2020 u/s 143,269 IPC     | UI  |
| 1370. |                   | Perambalur PS Cr.No.2511/2020 u/s 143,269 IPC     | UI  |
| 1371. |                   | Mangalamedu PS Cr.No.1668/2020 u/s 143,188 IPC    | UI  |
| 1372. |                   | Kunnam PS Cr.No.1216/2020 u/s 143,269 IPC         | UI  |

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| 1373. | <b>Coimbatore</b> | Cr.No.1485/20                        | NTF |
| 1374. |                   | Cr.No.1226/2020                      | UI  |
| 1375. |                   | Cr.No.1477/20                        | NTF |
| 1376. |                   | Cr.No.446/20                         | UI  |
| 1377. |                   | Cr.No.1278/2020                      | UI  |
| 1378. |                   | Cr.No.2080/2020                      | UI  |
| 1379. |                   | Cr.No.2081/20                        | UI  |
| 1380. |                   | Cr.No.1324/20                        | NTF |
| 1381. |                   | Cr.No.1308/2020                      | UI  |
| 1382. |                   | Cr.No.2126/2020                      | UI  |
| 1383. | <b>Namakkal</b>   | Cr.No.1313/20 u/s 143,269,188 IPC    | UI  |
| 1384. |                   | Cr.No.1321/20 u/s 143,269,188 IPC    | UI  |
| 1385. |                   | Cr.No.1377/20 u/s 143,269,188 IPC    | UI  |
| 1386. |                   | Cr.No.1441/20 u/s 143,269,188 IPC    | UI  |
| 1387. |                   | Cr.No.1620/20 u/s 143,269,188 IPC    | UI  |
| 1388. |                   | Cr.No.1621/20 u/s 143,269,188 IPC    | UI  |
| 1389. |                   | Cr.No.1626/20 u/s 143,269,188 IPC    | UI  |
| 1390. |                   | Cr.No.1627/20 u/s 143,269,188 IPC    | UI  |
| 1391. |                   | Cr.No.1628/20 u/s 143,269,188 IPC    | UI  |
| 1392. |                   | Cr.No.1651/20 u/s 143,269,188 IPC    | UI  |
| 1393. |                   | Cr.No.1676/20 u/s 143,269,188 IPC    | UI  |
| 1394. |                   | Cr.No.1677/20 u/s 143,269,188 IPC    | UI  |
| 1395. |                   | Cr.No.1678/20 u/s 143,269,188 IPC    | UI  |
| 1396. |                   | Cr.No.1681/20 u/s 143,269,188 IPC    | UI  |
| 1397. |                   | 1682/20 u/s 143,269,188 IPC          | UI  |
| 1398. |                   | Cr.No.1683/20 u/s 143,269,188 IPC    | UI  |
| 1399. |                   | Cr.No.1747/20 u/s 143,269,188 IPC    | UI  |
| 1400. |                   | Cr.No.1748/20 u/s 143,269,188 IPC    | UI  |
| 1401. |                   | Cr.No.64/21 u/s 143,188 IPC          | UI  |
| 1402. |                   | Cr.No.74/21 u/s 143,188 IPC          | UI  |
| 1403. |                   | Cr.No.212/21 u/s 143,188 IPC         | UI  |
| 1404. |                   | Cr.No.940/2020 u/s 143,188,269       | UI  |
| 1405. |                   | Cr No 941/2020 u/s 143,188,269       | UI  |
| 1406. |                   | Cr No 943/2020 u/s 143,188,269       | UI  |
| 1407. |                   | Cr.No.752/2020 u/s 143, 269, 188 IPC | UI  |
| 1408. |                   | Cr.No.754/2020 u/s 143, 269, 188 IPC | UI  |
| 1409. |                   | Cr.No.850/2020 u/s 143, 269, 188 IPC | UI  |
| 1410. |                   | Cr.No.866/2020 u/s 143, 269, 188 IPC | UI  |
| 1411. |                   | Cr.No.894/2020 u/s 143, 269, 188 IPC | UI  |
| 1412. |                   | Cr.No.49/2021 u/s 143, 269, 188 IPC  | UI  |
| 1413. |                   | Cr.No.102/2021 u/s 143, 269, 188 IPC | UI  |
| 1414. |                   | Cr.No.128/2021 u/s 143, 269, 188 IPC | UI  |
| 1415. |                   | Cr.No.426/2021 u/s 143, 269, 188 IPC | UI  |
| 1416. | <b>Tiruppur</b>   | Cr.No.1871/2020                      | UI  |
| 1417. |                   | Cr.No.1458/2020                      | UI  |
| 1418. |                   | Cr.No.1451/2020                      | UI  |
| 1419. |                   | Cr.No.1145/2020                      | UI  |
| 1420. |                   | Cr.No.1947/2020                      | UI  |
| 1421. |                   | Cr.No.785/2020                       | UI  |

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| 1422. |                   | Cr.No.2125/2020                                                                           | UI |
| 1423. |                   | Cr.No.1465/2020                                                                           | UI |
| 1424. |                   | Cr.No.1453/2020                                                                           | UI |
| 1425. |                   | Cr.No.1953/2020                                                                           | UI |
| 1426. |                   | Cr.No.1954/2020                                                                           | UI |
| 1427. |                   | Cr.No.1943/2020                                                                           | UI |
| 1428. |                   | Cr.No.2184 /2020                                                                          | UI |
| 1429. |                   | Cr.No.1527/2020                                                                           | UI |
| 1430. |                   | Cr.No.1622/2020                                                                           | UI |
| 1431. |                   | Cr.No.915/2020                                                                            | UI |
| 1432. |                   | Cr.No.1637/2020                                                                           | UI |
| 1433. |                   | Cr.No.2536/2020                                                                           | UI |
| 1434. |                   | Cr.No.2537/2020                                                                           | UI |
| 1435. |                   | Cr.No.1642/2020                                                                           | UI |
| 1436. |                   | Cr.No.2555/2020                                                                           | UI |
| 1437. |                   | Cr.No.2441 /2020                                                                          | UI |
| 1438. |                   | Cr.No.1655/2020                                                                           | UI |
| 1439. |                   | Cr.No.1656/2020                                                                           | UI |
| 1440. |                   | Cr.No.1353/2020                                                                           | UI |
| 1441. |                   | Cr.No.2560/2020                                                                           | UI |
| 1442. |                   | Cr.No.2561/2020                                                                           | UI |
| 1443. |                   | Cr.No.1659/2020                                                                           | UI |
| 1444. |                   | Cr.No.2573/2020                                                                           | UI |
| 1445. |                   | Cr.No.2422 /2020                                                                          | UI |
| 1446. |                   | Cr.No.1682/2020                                                                           | UI |
| 1447. |                   | Cr.No.12/2021                                                                             | UI |
| 1448. |                   | Cr.No.79/2021                                                                             | UI |
| 1449. |                   | Cr.No.109/2021                                                                            | UI |
| 1450. |                   | Cr.No.54/2021                                                                             | UI |
| 1451. |                   | Cr.No.55/2021                                                                             | UI |
| 1452. |                   | Cr.No.87/2021                                                                             | UI |
| 1453. |                   | Cr.No.49/2021                                                                             | UI |
| 1454. | <b>Dharmapuri</b> | Karimangalam PS Cr.No. 885/2020 U/s. 143, 269 IPC r/w 51 (b) The Disaster Management Act. | UI |
| 1455. |                   | Perumbalai PS Cr.No. 1016/2020, u/s 143, 188, 269 IPC r/w 51(b) Disaster Management Act.  | UI |
| 1456. |                   | Dharmapuri PS Cr.No. 2166/20 u/s 341,143,188 IPC r/w 51(b) DM ACT                         | UI |
| 1457. |                   | Pennagaram PS Cr.No. 1207/21 U/s 341,143,188 r/w 51(b)Disaster Management Act2005         | UI |
| 1458. |                   | Pennagaram PS Cr.No. 1206/20 U/s 341,143,188 r/w 51(b) Disaster Management Act2005        | UI |
| 1459. |                   | Pennagaram PS Cr.No. 1208/20 U/s 341,143,188 r/w 51(b)Disaster Management Act2005         | UI |
| 1460. |                   | Adhiyamankottai PS Cr.No. 1283/20 u/s 143, 188 269 IPC                                    | UI |
| 1461. |                   | HarurPS Cr.No. 1474/20 u/s 143 r/w 51(b) DM Act                                           | UI |
| 1462. |                   | HarurPS Cr.No. 1475/20 u/s 143 r/w 51(b) DM Act                                           | UI |
| 1463. |                   | Kottapatty PS Cr.No.443/20 u/s 143 r/w 51(b) DM Act                                       | UI |
| 1464. |                   | P.R.Patty PS Cr.No. 1092/20 u/s 143 r/w 51(b) DM Act                                      | UI |

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| 1465. | P.R.Patty PS Cr.No. 1093/20 u/s 143 r/w 51(b) DM Act                                          | UI |
| 1466. | BommidipSCr.No. 619/20 u/s 143 r/w 51(b) DM Act                                               | UI |
| 1467. | Kadathur PS Cr.No. 865/20 u/s 143 r/w 51(b) DM Act                                            | UI |
| 1468. | Kambainallur PS Cr.No. 733/20 u/s 143 r/w 51(b) DM Act                                        | UI |
| 1469. | Morappur PS Cr.No. 662/20 u/s 143 r/w 51(b) DM Act                                            | UI |
| 1470. | Morappur PS Cr.No. 663/20 u/s 143 r/w 51(b) DM Act                                            | UI |
| 1471. | EriyurPSCr.No. 943/20, U/s. 143,269 IPC                                                       | UI |
| 1472. | Pennagaram PS Cr.No. 1216/20 U/s 341,143,188 r/w 51(b)Disaster Management Act-2005            | UI |
| 1473. | Marandahalli PS Cr.No. 1234/2020, u/s. 143, 188, 269 IPC                                      | UI |
| 1474. | Marandahalli PS Cr.No. 1235/2020 u/s 143, 188, 269 IPC                                        | UI |
| 1475. | PalacodePSCr.No. 1636/2020 u/s 143, 188, 269 IPC                                              | UI |
| 1476. | Palacode PS Cr.No. 1637/2020 u/s 143, 188, 269 IPC                                            | UI |
| 1477. | KarimangalamPSCr.No. 1549/2020 u/s 143, 188, 269 IPC                                          | UI |
| 1478. | Karimangalam PS Cr.No. 1550/2020 u/s 143, 188, 269 IPC                                        | UI |
| 1479. | Mahendramangalam PS Cr.No. 793/2020u/s 143, 188, 269 IPC                                      | UI |
| 1480. | Pennagaram PS Cr.No. 1215/21 U/s 341,143,188 r/w 51(b)Disaster Management Act2005             | UI |
| 1481. | Papparapatti PS Cr.No. 1215/20, U/s. 143,269 IPC                                              | UI |
| 1482. | Indur PS Cr.No. 1176/20, U/s. 143,269 IPC                                                     | UI |
| 1483. | Harur PS Cr.No. 1481/20 u/s 143 r/w 51(b) DM Act                                              | UI |
| 1484. | P.R.Patty PS Cr.No.1096/20 u/s 143 r/w 51(b) DM Act                                           | UI |
| 1485. | Kambaianllur PS Cr.No. 742/20 u/s 143, r/w 51(b) DM Act                                       | UI |
| 1486. | Bommidip PS Cr.No. 631/20 u/s 143,269 r/w 51(b) DM Act                                        | UI |
| 1487. | Dharmapuri Town PsCr.No. 2438/2020, U/s. 143, 269 IPC r/w 51 (b) The Disaster Management Act. | UI |
| 1488. | Dharmapuri PS Cr.No. 2459/20 u/s 143, 269 IPC r/w 51(b) Disaster Management Act               | UI |
| 1489. | DharmapuriPSCr.No. 2460/21 u/s 143, 169 IPC r/w 51(b) Disaster Management Act                 | UI |
| 1490. | Dharmapuri PS Cr.No. 2461/20 u/s 143,269 IPC r/w 51(b) DM ACT                                 | UI |
| 1491. | Dharmapuri PS Cr.No. 2462/20 u/s 143,269 IPC r/w 51(b) DM ACT                                 | UI |
| 1492. | P.R.Patti PS Cr.No. 1218/2020 U/s 269, 270 IPC 51(1) D.M. Act r/w 109 IPC                     | UI |
| 1493. | Dharmapuri PS Cr.No. 2471/20 u/s 143,341,269 IPC r/w 51(b) DM ACT                             | UI |
| 1494. | Dharmapuri PS Cr.No. 2473/20 u/s 143,269 IPC r/w 51(b) DM ACT                                 | UI |
| 1495. | Adhiyamankottai PS Cr.No. 1419/2020 U/S 143,269 IPC r/w 51(b) Disaster Management Act         | UI |
| 1496. | Harur PS Cr.No.1601/2020 U/s. 143,341,269, IPC 51(1) D.M. Act                                 | UI |
| 1497. | Dharmapuri PS Cr.No.2496/20 u/s 143,269 IPC r/w 51(b) DM ACT                                  | UI |
| 1498. | Adhiyamankottai PS Cr.No. 1426/2020 U/S 143,269 IPC r/w 51(b) Disaster Management Act         | UI |

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| 1499. |                    | P.R.Patti PS Cr.No. 1231/2020 U/s. 269, 270 IPC 51(1) D.M. Act r/w 109 IPC                | UI |
| 1500. |                    | P.R.Patti PS Cr.No. 1238/2020 U/s. 269, 270 IPC 51(1) D.M. Act r/w 109 IPC                | UI |
| 1501. |                    | Dharmapuri PS Cr.No 2504/20 u/s 143,269 IPC r/w 51(b) DM ACT                              | UI |
| 1502. |                    | Dharmapuri PS Cr.No. 2523/20 u/s 143,341,269 IPC r/w 51(b) DM ACT                         | UI |
| 1503. |                    | P.R.Patti PS Cr.No. 1243/2020 U/s. 269, 270 IPC 51(1) D.M. Act r/w 109 IPC                | UI |
| 1504. |                    | Dharmapuri PS Cr.No. 2530/20 u/s 143,341,269 IPC r/w 51(b) DM ACT                         | UI |
| 1505. |                    | Harur PS Cr.No.1629/2020 U/s. 341,269, IPC 51(1) D.M. Act                                 | UI |
| 1506. |                    | Dharmapuri PS Cr.No. 2558/20 u/s 143, 269 IPC r/w 51 (b) Disaster                         | UI |
| 1507. |                    | Pennagaram PS Cr.No. 1470/20 U/s 143,269                                                  | UI |
| 1508. |                    | Karimangalam PS Cr.No. 1889/2020 U/s 143, 269 IPC r/w 51 (b) The Disaster Management Act. | UI |
| 1509. |                    | Palacode PS Cr.No. 1864/2020 U/s 143, 269 IPC                                             | UI |
| 1510. |                    | DharmapuriPsCr.No. 28/2021 U/s. 143, 341,269 IPC                                          | UI |
| 1511. | <b>Krishnagiri</b> | 682/20 u/s 143, 269, 51 of Disaster Management Act                                        | UI |
| 1512. |                    | 1307/20 u/s 143, 188, 269 IPC                                                             | UI |
| 1513. |                    | 1273/20 u/s 143, 188, 269 IPC r/w 51 (i) of Disaster Management Act 2005                  | UI |
| 1514. |                    | 1283/20 u/s 143, 188, 269 IPC                                                             | UI |
| 1515. |                    | 1356/20 u/s 143,188,269 IPC                                                               | UI |
| 1516. |                    | 1358/20 u/s 143,188,269 IPC                                                               | UI |
| 1517. |                    | 1363/20 u/s 143,188,269 IPC                                                               | UI |
| 1518. |                    | 1364/20 u/s 143,188,269 IPC                                                               | UI |
| 1519. |                    | 1365/20 u/s 143,188,269 IPC                                                               | UI |
| 1520. |                    | PS Cr No 54/20 u/s 341,147,188 IPC                                                        | UI |
| 1521. |                    | Hosur Town PS Cr No 1009/20 U/S 118,270 IPC                                               | UI |
| 1522. |                    | Hosur Town PS Cr No 939/20 U/S 188,270 , IPC                                              | UI |
| 1523. |                    | Hosur Town PS Cr No 943/20 U/S 118,270, IPC R/W 134 TNPH ACT                              | UI |
| 1524. |                    | Hosur Town PS Cr No 1022/20 U/S 118,270, IPC R/W 134 TNPH ACT                             | UI |
| 1525. |                    | Hosur Town PS Cr No 1029/20 U/S 118,270,285 IPC R/W 134 TNPH ACT                          | UI |
| 1526. |                    | Hosur Town PS Cr No 1039/20 U/S 118,270, IPC R/W 134 TNPH ACT                             | UI |
| 1527. |                    | Hosur Town PS Cr No 1080/20 U/S 118,270, IPC R/W 134 TNPH ACT                             | UI |
| 1528. |                    | Hosur Town PS Cr No 22/21 U/S 118,270, IPC R/W 134 TNPH ACT                               | UI |
| 1529. |                    | Hosur Town PS Cr No 135/21 U/S 143,188,269 IPC                                            | UI |
| 1530. |                    | Denkanikottai PS CrNo: 477/2020 u/s 143,269 IPC                                           | UI |
| 1531. |                    | Denkanikottai PS CrNo: 499/2020 u/s 143,269 IPC                                           | UI |

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| 1532. |                     | Denkanikottai PS CrNo: 500/2020 u/s 143,269 IPC                                      | UI |
| 1533. |                     | Denkanikottai PS CrNo: 515/2020 u/s 143,269 IPC                                      | UI |
| 1534. |                     | Denkanikottai PS CrNo: 546/2020 u/s 143,269 IPC                                      | UI |
| 1535. |                     | Anchetty PS Cr.No.236/20 U/s 143, 269 IPC                                            | UI |
| 1536. |                     | Rayakottai PS CrNo: 558/20 U/s 143, 188, 269 IPC                                     | UI |
| 1537. |                     | Rayakottai PS CrNo: 676/2 U/s 151 CrPC                                               | UI |
| 1538. |                     | Kelamangalam PS CrNo: 643/20 U/S 143,188,269 ipc                                     | UI |
| 1539. |                     | Kelamangalam PS CrNo: 554/20 U/S 143,188,269 ipc                                     | UI |
| 1540. |                     | Singarapettai PS 1040/2020 u/s 143,188,269 IPC                                       | UI |
| 1541. |                     | Singarapettai PS 1134/2020 u/s 143,269,270 IPC/w 51(1)(b)<br>Disaster Management Act | UI |
| 1542. |                     | Singarapettai PS 1145/2020 u/s 143,269,270 IPC/w 51(1)(b)<br>Disaster Management Act | UI |
| 1543. |                     | Uthangarai PS Cr No 1410/20 143, 188, 269 IPC                                        | UI |
| 1544. |                     | Uthangarai PS Cr No 1418/20 143, 188, 269 IPC                                        | UI |
| 1545. |                     | Uthangarai PS Cr No 1474/20 143, 188, 269 IPC                                        | UI |
| 1546. |                     | Uthangarai PS Cr No 1569/20 143, 188, 269 IPC                                        | UI |
| 1547. |                     | Uthangarai PS Cr No 1576/20 143, 188, 269 IPC                                        | UI |
| 1548. |                     | Uthangarai PS Cr No 1579/20 143, 188, 269 IPC                                        | UI |
| 1549. |                     | Kallavi PS Cr No 860/2020 143, 188, 269 IPC                                          | UI |
| 1550. |                     | Mathur PS Cr No 1038/2020 143, 188, 269 IPC                                          | UI |
| 1551. |                     | Uthangarai PS Cr No 76/2021 u/s 143, 294(b),. 269 IPC r/w<br>51(1)(b) DM Act         | UI |
| 1552. |                     | Uthangarai PS Cr No 78/2021 u/s 143, 269 IPC r/w 51(1)(b)<br>DM Act                  | UI |
| 1553. |                     | Singarapettai PS Cr No 169/2021 u/s 143,188,269 IPC                                  | UI |
| 1554. |                     | Samalpatty PS Cr No 103/2021 u/s 143,,269 IPC                                        | UI |
| 1555. |                     | Kallavi PS Cr No 89/2021 u143,188,269 IPC                                            | UI |
| 1556. |                     | Uthangarai PS Cr No 257/2021 u/s 143,188,269 IPC                                     | UI |
| 1557. |                     | Singarapettai PS Cr No 174/2021 u/s 143,188,269 IPC                                  | UI |
| 1558. |                     | Bargur ps Cr.No : 194/21 u/s 143,188,269 IPC                                         | UI |
| 1559. |                     | Cr.No. 535/2020 U/s 143, 188, 269 IPC                                                | UI |
| 1560. |                     | Cr.No. 626/2021 u/s 143,269 IPC                                                      | UI |
| 1561. |                     | Cr.No.543/2020 u/s 143,188,269 IPC                                                   | UI |
| 1562. |                     | Cr.No.548/2020 u/s 143,188,269 IPC                                                   | UI |
| 1563. |                     | Cr.No.145/2021 u/s 143,188,269 IPC                                                   | UI |
| 1564. | <b>The Nilgiris</b> | 790/20 U/s 143, 269 IPC                                                              | UI |
| 1565. |                     | Cr. No. 795/20 U/s 143, 269 IPC                                                      | UI |
| 1566. |                     | Cr. No. 1024/20 U/s 143, 269 IPC                                                     | UI |
| 1567. |                     | Cr. No. 470/20 U/s 143, 269 IPC                                                      | UI |
| 1568. |                     | Cr. No. 1028/20 U/s 143, 269, 271 IPC                                                | UI |
| 1569. |                     | Cr. No. 989/20 U/s 269, 271 IPC                                                      | UI |
| 1570. |                     | Cr. No. 229/20 U/s 269, 271 IPC                                                      | UI |
| 1571. |                     | Cr. No. 188/20 U/s 269, 271 IPC                                                      | UI |
| 1572. |                     | Cr. No. 562/20 U/s 143, 270 IPC                                                      | UI |
| 1573. |                     | Cr. No. 800/20 U/s 143, 269 IPC                                                      | UI |
| 1574. |                     | Cr. No. 366/20 U/s 143, 270 IPC                                                      | UI |
| 1575. |                     | Cr. No. 415/20 U/s 143, 269 IPC                                                      | UI |
| 1576. |                     | Cr. No. 509/20 U/s 143, 269, 271 IPC                                                 | UI |
| 1577. |                     | Cr. No. 510/20 U/s 143, 269, 271 IPC                                                 | UI |

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| 1578. |  | Cr. No. 261/20 U/s 143, 269 IPC                          | UI |
| 1579. |  | Cr. No. 1029/20 U/s 143, 269, 271 IPC                    | UI |
| 1580. |  | Cr. No. 1030/20 U/s 143, 269, 271 IPC                    | UI |
| 1581. |  | Cr. No. 151/20 U/s 143, 269, 271 IPC                     | UI |
| 1582. |  | Cr. No. 139/20 U/s 269 IPC                               | UI |
| 1583. |  | Cr. No. 372/20 U/s 143, 269 IPC                          | UI |
| 1584. |  | Cr. No. 471/20 U/s 143, 269 IPC                          | UI |
| 1585. |  | Cr. No. 300/20 U/s 269 IPC                               | UI |
| 1586. |  | Cr. No. 280/20 U/s 269 IPC                               | UI |
| 1587. |  | Cr. No. 196/20 U/s 269, 271 IPC                          | UI |
| 1588. |  | Cr. No. 804/20 U/s 143, 269 IPC                          | UI |
| 1589. |  | Town Central PS Cr. No. 1001/20 U/s 269, 271 IPC         | UI |
| 1590. |  | Gudalur PS Cr. No. 1089/20 U/s 143, 269, 271 IPC         | UI |
| 1591. |  | Cr. No. 1118/20 U/s 269, 271 IPC                         | UI |
| 1592. |  | Cr. No. 508/20 U/s 143, 269, 271 IPC                     | UI |
| 1593. |  | Town Central PS Cr. No. 1089/20 U/s 269, 271 IPC         | UI |
| 1594. |  | Cr. No. 417/20 U/s 269 IPC                               | UI |
| 1595. |  | Cr. No. 326/20 U/s 269 IPC                               | UI |
| 1596. |  | Cr. No. 311/20 U/s 269 IPC                               | UI |
| 1597. |  | Cr. No. 328/20 U/s 147, 341, 269, 271 IPC                | UI |
| 1598. |  | Cr. No. 1093/20 U/s 269, 271 IPC                         | UI |
| 1599. |  | Cr. No. 1120/20 U/s 143, 151, 369 IPC                    | UI |
| 1600. |  | Cr. No. 422/20 U/s 269 IPC                               | UI |
| 1601. |  | Cr. No. 1129/20 U/s 143, 269 IPC                         | UI |
| 1602. |  | Cr. No. 580/20 U/s 143, 283, 269, 271 IPC r/w 151 Cr. PC | UI |
| 1603. |  | Cr. No. 866/20 U/s 143, 269 IPC                          | UI |
| 1604. |  | Cr. No. 1132/20 U/s 143, 269 IPC r/w 151 Cr. PC.         | UI |
| 1605. |  | Cr. No. 164/20 U/s 143, 270 IPC                          | UI |
| 1606. |  | Cr. No. 313/20, U/s 341, 269 IPC                         | UI |
| 1607. |  | Cr.No. 331/20, U/s 143, 341, 269, 271 IPC                | UI |
| 1608. |  | Cr.No. 425/20, U/s 143, 269, 341 IPC                     | UI |
| 1609. |  | Cr.No. 514/20, U/s 143, 271, 341 IPC                     | UI |
| 1610. |  | Cr.No. 1104/20, U/s 143, 341, 269 IPC                    | UI |
| 1611. |  | Cr. No. 594/20 U/s 143, 270 IPC                          | UI |
| 1612. |  | Cr. No. 581/20 U/s 143, 269, 271 IPC                     | UI |
| 1613. |  | Cr. No. 866/20 U/s 143, 269 IPC                          | UI |
| 1614. |  | Cr. No. 1133/20 U/s 143, 269 IPC                         | UI |
| 1615. |  | 56/20 U/s 143, 269 IPC w                                 | UI |
| 1616. |  | Cr. No. 425/20 U/s 143, 269, 341 IPC                     | UI |
| 1617. |  | Ketty PS Cr. No. 258/20 U/s 269, 271 IPC                 | UI |
| 1618. |  | Cr. No. 269, 271 IPC                                     | UI |
| 1619. |  | Cr. No. 1136/20 U/s 143, 269, 270 IPC                    | UI |
| 1620. |  | Cr. No. 1142/20 U/s 269, 271 IPC                         | UI |
| 1621. |  | Cr. No. 1115/20 U/s 269, 271 IPC                         | UI |
| 1622. |  | Cr. No. 872/20 U/s 143, 269, IPC                         | UI |
| 1623. |  | Cr. No. 590/20 U/s 143, 269, 271 IPC                     | UI |
| 1624. |  | Cr. No. 166/20 U/s 143, 269 IPC                          | UI |
| 1625. |  | Cr. No. 1121/20 U/s 269, 271                             | UI |
| 1626. |  | Cr. No. 1123/20 U/s 269, 271 IPC                         | UI |



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| 1627. |              | Cr. No. 1125/20 U/s 269, 271 IPC w                                                | UI |
| 1628. |              | Cr. No. 1180/20 U/s 269, 271 IPC                                                  | UI |
| 1629. |              | Cr. No. 1157/20 U/s 269, 271                                                      | UI |
| 1630. |              | Cr. No. 07/2021 U/s 269 IPC                                                       | UI |
| 1631. |              | Cr. No. 29/21 U/s 143, 269 IPC                                                    | UI |
| 1632. |              | Cr. No. 67/21 U/s 143, 269 IPC                                                    | UI |
| 1633. |              | Cr. No. 67/21 U/s 269, 271 IPC                                                    | UI |
| 1634. |              | Cr. No. 16/21 U/s 269 IPC                                                         | UI |
| 1635. |              | Cr. No. 71/2021 U /s 269, 271 IPC                                                 | UI |
| 1636. | <b>Salem</b> | 233/21 u/s 143, 269, 188 IPC                                                      | UI |
| 1637. |              | Cr.No.224 /2021 u/s 285, 269 IPC r/w 51 (1) (b) Disaster Management act.          | UI |
| 1638. |              | Cr.No.197/2021 u/s 188, 269 IPC r/w 51 (1) (b) Disaster Management act            | UI |
| 1639. |              | 527/2020 U/S 143,188,r/w 51(1)(b) Disaster Management Act                         | UI |
| 1640. |              | 593/2020 U/S 143,188 341 lpc                                                      | UI |
| 1641. |              | Cr.No.1142/2020 u/s.143, 341, 269 IPC. r/w.51(1)(b) Disaster Management Act 2005. | UI |
| 1642. |              | Cr.No: 845/20 u/s 143,341,186, 269, IPC r/w 51(b) of Disaster Management Act      | UI |
| 1643. |              | Cr.No.126/2020 u/s 143, 341, 269 IPC r/w 51 (1) (b) Disaster Management Act.      | UI |
| 1644. |              | 595/2020 U/S 143,188 341 lpc                                                      | UI |
| 1645. |              | Cr.No.131/2020 u/s 143, 269 IPC and 51 (1) (b) Disaster Management Act.           | UI |
| 1646. |              | Cr.No.132/2020 u/s 143, 269 IPC and 51 (1) (b) Disaster Management Act.           | UI |
| 1647. |              | 572/2020 U/S 143,188,r/w 51(1)(b) Disaster Management Act                         | UI |
| 1648. |              | Cr.no:285/2020 u/s 143,188 IPC                                                    | UI |
| 1649. |              | Cr.no:286/2020 u/s 143,188 IPC                                                    | UI |
| 1650. |              | Cr.no:291/2020 u/s 143,188, 341 IPC                                               | UI |
| 1651. |              | Cr.No: 849/20 u/s 143, 269, IPC r/w 51(b) of Disaster Management Act              | UI |
| 1652. |              | Cr.No: 850/20 u/s 143, 269 IPC r/w 51(b) of Disaster Management Act               | UI |
| 1653. |              | Cr.No: 470/20 u/s 143, 269, IPC r/w 51(b) of Disaster Management Act              | UI |
| 1654. |              | Cr.No:471 /20 u/s 143, 269, IPC r/w 51(b) of Disaster Management Act              | UI |
| 1655. |              | Cr.No:472 /20 u/s 143, 269, IPC r/w 51(b) of Disaster Management Act              | UI |
| 1656. |              | Cr.No. 1149/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act.        | UI |
| 1657. |              | 659/2020 u/s.143, 269 IPC. r/w.51(b) Disaster Management Act.                     | UI |
| 1658. |              | 660/2020 u/s.143, 269 IPC. r/w.51(b) Disaster Management Act.                     | UI |
| 1659. |              | Cr.No. 893/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act.         | UI |

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| 1660. |  | Cr.No. 894/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act.    | UI |
| 1661. |  | Cr.No. 895/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act.    | UI |
| 1662. |  | Cr.No. 613/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act.    | UI |
| 1663. |  | Cr.No. 614/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act.    | UI |
| 1664. |  | 523/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act            | UI |
| 1665. |  | 524/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act.           | UI |
| 1666. |  | 525/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act            | UI |
| 1667. |  | 574/20 u/s 143, 269 IPC                                                      | UI |
| 1668. |  | 575/20 u/s 143, 269 IPC                                                      | UI |
| 1669. |  | 716/2020 u/s 143,269 IPC r/w 51(1)(b) Disaster Management act                | UI |
| 1670. |  | Cr.No. 1162/2020 u/s.143, 269,270 IPC. r/w.51(b) Disaster Management Act.    | UI |
| 1671. |  | 612/2020 U/S 143,188 Ipc                                                     | UI |
| 1672. |  | Cr.No. 541/2020 u/s.341, 269,270 IPC. r/w.51(1)(b) Disaster Management Act.  | UI |
| 1673. |  | 632/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1674. |  | 643/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1675. |  | 651/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1676. |  | 631/2020 U/S 143,188,r/w 51(1)(b) Disaster Management Act                    | UI |
| 1677. |  | 658/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1678. |  | 746/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1679. |  | 710/2020 U/S 143,188,r/w 51(1)(b) Disaster Management Act                    | UI |
| 1680. |  | 760/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1681. |  | Cr.No: 635/20 u/s 143, 269 IPC                                               | UI |
| 1682. |  | 801/2020 u/s 143,269 IPC r/w 51(1)(b) Disaster Management act                | UI |
| 1683. |  | 802/2020 u/s 143,269 IPC r/w 51(1)(b) Disaster Management act                | UI |
| 1684. |  | Cr.No.219/2020 u/s 143, 341, 269 IPC r/w 51(1)(b) Disaster Management Act.   | UI |
| 1685. |  | 766/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1686. |  | 768/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                               | UI |
| 1687. |  | 734/2020 U/S 143,188,r/w 51(1)(b) Disaster Management Act                    | UI |
| 1688. |  | Cr.No: 993/20 u/s 143,341,186, 269, IPC r/w 51(b) of Disaster Management Act | UI |
| 1689. |  | Cr.No.1340/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act     | UI |
| 1690. |  | Cr.No.1341/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act     | UI |
| 1691. |  | Cr.No.1342/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act     | UI |

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| 1692. |              | Cr.No. 1343/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act        | UI |
| 1693. |              | Cr.No. 1025/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act        | UI |
| 1694. |              | Cr.No. 1026/2020 u/s.143, 341, 269 IPC. r/w.51(b) Disaster Management Act        | UI |
| 1695. |              | 691/20 u/s 143, 341, 269 r/w 51(1)(b) DM Act.                                    | UI |
| 1696. |              | 552/20 U/s.143, 341, 269 IPC r/w. 51(i)(b) Disaster Management Act, 2005.        | UI |
| 1697. |              | 553/20 u/s 143,341,269 IPC r/w 51(i)(b) DMAAct,2005.                             | UI |
| 1698. |              | 767/20 U/s 143, 341, 269 r/w 51(1)(b) DM Act.                                    | UI |
| 1699. |              | Cr.No.157/21 u/s.143. 269 IPC r/w.51(b) Disaster Management Act.                 | UI |
| 1700. |              | 807/2020 u/s 143,341,269 IPC r/w 51(1)(b) Disaster Management act                | UI |
| 1701. |              | Cr.no: 575 /2020 u/s 143,269 IPC r/w 51(1)DM ACT                                 | UI |
| 1702. |              | Cr.No: 646/20 u/s 143,286, 269 IPC r/w 51(1)(b) of Disaster Management Act       | UI |
| 1703. |              | Cr.No.602/20 U/s,143, 341,269 IPC r/w 51(1)(b) DM Act                            | UI |
| 1704. |              | Cr.No.811/20 U/s 143, 341, 269 r/w 51(1)(b) DM Act.                              | UI |
| 1705. |              | Cr.No.812/20 u/s 143, 269 IPC 51(1)(b) Disaster Management Act                   | UI |
| 1706. |              | Cr.No.813/20 u/s 143, 269 IPC 51(1)(b) Disaster Management Act                   | UI |
| 1707. |              | Cr.No.803/2020 U/S 341 269, IPC r/w 51(1)(b) d.m ACT                             | UI |
| 1708. |              | Cr.No.606/20 U/s,143, 341,269 IPC r/w 51(1)(b) DM Act                            | UI |
| 1709. |              | Cr.No.64/21 u/s.143, 269 IPC. r/w.51(b) Disaster Management Act                  | UI |
| 1710. |              | 573/20 u/s 143, 341, 269 r/w 51(1)(b) DM Act.                                    | UI |
| 1711. | <b>Erode</b> | Cr.No. 312/20                                                                    | UI |
| 1712. |              | Cr.No.73/21                                                                      | UI |
| 1713. |              | Cr.No.86/21                                                                      | UI |
| 1714. |              | Cr.No.103/21 U/s 151 Crpc                                                        | UI |
| 1715. |              | Cr.No.612/2020 U/S.271 , 291 IPC                                                 | UI |
| 1716. |              | Cr.No.636/2020 U/S.143, 341, 269, 270 IPC                                        | UI |
| 1717. |              | Cr.No.721/2020 U/S.271 , 291 IPC                                                 | UI |
| 1718. |              | Cr.No.734/2020 U/S. 143, 341, 291, 271 IPC and 3 of ED and 51 B of the DM Act    | UI |
| 1719. |              | Cr.No.735/2020 U/S. 143, 341, 291, 271 IPC and 3 of ED and 51 B of the DM Act    | UI |
| 1720. |              | Cr.No.736/2020 U/S. 143, 341, 291, 271 IPC and 3 of ED and 51 B of the DM Act    | UI |
| 1721. |              | Cr.No.737/2020 U/S. 143, 341, 291, 271 IPC and 3 of ED and 51 B of the DM Act    | UI |
| 1722. |              | Cr.No.48/2021 U/S.271, 291 IPC                                                   | UI |
| 1723. |              | Cr.No.60/2021 U/S.271, 291 IPC                                                   | UI |
| 1724. |              | Gobi P.S Cr.No. 950/2020 U/s 143,341,269,271 IPC & 51(b) Disaster Management Act | UI |
| 1725. |              | Gobi PS Cr.No.957/20 U/s. 143,269,271 IPC & 51(b) Disaster Management Act 2005   | UI |

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| 1726. |  | Gobi PS Cr.No.958/20 U/s. 143,269,271 IPC & 51(b) Disaster Management Act 2005                                         | UI |
| 1727. |  | Siruvalur P.S Cr.No. 278/2020 U/s 271,291 IPC & 51(b) Disaster Management Act 2005                                     | UI |
| 1728. |  | Kavandapadi PS Cr.No. 529/2020 U/S 271, 291 IPC & Sec 51(b) of Disaster Management Act.                                | UI |
| 1729. |  | Thingalur PS Cr.No. Cr.No. 265/2020 U/s 143,341, 269, 271 IPC & Sec 51(b) of Disaster Management Act.                  | UI |
| 1730. |  | Thingalur PS Cr.No. Cr.No. 266/2020 U/s 143,341, 269, 271 IPC & Sec 51(b) of Disaster Management Act.                  | UI |
| 1731. |  | Nambiyur PS Cr.No. Cr.No. 420/2020 U/s 271,291 IPC                                                                     | UI |
| 1732. |  | Kadathur PS Cr.No. 522/2020 U/s 143,269, 291 IPC & Sec 51(b) of Disaster Management Act.                               | UI |
| 1733. |  | Kadathur PS Cr.No. 523/2020 U/s 143,269, 291 IPC & Sec 51(b) of Disaster Management Act.                               | UI |
| 1734. |  | Gobi P.S Cr.No. 1005/2020 U/s 143,341,269,271 IPC & 51(b) Disaster Management Act                                      | UI |
| 1735. |  | Gobi P.S Cr.No 1107/2020 U/s 143,269,271 IPC & 51(b) Disaster Management Act                                           | UI |
| 1736. |  | Gobi P.S Cr.No 1124/2020 U/s 143,269,271 IPC & 51(b) Disaster Management Act                                           | UI |
| 1737. |  | Gobi P.S Cr.No 1127/2020 U/s 143,269,271 IPC & 51(b) Disaster Management Act                                           | UI |
| 1738. |  | Gobi P.S Cr.No 1135/2020 U/s 143,269,271 IPC & 51(b) Disaster Management Act                                           | UI |
| 1739. |  | Gobi P.S Cr.No 1149/2020 U/s 143,341,291,271 IPC, 3 of Epidemic Decease Act & 51(b) Disaster Management Act            | UI |
| 1740. |  | Kavandapadi PS Cr.No. 637/2020 U/s 143,341,291,271 IPC , 3 of Epidemic Decease Act & Sec 51 of Disaster Management Act | UI |
| 1741. |  | Kadathur PS Cr.No. 618/2020 U/s 143,341,271,291 IPC, 3 of Epidemic decease Act & 51(b) Disaster Management Act         | UI |
| 1742. |  | Kadathur PS Cr.No. 619/2020 U/s 143,341,271,291 IPC, 3 of Epidemic decease Act & 51(b) Disaster Management Act         | UI |
| 1743. |  | Gobi P.S Cr.No 1157/2020 U/s 143,291,271 IPC & 51(b) Disaster Management Act                                           | UI |
| 1744. |  | Gobi P.S Cr.No 1167/2020 U/s 143,291,271 IPC & 51(b) Disaster Management Act                                           | UI |
| 1745. |  | Gobi PS Cr.No. 002/2021 U/s 143,269,271 IPC & 51(b) Disaster Management Act                                            | UI |
| 1746. |  | Kavandapadi PS Cr.No. 011/2021 U/s 143,269,271 IPC & 51(b) Disaster Management Act                                     | UI |
| 1747. |  | Gobi PS Cr.No. 62/2021 U/s 271,291 IPC                                                                                 | UI |
| 1748. |  | Kadathur PS Cr.No. 38/2021 U/s 143,269,291 IPC & 51(b) of Disaster Management Act                                      | UI |
| 1749. |  | Gobi PS Cr.No. 71/2021 U/s 143,269,270 IPC & 51(b) Disaster Management Act                                             | UI |
| 1750. |  | Sathy PS Cr.no 1130/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005       | UI |

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| 1751. |  | Sathy PS Cr.no 1143/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                      | UI |
| 1752. |  | Sathy PS Cr.no 1171/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                      | UI |
| 1753. |  | Sathy PS Cr.no 1172/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                      | UI |
| 1754. |  | Sathy PS Cr.no 1173/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                      | UI |
| 1755. |  | Sathy PS Cr.no 1186/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                      | UI |
| 1756. |  | Sathy PS Cr.no 1219/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                      | UI |
| 1757. |  | Sathy PS Cr.no 002/21 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                       | UI |
| 1758. |  | Sathy PS Cr.no 72/21<br>143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                     | UI |
| 1759. |  | Sathy PS Cr.no 83/21 43,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                         | UI |
| 1760. |  | Sathy PS Cr.no 111/21<br>143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                    | UI |
| 1761. |  | Cr.no 862/2020 US 271.ipc r/w 51(b) Disaster Management Act 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005 | UI |
| 1762. |  | 746/20 u/s. 143, 269, 271 IPC r/w 51(b) Disaster Management Act-2015                                                                                  | UI |
| 1763. |  | 747/20 u/s. 143, 269, 271 IPC r/w 51(b) Disaster Management Act-2015                                                                                  | UI |
| 1764. |  | Cr no : 187/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                              | UI |
| 1765. |  | Cr no : 188/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                              | UI |
| 1766. |  | Cr no : 207/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                              | UI |
| 1767. |  | Cr no : 208/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                              | UI |
| 1768. |  | Cr no : 209/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005<br>Not arrest                                | UI |
| 1769. |  | Cr no : 210/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                              | UI |
| 1770. |  | Cr no : 213/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                                              | UI |

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| 1771. |              | Cr no : 218/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                  | UI |
| 1772. |              | Cr no : 219/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                  | UI |
| 1773. |              | Cr no : 220/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                  | UI |
| 1774. |              | Cr no : 221/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                  | UI |
| 1775. |              | Cr no : 222/20 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005                  | UI |
| 1776. |              | Cr no : 223/20 u/s 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005              | UI |
| 1777. |              | Cr no : 29/21 u/s 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005               | UI |
| 1778. |              | Puliampatty PS Cr.no 756/20 U/S 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005 | UI |
| 1779. |              | Puliampatty PS Cr.no 789/20 U/S 143,269,271,341 IPC and 3 of epidemic diseases act r/w 51(b) Disaster management act 2005 | UI |
| 1780. |              | Puliampatty PS Cr.no 02/21 U/S 143,269,271 IPC r/w 51(b) Disaster management act 2005                                     | UI |
| 1781. |              | Puliampatty PS Cr.no 67/21 U/S 151 Crpc& 269,271 IPC & 3 Of epidemic diseases act r/w 51(b) Disaster management act 2005  | UI |
| 1782. |              | Thalavady PS Cr.no 02/21 u/s. 143,269,271 IPC r/w 51(b) Disaster management act 2005                                      | UI |
| 1783. | Virudhunagar | Cr. No. 597/20                                                                                                            | UI |
| 1784. |              | Cr. No. 366/20,.                                                                                                          | UI |
| 1785. |              | Cr. No. 335/20,                                                                                                           | UI |
| 1786. |              | Cr. No. 508/20,.                                                                                                          | UI |
| 1787. |              | Cr. No. 510/20,                                                                                                           | UI |
| 1788. |              | Cr. No. 901/20                                                                                                            | UI |
| 1789. |              | Cr. No. 606/20                                                                                                            | UI |
| 1790. |              | Cr. No. 626/2020                                                                                                          | UI |
| 1791. |              | Cr. No. 627/2020,                                                                                                         | UI |
| 1792. |              | Cr. No. 628/2020,                                                                                                         | UI |
| 1793. |              | Cr. No. 909/20,                                                                                                           | UI |
| 1794. |              | Cr. No. 668/20,                                                                                                           | UI |
| 1795. |              | Cr. No. 523/20,                                                                                                           | UI |
| 1796. |              | Cr. No. 630/2020,                                                                                                         | UI |
| 1797. |              | Cr. No. 631/2020,                                                                                                         | UI |
| 1798. |              | Cr. No. 667/2020,                                                                                                         | UI |
| 1799. |              | Cr. No. 717/20,                                                                                                           | UI |
| 1800. |              | Cr. No. 589/20,                                                                                                           | UI |
| 1801. |              | Cr. No. 725/2020,                                                                                                         | UI |
| 1802. |              | Cr. No. 591/20,                                                                                                           | UI |
| 1803. |              | Cr. No. 727/2020,                                                                                                         | UI |
| 1804. |              | Cr. No. 722/20                                                                                                            | UI |

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| 1805. |          | Cr. No. 946/20,                                                           | UI |
| 1806. |          | Cr. No. 422/20,                                                           | UI |
| 1807. |          | Cr. No. 423/20,                                                           | UI |
| 1808. |          | Cr. No. 728/2020,                                                         | UI |
| 1809. |          | Cr. No. 425/20,                                                           | UI |
| 1810. |          | Cr. No. 596/20,                                                           | UI |
| 1811. |          | Cr. No. 951/20,                                                           | UI |
| 1812. |          | Cr. No. 738/20,                                                           | UI |
| 1813. |          | Cr. No. 725/20,                                                           | UI |
| 1814. |          | Cr. No. 739/2020                                                          | UI |
| 1815. |          | Cr. No. 601/20,                                                           | UI |
| 1816. |          | Cr. No. 602/20,                                                           | UI |
| 1817. |          | Cr. No. 740/2020,                                                         | UI |
| 1818. |          | Cr. No. 742/2020,                                                         | UI |
| 1819. |          | Cr. No. 08/2021,                                                          | UI |
| 1820. |          | Cr. No. 04/21,                                                            | UI |
| 1821. |          | Cr. No. 68/21,                                                            | UI |
| 1822. |          | Cr. No. 86/2021,                                                          | UI |
| 1823. |          | Cr. No. 49/21,                                                            | UI |
| 1824. |          | Cr. No. 88/21,                                                            | UI |
| 1825. |          | Cr. No. 90/21,                                                            | UI |
| 1826. |          | Cr. No. 51/21, Agitation against centre's Agriculture act                 | UI |
| 1827. | Dindigul | Natham PS, Cr.No.799/20, u/s.143, 341 IPC                                 | UI |
| 1828. |          | Batlagundu PS, Cr.No.1328/20, u/s.143, 341, 269, 283 IPC & 3 of ED Act    | UI |
| 1829. |          | Ayakudi PS, Cr.No.793/20, u/s.143, 341, 269 IPC                           | UI |
| 1830. |          | Oddanchatram PS, Cr.No.2152/20, u/s.143, 341, 269, 283 IPC & 3 of ED Act  | UI |
| 1831. |          | Kallimandayam PSCr.No.812/20,u/s.143, 341, 283, 269 IPC r/w.3 of ED Act   | UI |
| 1832. |          | Sempatty PS, Cr.No.327/20,u/s.143, 341 IPC                                | UI |
| 1833. |          | Vadamadurai PS, Cr.No.1483/20, u/s.143, 341, 269, 283 IPC r/w.3 of ED Act | UI |
| 1834. |          | Eriodu PS, Cr.No.1005/20, u/s.143, 341, 269 IPC r/w.3 of ED Act           | UI |
| 1835. |          | Guzliamparai PS, Cr.No.1005/20, u/s.143, 341, 269, 283 IPC & 3 of ED Act  | UI |
| 1836. |          | Ammayanaickanur PS, Cr.No.789/20, u/s.269 IPC r/w.3 of ED Act             | UI |
| 1837. |          | Ammayanaickanur PS, Cr.No.790/20, u/s.269 IPC r/w.3 of ED Act             | UI |
| 1838. |          | Pattiveeranpatty PS, Cr.No.902/20, u/s.143, 269 IPC                       | UI |
| 1839. |          | Pattiveeranpatty PS, Cr.No.903/20, u/s.143, 269 IPC                       | UI |
| 1840. |          | Pattiveeranpatty PS, Cr.No.904/20, u/s.143, 269 IPC                       | UI |
| 1841. |          | Batlagundu PS, Cr.No.1332/20, u/s.143, 269 IPC                            | UI |
| 1842. |          | Batlagundu PS, Cr.No.1333/20, u/s.143, 269 IPC                            | UI |
| 1843. |          | Palan Town PS, Cr.No.1462/20, u/s.143, 341, 269 IPC r/w.3 of ED Act       | UI |
| 1844. |          | Shanarpatty PS Cr.No.1032/20 u/s.143, 269 IPC                             | UI |

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| 1845. |  | Keeranur PS Cr.No.828/20 u/s.143, 341, 269 IPC r/w. 3 of ED Act      | UI |
| 1846. |  | Palani Town PS Cr.No.1478/20 u/s. 143, 341, 269 IPC r/w. 3 of ED Act | UI |
| 1847. |  | Vedasandur PS Cr.No.1611/20 u/s. 143, 341, 269 IPC r/w. 3 of ED Act  | UI |
| 1848. |  | Vadamadurai PS Cr.No.1500/20 u/s. 143, 341, 269 IPC r/w. 3 of ED Act | UI |
| 1849. |  | Eriodu PSCr.No.1109/20 u/s. 143, 341, 269 IPC r/w. 3 of ED Act       | UI |
| 1850. |  | Sempatty PSCr.No.1352/20 u/s. 143, 341, 269 IPC r/w. 3 of ED Act     | UI |
| 1851. |  | Town West PS Cr.No.2506/20 u/s. 143, 341, 269 IPC r/w. 3 of ED Act   | UI |
| 1852. |  | Palani Town PS, Cr.No.1567/20, u/s.143, 341, 269 IPC r/w.3 of ED Act | UI |
| 1853. |  | Reddiyarchatram PS, Cr.No.1150/20, u/s.143, 269 IPC r/w.3 of ED Act  | UI |
| 1854. |  | Keeranur PS Cr.No.879/20 u/s. 143, 341, 269 IPC & 3 of ED Act        | UI |
| 1855. |  | Batlagundu PS Cr.No.1499/20 u/s. 143, 341, 269 IPC & 3 of ED Act     | UI |
| 1856. |  | Shanarpatty PS Cr.No.1157/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1857. |  | Shanarpatty PS Cr.No.1158/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1858. |  | Shanarpatty PS Cr.No.1159/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1859. |  | Shanarpatty PS Cr.No.1160/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1860. |  | Natham PS Cr.No.952/20 u/s. 143, 341, 269 IPC & 3 of ED Act          | UI |
| 1861. |  | Pattiveeranpatty PS Cr.No.1006/20 u/s. 143, 269 IPC & 3 of ED Act    | UI |
| 1862. |  | Palani Town PS Cr.No.1585/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1863. |  | Ayakudi PS Cr.No.868/20 u/s. 143, 341, 269 IPC                       | UI |
| 1864. |  | Vadamadurai PS Cr.No.1606/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1865. |  | Vadamadurai PS Cr.No.1607/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1866. |  | Vadamadurai PS Cr.No.1608/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1867. |  | Saminathapuram PS Cr.No.824/20u/s. 143, 341, 269 IPC & 3 of ED Act   | UI |
| 1868. |  | Palani Taluk PS Cr.No.1078/20 u/s. 143, 341, 269 IPC & 3 of ED Act   | UI |
| 1869. |  | Palani Taluk PS Cr.No.1079/20 u/s. 143, 341, 269 IPC & 3 of ED Act   | UI |
| 1870. |  | Palani Taluk PS Cr.No.1080/20 u/s. 143, 341, 269 IPC & 3 of ED Act   | UI |



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| 1871. |  | Kodaikanal PS Cr.No.1536/20 u/s. 143, 269 IPC & 3 of ED Act          | UI |
| 1872. |  | Vedasandur PS Cr.No.1718/20 u/s. 143, 341, 269 IPC & 3 of ED Act     | UI |
| 1873. |  | Oddanchatram PS Cr.No.2358/20 u/s. 143, 341, 269 IPC & 3 of ED Act   | UI |
| 1874. |  | Palani town PS Cr.No.1586/20 u/s. 143, 341, 269 IPC & 3 of ED Act    | UI |
| 1875. |  | Sempatty PS Cr.No.1465/20 u/s. 143, 341, 269 IPC & 3 of ED Act       | UI |
| 1876. |  | Kannivadi PS Cr.No.1282/20 u/s. 143, 341, 269 IPC & 3 of ED Act      | UI |
| 1877. |  | Batlagundu PS Cr.No.1500/20 u/s. 143, 341, 269 IPC & 3 of ED Act     | UI |
| 1878. |  | Batlagundu PS Cr.No.1501/20 u/s. 143, 341, 269 IPC & 3 of ED Act     | UI |
| 1879. |  | Eriodu PS Cr.No.1169/20 u/s. 143, 341, 269 IPC & 3 of ED Act         | UI |
| 1880. |  | Eriodu PS Cr.No.1170/20 u/s. 143, 341, 269 IPC & 3 of ED Act         | UI |
| 1881. |  | Guziliyamparai PS Cr.No.1079/20 u/s. 143, 341, 269 IPC & 3 of ED Act | UI |
| 1882. |  | Guziliyamparai PS Cr.No.1080/20 u/s. 143, 341, 269 IPC & 3 of ED Act | UI |
| 1883. |  | Guziliyamparai PS Cr.No.1081/20 u/s. 143, 341, 269 IPC & 3 of ED Act | UI |
| 1884. |  | Town South PS Cr.No.2016/20 u/s. 143, 269 IPC & 3 of ED Act          | UI |
| 1885. |  | Reddiyarchatram PS Cr.No.1154/20 u/s. 143, 269 IPC & 3 of ED Act     | UI |
| 1886. |  | Thadicombu PS Cr.No.1141/20 u/s. 143, 269 IPC & 3 of ED Act          | UI |
| 1887. |  | Guziliamparai PS Cr.NO.1083/20 u/s. 143, 269 IPC & 3 of ED Act       | UI |
| 1888. |  | Palani Town PS Cr.NO.1589/20 u/s.143, 341, 269 IPC & 3 of ED Act     | UI |
| 1889. |  | Natham PS Cr.No.948/20 u/s. 143, 269 IPC & 3 of ED Act               | UI |
| 1890. |  | Guziliamparai PS Cr.No.1076/20 u/s. 143, 269 IPC & 3 of ED Act       | UI |
| 1891. |  | Thadicombu PS, Cr.No.1151/20, u/s.143, 269 IPC r/w.3 of ED Act       | UI |
| 1892. |  | Thadicombu PS Cr.No.1152/20 u/s.341, 143, 269 IPC r/w.3 of ED Act    | UI |
| 1893. |  | Town west PS Cr.No.2527/20 u/s.143, 341, 269 IPC & 3 of ED Act       | UI |
| 1894. |  | Saminathapuram PS Cr.No.827/20 u/s.143, 269 IPC r/w.3 of ED Act      | UI |
| 1895. |  | Kodaikanal PS Cr.No.1540/20 u/s.143, 270 IPC r/w.3 of ED Act         | UI |
| 1896. |  | Thadicombu PS Cr.No.1149/20 u/s.143, 341, 269 IPC r/w.3 of ED Act    | UI |
| 1897. |  | Town South PS, Cr.No.2060/20, u/s.143, 269 IPC r/w.3 of ED Act       | UI |

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| 1898. |       | Ammayanaickanur PS, Cr.no.885/20, u/s.341, 143, 269 IPC & r/w.3 of ED Act | UI |
| 1899. |       | Town South PS Cr.No.2005/20 u/s.143, 341, 269, 285 IPC & 3 of ED Act      | UI |
| 1900. |       | Viruveedu PS Cr.No.855/20 u/s. 143, 341, 269 IPC & 3 of ED Act            | UI |
| 1901. |       | Kodaikanal PS, Cr.No.1580/20, u/s.143, 270 IPC r/w.3 of ED Act            | UI |
| 1902. |       | Town South PS Cr.No.2059/20 u/s.143, 269 IPC & 3 of ED Act                | UI |
| 1903. |       | DGL Taluk PS Cr.No.1311/20 u/s.143, 341, 269 IPC & 3 of ED Act            | UI |
| 1904. |       | Chinnalapatty PS Cr.No.952/20 u/s.143, 269 IPC & 3 of ED Act              | UI |
| 1905. |       | Town South PS Cr.No.2073/20 u/s.143, 269 IPC & 3 of ED Act                | UI |
| 1906. |       | Ammayanaickenur PS Cr.NO.05/21 u/s. 341, 143, 269 IPC & 3 of ED Act       | UI |
| 1907. |       | Ayakudi PS Cr.No.25/21 u/s.143, 341, 269 IPC & 3 of ED Act                | UI |
| 1908. |       | Ayakudi PS Cr.No.26/21 u/s.143, 341, 269 IPC & 3 of ED Act                | UI |
| 1909. |       | Eriodu PS Cr.No.36/21 u/s.143, 341, 269 IPC & 3 of ED Act                 | UI |
| 1910. |       | Town South PS Cr.No.100/21 u/s. 143, 269 IPC & 3 of ED Act                | UI |
| 1911. |       | Batlagundu PS Cr.No.66/21 u/s.143, 269 IPC & 3 of ED Act                  | UI |
| 1912. |       | Palani Town PS Cr.No.132/21 u/s.143, 341 IPC                              | UI |
| 1913. |       | Eriodu PS Cr.No.83/21 u/s.143, 341 IPC                                    | UI |
| 1914. |       | Shanarpatty PS Cr.No.114/21 u/s.143, 341, 269 IPC                         | UI |
| 1915. |       | Vilampatty PS Cr.No.256/21 u/s 143, 269 IPC r/w 3 of ED Act.              | UI |
| 1916. |       | Chinnalapatty PS Cr.No. 276/21 u/s 143, 269 IPC                           | UI |
| 1917. |       | Chinnalapatty PS Cr.No. 277/21 u/s 143, 269 IPC                           | UI |
| 1918. |       | Batlagundu PS Cr.No.624/21 u/s 143, 269 IPC, 3of ED Act                   | UI |
| 1919. |       | Reddiarchatram PS Cr.No.443/21 u/s.285, 269 IPC & 3 of ED Act             | UI |
| 1920. |       | Vadamadurai PS Cr.No.624/21 u/s.143, 269, 285 IPC & 3 of ED Act           | UI |
| 1921. |       | Ayakudi PS Cr.No.260/21 u/s.285, 269 IPC & 3 of ED Act                    | UI |
| 1922. |       | Ayakudi PS Cr.No.261/21 u/s.285, 269 IPC & 3 of ED Act                    | UI |
| 1923. |       | Ayakudi PS Cr.No.262/21 u/s.285, 269 IPC & 3 of ED Act                    | UI |
| 1924. |       | Vilampatty PS Cr.No.316/21 u/s.143, 269 IPC & 3 of ED Act                 | UI |
| 1925. |       | Eriodu PS Cr.No.454/21 u/s.143,285, 269 IPC & 3 of ED Act                 | UI |
| 1926. |       | Eriodu PS Cr.No.455/21 u/s.143, 269 IPC & 3 of ED Act                     | UI |
| 1927. |       | Guziliamparai PS Cr.No.481/21 u/s.143,285, 269 IPC & 3 of ED Act          | UI |
| 1928. |       | Vedasandur PS Cr.No.595/21 u/s.143, 269 IPC & 3 of ED Act                 | UI |
| 1929. |       | Kallimandayam PS Cr.No.326/21 u/s.285, 269 IPC & 3 of ED Act              | UI |
| 1930. |       | Shanarpatty PS Cr.No.492/21 u/s.143, 285, 269 IPC & 3 of ED Act           | UI |
| 1931. |       | Town South PS Cr.NO.701/21 u/s.269 IPC & 3 of ED Act                      | UI |
| 1932. | Theni | Theni PS Cr.No. 2150/20 u/s 143,341 ,269 IPC                              | UI |
| 1933. |       | Chinnamanur PS Cr.No. 2038/20 U/s 143, 341, 269 IPC                       | UI |
| 1934. |       | Chinnamanur PS Cr.No. 2043/20 U/s 143, 269 IPC                            | UI |

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| 1935. |         | Chinnamanur PS Cr.No. 2044/20 U/s 143, 269 IPC                                     | UI |
| 1936. |         | Chinnamanur PS Cr.No. 2045/20 U/s 143, 269 IPC                                     | UI |
| 1937. |         | Theni PS Cr.No. 3756/20 u/s 143,341 ,269 IPC                                       | UI |
| 1938. |         | Chinnamanur PS Cr.No. 2069/20 U/s 143, 269 IPC                                     | UI |
| 1939. |         | Theni PS Cr.No. 3846/20 u/s 143,341 ,269 IPC                                       | UI |
| 1940. |         | Theni PS Cr.No. 3946/20 u/s 143,341 ,269 IPC                                       | UI |
| 1941. |         | Chinnamanur PS Cr.No. 2208/20 U/s 143, 341, 283 IPC                                | UI |
| 1942. |         | Theni PS Cr.No. 3976/20 u/s 143,341 ,269 IPC                                       | UI |
| 1943. |         | Chinnamanur PS Cr.No. 2215/20 U/s 143, 341, 283 IPC                                | UI |
| 1944. |         | Theni PS Cr.No. 3981/20 u/s 143,341 ,269 IPC                                       | UI |
| 1945. |         | Theni PS Cr.No. 3986/20 u/s 143,341 ,269 IPC                                       | UI |
| 1946. |         | Theni PS Cr.No. 3988/20 u/s 143,341 ,269 IPC                                       | UI |
| 1947. |         | Theni PS Cr.No. 3989/20 u/s 143,341 ,269 IPC                                       | UI |
| 1948. |         | Andipatty PS Cr.No. 468/21 U/s 143, 286 & 269 IPC r/w 3 of Epidemic & Disaster Act | UI |
| 1949. |         | Andipatty PS Cr.No. 469/21 U/s 143, 286 & 269 IPC r/w 3 of Epidemic & Disaster Act | UI |
| 1950. | Ramanad | Thiruvadanai 181/2020                                                              | UI |
| 1951. |         | Thirupalakudi PS 246/2020                                                          | UI |
| 1952. |         | Kenikkarai PS 584/2020                                                             | UI |
| 1953. |         | Thiruvadanai 283/20                                                                | UI |
| 1954. |         | Mudukulathur 509/2020                                                              | UI |
| 1955. |         | Bazaar PS 456/2020                                                                 | UI |
| 1956. |         | Bazaar PS 458/2020                                                                 | UI |
| 1957. |         | Kenikkarai PS 596/2020                                                             | UI |
| 1958. |         | Parthibanur 336/2020                                                               | UI |
| 1959. |         | Kamuthi PS 484/20                                                                  | UI |
| 1960. |         | Mandapam PS 315/2020                                                               | UI |
| 1961. |         | Rameswaram Jetty Cr.No.216/20                                                      | UI |
| 1962. |         | Thiruvadanai P.S 286/20                                                            | UI |
| 1963. |         | R.S.Mangalam P.S 306/20                                                            | UI |
| 1964. |         | Mudukulathur 512/2020                                                              | UI |
| 1965. |         | Bazaar PS 454/2020                                                                 | UI |
| 1966. |         | Kenikkarai PS 599/2020                                                             | UI |
| 1967. |         | Kenikkarai PS 603/2020                                                             | UI |
| 1968. |         | Paramakudi Town 603/20                                                             | UI |
| 1969. |         | Kamuthi PS 507/20                                                                  | UI |
| 1970. |         | Abiramam PS 446/20                                                                 | UI |
| 1971. |         | Rameswaram Town 340/20                                                             | UI |
| 1972. |         | Thangachimadam PS 164/20                                                           | UI |
| 1973. |         | Sayalkudi PS 402/20                                                                | UI |
| 1974. |         | Mudukulathur PS 531/20                                                             | UI |
| 1975. |         | Kadaladi 286/2020                                                                  | UI |
| 1976. |         | Kadaladi 283/2020                                                                  | UI |
| 1977. |         | Mudukulathur 597/2020                                                              | UI |
| 1978. |         | Sayalkudi PS 462/20                                                                | UI |
| 1979. |         | Mudukulathur 604/2020                                                              | UI |
| 1980. |         | Bazaar PS 546/2020                                                                 | UI |
| 1981. |         | Thiruvadanai 344/20                                                                | UI |

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| 1982. |             | Sikkal 05/2021,                                               | UI |
| 1983. |             | Paramakudi Town 21/21                                         | UI |
| 1984. |             | Paramakudi Town Ps. 106/21                                    | UI |
| 1985. | Sivagangai  | Sivagangai Town PS Cr.No. 1075/2020                           | UI |
| 1986. |             | Kalayarkoil Cr.No.633/20                                      | UI |
| 1987. |             | Ilayangudi PS Cr.No. 432/20                                   | UI |
| 1988. |             | Ilayangudi PS Cr.No.433/20                                    | UI |
| 1989. |             | Ilayangudi PS Cr.No.434/20                                    | UI |
| 1990. |             | Salaigramam Cr.No.125/20                                      | UI |
| 1991. |             | Kallal Cr.No.360/20                                           | UI |
| 1992. |             | Sivagangai Town PS Cr.No. 1084/2020                           | UI |
| 1993. |             | Sivagangai Town PS Cr.No. 1090/2020                           | UI |
| 1994. |             | Sivagangai Town PS Cr.No. 1093/2020                           | UI |
| 1995. |             | Sivagangai Town PS Cr.No. 1100/20                             | UI |
| 1996. |             | Sivagangai Town PS Cr.No. 1112/2020                           | UI |
| 1997. |             | Sivagangai Town PS Cr.No. 1113/2020                           | UI |
| 1998. |             | Madagupatti Cr.No.460/20                                      | UI |
| 1999. |             | Kalayarkoil Cr.No.652/20                                      | UI |
| 2000. |             | Ilayangudi PS Cr.No. 446/20                                   | UI |
| 2001. |             | Salaigramam Cr.No.128/20                                      | UI |
| 2002. |             | Thiruppathur TownCr.No. 582/20                                | UI |
| 2003. |             | Nachiyapuram Cr.No.186/20                                     | UI |
| 2004. |             | Devakottai Town Cr.No.332/20                                  | UI |
| 2005. |             | Kallal Cr.No:374/20                                           | UI |
| 2006. |             | Thiruppuvanam Cr.No.611/20                                    | UI |
| 2007. |             | Sivagangai Town PS Cr.No. 1118/2020                           | UI |
| 2008. |             | Sivagangai Town PS Cr.No. 1119/2020                           | UI |
| 2009. |             | Sivagangai Town PS Cr.No.1130/20                              | UI |
| 2010. |             | Keelasevalpatti Cr.No 168/20                                  | UI |
| 2011. |             | Sivagangai Town PS Cr.No. 04/21                               | UI |
| 2012. |             | Sivagangai Town PS Cr.No. 47/21                               | UI |
| 2013. |             | Puzhuthipatti Cr.No.47/21 U/s 143, 269 IPC                    | UI |
| 2014. |             | Sivagangai Town PS Cr.No. 362/21                              | UI |
| 2015. |             | Sivagangai Town PS Cr.No. 364/21                              | UI |
| 2016. |             | Kalayarkoil Cr.No.289/21                                      | UI |
| 2017. |             | Ilayangudi PS Cr.No. 263/21                                   | UI |
| 2018. |             | S.V.Mangalam Cr.No. 87/21                                     | UI |
| 2019. |             | Ulagampatti Cr.No. 50/21                                      | UI |
| 2020. |             | Devakottai Taluk Cr.No. 184/2021                              | UI |
| 2021. |             | Devakottai Taluk Cr.No. 185/2021                              | UI |
| 2022. |             | Kallal Cr.No.123/21                                           | UI |
| 2023. |             | Manamadurai Cr.No.317/21                                      | UI |
| 2024. |             | Manamadurai Cr.No.318/21                                      | UI |
| 2025. |             | Manamadurai Cr.No.319/21                                      | UI |
| 2026. |             | Manamadurai Cr.No.320/21                                      | UI |
| 2027. |             | Thiruppachethi Cr.No.141/21                                   | UI |
| 2028. | Tirunelveli | Ambasamudram PS Cr.No. 439/2020 U/s 143, 188, 269, 283<br>IPC | UI |
| 2029. |             | Mukkudal PS Cr.No 487/20, U/s 143, 188, 269 – IPC             | UI |

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| 2030. |             | Veeravanallur PS Cr.No 759/20, U/s 143, 188, 283, 269 – IPC                             | UI |
| 2031. |             | V.K.Puram PS Cr.No. 67/2021 U/S 143, 269, 283 IPC                                       | UI |
| 2032. | Tenkasi     | Sivagiri PS Cr.No103/21 u/s 143,283,270 IPC                                             | UI |
| 2033. |             | Snkl Town PS Cr.No 334/21 u/s 143,270,283 IPC                                           | UI |
| 2034. | Thoothukudi | Alwarthirunagari PS Cr. No. 289/2020 u/s.151 CrPC                                       | UI |
| 2035. |             | Seidunganallur PS Cr. No. 523/20 u/s.151 CrPC                                           | UI |
| 2036. |             | Thalamuthunagar PS Cr. No. 409/20 u/s 143, 188, 269 IPC                                 | UI |
| 2037. |             | Muthiahpuram PS Cr. No. 371/20 u/s 143, 188, 269 IPC                                    | UI |
| 2038. |             | Srivaikundam PS Cr. No.446/2020 u/s.143,188,269 IPC                                     | UI |
| 2039. |             | Eral PS Cr. No. 446/2020 u/s. 143,188,269 IPC                                           | UI |
| 2040. |             | Alwarthirunagari PS Cr. No. 290/2020 u/s. 143,188,269 IPC                               | UI |
| 2041. |             | Kurumbur PS Cr. No. 327/20 u/s.143,269 IPC                                              | UI |
| 2042. |             | TUT South PS Cr. No. 65/20 u/s 143, 188, 269 IPC                                        | UI |
| 2043. |             | Alwarthirunagari PS Cr. No. 291/2020 u/s.143,269 IPC                                    | UI |
| 2044. |             | Eral PS Cr. No. 450/20 u/s.143,269 IPC                                                  | UI |
| 2045. |             | TUT South PS Cr. No. 659/20 u/s 143, 269 IPC                                            | UI |
| 2046. |             | Alwarthirunagari PS Cr. No. 294/2020 u/s.151 CrPC                                       | UI |
| 2047. |             | TUT South PS Cr. No. 701/20 u/s 143, 188, 269 IPC                                       | UI |
| 2048. |             | Eral PS Cr. No. 486/20 u/s.143,269 IPC                                                  | UI |
| 2049. |             | Srivaikundam PS Cr. No. 495/20 u/s. 143,269 IPC                                         | UI |
| 2050. |             | Alwarthirunagari PS Cr. No. 317/2020 u/s. 143,269 IPC & 3 of Epidemic diseased act      | UI |
| 2051. |             | TUT South PS Cr. No. 824/20 u/s 143,188,269 IPC                                         | UI |
| 2052. |             | Tiruchendur PS Cr.No. 502/20 u/s. 147, 188, 341, 269 IPC                                | UI |
| 2053. |             | Muthiahpuram PS Cr. No. 438/20 u/s 143,341,269 IPC                                      | UI |
| 2054. |             | TUT South PS Cr. No. 829/20 u/s 143,188,269 IPC                                         | UI |
| 2055. |             | Alwarthirunagari PS Cr. No. 325/20 u/s.143,269 IPC                                      | UI |
| 2056. |             | Srivaikundam PS Cr. No.505/20 u/s.143,269 IPC                                           | UI |
| 2057. |             | Seidunaganallur PS Cr. No. 583/20 u/s.143,341,269 IPC                                   | UI |
| 2058. |             | Srivaikundam 506/20 u/s. 143,269 IPC                                                    | UI |
| 2059. |             | Muthiahpuram PS Cr. No. 441/20 u/s 143,341,269 IPC                                      | UI |
| 2060. |             | Tiruchendur PS Cr. No. 510/2020 u/s. 147, 188, 341, 269 IPC                             | UI |
| 2061. |             | Kulasai PS Cr.No 256/20 U/s : 143, 188, 269 IPC                                         | UI |
| 2062. |             | Eral PS Cr. No. 535/20 u/s.143,269 IPC                                                  | UI |
| 2063. |             | Seidunaganallur PS Cr. No. 584/2020 u/s. 143,341,269 IPC                                | UI |
| 2064. |             | TUT South PS Cr. No. 867/20 u/s 188,269 IPC                                             | UI |
| 2065. |             | TUT South PS Cr. No. 911/20 U/S143,188,269 IPC                                          | UI |
| 2066. |             | TUT South PS Cr. No. 110/21 u/s 143, 188, 269 IPC                                       | UI |
| 2067. | Madurai     | Peraiyur PS Cr.No. 2904/20 u/s 143,269,270 IPC ;                                        | UI |
| 2068. |             | Othakadai Cr.No 750/2020 u/s 143,188,271 IPC & 134 TNPH Act                             | UI |
| 2069. |             | Othakadai Cr.No 1250/2020 u/s 143,188,271 IPC & 134 Of TNPH Act                         | UI |
| 2070. |             | Elumalai PS Cr.No. 1831/2020, u/s. 143, 188, 269, IPC r/w 3(1) of Epidemic Deceased Act | UI |
| 2071. |             | Melur PS Cr No.1933/2020 u/s 269, 188 IPC                                               | UI |
| 2072. |             | Checkanurani PS, Cr.No 1882/2020 u/s 143, 188, 269 IPC r/w 3 of ED                      | UI |
| 2073. |             | Checkanurani PS, Cr.No. 1883/2020 u/s 143, 188, 269 IPC r/w 3 of ED                     | UI |

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| 2074. |  | Keelavalavu PS Cr.No.1444/2020 u/s 143,188,269 IPC r/w 3 of Epidemic Diseases ACT                                  | UI |
| 2075. |  | Kottampatti PS Cr No.786/2020 u/s 188, 269                                                                         | UI |
| 2076. |  | Kottampatti PS Cr No.787/2020 u/s 188, 269 IPC                                                                     | UI |
| 2077. |  | T.Kallupatti PS Cr.No. 2062/20 u/s 269 IPC r/w 3 of Epidemic Diseases Act.                                         | UI |
| 2078. |  | Melur PS Cr No.1943/2020 u/s 269, 188 IPC                                                                          | UI |
| 2079. |  | Melur PS Cr No.1944/2020 u/s 269, 188 IPC                                                                          | UI |
| 2080. |  | Melur PS Cr No.1979/2020 u/s 269, 188 IPC                                                                          | UI |
| 2081. |  | Usilampatti Town PS Cr.No. 2197 / 2020 U/s 143,269, 188 IPC and 3 of Epidemic Decease Act<br>Accused Arrest & Bail | UI |
| 2082. |  | T.Kallupatti PS Cr.No. 2150/20 u/s 341,143,188,269,270 IPC                                                         | UI |
| 2083. |  | Melur PS Cr No.2130/2020 u/s 143, 188, 269 IPC                                                                     | UI |
| 2084. |  | Othakadai Cr.No 1846/2020 u/s 143,271 IPC                                                                          | UI |
| 2085. |  | Samayanallur-ps Cr.No 1755/2020 U/S 143, 290 IPC & 3 OF EPIDEMIC ACT 1897                                          | UI |
| 2086. |  | Usilampatti Town PS Cr.No. -2209/2020 U/s 143,269, 188 IPC and 3 of Epidemic Decease Act.                          | UI |
| 2087. |  | Melur PS Cr No.2141/2020 U/s 143, 188, 269 IPC                                                                     | UI |
| 2088. |  | Othakadai Cr.No 1850/2020 u/s 143,271 IPC                                                                          | UI |
| 2089. |  | T.Kallupatti PS Cr.No. 2154/20 u/s 341,143,188,269,270 IPC.                                                        | UI |
| 2090. |  | Alanganallur PS Cr.No: 1874/2020 U/s:143,, 290 IPC & 3 of Epidemic act                                             | UI |
| 2091. |  | Samayanallur PS Cr. No;1969/2020 U/s 143,341,,290 IPC r/w 3 of epidemic disease Act                                | UI |
| 2092. |  | Othakadai Cr.No 1857/2020 u/s 143,341,271,285 IPC                                                                  | UI |
| 2093. |  | Vadipatti PS Cr.No 1996/2020 u/s 143, 341, 290 IPC & 3 of Epidemic Act 1897                                        | UI |
| 2094. |  | Othakadai Cr.No 1873/2020 u/s 143,271 IPC                                                                          | UI |
| 2095. |  | Usilampatti Town PS Cr.No. 2235/2020 U/s ,269, 188 IPC and 3 of Epidemic Decease Act                               | UI |
| 2096. |  | Usilampatti Town PS Cr.No. 2236/2020 U/s 143,269, 188 IPC and 3 of Epidemic Decease Act.                           | UI |
| 2097. |  | Usilampatti Town PS Cr.No. 2237/2020 U/s 143,269, 188 IPC and 3 of Epidemic Decease Act                            | UI |
| 2098. |  | T.Kallupatti PS Cr.No. 2159/20 u/s 143,269,270 IPC                                                                 | UI |
| 2099. |  | Peraiyur PS Cr.No. 2902/20 u/s 143,269,270 IPC                                                                     | UI |
| 2100. |  | Saptur PS Cr.No. 2049/20 u/s 143,269,270 IPC                                                                       | UI |
| 2101. |  | Alanganallur PS Cr.No: 1886/2020 U/s:143,188,341, 290 IPC & 3 of Epidemic act                                      | UI |
| 2102. |  | Sholavandan Ps Cr. No:1986/2020 U/s 143,341,290 IPC r/w 3 of epidemic disease Act                                  | UI |
| 2103. |  | Samayanallur PS Cr. No 1780/2020 U/S 341, 143, 290, 285 IPC & 3 Of Epidemic Act                                    | UI |
| 2104. |  | Nagamalai PuthuKottai PS Cr.No 2412/20 U/S 341, 143, 290, IPC & 3 Of Epidemic Act                                  | UI |
| 2105. |  | Alanganallur PS Cr. No 886/2020 U/s:143, 188, 341, 290 IPC & 3 of Epidemic act                                     | UI |
| 2106. |  | Melur PS Cr No.2166/2020 u/s 188, 269 IPC                                                                          | UI |

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| 2107. |              | Melur PS Cr No.2167/2020 u/s 188, 269 IPC                                                       | UI |
| 2108. |              | Melur PS Cr.No.2176/2020 U/s 341, 143, 188 IPC & 3 of ED Act                                    | UI |
| 2109. |              | Melur PS Cr.No.2177/2020 U/s 143, 188, 290, 269, 283 IPC & 3 of ED Act                          | UI |
| 2110. |              | Sholavandan PS Cr. No;1989/2020 U/s 143, 290 IPC r/w 3 of epidemic disease Act                  | UI |
| 2111. |              | Melur PS Cr No.2178/2020 u/s 188, 269 IPC                                                       | UI |
| 2112. |              | Sholavandan PS Cr. No;1991/2020 U/s 143, 290 IPC r/w 3 of epidemic disease Act                  | UI |
| 2113. |              | Melur PS Cr No.2191/2020 u/s 143, 269, 290 IPC;                                                 | UI |
| 2114. |              | Melur PS Cr No.2194/2020 u/s 143, 269, 290 IPC                                                  | UI |
| 2115. |              | Melur PS Cr No.2201/2020 u/s 143, 269, 290 IPC                                                  | UI |
| 2116. |              | Melur PS Cr.No: 2219/2020 u/s 143, 269, 290 IPC& 3 of ED Act                                    | UI |
| 2117. |              | Melur PS Cr.No.2234/2020 U/s 143, 269, 290 IPC & 3 of ED Act                                    | UI |
| 2118. |              | Melur PS Cr No.02/21 u/s 143, 269, 290 IPC & 3 of ED Act;                                       | UI |
| 2119. |              | Melur PS Cr.No: 16/2021 U/s 143, 188, 341,269 IPC                                               | UI |
| 2120. |              | Peraiyur PS Cr.No. 08/21 u/s 143,269,270 IPC r/w 3 of Epidemic Diseases Act.                    | UI |
| 2121. |              | Melur PS Cr.No.60/2021 U/s 143, 188, 269 IPC & 3 of ED Act                                      | UI |
| 2122. |              | Thirumangalam Town PS Cr.No. 50/21 u/s u/s 147, 143, 341,188, 269,270 IPC r/w 3 of Epidemic Act | UI |
| 2123. |              | Checkanurani PS, Cr.No 80/2021 u/s 143,188 IPC                                                  | UI |
| 2124. |              | Thiurmangalam Town PS Cr.No 205/2021 U/s 269,270 IPC 1 & 3 of Epidemic Diseases Act 1897        | UI |
| 2125. |              | Thiurmangalam Town PS Cr.No 223/2021 U/s 269,270 IPC 1 & 3 of Epidemic Diseases Act 1897.       | UI |
| 2126. |              | Keelavalavu PS Cr No.185/21 u/s 143, 269, 285 IPC                                               | UI |
| 2127. | Chennai city | M4 Redhills PS Cr.No.3996/2020                                                                  | UI |
| 2128. |              | M6 Manali PS. Cr.No.2447/2020                                                                   | UI |
| 2129. |              | M3 Puzhal PS Cr.No.2827/2020                                                                    | UI |
| 2130. |              | M4 Redhills PS. Cr. No.4003/2020                                                                | UI |
| 2131. |              | M4 Redhills PS Cr.No.4021/2020                                                                  | UI |
| 2132. |              | M1 Madhavaram PS Cr.No.3823/2020                                                                | UI |
| 2133. |              | H3 Tondiarpet P. S Cr.No.4389/2020                                                              | UI |
| 2134. |              | H6 R.K. Nagar P.S. Cr.No.3535/2020                                                              | UI |
| 2135. |              | H1 Washermenpet PS Cr.No.5092/2020                                                              | UI |
| 2136. |              | H3 Tondiarpet PS. Cr.No.4419/2020                                                               | UI |
| 2137. |              | H1 Washermenpet PS Cr.No.5141/2020                                                              | UI |
| 2138. |              | H3 Tondiarpet PS Cr.No.4472/2020                                                                | UI |
| 2139. |              | H6 R.K. Nagar PS Cr.No.3753/2020                                                                | UI |
| 2140. |              | H6 R.K. Nagar PS Cr.No.3758/2020                                                                | UI |
| 2141. |              | H6 R.K. Nagar PS Cr.No.002/2021                                                                 | UI |
| 2142. |              | H1 Washermenpet PS Cr.No.14/2021                                                                | UI |
| 2143. |              | H6 R.K. Nagar PS Cr.No.29/2021                                                                  | UI |
| 2144. |              | H1 Washermenpet PS Cr.No.32/2021                                                                | UI |
| 2145. |              | H3 Tondiarpet PS Cr.No.23/2021                                                                  | UI |
| 2146. |              | T15 SRMC PS Cr. No. 1067/2020                                                                   | UI |

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| 2147. | T13 Kundrathur Ps Cr.No.1392/2020           | UI |
| 2148. | T5 Thiruverkadu PS Cr.No. 938/20            | UI |
| 2149. | T12 Poonamallee PS Cr.No. 890/2021          | UI |
| 2150. | T16 Nazarathpet PS Cr.No. 714/20            | UI |
| 2151. | T11 Thirunindravur P.S.Cr.No.667/2020       | UI |
| 2152. | T11 Thirunindravur P.S.Cr.No. 684/2020      | UI |
| 2153. | T11 Thirunindravur P.S.Cr.No. 704/2020      | UI |
| 2154. | T1 Ambattur PS Cr.No. 1920/2020             | UI |
| 2155. | T1 Ambattur PS Cr No-2097/20                | UI |
| 2156. | T1 Ambattur PS Cr No.2113/2020              | UI |
| 2157. | T1 Ambattur PS Cr No- 2129/20               | UI |
| 2158. | T1 Ambattur Ps Cr.no-2131/20                | UI |
| 2159. | T7 Tank Factory P.S. Cr.No.527/20           | UI |
| 2160. | T7 Tank Factory PS Cr.No.157/21             | UI |
| 2161. | T6 Avadi Ps Cr.No.1276/2020                 | UI |
| 2162. | T6 Avadi Ps Cr.No.1284/2020                 | UI |
| 2163. | T6 Avadi Ps Cr.No.1294/2020                 | UI |
| 2164. | T6 Avadi Ps Cr.No.1301/2020                 | UI |
| 2165. | T6 Avadi Ps Cr.No.1305/2020                 | UI |
| 2166. | T6 Avadi Ps Cr.No.1127/2020 U/s 143,188 IPC | UI |
| 2167. | T6 Avadi Ps Cr.No.1163/2020 U/s 143,188 IPC | UI |
| 2168. | F3 Nungambakkam PS Cr.No.656/2020           | UI |
| 2169. | F4 Thousand Light PS Cr.No.309/2020         | UI |
| 2170. | D1 Triplicane PS Cr.No.839/2020             | UI |
| 2171. | F3 Nungambakkam PS Cr.No.661/2020           | UI |
| 2172. | F3 Nungambakkam PS Cr.No.663/2020           | UI |
| 2173. | F3 Nungambakkam PS Cr.No.670/2020           | UI |
| 2174. | F3 Nungambakkam PS Cr.No.723/2020           | UI |
| 2175. | F3 Nungambakkam PS Cr.No.761/2020           | UI |
| 2176. | F3 Nungambakkam PS Cr.No.765/2020           | UI |
| 2177. | F3 Nungambakkam PS Cr.No 767/2020           | UI |
| 2178. | D1 Triplicane PS 972/2020                   | UI |
| 2179. | F3 Nungambakkam PS Cr.No.773/2020           | UI |
| 2180. | F3 Nungambakkam PS Cr.No. 774/2020          | UI |
| 2181. | F3 Nungambakkam PS Cr.No. 775/2020          | UI |
| 2182. | F3 Nungambakkam PS Cr.No 777/2020           | UI |
| 2183. | D1 Triplicane P. S. Cr.No.976/2020          | UI |
| 2184. | F3 Nungambakkam PS Cr.No.778/2020           | UI |
| 2185. | D1 Triplicane PS Cr.No.977/2020             | UI |
| 2186. | F3 Nungambakkam PS. Cr.No.786/2020          | UI |
| 2187. | F3 Nungambakkam PS. Cr.No.787/2021          | UI |
| 2188. | F3 Nungambakkam PS. Cr.No.815/2020          | UI |
| 2189. | F3 Nungambakkam PS. Cr.No.003/2021          | UI |
| 2190. | D1 Triplicane PS. Cr.No.012/2021            | UI |
| 2191. | F3 Nungambakkam PS. Cr.No.53/2021           | UI |
| 2192. | D2 Anna Salai PS Cr.No.46/2021              | UI |
| 2193. | S10 Pallikaranai PS Cr. No. 1378/2020,      | UI |
| 2194. | S8 Adambakkam PS Cr. No. 1261/2020,         | UI |
| 2195. | S11 Tambaram PS Cr.No.1697/20               | UI |



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| 2196. |                 | S10 Pallikaranai PS Cr. No. 1394/2020, | UI |
| 2197. |                 | S10 Pallikaranai PS Cr. No. 1406/2020, | UI |
| 2198. |                 | S13 Chrompet PS Cr.No.551/20           | UI |
| 2199. |                 | S11 Tambaram PS Cr.No.1778/20          | UI |
| 2200. |                 | S11 Tambaram PS Cr.No.1779/20          | UI |
| 2201. |                 | S11 Tambaram PS Cr.No.1784/20          | UI |
| 2202. |                 | S10 Pallikaranai PSCr. No. 1495/2020,  | UI |
| 2203. |                 | S11 Tambaram PS Cr.No.1801/20          | UI |
| 2204. |                 | S10 Pallikaranai PS Cr. No. 1503/2020, | UI |
| 2205. |                 | S1 Mount PS Cr.No- 951/2020            | UI |
| 2206. |                 | S8 Adambakkam PS Cr. No. 31/2021,      | UI |
| 2207. |                 | S11 Tambaram PS Cr.No. 50/21           | UI |
| 2208. |                 | S11 Tambaram PS Cr.No. 51/21           | UI |
| 2209. |                 | S13 Chrompet PS Cr.No. 35/21           | UI |
| 2210. |                 | S5 Pallavaram PS Cr. No. 51/2021,      | UI |
| 2211. |                 | S11 Tambaram PS Cr.No. 53/21           | UI |
| 2212. |                 | S5 Pallavaram PS Cr.No. 292/2021,      | UI |
| 2213. |                 | S9 Palavanthangal PS Cr.No- 102/2021   | UI |
| 2214. |                 | S11 Tambaram PS Cr.No. 326/21          | UI |
| 2215. |                 | S11 Tambaram PS Cr.No. 327/21          | UI |
| 2216. |                 | S11 Tambaram PS Cr.No. 399/21          | UI |
| 2217. |                 | S9 Palavanthangal PS Cr.No-123/2021    | UI |
| 2218. |                 | B3 Fort PS. Cr.No. 36/18               | UI |
| 2219. | Coimbatore City | C2 Racecourse PS Cr.No.932/2020        | UI |
| 2220. |                 | C2 Racecourse PS Cr.No.941/2020        | UI |
| 2221. |                 | B4 Ukkadam PS Cr.No.733/2020           | UI |
| 2222. |                 | C2 Racecourse PS Cr.No.956/2020        | UI |
| 2223. |                 | C2 Racecourse PS Cr.No.957/2020        | UI |
| 2224. |                 | C2 Racecourse PS Cr.No.1187/2020       | UI |
| 2225. |                 | B4 Ukkadam PS Cr.No.893/2020           | UI |
| 2226. |                 | B4 Ukkadam PS Cr.No.896/2020           | UI |
| 2227. |                 | C1 Kattoor PS Cr.No.1705/2020          | UI |
| 2228. |                 | C1 Kattoor PS Cr.No.1712/2020          | UI |
| 2229. |                 | C2 Racecourse PS Cr.No.1219/2020       | UI |
| 2230. |                 | C2 Racecourse PS Cr.No.1220/2020       | UI |
| 2231. |                 | C2 Racecourse PS Cr.No.1221/2020       | UI |
| 2232. |                 | C2 Racecourse PS Cr.No.1222/2020       | UI |
| 2233. |                 | C2 Racecourse PS Cr.No.1227/2020       | UI |
| 2234. |                 | C2 Racecourse PS Cr.No.1238/2020       | UI |
| 2235. |                 | C2 Racecourse PS Cr.No.1239/2020       | UI |
| 2236. |                 | C2 Racecourse PS Cr.No.1245/2020       | UI |
| 2237. |                 | C2 Racecourse PS Cr.No.1247/2020       | UI |
| 2238. |                 | C2 Racecourse PS Cr.No.1248/2020       | UI |
| 2239. |                 | C2 Racecourse PS Cr.No.1250/2020       | UI |
| 2240. |                 | C1 Kattoor PS Cr.No.1772/2020          | UI |
| 2241. |                 | C2 Racecourse PS Cr.No.1272/2020       | UI |
| 2242. |                 | B4 Ukkadam PS Cr.No.10/2021            | UI |
| 2243. |                 | C2 Racecourse PS Cr.No.13/2021         | UI |
| 2244. |                 | C2 Racecourse PS Cr.No.16/2021         | UI |

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| 2245. |            | B4 Ukkadam PS Cr.No.38/2021                                                               | UI |
| 2246. |            | C2 Racecourse PS Cr.No.59/2021                                                            | UI |
| 2247. |            | B4 Ukkadam PS Cr.No.70/2021                                                               | UI |
| 2248. |            | C2 Racecourse PS Cr.No.71/2021                                                            | UI |
| 2249. |            | C2 Racecourse PS Cr.No.75/2021                                                            | UI |
| 2250. |            | C2 Racecourse PS Cr.No.78/2021                                                            | UI |
| 2251. |            | C2 Racecourse PS Cr.No.101/2021                                                           | UI |
| 2252. |            | C2 Racecourse PS Cr.No.138/2021                                                           | UI |
| 2253. |            | C2 Racecourse PS Cr.No.147/2021                                                           | UI |
| 2254. | Salem City | B1 Salem Town PS 848/20 u/s 143,341, 269,285 IPC                                          | UI |
| 2255. |            | B1 Salem Town PS 854/20 u/s 143,341,269 IPC                                               | UI |
| 2256. |            | B1 Salem Town PS 858/20 u/s 143,269 IPC                                                   | UI |
| 2257. |            | B6 Kondalampatty PS 925/2020 u/s 269, 143, 341 IPC                                        | UI |
| 2258. |            | B2 Shevapet PS 1047/20 U/s 143,341,269 IPC                                                | UI |
| 2259. |            | B4 Annathanapatty PS 1907/20, U/S-143,341, 269 IPC                                        | UI |
| 2260. |            | B4 Annathanapatty PS 1908/20, U/S-143,341, 269 IPC                                        | UI |
| 2261. |            | B5 Kitchipalayam PS 933/2020 u/s 143, 269 IPC                                             | UI |
| 2262. |            | B5 Kitchipalayam PS 934/2020 u/s 143, 269 IPC                                             | UI |
| 2263. |            | B6 Kondalampatty PS 932/20, u/s 148, 269 IPC                                              | UI |
| 2264. |            | B6 Kondalampatty PS 933/20, u/s 148, 269 IPC                                              | UI |
| 2265. |            | D3 Sooramangalam PS 1364/20 u/s 143, 341, 269 IPC                                         | UI |
| 2266. |            | D3 Sooramangalam PS 1365/20 u/s 143, 341, 269 IPC                                         | UI |
| 2267. |            | B1 Salem Town PS 862/20 u/s 143,269 IPC                                                   | UI |
| 2268. |            | B1 Salem Town PS 871/2020 u/s 143,269 IPC                                                 | UI |
| 2269. |            | B1 Salem Town PS 885/2020 u/s 143,269 IPC                                                 | UI |
| 2270. |            | B1 Salem Town PS 902/2020 u/s 143,341, 269 IPC                                            | UI |
| 2271. |            | B1 Salem Town PS 913/2020 u/s 143,269 IPC                                                 | UI |
| 2272. |            | B1 Salem Town PS 978/2020 u/s 143,269 IPC                                                 | UI |
| 2273. |            | B1 Salem Town PS 980/2020 u/s 143,269 IPC                                                 | UI |
| 2274. |            | B1 Salem Town PS 1002/2020 u/s 143,269,IPC                                                | UI |
| 2275. |            | D2 Pallapatti PS 1332/20 143, 341, 269 IPC                                                | UI |
| 2276. |            | B1 Salem Town PS 1080/2020 u/s 143, 269,IPC                                               | UI |
| 2277. |            | B1 Salem Town PS 1093/2020 u/s 143, 269 IPC                                               | UI |
| 2278. |            | B1 Salem Town PS 1097/2020 u/s 143, 269 IPC                                               | UI |
| 2279. |            | B1 Salem Town PS 1100/2020 u/s 143,269 IPC                                                | UI |
| 2280. |            | B1 Salem Town PS 1103/2020 u/s 143,269 IPC                                                | UI |
| 2281. |            | B1 Salem Town PS 1105/2020 u/s 143,269 IPC                                                | UI |
| 2282. |            | B1 Salem Town PS 1108/2020 u/s 143,269 IPC                                                | UI |
| 2283. |            | B1 Salem Town PS 1109/2020 u/s 143,269 IPC                                                | UI |
| 2284. |            | B1 Salem Town PS 1111/2020 u/s 143,341, 269 IPC                                           | UI |
| 2285. |            | B1 Salem Town PS 1112/2020 u/s 143,269 IPC                                                | UI |
| 2286. |            | B1 Salem Town PS 1114/2020 u/s 143,341, 269 IPC                                           | UI |
| 2287. |            | D3 Sooramangalam PS 1616/20 U/s. 147, 341, 269 IPC                                        | UI |
| 2288. |            | B1 Salem Town PS 1132/2020 u/s 143,341, 269 IPC                                           | UI |
| 2289. |            | B1 Salem Town PS 1133/2020 u/s 143,341, 269 IPC                                           | UI |
| 2290. |            | B1 Salem Town PS 1136/2020 u/s 143,341, 269 IPC                                           | UI |
| 2291. |            | B1 Salem Town PS 1138/2020 u/s 143,341, 269 IPC r/w Sec 5 (b),DM Act and 2 & 3 of ED Act, | UI |
| 2292. |            | B1 Salem Town PS 1140/2020 u/s 143,269                                                    | UI |

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| 2293. |                     | B1 Salem Town PS 1142/2020 u/s 143,341, 269 IPC                                              | UI |
| 2294. |                     | B1 Salem Town PS 1143/2020 u/s 143,269 IPC                                                   | UI |
| 2295. |                     | D2 Pallapatti PS 1388/20 143, 341, 269 IPC                                                   | UI |
| 2296. |                     | D3 Sooramangalam PS 1631/20, U/s 143, 341, 269 IPC                                           | UI |
| 2297. |                     | D3 Sooramangalam PS 1632/20 u/s 143, 341, 269 IPC                                            | UI |
| 2298. |                     | D3 Sooramangalam PS 1633/20 u/s 143, 341, 269 IPC                                            | UI |
| 2299. |                     | B1 Salem Town PS 1150/2020 u/s 143,269 IPC                                                   | UI |
| 2300. |                     | B1 Salem Town PS 1151/2020 u/s 143,341, 269 IPC                                              | UI |
| 2301. |                     | B1 Salem Town PS 1153/2020 u/s 143,341, 269 IPC                                              | UI |
| 2302. |                     | B1 Salem Town PS 1156/2020 u/s 143,341, 269 IPC                                              | UI |
| 2303. |                     | B1 Salem Town PS 1157/2020 u/s 143,341, 269 IPC                                              | UI |
| 2304. |                     | B1 Salem Town PS 1170/2020 u/s 143,269 IPC                                                   | UI |
| 2305. |                     | B1 Salem Town PS 1190/2020 u/s 143,269 IPC                                                   | UI |
| 2306. |                     | B1 Salem Town PS 1191/2020 u/s 143,269 IPC                                                   | UI |
| 2307. |                     | B1 Salem Town PS 01/2021 u/s 143,269, 285 IPC                                                | UI |
| 2308. |                     | B1 Salem Town PS 02/2021 u/s 143,269 IPC                                                     | UI |
| 2309. |                     | B1 Salem Town PS 20/2021 u/s 143,341,269IPC                                                  | UI |
| 2310. |                     | B1 Salem Town PS 29/2021 u/s 143,269 IPC                                                     | UI |
| 2311. |                     | B1 Salem Town PS 69/2021 u/s 143,269 IPC                                                     | UI |
| 2312. |                     | B1 Salem Town PS 72/2021 u/s 143,269 IPC                                                     | UI |
| 2313. |                     | B1 Salem Town PS 75/2021 u/s 143,269 IPC                                                     | UI |
| 2314. |                     | D3 Sooramangalam PS 63/21 u/s 269, 143, 341 IPC                                              | UI |
| 2315. |                     | B1 Salem Town PS 84/2021 u/s 143,269 IPC                                                     | UI |
| 2316. |                     | B1 Salem Town PS Cr. No. 91/2021 u/s 143,269 IPC                                             | UI |
| 2317. |                     | B1 Salem Town PS 96/2021 u/s 143,269 IPC,                                                    | UI |
| 2318. |                     | B1 Salem Town PS 112/2021 u/s 143,341, 269 IPC                                               | UI |
| 2319. |                     | B1 Salem Town PS 331/2021 u/s 143,341, 269,IPC r/w 51(b) of DM Act, & Sec 2&3 of ED Act      | UI |
| 2320. |                     | B1 Salem Town PS 332/2021 u/s 143,341, 269,IPC r/w 51(b) of DM Act, & Sec 2&3 of ED Act.     | UI |
| 2321. |                     | B1 Salem Town PS 339/2021 u/s 143,341, 285,269,IPC r/w 51(b) of DM Act, & Sec 2&3 of ED Act. | UI |
| 2322. | <b>Madurai City</b> | D1 Tallakulam 1754/2020 U/s 143, 188, 269, 270 IPC                                           | UI |
| 2323. |                     | D1 Tallakulam 1987/2020 U/s 143, 341, 286, 269, 270 IPC                                      | UI |
| 2324. |                     | B3 Theppakulam 1149/2020 u/s 43,341,283,270 IPC r/w sec 3 of E.D Act 1987                    | UI |
| 2325. |                     | D1 Tallakulam 1994/2020 U/s 143, 341, 270 IPC                                                | UI |
| 2326. |                     | C4 ThilagarThidal 1866/2020 u/s 143,341, 283,290 IPC r/w sec 3 of E.D Act 1987               | UI |
| 2327. |                     | D1 Tallakulam 1998/2020 u/s 143, 269, 270 IPC                                                | UI |
| 2328. |                     | B6 Jaihindpuram 1184/20 U/s 151, 269 IPC                                                     | UI |
| 2329. |                     | C4 ThilagarThidal 1873/2020 u/s 143,341, 283,290 IPC r/w sec 3 of E.D Act 1987               | UI |
| 2330. |                     | C5 karimedu 1429/2020 u/s 143,341, 283,290 IPC r/w sec 3 of E.D Act 1987                     | UI |
| 2331. |                     | D1 Tallakulam 2007/2020 u/s 143, 341 270 IPC                                                 | UI |
| 2332. |                     | D2 Sellur 2322/2020 u/s 143,341,283,290 IPC r/w sec 3 of E.D Act 1987                        | UI |
| 2333. |                     | D3 Koodalpurur 1441/20 U/s 143, 188 r/w 3 of ED act                                          | UI |

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| 2334. | E3 Anna Nagar 1723/2020 u/s 143,341, 283,290 IPC r/w sec 3 of E.D Act 1987                   | UI |
| 2335. | V1 Thirupparankundram 1384/20 U/s 269,270, 283 IPC r/w 3 of E.D act                          | UI |
| 2336. | V2 Avaniyapuram 2228/20 U/s143, 269 IPC r/w 3 of E.D act                                     | UI |
| 2337. | D1 Tallakulam 2015/2020 u/s 143, 341, 270 IPC                                                | UI |
| 2338. | C4 ThilagarThidal 1893/2020 u/s 143,341, 283,290 IPC r/w sec 3 of Epidemic Diseases Act 1987 | UI |
| 2339. | D3 Koodalpudur 1498/20 U/s 143, 188 r/w 3 of ED act                                          | UI |
| 2340. | B5 South Gate 1284/20 U/s 143,291, 270 IPC r/w 3 of ED act                                   | UI |
| 2341. | W1 Thirunagar1084/20 U/s 143, 269, 270 IPC 3 of ED Act                                       | UI |
| 2342. | C3 S.S.Colony2609/2020 u/s 143,341,283,290 IPC r/w sec 3 of E.D Act 1987                     | UI |
| 2343. | C3 S.S.Colony2610/2020 u/s 143,341,283,290 IPC r/w sec 3 of E.D Act 1987                     | UI |
| 2344. | C3 S.S.Colony2611/2020 u/s 143,341,283,290 IPC r/w sec 3 of E.D Act 1987                     | UI |
| 2345. | C4 ThilagarThidal 2052/2020 u/s 143,341,283,290 IPC r/w sec 3 of Epidemic Diseases Act 1987  | UI |
| 2346. | D1 Tallakulam2446/2020 u/s 143, 341, 270 IPC                                                 | UI |
| 2347. | C4 ThilagarThidal2053/2020 u/s,143,290,269,IPC r/wsec3of epidemic DiseasesAct1897            | UI |
| 2348. | C4 ThilagarThidal2054/2020 u/s, 143,290,269,IPC r/wsec3of epidemic DiseasesAct1897           | UI |
| 2349. | E3 Anna Nagar2126/2020 u/s, 143,283,290,IPC r/wsec3of epidemic DiseasesAct1897               | UI |
| 2350. | V2 Avaniyapuram2580/2020 u/s,143,290,269,IPC r/wsec3of epidemic DiseasesAct1897              | UI |
| 2351. | V1 Thirupparankundram 1511/2020 u/s 269,270 IPC and 3 Of ED Act                              | UI |
| 2352. | D1 Tallakulam 2491/2020 u/s 143,341,270 IPC                                                  | UI |
| 2353. | B6 Jaihindpuram1439/2020 u/s 151,188,283 IPC                                                 | UI |
| 2354. | B1 Villakkuthoon1467/2020 u/s151,341,291,270 IPC and 3 of ED Act                             | UI |
| 2355. | D2 Sellur2721/2020 u/s 143,341,270,290 IPC                                                   | UI |
| 2356. | C4 ThilagarThidal2065/2020 u/s 143,290, 269 IPC r/w Sec 3 of Epidemic diseases Act 1897      | UI |
| 2357. | D1 Tallakulam2499/2020 u/s 143, 341, 270 IPC                                                 | UI |
| 2358. | D1 Tallakulam 2500/2020 u/s 143, 341, 270 IPC                                                | UI |
| 2359. | D1 Tallakulam 2501/2020 u/s 143, 341, 270 IPC                                                | UI |
| 2360. | D1 Tallakulam 2507/2020 u/s 143,341,270 IPC                                                  | UI |
| 2361. | W1 Thirunagar 1156/2020 u/s 143,188,270 IPC and 4 of ED Act                                  | UI |
| 2362. | W1 Thirunagar 1157/2020 u/s 143,188,270 IPC and 4 of ED Act                                  | UI |
| 2363. | B3 Theppakulam 1322/2020 u/s 341,143,283,270 IPC and 3 of ED Act                             | UI |
| 2364. | B3 Theppakulam 1324/2020 u/s 341,143,283,270 IPC                                             | UI |

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| 2365. | V2 Avaniyapuram 2663/2020 u/s 143,188,269 IPC and 3 Of ED Act      | UI |
| 2366. | B1 Villakkuthoon 1474/2020 u/s 143,341,291,270 IPC r/w 3 Of ED Act | UI |
| 2367. | B1 Villakkuthoon 1506/2020 u/s 151,291,341,290 IPC and 3 of ED Act | UI |
| 2368. | C4 ThilagarThidal 2108/2020 u/s 143,269,290 and 3 Of ED Act        | UI |
| 2369. | D2 Sellur 2783/2020 u/s 143,270,290 IPC and 3 of ED Act            | UI |
| 2370. | C1 Thideernagar 1046/2020 u/s 143,188,341,269 IPC                  | UI |
| 2371. | D1 Tallakulam 2601/2020 u/s 143,341,270 IPC                        | UI |
| 2372. | D3 Koodalpudur 1894/2020 u/s 143,269,270 IPC and 3 of ED Act       | UI |
| 2373. | B1 Villakkuthoon 1525/2020 u/s 143,290,270 IPC r/w 3 Of ED Act     | UI |
| 2374. | B3 Theppakulam 1365/2020 u/s 143,188,269,270 IPC and 3 Of ED Act   | UI |
| 2375. | C3 S.S.Colony 2727/2020 u/s 143,290,269,270 IPC r/w 3 of ED Act    | UI |
| 2376. | C3 S.S.Colony 2729/2020 u/s 143,290,269,270 IPC r/w 3 of ED Act    | UI |
| 2377. | C3 S.S.Colony 2730/2020 u/s 143,290,269,270 IPC r/w 3 of ED Act    | UI |
| 2378. | C5 karimedu 1898/2020 u/s 143,341,283,290 IPC r/w 3 Of ED Act      | UI |
| 2379. | D1 Tallakulam 2602/2020 u/s 143,341,270 IPC                        | UI |
| 2380. | B1 Villakkuthoon 1526/2020 u/s 143,270,290 IPC and 3 Of ED Act     | UI |
| 2381. | C4 ThilagarThidal 2127/2020 u/s 143,269,270 IPC and 3 of ED Act    | UI |
| 2382. | D2 Sellur 2790/2020 u/s 143,270, 290 IPC r/w 3 Of ED Act           | UI |
| 2383. | D3 Koodalpudur 1896/2020 u/s 143,269,270 and 3 of ED Act           | UI |
| 2384. | B3 Theppakulam 01/2021 u/s 143,188,269,270 IPC and 3 of ED Act     | UI |
| 2385. | D2 Sellur 01/2021 u/s 143,270, 290 IPC and 3 of ED Act             | UI |
| 2386. | E1 Pudur 02/2021 u/s 143,269 IPC                                   | UI |
| 2387. | B6 Jaihindpuram 04/2021 u/s 151,188,269 IPC                        | UI |
| 2388. | B1 Villakkuthoon 06/2021 u/s 143,270,291 IPC and 3 Of ED Act       | UI |
| 2389. | C1 Thideernagar 02/2021 u/s 143,188, 341,269 IPC and 3 of ED Act   | UI |
| 2390. | V2 Avaniyapuram 18/2021 u/s 143,188,268,270 IPC and 3 of ED Act    | UI |
| 2391. | B3 Theppakulam 05/2021 u/s 143,269,270 IPC and 3 of ED Act         | UI |
| 2392. | B5 South Gate 03/2021 u/s143,341,270,291 IPC                       | UI |
| 2393. | C1 Thideernagar 07/2021 u/s 143,188,341,269 IPC and 3 of ED Act    | UI |
| 2394. | V2 Avaniyapuram 54/2021 u/s 269,270 IPC and 3 of ED Act            | UI |
| 2395. | B1 Villakkuthoon 32/2021 u/s 151,270,290 IPC and 3 of ED Act       | UI |
| 2396. | D1 Tallakulam 65/2021 u/s 143,188,270 IPC                          | UI |

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| 2397. |                  | C2 Subramaniapuram<br>35/2021 u/s 143,341,270 IPC and 3 of ED Act                                                                  | UI |
| 2398. |                  | C3 S.S.Colony 73/2021 u/s 143,269,270,290 IPC and 3 of ED Act                                                                      | UI |
| 2399. |                  | B3 Theppakulam 60/2021 u/s 143,269,270 IPC and 3 of ED Act                                                                         | UI |
| 2400. |                  | V2 Avaniyapuram 99/2021 u/s 143,188,341,269,270 and 3 of ED Act                                                                    | UI |
| 2401. |                  | B1 Villakkuthoon 64/2021 u/s 151,270,291 IPC and 3 of ED Act                                                                       | UI |
| 2402. |                  | C1 Thideernagar 43/2021 u/s 143,188,341,269 IPC and 3 of ED Act                                                                    | UI |
| 2403. |                  | V1 Thirupparankundram 42/2021 u/s 151,270,291 IPC and 3 of ED Act                                                                  | UI |
| 2404. |                  | B3 Theppakulam 76/2021 u/s 143,269,270 IPC and 3 of ED Act                                                                         | UI |
| 2405. |                  | C4 ThilagarThidal 78/2021u/s, 143,290,269,IPC r/w,sec3 of EpidemicDiseases Act1897                                                 | UI |
| 2406. |                  | C1 Thideernagar 72/2021 u/s 143,188,341,269 IPC r/w 3 of ED Act                                                                    | UI |
| 2407. | Tiruppur City    | 1438/20 U/S. 143,341 IPC                                                                                                           | UI |
| 2408. |                  | 3911/2020 u/s 151 CRPC 143,341,269 IPC                                                                                             | UI |
| 2409. |                  | Cr. No 1656/20 U/s 143,341, 269 IPC                                                                                                | UI |
| 2410. |                  | Cr. No 1657/20 U/s 143,341, 269                                                                                                    | UI |
| 2411. |                  | Cr. No 1658/20 U/s 143,341, 269 IPC                                                                                                | UI |
| 2412. |                  | 1679/20 U/s 143, 341 269                                                                                                           | UI |
| 2413. |                  | 1681/20 U/s 143, 269, 270 IPC                                                                                                      | UI |
| 2414. |                  | 2462/2020 u/s 143, 188, 341, 269,270 r/w3 OF ED Act ,<br>134,135 Tamil nadu public health Act 51(b) and 60 disaster Management Act | UI |
| 2415. |                  | 1691/20 U/s 143, 341, 269, 270 IPC                                                                                                 | UI |
| 2416. |                  | 1732/20 U/s 143, 341, 269, 270 IPC                                                                                                 | UI |
| 2417. |                  | 1737/20 U/s 143,341, 269, 270, 188 IPC                                                                                             | UI |
| 2418. |                  | 1742/20 U/s 143, 341, 269, 270, 188 IPC                                                                                            | UI |
| 2419. |                  | 104/2021 U/S 143, 269, IPC                                                                                                         | UI |
| 2420. |                  | 105/2021 U/S 143, 269, IPC                                                                                                         | UI |
| 2421. |                  | 1007/2020 us/ 143, 341, 269 IPC                                                                                                    | UI |
| 2422. | Tirunelveli City | Palayamkottai PS.Cr.No.747/2020 u/s 188, 269 IPC r/w 3 of E.D. Act                                                                 | UI |
| 2423. |                  | Palayamkottai PS.Cr.NO.1090/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.                                                  | UI |
| 2424. |                  | Palayamkottai Cr.No.887/2020 u/s 188, 269 IPC r/w 3 of E.D. Act                                                                    | UI |
| 2425. |                  | Palayamkottai PS Cr.No. 1366/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.                                                 | UI |
| 2426. |                  | Town PS Cr.No. 1112/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.                                                          | UI |
| 2427. |                  | Melapalayam PS Cr.No. 974/20 u/s 188, 269 IPC & 3 of ED Act 1897                                                                   | UI |
| 2428. |                  | Palayamkottai PS Cr.No. 1373/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.                                                 | UI |

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| 2429. |  | Melapalayam PS Cr.No. 976/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.    | UI |
| 2430. |  | Palayamkottai PS Cr.No. 1374/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2431. |  | Perumalpuram PS Cr.No. 704/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.   | UI |
| 2432. |  | Palayamkottai PS Cr.No. 1381/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2433. |  | Palayamkottai PS Cr.No. 1398/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2434. |  | Junction PS Cr.No. 993/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.       | UI |
| 2435. |  | Pettai PS Cr.No. 963/20 u/s 143, 188, 269 IPC & 3 of Epidemic Disease Act 1897.    | UI |
| 2436. |  | Palayamkottai PS Cr.No. 1463/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act.      | UI |
| 2437. |  | Palayamkottai PS Cr.No. 1468/20 u/s 188, 269 IPC & 3 of Epidemic Diseases Act      | UI |
| 2438. |  | Palayamkottai PS Cr.No. 1516/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2439. |  | Perumalpuram PS Cr.No. 768/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.   | UI |
| 2440. |  | Palayamkottai PS.Cr.No.1629/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.  | UI |
| 2441. |  | Palayamkottai PS.Cr.NO.1635/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.  | UI |
| 2442. |  | Palayamkottai PS.Cr.No.1644/2020 u/s 188, 269 IPC r/w 3 of E.D. Act                | UI |
| 2443. |  | Palayamkottai PS.Cr.NO.1664/2020 u/s 188, 269 IPC r/w 3 of E.D. Act                | UI |
| 2444. |  | Palayamkottai PS.Cr.No.1646/2020 u/s 188, 269 IPC r/w 3 of E.D. Act                | UI |
| 2445. |  | Junction PS.Cr.NO.1178/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.       | UI |
| 2446. |  | Palayamkottai PS Cr.No. 1660/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2447. |  | Palayamkottai PS Cr.No. 1661/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2448. |  | Melapalayam PS Cr.No. 1148/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.   | UI |
| 2449. |  | Town PS Cr.No. 1243/20 u/s 143, 188, 269 IPC & 3 of Epidemic Disease Act 1897.     | UI |
| 2450. |  | Palayamkottai PS Cr.No. 1662/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2451. |  | Palayamkottai PS Cr.No. 1658/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |
| 2452. |  | Perumalpuram PS Cr.No. 806/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.   | UI |
| 2453. |  | Palayamkottai PS Cr.No. 1659/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897. | UI |

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| 2454. |  | Palayamkottai PS Cr.No. 1663/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.    | UI |
| 2455. |  | Palayamkottai PS Cr.No. 1667/20 u/s 188, 269 IPC                                      | UI |
| 2456. |  | Town PS Cr.No. 1256/20 u/s 143, 188, 269 IPC r/w 3 of E.D. Act                        | UI |
| 2457. |  | Palayamkottai PS Cr.No. 1682/20 u/s 188, 269 IPC r/w 3 of E.D. Act                    | UI |
| 2458. |  | Palayamkottai PS Cr.No. 1680/20 u/s 188, 269 IPC r/w 3 of E.D. Act                    | UI |
| 2459. |  | Junction PS Cr.No. 1200/20 u/s 188, 269 IPC r/w 3 of E.D. Act                         | UI |
| 2460. |  | Palayam-kottai PS Cr.No. 1689/20 u/s 188, 269 IPC r/w 3 of Epidemic Disease Act 1897. | UI |
| 2461. |  | Melapala-yam PS Cr.No. 1189/20 u/s 143, 188, 269 IPC & 3 of E.D. Act                  | UI |
| 2462. |  | Melapa-layam PS Cr.No. 1194/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.     | UI |
| 2463. |  | Melapa-layam PS Cr.No. 1222/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897      | UI |
| 2464. |  | Palayam-kottai PS Cr.No. 1752/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.   | UI |
| 2465. |  | Palayam-kottai PS Cr.No. 1755/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.   | UI |
| 2466. |  | Melapalayam PS Cr.No. 1231/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.      | UI |
| 2467. |  | Melapalayam PS Cr.No. 1232/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.      | UI |
| 2468. |  | Melapa-layam PS Cr.No. 1233/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.     | UI |
| 2469. |  | Melapalayam PS Cr.No. 1234/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.      | UI |
| 2470. |  | Melapalayam PS Cr.No. 1235/20 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.      | UI |
| 2471. |  | Pettai PS Cr.No. 5/21 u/s 188, 269 IPC                                                | UI |
| 2472. |  | Melapalayam PS Cr.No. 22/21 u/s 188, 269 IPC r/w 3 of E.D. Act                        | UI |
| 2473. |  | Palayamkottai PS Cr.No. 23/21 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.      | UI |
| 2474. |  | Melapalayam PS Cr.No. 57/21 u/s 188, 269 IPC r/w 3 of Epidemic Disease Act 1897       | UI |
| 2475. |  | Junction PS Cr.No. 53/21 u/s 269 IPC r/w 3 of E.D. Act                                | UI |
| 2476. |  | Melapa-layam PS Cr.No. 73/21 u/s 188, 269 IPC & 3 of Epidemic Disease Act 1897.       | UI |
| 2477. |  | Town PS Cr.No. 63/21 u/s 143, 188, 269 IPC & 3 of ED act.                             | UI |
| 2478. |  | Mela-palayam PS Cr.No. 79/21 u/s 188, 269 IPC & 3 of Epidemic Diseases Act            | UI |
| 2479. |  | Palayamkottai PS Cr.No. 87/21 u/s 188, 269 IPC r/w 3 of E.D. Act                      | UI |
| 2480. |  | Palayamkottai PS Cr.No. 157/21 u/s 143, 188, 269, 283 IPC & 3 of ED Act               | UI |



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| 2481. |             | Melapala-yam PS Cr.No. 225/21 u/s 188, 269 IPC & 3 of ED Act 1897                                                                         | UI |
| 2482. |             | Melapala-yam PS Cr.No. 226/21 u/s 188, 269 IPC & 3 of ED Act 1897                                                                         | UI |
| 2483. |             | Palayam-kottai PS Cr.No. 361/21 u/s 188, 269 IPC & 3 of ED Act 1897                                                                       | UI |
| 2484. | Trichy City | 1181/20 u/s 143,341, 283, 188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                              | UI |
| 2485. |             | 1182/20 u/s 143,188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                                        | UI |
| 2486. |             | 1204/20 u/s 143,147,188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                                    | UI |
| 2487. |             | 1207/20 u/s 143,188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                                        | UI |
| 2488. |             | 1232/20 u/s 143,188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                                        | UI |
| 2489. |             | 1245/20 u/s 143,188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                                        | UI |
| 2490. |             | Cr. No. 826/20 U/s 143, 341, 283, 188, 285 269, 270 IPC, 151 Cr. PC & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of D.M Act             | UI |
| 2491. |             | Cr. No. 832/20 U/s 188, 269, 270 IPC, 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of D.M Act                                             | UI |
| 2492. |             | 839/20 u/s 143,269,270 IPC r/w 3 of ED Act & 134,135 TNPH Act                                                                             | UI |
| 2493. |             | 1064/20 u/s 143,269,270 IPC r/w 3 of ED Act & 134,135 TNPH Act                                                                            | UI |
| 2494. |             | 1146/20 u/s 143,269,270 IPC r/w 3 of ED Act & 134,135 TNPH Act                                                                            | UI |
| 2495. |             | 711/2020 u/s 269,270 IPC 51(b),60 of DM Act                                                                                               | UI |
| 2496. |             | 752/2020 u/s 269,270 IPC & 3 of Epidemic Act &51(b),60 of DM Act                                                                          | UI |
| 2497. |             | 765/2020 269,270 IPC 3 of Epidemic Act & 134 , 135 TNPH Act 1939 &51(b),60 of DM Act                                                      | UI |
| 2498. |             | 786/2020 269,270 IPC 3 of Epidemic Act & 134 , 135 TNPH Act 1939 & 51(b),60 of DM Act                                                     | UI |
| 2499. |             | Cr. No. 872/20 U/s 188, 269, 270 IPC r/w 151 Cr. PC                                                                                       | UI |
| 2500. |             | Cr. No. 725/20 U/s 143, 188, 269, 270 IPC, r/w 3 of E.D Act 41(b)(a) & 134, 135 of TNPH Act and 51 (b) D.M Act                            | UI |
| 2501. |             | Cr. No. 726/20 U/s 143, 188, 269, 270 IPC, r/w 3 of E.D Act 41(b)(a) & 134, 135 of TNPH Act and 51 (b) D.M Act                            | UI |
| 2502. |             | Cr. No. 720/20 U/s 151 Cr. PC, 143, 188, 269, 270 IPC r/w 41 (6 (a) of TNCP Act & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of D.M Act | UI |
| 2503. |             | Cr. No. 748/20 U/s 143, 188, 269, 270 IPC r/w 41 (6) (a) of TNCP Act r/w 3 of E.D Act, 134, 135 of TNPH Act and 51 (b) of D.M Act         | UI |
| 2504. |             | Cr. No. 749/20 U/s 143, 188, 269, 270 IPC r/w 41 (6) (a) of TNCP Act r/w 3 of E.D Act, 134, 135 of TNPH Act and 51 (b) of D.M Act         | UI |

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| 2505. |  | Cr. No.754/20 U/s 151 Cr. PC and 143, 188, 269, 270 IPC r/w 41 (6) (a) & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) DM Act | UI |
| 2506. |  | Cr. No.753/20 U/s 143, 188, 269, 270 IPC r/w 41 (6) (a) & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) DM Act                | UI |
| 2507. |  | Cr. No. 757/20 U/s 143, 188, 269, 270 IPC r/w 41 (6) (a) TNCP Act & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) DM Act      | UI |
| 2508. |  | Cr. No. 761/20 U/s 143, 188, 269, 270 IPC r/w 41 (6) (a) TNCP Act & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) DM Act      | UI |
| 2509. |  | Cr.No.779/20 U/s 143, 188, 269, 270 IPC r/w 3 of E.D Act & 134, 135 of TNPH Act and 51 (b) of D.M Act                        | UI |
| 2510. |  | Cr.No.778/20 U/s 143, 188, 269, 270 IPC r/w 3 of E.D Act & 134, 135 of TNPH Act and 51 (b) of D.M Act                        | UI |
| 2511. |  | Cr.No.780/20 U/s 143, 188, 269, 270 IPC r/w 3 of E.D Act & 134, 135 of TNPH Act and 51 (b) of D.M Act                        | UI |
| 2512. |  | Cr.No.1080/20 U/s 147, 148, 188, 269, 270, 271 IPC r/w 3 of E.D Act & 134, 135 of TNPH Act and 51 (b) of D.M Act             | UI |
| 2513. |  | Cr. No.1058/20 U/s 151 Cr.PC r/w 147, 148, 188, 269, 270, 271 IPC, 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of DM Act    | UI |
| 2514. |  | 55/21 u/s 143,283,285,269,270,,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                | UI |
| 2515. |  | 146/21 u/s 143,283,188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                        | UI |
| 2516. |  | 194/21 u/s 143,283,188,269,270, IPC 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                        | UI |
| 2517. |  | 257/21 u/s 143,270, IPC, 41(6)(A) TNCP Act 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                                 | UI |
| 2518. |  | 364/21 u/s 143,147,283,269,270, IPC 41(6)(A) TNCP Act 3 of ED Act, r/w 134, 135 TNPH Act & 51(B) DM Act                      | UI |
| 2519. |  | 398/21 u/s 143,283,269,270, IPC 41(6)(A) TNCP Act 3 of ED Act, r/w 134, 135 TNPH Act                                         | UI |
| 2520. |  | 410/21 u/s 143,283,269,270, IPC 41(6)(A) TNCP Act 3 of ED Act, r/w 134, 135 TNPH Act                                         | UI |
| 2521. |  | 298/21, u/s 143, 269, 270, 271, 134, 135,TN Public Health Act 1939. 51 (b) of D.M.Act 75 JJ                                  | UI |
| 2522. |  | 115/2021 u/s 143,269,270 IPC r/w 3 of ED Act & 134,135 TNPH Act                                                              | UI |
| 2523. |  | 67/2021 269,270 IPC 3 of Epidemic Act & 134 , 135 TNPH Act 1939 & 51(b),60 of DM Act                                         | UI |
| 2524. |  | 96/2021 269,270 ipc 3 of Epidemic Act & 134 , 135 TNPH Act 1939 & 51(b),60 of DM Act                                         | UI |
| 2525. |  | 269/21 269,270 ipc 3 of Epidemic Act & 134 , 135 TNPH Act 1939 & 51(b),60 of DM Act, 41 (A) TNCP Act                         | UI |
| 2526. |  | 277/21 269,270 ipc 3 of Epidemic Act & 134 , 135 TNPH Act 1939 & 51(b),60 of DM Act, 41 (A) TNCP Act                         | UI |
| 2527. |  | Cr.No.309/21 U/s 188, 269, 270 IPC and 3 of ED Act and 134, 135 TNPH Act 1937 r/w 51 DM Act 41 (6)(a) TNCP Act               | UI |
| 2528. |  | Cr. No. 133/21 U/s 188, 269, 270 IPC & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of D.M Act                               | UI |

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| 2529. |  | Cr. No.287/21 U/s 188, 269, 270 IPC & 3 of ED Act & 134, 135 of TNPH Act & 51 (b) of DM Act                                          | UI |
| 2530. |  | Cr. No. 390/21 U/s 143, 270 IPC r/w 41 (6) of TNCP Act, 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of D.M Act                      | UI |
| 2531. |  | Cr. No. 15/21 U/s 188, 269, 270 IPC & 3 of E.D Act r/w 134, 135 of TNPH Act & 51 (b) of D.M Act                                      | UI |
| 2532. |  | Cr. No. 65/21 U/s 151, 143, 188, 269, 270 IPC r/w 41 (6) (a) of TNCP Act & 3 of E.D Act and 134, 135 of TNPH Act & 51 (b) of D.M Act | UI |
| 2533. |  | Cr. No. 83/21 U/s 143, 188, 269, 270 IPC r/w 41 (b) (a) of TNCP Act & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of D.M Act        | UI |
| 2534. |  | Cr. No. 177/21 U/s 143, 270 IPC r/w 41 (6) of TNCP Act, 3 of E.D Act & 134, 135 of TNPH Act & 51 (b) of D.M Act                      | UI |
| 2535. |  | Cr. No. 144/21 U/s 143, 341,188, 269, 270 IPC & 3 of E.D Act & 134, 135 of TNPH Act & 51 (b), 60 of D.M Act                          | UI |
| 2536. |  | Cr. No.14/21 U/s 143, 341, 188, 269, 270 IPC r/w 3 of ED Act &134, 135 TNPH Act & 51 (b) of DM Act                                   | UI |
| 2537. |  | Cr. No. 35/21 U/s 143, 341, 188, 269, 270 IPC & 3 of E.D Act r/w 134, 135 of TNPH Act & 51 (b) of D.M Act                            | UI |
| 2538. |  | Cr. No.581/21 U/s 147, 341, 269, 270 IPC r/w 41 (6) of TNCP Act & 3 of ED Act & 134, 135 TNPH Act and 51 (b) of DM Act               | UI |
| 2539. |  | Cr. No.582/21 U/s 147, 341, 269, 270 IPC r/w 41 (6) of TNCP Act & 3 of ED Act & 134, 135 TNPH Act and 51 (b) of DM Ac                | UI |
| 2540. |  | Cr. No.583/21 U/s 147, 341, 269, 270 IPC r/w 41 (6) of TNCP Act & 3 of ED Act & 134, 135 TNPH Act and 51 (b) of DM Act               | UI |
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| 2543. |  | 42/21 U/s 143, 283, 285, 269, 270 IPC & 3 of E.D Act r/w 134, 135 of TNPH Act & 51 (b) of D.M Act                                    | UI |
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| 2550. |  | Cr. No. 13/21U/s 143, 341, 283, 290, 188, 269, 270 IPC r/w 3 of E.D Act & 134, 135 of TNPH Act and 41 (b) (a) of TNCP Act            | UI |
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| 2553. |  | Cr. No. 399/21 U/s 143, 269, 270 IPC r/w 41 (6) of TNCP Act & 134, 135 TNPH Act and 3 of ED Act | UI |
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| 2556.  |                     | Cr.No: 1153/20 U/S 143,341,188,269,270, 285 Ipc | PT             |
| 2557.  |                     | Cr.No.1278/20 U/s 143, 341, 188, 269, 285 IPC   | PT             |
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| 2658  |                 | Town North PS Cr.No.2683/20 u/s. 143, 341, 269 IPC & 3 of ED Act              | NTF |
| 2659  |                 | Town North PS Cr.No.2684/20 u/s. 143, 341, 269 IPC & 3 of ED Act              | NTF |
| 2660  |                 | Town North PS Cr.No.2685/20 u/s. 143, 341, 269 IPC & 3 of ED Act              | NTF |
| 2661  |                 | Town North PS Cr.No.2686/20 u/s. 143, 341, 269 IPC & 3 of ED Act              | NTF |
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| 2754. | Suchindrum PS Cr.No. 714/20      | PT |
| 2755. | Suchindrum PS Cr.No. 715/20      | PT |
| 2756. | Suchindrum PS Cr.No. 716/20      | PT |
| 2757. | Anjugramam PS Cr.No. 473/20      | PT |
| 2758. | Anjugramam PS Cr.No. 474/20      | PT |
| 2759. | Anjugramam PS Cr.No. 475/20      | PT |
| 2760. | Anjugramam PS Cr.No. 476/20      | PT |
| 2761. | Vadasery PS Cr. No. 560/20       | PT |
| 2762. | Thiruvattar PS Cr No 481/20      | PT |
| 2763. | Marthandam PS Cr No 896/20       | PT |
| 2764. | Thuckalay PS Cr No 863/20        | PT |
| 2765. | Kottar PS Cr No 958/20           | PT |
| 2766. | Kottar PS Cr No 1053/20          | PT |
| 2767. | Arumanai PS Cr No 506/20         | PT |
| 2768. | Arumanai PS Cr.No. 510/20        | PT |
| 2769. | Nesamony Nagar PS Cr. No. 501/20 | PT |
| 2770. | Thiruvattar PS Cr. No. 551/20    | PT |
| 2771. | Vadasery PS Cr. No. 636/20       | PT |
| 2772. | Vadasery PS Cr. No. 637/20       | PT |
| 2773. | Karungal PS Cr. No. 447/20       | PT |
| 2774. | Boothapandy PS Cr. No. 436/20    | PT |
| 2775. | Aralvaimozhy PS Cr. No. 621/20   | PT |
| 2776. | Kotticode PS Cr. No. 234/20      | PT |
| 2777. | Kotticode PS Cr. No. 235/20      | PT |
| 2778. | Thuckalay PS Cr. No. 990/20      | PT |
| 2779. | Puthukadai PS Cr. No. 538/20     | PT |
| 2780. | Marthandam PS Cr. No. 1014/20    | PT |
| 2781. | Marthandam PS Cr. No. 1015/20    | PT |
| 2782. | Kaliyakkavilai PS Cr. No. 451/20 | PT |
| 2783. | Kulasekaram PS Cr. No. 550/20    | PT |
| 2784. | Arumanai PS Cr. No. 517/20       | PT |
| 2785. | Arumanai PS Cr. No. 518/20       | PT |
| 2786. | Arukani PS Cr. No. 45/20         | PT |

|       |                        |                                   |    |
|-------|------------------------|-----------------------------------|----|
| 2787. |                        | Eathamozhy PS Cr. No. 312/20      | PT |
| 2788. |                        | Nesamony Nagar PS Cr. No. 503/20  | PT |
| 2789. |                        | Kollencode PS Cr. No. 810/20      | PT |
| 2790. |                        | Kollencode PS Cr. No. 811/20      | PT |
| 2791. |                        | Nithiravilai PS Cr. No. 412/20    | PT |
| 2792. |                        | Manavalakurichy PS Cr. No. 333/20 | PT |
| 2793. |                        | Nesamony Nagar PS Cr. No. 505/20  | PT |
| 2794. |                        | Colachel PS Cr. No. 471/20        | PT |
| 2795. |                        | Colachel PS Cr. No. 472/20        | PT |
| 2796. |                        | Thuckalay PS Cr. No. 9/21         | PT |
| 2797  |                        | Vadasery PS Cr. No. 368/21        | PT |
| 2798  |                        | Suchindrum PS Cr. No. 323/21      | PT |
| 2799  |                        | Suchindrum PS Cr. No. 324/21      | PT |
| 2800  |                        | Suchindrum PS Cr. No. 325/21      | PT |
| 2801  |                        | Eraniel PS Cr. No. 374/21         | PT |
| 2802  |                        | Colachel PS Cr. No 324/21         | PT |
| 2803  |                        | Colachel PS Cr. No 325/21         | PT |
| 2804  |                        | Thiruvattar PS Cr.No 307/21       | PT |
| 2805  |                        | Thiruvattar PS Cr.No 308/21       | PT |
| 2806  |                        | Thiruvattar PS Cr.No 309/21       | PT |
| 2807  |                        | Arumanai PS 317/2021              | PT |
| 2808  |                        | Arumanai PS 318/2021              | PT |
| 2809  |                        | Arumanai PS 319/2021              | PT |
| 2810  |                        | Arumanai PS 320/2021              | PT |
| 2811  |                        | Arumanai PS 321/2021              | PT |
| 2812  |                        | Arumanai PS 322/2021              | PT |
| 2813  |                        | Arumanai PS 323/2021              | PT |
| 2814  |                        | Eathamozhy PS Cr. No. 175/21      | PT |
| 2815  |                        | Rajakkamangalam PS Cr. No. 233/21 | PT |
| 2816  | <b>Chennai City</b>    | B1 North Beach PS Cr.No.309/2018, | PT |
| 2817  |                        | B1 North Beach PS Cr.No.310/2018, | PT |
| 2818  |                        | B1 North Beach PS Cr.No.312/2018, | PT |
| 2819  |                        | B1 North Beach PS Cr.No.636/2018, | PT |
| 2820  |                        | B3 Fort PS. Cr.No. 35/18          | PT |
| 2821  | <b>Coimbatore City</b> | C2 Racecourse PS Cr.No.943/2020   | PT |
| 2822  |                        | C2 Racecourse PS Cr.No.949/2020   | PT |
| 2823  |                        | C2 Racecourse PS Cr.No.1004       | PT |
| 2824  |                        | C2 Racecourse PS Cr.No.1020/2020  | PT |
| 2825  |                        | C2 Racecourse PS Cr.No.1095/2020  | PT |
| 2826  |                        | C2 Racecourse PS Cr.No.1146/2020  | PT |
| 2827  |                        | C2 Racecourse PS Cr.No.1184/2020  | PT |
| 2828  |                        | C2 Racecourse PS Cr.No.1192/2020  | PT |
| 2829  |                        | C2 Racecourse PS Cr.No.1201/2020  | PT |
| 2830  |                        | C2 Racecourse PS Cr.No.1206/2020  | PT |
| 2831  |                        | E1 Singanallur PS Cr.No.2288/2020 | PT |

**ANNEXURE – III****Cases Registered against CAA Protest****Cases Recommended for Withdrawal**

| Sl.No        | Stage of cases | Total no. of cases |
|--------------|----------------|--------------------|
| 1            | UI             | 1637               |
| 2            | PT             | 645                |
| <b>Total</b> |                | <b>2282</b>        |

**Cases Recommended for Withdrawal****List of UI Cases**

| Sl.No | District /Cities | Case details (Crime number and section)                                   | Stage of the case |
|-------|------------------|---------------------------------------------------------------------------|-------------------|
| 1.    | KPM              | Vishnukanchi PS Cr.No.51/20 u/s 143, 341 IPC                              | UI                |
| 2.    | KPM              | Vishnukanchi PS Cr.No.64/20 u/s 143, 341 IPC                              | UI                |
| 3.    | KPM              | Vishnukanchi PS Cr.No.95/20 u/s 143, 341 IPC                              | UI                |
| 4.    | KPM              | Sivakanchi PS Cr.No.86/20 u/s 143, 341 IPC                                | UI                |
| 5.    | KPM              | Vishnukanchi PS Cr.No.97/20 u/s 143, 341 IPC                              | UI                |
| 6.    | KPM              | S.V.Chathiram PS Cr.No.50/20 u/s 143, 341 IPC                             | UI                |
| 7.    | KPM              | Oragadam PS Cr.No.46/20 u/s 143, 341 IPC                                  | UI                |
| 8.    | KPM              | Vishnukanchi PS Cr.No.133/20 u/s 143, 341 IPC                             | UI                |
| 9.    | KPM              | Kanchi Taluk PS Cr.No.1180/21 u/s 143, 188, 341, 269 IPC r/w 51(b) DM Act | UI                |
| 10.   | KPM              | Sriperumbudur PS Cr.No.889/21 u/s 143, 188, 269 IPC r/w 51(b) of DM Act   | UI                |
| 11.   | KPM              | S.V.Chathiram PS Cr.No.465/21 u/s 143, 188, 269, 270 IPC                  | UI                |
| 12.   | KPM              | Manimangalam PS Cr.No.623/21 u/s 143, 188, 269, 270 IPC                   | UI                |
| 13.   | KPM              | Somangalam PS Cr.No.424/21 u/s 143, 188, 269, 270 IPC                     | UI                |
| 14.   | CPT              | Chengalpattu Town PS Cr.No.629/19 U/s 143, 341 IPC                        | UI                |
| 15.   | CPT              | Chengalpattu Town PS Cr.No.630/19 U/s 143, 341 IPC                        | UI                |
| 16.   | CPT              | Maduranthakam PSCr.No.515/19 U/s 143, 341 IPC                             | UI                |

|     |      |                                                                                               |    |
|-----|------|-----------------------------------------------------------------------------------------------|----|
| 17. | CPT  | Chengalpattu Town PS Cr.No.673/19 U/s 143, 341 IPC                                            | UI |
| 18. | CPT  | Chunambedu PSCr.No.07/20 U/s 143, 341 IPC                                                     | UI |
| 19. | CPT  | Chengalpattu Town PS Cr.No.58/20 U/s 143, 341 IPC                                             | UI |
| 20. | CPT  | Maduranthakam PSCr.No.40/20 U/s 143, 341IPC                                                   | UI |
| 21. | CPT  | Chengalpattu Town PSCr.No.70/20 U/s 143, 341IPC                                               | UI |
| 22. | CPT  | Guduvancheri PS Cr.No.131/20 U/s 143, 341 IPC                                                 | UI |
| 23. | CPT  | Otteri PSCr.No.69/20 u/s 143, 341, 188 IPC                                                    | UI |
| 24. | CPT  | Chunambedu PSCr.No.60/20 U/s 143, 341 IPC                                                     | UI |
| 25. | CPT  | Kalpakkam PS Cr.No.25/20 U/s 143,341 IPC                                                      | UI |
| 26. | CPT  | Chengalpattu Town PSCr.No.111/20 U/s 143, 341 IPC                                             | UI |
| 27. | CPT  | Acharapakkam PSCr.No.66/20 U/s 143, 341 IPC                                                   | UI |
| 28. | CPT  | Maduranthakam PSCr.No.60/20 U/s 143, 341 IPC                                                  | UI |
| 29. | CPT  | Guduvancheri PS Cr.No.169/20 u/s 143, 341 IPC                                                 | UI |
| 30. | CPT  | Chengalpattu Town PS131/2020 U/s 143, 341 IPC                                                 | UI |
| 31. | CPT  | Guduvancheri PS Cr.No.179/20u/s 143, 341,188 IPC & 3(A), 3(1) of Tamil Nadu Town Nuisance Act | UI |
| 32. | CPT  | Kalpakkam PS Cr.No.42/20 U/s 143,341 IPC                                                      | UI |
| 33. | CPT  | Guduvancheri PS Cr.No.185/20 U/s 143, 341 IPC                                                 | UI |
| 34. | TVLR | TVLR Ponneri PS Cr.No.37/2020 u/s.143,341 IPC                                                 | UI |
| 35. | TVLR | TVLR Periyapalayam PS, Cr.No.54/20, u/s.143, 147, 188 IPC                                     | UI |
| 36. | TVLR | TVLR Ponneri PS, Cr.No.54/20, u/s.143, 147, 188 IPC                                           | UI |
| 37. | TVLR | TVLR Minjur PS, Cr.No.62/20, u/s.143, 188 IPC                                                 | UI |
| 38. | TVLR | TVLR Gummidipoondi PS, Cr.No. 22/20, u/s.143, 188 IPC                                         | UI |
| 39. | TVLR | TVLR ThirupalaivanamPS,Cr.No.18/20,u/s.143, 341 IPC                                           | UI |
| 40. | TVLR | TVLR Minjur PS, Cr.No.74/2020,u/s.143, 341 IPC                                                | UI |
| 41. | TVLR | TVLR Thiruvallur Town PS, Cr.No.83/20,u/s.143, 188, 341 IPC                                   | UI |
| 42. | TVLR | TVLR Minjur PS, Cr.No.104/20,u/s.143, 188, 341 IPC                                            | UI |
| 43. | VPM  | Viluppuram TalukPS.Cr.No. 142/20 U/s 153, 143, 341, 504, 505(i) (b)(c) IPC                    | UI |
| 44. | VPM  | VPM West PS Cr.No: 51/20 u/s 143,188 IPC                                                      | UI |
| 45. | VPM  | VPM Town PS Cr.No: 39/20 u/s 143,341,188 IPC                                                  | UI |
| 46. | VPM  | VPM West PS Cr.No: 94/20 u/s 143,188 IPC                                                      | UI |
| 47. | VPM  | VPM West PS Cr.No: 133/20 u/s 143,188 IPC                                                     | UI |
| 48. | VPM  | VPM West PS Cr.No: 140/20 u/s 143,188 IPC                                                     | UI |
| 49. | VPM  | VPM Taluk PS Cr.No: 121/20 u/s 43,188,341 IPC                                                 | UI |
| 50. | VPM  | VPM Town PS Cr.No: 93/20 u/s 143,188.IPC                                                      | UI |
| 51. | VPM  | VPM West PS Cr.No: 156/20 u/s 143,188 IPC                                                     | UI |
| 52. | VPM  | VPM West PS Cr.No: 165/20 u/s 143,188 IPC                                                     | UI |
| 53. | VPM  | VPM West PS Cr.No: 169/20 u/s 143,188 IPC                                                     | UI |
| 54. | VPM  | VPM West PS Cr.No: 171/20 u/s 143,188 IPC                                                     | UI |
| 55. | VPM  | VPM West PS Cr.No: 173/20 u/s 143,188 IPC                                                     | UI |
| 56. | VPM  | VPM West PS Cr.No: 175/20 u/s 143,188 IPC                                                     | UI |
| 57. | VPM  | VPM West PS Cr.No: 178/20 u/s 143,188 IPC                                                     | UI |
| 58. | VPM  | VPM West PS Cr.No: 180/20 u/s 143,188 IPC                                                     | UI |
| 59. | VPM  | VPM West PS Cr.No: 181/20 u/s 143,188 IPC                                                     | UI |
| 60. | VPM  | VPM West PS Cr.No: 187/20 u/s 143,188 IPC                                                     | UI |
| 61. | VPM  | VPM West PS Cr.No: 194/20 u/s 143,188 IPC                                                     | UI |
| 62. | VPM  | VPM West PS Cr.No: 195/20 u/s 143,188 IPC                                                     | UI |
| 63. | VPM  | VPM West PS Cr.No: 198/20 u/s 143, 188 IPC                                                    | UI |
| 64. | VPM  | VPM Taluk PS Cr.No: 218/20 u/s 147,143 IPC                                                    | UI |

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|------|-----|--------------------------------------------------------------------------------------------|----|
| 65.  | VPM | Valavanur PS Cr.No: 118/20 u/s 147, 323,341 IPC                                            | UI |
| 66.  | VPM | Tindivanam PS cr.no 657/19 u/s 341,143 IPC                                                 | UI |
| 67.  | VPM | Tindivanam PS cr.no 672/19 U/S 143,151 IPC                                                 | UI |
| 68.  | VPM | Tindivanam PS cr.no 20/20 U/s 341,143 IPC                                                  | UI |
| 69.  | VPM | Tindivanam PS cr.no 57/20 u/s 143,151 IPC                                                  | UI |
| 70.  | VPM | Tindivanam PS cr.no 62/20 u/s 143,151 IPC                                                  | UI |
| 71.  | VPM | Tindivanam PS cr.no 97/20 u/s 143,188 IPC                                                  | UI |
| 72.  | VPM | Tindivanam PS cr.no 108/20 u/s 143,341 IPC                                                 | UI |
| 73.  | VPM | Tindivanam PS cr.no 128/20 u/s 143,188 IPC                                                 | UI |
| 74.  | VPM | Roshani 94/20 u/s 143,341 IPC                                                              | UI |
| 75.  | VPM | Vellimedupettai 22/20 u/s 143,188 IPC                                                      | UI |
| 76.  | VPM | Avalurpet PS Cr.No.03/2020 u/s 143,341,188 IPC and 3(A) TNOPPD Act r/w Town Nuisance Act   | UI |
| 77.  | VPM | Avalurpet PS Cr.No.30/2020 u/s 143,341,188 IPC                                             | UI |
| 78.  | VPM | Gingee PS Cr.No.672/2019 U/s 143, 341, 188 - IPC 3A(1)(a) - TNOPPD ACT 3-A - TOWN NUI. ACT | UI |
| 79.  | VPM | Gingee PS Cr.No.09/2020 u/s 143,188,341 IPC                                                | UI |
| 80.  | VPM | Gingee PS Cr.No.54/2020 u/s 143,188,341 IPC                                                | UI |
| 81.  | VPM | Gingee PS Cr.No.63/2020 u/s 143,188,341 IPC                                                | UI |
| 82.  | VPM | Gingee PS Cr.No.79/2020 u/s 143,341 IPC                                                    | UI |
| 83.  | VPM | Gingee PS Cr.No.89/2020 u/s 143,188,341 IPC                                                | UI |
| 84.  | VPM | Valathy PS Cr.No.08/2020 U/s 143,188,341 IPC                                               | UI |
| 85.  | VPM | Auroville PS Cr.No 09/20 u/s 143,341,188 IPC                                               | UI |
| 86.  | VPM | Kottakuppam PS Cr.No 38/20 u/s 143,341,188 IPC                                             | UI |
| 87.  | VPM | Kottakuppam PS Cr.No 46/20 u/s 143,341,188 IPC                                             | UI |
| 88.  | VPM | Marakkanam PS Cr.No 53/20 u/s 143,341 IPC                                                  | UI |
| 89.  | VPM | Kottakuppam PS Cr.No 58/20 u/s 143,341,188 IPC                                             | UI |
| 90.  | VPM | Kottakuppam PS Cr.No 60/20 u/s 143,341,188 IPC                                             | UI |
| 91.  | KLK | Kallakurichi PS Cr.No.822/19 U/s 143, 341 IPC                                              | UI |
| 92.  | KLK | Kallakurichi 838/19 U/s 143, 341 IPC                                                       | UI |
| 93.  | KLK | Kallakurichi 839/19 U/s 143, 341 IPC                                                       | UI |
| 94.  | KLK | KallakurichiPS.Cr.No. 842/19 U/s 143, 341 IPC                                              | UI |
| 95.  | KLK | ThiyagadurgamPS.Cr.No. 561/19 U/s 143, 341 IPC                                             | UI |
| 96.  | KLK | ThiyagadurugamPS.Cr.No. 03/20 u/s 143, 341 IPC                                             | UI |
| 97.  | KLK | KallakurichiPS.Cr.No. 57/20 u/s 143, 341 IPC                                               | UI |
| 98.  | KLK | Chinnasalem PS Cr.No.55/20 U/s 341, 143 IPC.                                               | UI |
| 99.  | KLK | Kallakurichi PS Cr.No.66/20 U/s 143, 341 IPC.                                              | UI |
| 100. | KLK | Kallakurichi PS Cr.No.72/20 U/s 143, 188 IPC                                               | UI |
| 101. | KLK | Kallakurichi PS Cr.No.126/20 U/s 143, 341, 504, 153, 505(i)(b)(c) IPC.                     | UI |
| 102. | KLK | KallakurichiPS.Cr.No. 79/20 U/s 143, 188 IPC                                               | UI |
| 103. | KLK | Kallakurichi PS Cr.No 173/2020 U/s 143,341 IPC                                             | UI |
| 104. | KLK | Kallakurichi PS Cr.No 214/2020 U/s 143,341 IPC                                             | UI |
| 105. | KLK | Kallakurichi PS Cr.No. 115/20 U/s 143, 188 IPC                                             | UI |
| 106. | KLK | KallakurichiPS.Cr.No. 119/20 U/s 143, 341, 188 IPC                                         | UI |
| 107. | KLK | Kallakurichi PS Cr.No.147/20 U/s 143, 341 IPC                                              | UI |
| 108. | KLK | Kallakurichi PS Cr.No 174/2020 U/s 143,341 IPC                                             | UI |
| 109. | KLK | Kallakurichi PS Cr.No 179/2020 U/s 143,341 IPC                                             | UI |
| 110. | KLK | Kallakurichi PS Cr.No 183/2020 U/s 143,341 IPC                                             | UI |
| 111. | KLK | Kallakurichi PS Cr.No 187/2020 U/s 143,341 IPC                                             | UI |

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|------|-----|-----------------------------------------------------------------------------------------------------------------------------------------------|----|
| 112. | KLK | KallakurichiPS.Cr.No. 04/20 u/s 143, 341 IPC                                                                                                  | UI |
| 113. | KLK | KallakurichiPS.Cr.No. 158/20 U/s 143, 188 IPC                                                                                                 | UI |
| 114. | KLK | Kallakurichi PS Cr.No.795/19 U/s 143, 341 IPC                                                                                                 | UI |
| 115. | KLK | Kallakurichi PS Cr.No.804/19 U/s 143, 188 IPC                                                                                                 | UI |
| 116. | KLK | Kallakurichi PS Cr.No 185/2020 U/s 143,341 IPC                                                                                                | UI |
| 117. | KLK | Ulundurpet PS Cr.No.720/19 U/s 143, 147 IPC                                                                                                   | UI |
| 118. | KLK | E.KottaiPS.Cr.No. 323/19 U/s 341, 143 IPC                                                                                                     | UI |
| 119. | KLK | UlundurpetPS.Cr.No. 728/19 U/s 143, 147, 341 IPC                                                                                              | UI |
| 120. | KLK | Ulundurpet PS Cr.No.730/19 U/s 143, 147, 341 IPC.                                                                                             | UI |
| 121. | KLK | Thirunavalur PS Cr.No.44/20 U/s 143, 341 IPC                                                                                                  | UI |
| 122. | KLK | Thirunavalur PS Cr.No.45/20 U/s 143, 341 IPC.                                                                                                 | UI |
| 123. | KLK | Ulundurpet PS Cr.No.43/20 U/s 143, 341 IPC.                                                                                                   | UI |
| 124. | KLK | E.Kottai PS Cr.No.31/20 U/s 143, 341 IPC                                                                                                      | UI |
| 125. | KLK | Ulundurpet PS Cr.No.45/20 U/s 143, 188 IPC                                                                                                    | UI |
| 126. | KLK | Thirunavalur PS Cr.No. 59/20 U/s 143, 188 IPC                                                                                                 | UI |
| 127. | KLK | Thirunavalur PS Cr.No.60/20 U/s 143, 188 IPC <b>I.O.Tmt.Viji, Inspr Cell:9498153247</b>                                                       | UI |
| 128. | KLK | Ulundurpet PS Cr.No.75/20 U/s 143, 188 IPC. <b>IO:Tr. Gopi, SI, 9498152137.</b>                                                               | UI |
| 129. | KLK | UlundurpetPS.Cr.No. 78/20 U/s 143, 341, 188 IPC <b>I.O.Tmt.Ezhilarasi, Inspr. 9498153499</b>                                                  | UI |
| 130. | KLK | Ulundurpet PS Cr.No. 106/20 U/s 143, 188 IPC <b>IO:Tr.Jayachandran, SI, 9498164436</b>                                                        | UI |
| 131. | KLK | E,Kottai PS Cr.No.33/20 U/s 143, 188 IPC. <b>IO:Tr. Manickam, SI, 9498120980.</b>                                                             | UI |
| 132. | KLK | E,Kottai PS Cr.No.34/20 U/s 143, 188 IPC. <b>IO:Tr. Selvaraj, SI, 9498154263.</b>                                                             | UI |
| 133. | KLK | Ulundurpet PS Cr.No 62/2020 U/s 143,188 IPC                                                                                                   | UI |
| 134. | KLK | Thirunavalur PS Cr.No 70/2020 U/s 143,188 IPC                                                                                                 | UI |
| 135. | KLK | UlundurpetPS.Cr.No. 49/20 U/s 143, 188 IPC <b>I.O.Tr.Gopi, SI 9498152137</b>                                                                  | UI |
| 136. | KLK | Ulundurpet PS Cr.No: 06/2020 u/s. 143, 341 IPC                                                                                                | UI |
| 137. | KLK | Ulundurpet PS Cr.No.57/20 U/s 143, 188 IPC <b>I.O.Tr.Kumaran, SI Cell:8056946096</b>                                                          | UI |
| 138. | KLK | Ulundurpet PS Cr.No.718/19 U/s 143, 147, 341, 285, 153, 504, 504, 511 IPC r/w 74 City Police Act 1888. IO:Tmt. Ezhilarasi, Inspr, 9498153499. | UI |
| 139. | KLK | E.KottaiPS.Cr.No. 49/20 U/s 143, 341, 188 IPC <b>I.O.Tr.Maikkam, SI 9498120980</b>                                                            | UI |
| 140. | KLK | E.Kottai PS Cr.No.35/20 U/s 143, 188 IPC. <b>IO:Tr. Sekar, SI, 9498152049.</b>                                                                | UI |
| 141. | KLK | Thirukoilur PS Cr.No.887/19 U/s 143, 285 IPC. <b>IO:Tr. Gunabalan, SI, 9445779124.</b>                                                        | UI |
| 142. | KLK | Sankarapuram PS Cr.No.590/19 U/s 143, 341 IPC. <b>IO:Tr. Sauhath Ali, SI, 9498152119.</b>                                                     | UI |
| 143. | KLK | SankarapuramPS.Cr.No. 591/19 U/s 143, 341 IPC <b>I.O.Tr.Sivachandran, SI 9498153569</b>                                                       | UI |
| 144. | KLK | VadaponparappiPS.Cr.No. 04/20 u/s 143, 341 IPC <b>I.O.Tr.Ravi, SI</b>                                                                         | UI |

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|------|-----|--------------------------------------------------------------------------------------------|----|
| 145. | KLK | Pagandai X road PS. Cr.No. 06/20 u/s 143, 341 IPC<br>I.O.Tr.Pirabhakaran, SI 94981542537   | UI |
| 146. | KLK | Thirukoilur PS Cr.No.79/20 U/s 143, 341 IPC.<br>IO:Tr.Senthilnathan, SI, 9498106987.       | UI |
| 147. | KLK | Sankarapuram PS Cr.No.41/20 U/s 143, 341 IPC. IO:Tr.<br>Sivachandran, SI, 9498153569.      | UI |
| 148. | KLK | PagandaiPS.Cr.No. 25/20 U/s 143, 341, 188 IPC<br>I.O.Tr.Pachaiyappan, SI                   | UI |
| 149. | KLK | ThirukoilurPS.Cr.No. 108/20 U/s 143, 341, 188 IPC I.O.Tr.<br>Manikandan, SI 9498175146     | UI |
| 150. | KLK | Manalurpet PS.Cr.No.45/20 U/s 143, 341, 188 IPC<br>I.O.Tr.Anbazhagan, SI 94981152289       | UI |
| 151. | KLK | Sankarapuram PS Cr.No. 67/20 U/s 143, 341, 188<br>IPCIO:Tr.Sivachandran, SI 9498153569     | UI |
| 152. | KLK | Thirukoilur PS Cr.No. 132/20 U/s 143, 188 IPCIO:Tr.Gunabalan,<br>SI, 9445779124            | UI |
| 153. | KLK | Sankarapuram PS Cr.No.79/20 U/s 143, 188<br>IPCIO:Tr.Sivachandran, SI, 9498153569          | UI |
| 154. | KLK | Thirukovilur PS Cr.No 107/2020 U/s 143,188 IPC                                             | UI |
| 155. | KLK | Manalurpet PS Cr.no: 63/2020 u/s. 143, 341 IPC                                             | UI |
| 156. | KLK | SankarapuramPS.Cr.No. 598/19 u/s 143, 341 IPC<br>I.O.Tr.Sivachandran, SI 9498153569        | UI |
| 157. | KLK | Sankarapuram PS Cr.No.65/20 U/s 143, 341, 188 IPC. IO:Tr.<br>Sivachandran, SI, 9498153569. | UI |
| 158. | KLK | Sankarapuram PS Cr.No. 68/20 U/s 143, 341, 188<br>IPCIO:Tr.Sivachandran, SI 9498153569     | UI |
| 159. | KLK | Sankarapuram PS Cr.No: 85/2020 u/s 143, 341, IPC                                           | UI |
| 160. | KLK | Sankarapuraam PS Cr.No:87/2020 U/s 143,341 IPC                                             | UI |
| 161. | KLK | Sankarapuram PS Cr.No 89/2020 U/s 143,341 IPC                                              | UI |
| 162. | KLK | Sankarapuram PS Cr.No 92/2020 U/s 143,341 IPC                                              | UI |
| 163. | KLK | Sankarapuram PS Cr.No 94/2020 U/s 143,341 IPC                                              | UI |
| 164. | CUD | Cuddalore NT PS Cr.No.39/2020u/s 341, 143, 188 IPC                                         | UI |
| 165. | CUD | Mangalampettai PS Cr.No.30/2020u/s 143, 151 IPC                                            | UI |
| 166. | CUD | Cuddalore NT PS Cr.No.49/2020 u/s 341, 143, 188 IPC                                        | UI |
| 167. | CUD | Cuddalore OT PS Cr.No.34/2020 u/s 341, 143, 188 IPC                                        | UI |
| 168. | CUD | Chidambaram TN PS Cr.No.46/2020 u/s 341, 143, 188 IPC                                      | UI |
| 169. | CUD | Vridhachalam PS Cr.No.68/2020u/s 341, 143, 188 IPC                                         | UI |
| 170. | CUD | Pennadam PS Cr.No.24/2020u/s 143, 151 IPC                                                  | UI |
| 171. | CUD | Neyveli TS PS Cr.No.34/2020u/s 341, 143, 188 IPC                                           | UI |
| 172. | CUD | Vadalur PS Cr.No.34/2020u/s 341, 143, 188 IPC                                              | UI |
| 173. | CUD | K.M.Koil PS Cr.No.30/2020u/s 341, 143, 188 IPC                                             | UI |
| 174. | CUD | Panruti PS Cr.No.54/2020u/s 341, 143, 188 IPC                                              | UI |
| 175. | CUD | Thirupapuliur PS Cr.No.65/2020 u/s 341, 143, 188 IPC                                       | UI |
| 176. | CUD | Vridhachalam PS Cr.No.74/2020 u/s 341, 143 IPC                                             | UI |
| 177. | CUD | Cuddalore NT PS Cr.No.54/20u/s 143, 188 IPC                                                | UI |
| 178. | CUD | Kattumannarkoil PS Cr.No.31/20u/s 143, 188 IPC                                             | UI |
| 179. | CUD | Cuddalore NT PS Cr.No.55/20u/s 143, 188 IPC                                                | UI |
| 180. | CUD | Reddichavadi PS Cr.No.23/20u/s 143, 188 IPC                                                | UI |
| 181. | CUD | Annamalai Nagar PS Cr.No.29/20u/s 143, 188 IPC                                             | UI |
| 182. | CUD | Killai PS Cr.No.19/20u/s 143, 188 IPC                                                      | UI |

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| 183. | CUD | Portonovo PS Cr.No.25/20u/s 143, 188 IPC                            | UI |
| 184. | CUD | Vridhachalam PS Cr.No.84/20u/s 143, 188 IPC                         | UI |
| 185. | CUD | Neyveli Township PS Cr.No.36/20u/s 143, 188 IPC                     | UI |
| 186. | CUD | Mandarakuppam PS Cr.No.25/20u/s 143, 188 IPC                        | UI |
| 187. | CUD | Kattumannarkoil PS Cr.No.32/20u/s 143, 188 IPC                      | UI |
| 188. | CUD | Kattumannarkoil PS Cr.No.33/20u/s 143, 188 IPC                      | UI |
| 189. | CUD | Portonovo PS Cr.No.28/20u/s 143, 188 IPC                            | UI |
| 190. | CUD | Portonovo PS Cr.No.38/2020 u/s 143, 188 IPC                         | UI |
| 191. | CUD | Ramanatham PS Cr.No.36/20 u/s 143, 188 IPC                          | UI |
| 192. | CUD | Thirupapuliur PS Cr.No.86/20 u/s 143, 188 IPC                       | UI |
| 193. | CUD | Chidambaram Town PS Cr.No.75/20 u/s 143, 341 IPC                    | UI |
| 194. | CUD | Mangalampet PS Cr.No.47/20 u/s 143, 151, 341 IPC                    | UI |
| 195. | CUD | Vridhachalam PS Cr.No.120/20 u/s 143, 341, 188 IPC                  | UI |
| 196. | CUD | K.M.Koil PS Cr.No.55/20 u/s 143, 188, 341                           | UI |
| 197. | CUD | Panruti PS Cr.No.89/20 u/s 143, 188, 341                            | UI |
| 198. | CUD | Tittakudi PS Cr.No.35/20 u/s 143, 188, 341 IPC                      | UI |
| 199. | CUD | Cuddalore NT PS Cr.No.79/20 u/s 143, 188 IPC                        | UI |
| 200. | CUD | Cuddalore NT PS Cr.No.80/20 u/s 143, 188 IPC                        | UI |
| 201. | CUD | Chidambaram Town PS Cr.No.79/20 u/s 143, 341 IPC                    | UI |
| 202. | CUD | Bhuvanagiri PS Cr.No.45/20 u/s 341, 143, 148 IPC                    | UI |
| 203. | CUD | Portonovo PS Cr.No.46/20 u/s 143, 148 IPC r/w 151 Cr.P.C            | UI |
| 204. | CUD | Portonovo PS Cr.No.47/20 u/s 143, 148 IPC r/w 151 Cr.P.C            | UI |
| 205. | CUD | Killai PS Cr.No.29/20 u/s 143, 188 IPC r/w 151 Cr.P.C               | UI |
| 206. | CUD | Mandarakuppam PS Cr.No.40/20 u/s 143, 148, 341                      | UI |
| 207. | CUD | K.M.Koil PS Cr.No.56/20 u/s 143, 188, 341                           | UI |
| 208. | CUD | Nellikuppam PS Cr.No.69/20 u/s 143, 188, 341                        | UI |
| 209. | CUD | Panruti PS Cr.No.92/20 u/s 143, 188, 341                            | UI |
| 210. | CUD | Cuddalore NT PS Cr.No.83/20 u/s 143, 188 IPC                        | UI |
| 211. | CUD | Chidambaram Town PS Cr.No.81/20 u/s 143, 188 IPC                    | UI |
| 212. | CUD | Portonovo PS Cr.No.49/20 u/s 143, 188 IPC r/w 151 Cr.P.C            | UI |
| 213. | CUD | Mangalampet PS Cr.No.60/20 u/s 143, 188 IPC                         | UI |
| 214. | CUD | Vadalur PS Cr.No.61/20 u/s 143, 341                                 | UI |
| 215. | CUD | Panruti PS Cr.No.96/20 u/s 143, 188 IPC                             | UI |
| 216. | CUD | Cuddalore NT PS Cr.No.84/20 u/s 143, 188 IPC                        | UI |
| 217. | CUD | Parangipettai PS Cr.No.52/20 u/s 143, 188 IPC                       | UI |
| 218. | CUD | Mangalampettai PS Cr.No.20 u/s 143, 151 IPC                         | UI |
| 219. | CUD | Cuddalore NT PS Cr.No.86/20u/s 143, 153, 341, 504, 505(i)(b)(c) IPC | UI |
| 220. | CUD | K.M.Koil PS Cr.No.63/20 u/s 143, 188 IPC                            | UI |
| 221. | CUD | Portonovo PS Cr.No.55/20u/s 143, 188 IPC r/w 151 Cr.P.C             | UI |
| 222. | CUD | K.M.Koil PS Cr.No.64/20u/s 143, 188 IPC                             | UI |
| 223. | CUD | Cuddalore NT PS Cr.No.94/20u/s 143, 188 IPC                         | UI |
| 224. | CUD | Chidambaram Town PS Cr.No. 86/20 u/s 341, 143 IPC                   | UI |
| 225. | CUD | Vridhachalam PS Cr.No.149/20u/s 143, 188 IPC                        | UI |
| 226. | CUD | Portonovo PS Cr.No.60/20u/s 143, 188 IPC                            | UI |
| 227. | CUD | Vridhachalam PS Cr.No.156/2020u/s 143, 188 IPC                      | UI |
| 228. | CUD | Vridhachalam PS Cr.No.157/2020u/s 143, 188 IPC                      | UI |
| 229. | CUD | K.M.Koil PS Cr.No.67/2020u/s 143, 188 IPC                           | UI |
| 230. | CUD | Cuddalore NT PS Cr.No.100/2020u/s 143, 188 IPC                      | UI |



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| 231. | CUD | Chidambaram Town PS Cr.No.89/2020u/s 143, 341, 188 IPC                               | UI |
| 232. | CUD | Pennadam PS Cr.No.45/2020u/s 143, 188 IPC                                            | UI |
| 233. | CUD | Panruti PS Cr.No.126/2020u/s 143, 188 IPC                                            | UI |
| 234. | CUD | Cuddalore NT PS Cr.No.104/20u/s 143, 188 IPC                                         | UI |
| 235. | CUD | Portonovo PS Cr.No.62/2020u/s 143, 188 IPC                                           | UI |
| 236. | CUD | Vridhachalam PS Cr.No.158/2020u/s 143, 188 IPC                                       | UI |
| 237. | CUD | Chidambaram Town PS Cr.No.93/20u/s 143, 188 IPC                                      | UI |
| 238. | CUD | Vadalur PS Cr.No.72/20u/s 143, 341 IPC                                               | UI |
| 239. | CUD | K.M.Koil PS Cr.No.70/20u/s 143, 188 IPC                                              | UI |
| 240. | CUD | Cuddalore NT PS Cr.No.110/20u/s 143, 188 IPC                                         | UI |
| 241. | CUD | Tittakudi PS Cr.No.61/20u/s 143, 188 IPC                                             | UI |
| 242. | CUD | Portonovo PS Cr.No.66/20u/s 143, 188 IPC                                             | UI |
| 243. | CUD | Thirupapuliyur PS Cr.No.153/20u/s 143, 341, 188 IPC                                  | UI |
| 244. | CUD | Portonovo PS Cr.No.67/20u/s 143, 188 IPC                                             | UI |
| 245. | CUD | Mangalampettai PS Cr.No.69/20u/s 143, 188 IPC                                        | UI |
| 246. | CUD | Panruti PS Cr.No.144/20u/s 143 188 IPC                                               | UI |
| 247. | CUD | Killai PS Cr.No.45/20u/s 143, 188 IPC r/w 151Cr.PC                                   | UI |
| 248. | CUD | Mangalampettai PS Cr.No.71/20u/s 143, 188 IPC                                        | UI |
| 249. | CUD | Killai PS Cr.No.20u/s 143, 188 IPCr/w 151Cr.P.C                                      | UI |
| 250. | CUD | Mangalampettai PS Cr.No.73/20u/s 143, 188 IPC                                        | UI |
| 251. | CUD | Killai PS Cr.No.48/20u/s 143, 188 IPC r/w 151 Cr.PC                                  | UI |
| 252. | CUD | Mangalampettai PS Cr.No.74/20u/s 143, 188 IPC                                        | UI |
| 253. | CUD | Pennadam PS Cr.No.49/20u/s 143, 188 IPC                                              | UI |
| 254. | CUD | Panruti PS Cr.No.155/20u/s 143, 188 IPC                                              | UI |
| 255. | CUD | Killai PS Cr.No.49/20u/s 143, 188 IPC r/w 151 Cr.PC                                  | UI |
| 256. | CUD | Portonovo PS Cr.No.73/20u/s 143, 188 IPC                                             | UI |
| 257. | CUD | Mangalampettai PS Cr.No.75/20u/s 143, 188 IPC                                        | UI |
| 258. | CUD | Panruti PS Cr.No.157/20u/s 143, 188 IPC                                              | UI |
| 259. | CUD | Veppur PS Cr.No.89/20u/s 143, 188 IPC                                                | UI |
| 260. | CUD | Mangalampettai PS Cr.No.76/20u/s 143, 188 IPC                                        | UI |
| 261. | CUD | Vadalur PS Cr.No.78/20u/s 341, 143, 188 IPC                                          | UI |
| 262. | CUD | Panruti PS Cr.No.159/20u/s 143, 188 IPC                                              | UI |
| 263. | CUD | Portonovo PS Cr.No.74/20u/s 143, 188 IPC                                             | UI |
| 264. | CUD | Vridhachalam PS Cr.No.196/20u/s 143, 188 IPC                                         | UI |
| 265. | CUD | Mangalampettai PS Cr.No.78/20u/s 143, 188 IPC                                        | UI |
| 266. | CUD | Panruti PS Cr.No.162/20u/s 143, 188 IPC                                              | UI |
| 267. | CUD | Panruti PS Cr.No.167/20u/s 143, 188 IPC                                              | UI |
| 268. | CUD | Portonovo PS Cr.No.75/20u/s 143, 188 IPC                                             | UI |
| 269. | CUD | Panruti PS Cr.No.173/20u/s 143, 188 IPC                                              | UI |
| 270. | CUD | Cuddalore NT PS Cr.No.135/20u/s 143, 188 IPC                                         | UI |
| 271. | CUD | Chidambaram TN PS Cr.No.107/20u/s 143, 188 IPC                                       | UI |
| 272. | CUD | Killai Cr.No.162/20 u/s 271, 143, 188 IPC r/w 151 Cr.P.C                             | UI |
| 273. | CUD | Killai PS Cr.No.163/20 u/s 271, 143, 188 IPC r/w 151 Cr.P.C                          | UI |
| 274. | CUD | Annamalai nagar PS Cr.No.459/20 u/s 505 IPC (SPGP No.198/SP camp/2020,               | UI |
| 275. | CUD | Panruti PS, Cr.No.2189/20 u/s 143,188, 269 IPC                                       | UI |
| 276. | CUD | Panruti PS, Cr.No.2288/20 u/s 143, 188, 269 IPC                                      | UI |
| 277. | CUD | Chidambaram Town PSCr.No.617/21, U/s, 143,188, IPC R/w 51(b) Disaster management Act | UI |

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| 278. | CUD | Mangalampet PSCr.No.222/21, U/s, 143,188, IPC R/w 51(b)<br>Disaster management Act                                                 | UI |
| 279. | CUD | Kattumannor Koil PSCr.No.388/21, U/s, 143,188, IPC R/w 51(b)<br>Disaster management Act                                            | UI |
| 280. | CUD | Mangalampet PS Cr. No. 49/2020 U/s 143,151,341 IPC                                                                                 | UI |
| 281. | CUD | Mangalampet PS Cr. No. 70/2020 U/s 143,188 IPC                                                                                     | UI |
| 282. | CUD | Aladi PS 722/2020 u/s 143,188,270 ipc 3 of epidamic act 5(i)(b)<br>dieases management act                                          | UI |
| 283. | CUD | Cr.No.63/21 u/s 51(B) Disaster management act 2005and 3 of<br>epidemic act 1897                                                    | UI |
| 284. | CUD | Killai PS Cr.No.74/2021 U/s.143, 188 IPC                                                                                           | UI |
| 285. | CUD | Parangepettai PSCr.No:112/2021U/s. 143, 188 IPC r                                                                                  | UI |
| 286. | CUD | Mangalampettai PSCr.No:160/2021U/s. 143, 188 IPC                                                                                   | UI |
| 287. | CUD | Mangalampettai PSCr.No:159/2021U/s. 143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act          | UI |
| 288. | CUD | Aladi PS Cr.No:36/2021U/s. 143, 188 IPC r/w 51(b) Disaster<br>management Act-2005 and 3 of Epidemic Diseases Act -1897             | UI |
| 289. | CUD | Kattumannarkoil PSCr.No:299/2021U/s. 143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act         | UI |
| 290. | CUD | Kattumannarkoil PSCr.No:298/2021U/s. 143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act         | UI |
| 291. | CUD | NellikuppamPS Cr.No.367/2021 U/s.143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act<br>-1897    | UI |
| 292. | CUD | Killai PS Cr.No.77/2021 U/s.143, 188 IPC r/w 51(b) Disaster<br>management Act-2005 and 3 of Epidemic Diseases Act -1897            | UI |
| 293. | CUD | Killai PS Cr.No.78/2021 U/s.143, 188 IPC r/w 51(b) Disaster<br>management Act-2005 and 3 of Epidemic Diseases Act -1897            | UI |
| 294. | CUD | Parangepettai PSCr.No:113/2021U/s. 143, 188 IPC r/w 51(b)<br>Disaster management Act-                                              | UI |
| 295. | CUD | Chidambaram Town PSCr.No:543/2021U/s. 143, 188 IPC r/w<br>51(b) Disaster management Act and 3 of epidemic act                      | UI |
| 296. | CUD | Mangalampettai PSCr.No:161/2021U/s. 143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act          | UI |
| 297. | CUD | Mangalampettai PSCr.No:162/2021U/s. 143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act          | UI |
| 298. | CUD | Kattumannarkoil PSCr.No:311/2021U/s. 143, 188, 269 IPC r/w<br>51(b) Disaster management Act-2005 and 3 of Epidemic<br>Diseases Act | UI |
| 299. | CUD | NellikuppamPS Cr.No.380/2021 U/s.143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act<br>-1897    | UI |
| 300. | CUD | NellikuppamPS Cr.No.381/2021 U/s.143, 188 IPC r/w 51(b)<br>Disaster management Act-2005 and 3 of Epidemic Diseases Act<br>-1897    | UI |
| 301. | CUD | K.M.Koil PSCr.No.337/21 u/s 143, 188, 269 IPC r/w 51(b)<br>Disaster Management Act 2005& Rule 3 of Epidemic Diseases<br>Act 1897.  | UI |
| 302. | VLR | Vellore North L & O PS Cr.No. 887/2019 u/s 143,188 IPC                                                                             | UI |

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| 303. | VLR  | Vellore North L & O PS Cr.No. 903/2019 u/s 143,188 IPC                                  | UI |
| 304. | VLR  | Vellore North L & O PS Cr.No. 43/2020 u/s 143,188, 141 IPC                              | UI |
| 305. | VLR  | Vellore North L & O PS Cr.No. 65/2020 u/s 143,188 IPC                                   | UI |
| 306. | VLR  | Vellore North L & O PS Cr.No. 66/2020 u/s 143,188 IPC                                   | UI |
| 307. | VLR  | Vellore North L & O PS Cr.No. 67/2020 u/s 143,188 IPC                                   | UI |
| 308. | VLR  | Vellore North L & O PS Cr.No. 115/2020 u/s 143,188,153, 341,504, 505(1)(b), 505(1)C IPC | UI |
| 309. | VLR  | Vellore North L & O PS Cr.No.138/2020 u/s 143,188, 341 IPC                              | UI |
| 310. | VLR  | Vellore North L & O PS Cr.No.139/2020 u/s 143,188, 341 IPC                              | UI |
| 311. | VLR  | Vellore North L & O PS Cr.No.166/2020 u/s 143,188 IPC                                   | UI |
| 312. | VLR  | Vellore North L & O PS Cr.No.214 /2020 u/s 143,188 IPC                                  | UI |
| 313. | VLR  | Vellore Sotuh L&O PS Cr No. 123/20 U/s 143, 188 IPC                                     | UI |
| 314. | VLR  | Vellore Sotuh L&O PS Cr No. 126/20 U/s 143, 188 IPC                                     | UI |
| 315. | VLR  | Vellore Sotuh L&O PS Cr No. 131/20 U/s 143, 188 IPC                                     | UI |
| 316. | VLR  | Vellore Sotuh L&O PS Cr No. 134/20 U/s 143, 188 IPC                                     | UI |
| 317. | VLR  | Pallikonda PS Cr.No.99/2020 u/s 143,188,341 IPC                                         | UI |
| 318. | VLR  | Gudiyatham TN PS Cr.No.104/2020, u/s 143, 188 IPC                                       | UI |
| 319. | RPT  | Arcot TN PSCr.No.799/2019 U/s 143, 341IPC                                               | UI |
| 320. | RPT  | Arcot TN PS Cr.No.801/2019 U/s 143, 341IPC                                              | UI |
| 321. | RPT  | Arcot TN PS Cr.No.828/19 U/s 143, 341 IPC                                               | UI |
| 322. | RPT  | Ranipet PS Cr.No.772/19 U/s 143, 341 IPC                                                | UI |
| 323. | RPT  | Ranipet PS Cr.No.756/19 U/s 143, 341,188 IPC                                            | UI |
| 324. | RPT  | Ranipet PS Cr.No.773/19 U/s 143, 341IPC                                                 | UI |
| 325. | RPT  | Arakkonam TN PS Cr.No.896/19 U/s 143,341 IPC                                            | UI |
| 326. | RPT  | Arakkonam TN PS Cr.No.897/2019 U/s 143,341 IPC                                          | UI |
| 327. | RPT  | Ranipet PS Cr.No.139/20 20 U/s 143,188,153, 341,504,505 (1)(b)(c) IPC,                  | UI |
| 328. | RPT  | Ranipet PS Cr.No.125/20 20U/s 143, 341, 188 IPC                                         | UI |
| 329. | RPT  | Ranipet PS Cr.No.174/20 U/s143,341,188 IPC                                              | UI |
| 330. | RPT  | Ranipet PS Cr.No.179/20 U/s143,341,188 IPC                                              | UI |
| 331. | RPT  | Ranipet PS Cr.No.180/20 U/s143,341, 188 IPC                                             | UI |
| 332. | RPT  | Ranipet PS Cr.No.181/20 U/s 143,341,188 IPC                                             | UI |
| 333. | RPT  | Ranipet PS Cr.No.184/20 U/s143,341, 188 IPC                                             | UI |
| 334. | RPT  | Ranipet PS Cr. No. 131/2020 U/s 143, 341, 188 IPC                                       | UI |
| 335. | RPT  | Arcot TN PS Cr. No. 06/20 U/s 143, 341 IPC                                              | UI |
| 336. | RPT  | Arcot TN PS Cr.No.112/20 20U/s 143, 341, 188 IPC                                        | UI |
| 337. | RPT  | Arcot Town PS Cr.No.114/2020 U/s 143,341,188 IPC                                        | UI |
| 338. | RPT  | Arcot TN PS Cr. No. 127/2020 U/s 143, 188, 153, 341, 504,505(1)(b),(c) IPC              | UI |
| 339. | RPT  | Arcot TN PS Cr.No.145/2020 U/s143,188,341 IPC.                                          | UI |
| 340. | RPT  | Arcot Town PS Cr.No.115/2020 u/s 143, 341,188 IPC                                       | UI |
| 341. | RPT  | Walajah PS Cr. No. 113/2020 U/s 341, 143, 188 IPC                                       | UI |
| 342. | RPT  | Kalavai PS Cr. No. 35/2020 U/s 143, 341, 188 IPC                                        | UI |
| 343. | RPT  | Arakkonam TN PS Cr. No.89/20 u/s.143,341 IPC                                            | UI |
| 344. | RPT  | Arakkonam Town PS Cr. No.103/20 u/s.143,341, 188 IPC                                    | UI |
| 345. | TPTR | Tirupathur TN PS Cr.No.230/2019 U/s 143,341,188 IPC                                     | UI |
| 346. | TPTR | Ambur TN PS Cr.No.591/2019 U/s 188,341 IPC                                              | UI |
| 347. | TPTR | Vaniyambadi TN PS Cr.No.527/19 U/s 143, 341, 188 IPC                                    | UI |
| 348. | TPTR | Tirupathur TN PS Cr.No.237/2019 U/s 143,341,188 IPC                                     | UI |

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| 349. | TPTR | Vaniyambadi TN PS Cr.No.536/2019 U/s 143,188 IPC                | UI |
| 350. | TPTR | Thirupathur TN PS Cr No. 238/2019 U/s 143, 188 IPC              | UI |
| 351. | TPTR | Ambur TN PS Cr.No.18/2020 U/s 143, 341, 188 IPC                 | UI |
| 352. | TPTR | Ambur TN Ps Cr.No.19/2020 U/s 143, 341, 188 IPC                 | UI |
| 353. | TPTR | Tirupathur TN PS Cr.No.34/2020 u/s143,341,188ipc                | UI |
| 354. | TPTR | Vaniyambadi TN PS Cr.No.80/2020 U/s 143, 341, 188 IPC           | UI |
| 355. | TPTR | Ambur TN Ps Cr.No.105/2020 U/s 143, 341, 188 IPC                | UI |
| 356. | TPTR | Ambur TN Ps Cr.No.108/2020 U/s 143, 341, 505(ii) IPC            | UI |
| 357. | TPTR | Vaniyambadi TN PS Cr.No.98/2020 U/s 143, 341, 504, 505 (ii) IPC | UI |
| 358. | TVM  | Chengam PS Cr.No:07/2020 U/S 151 Crpc                           | UI |
| 359. | TVM  | TVM Town PS, Cr.No.77/2020 u/s 147,188 IPC                      | UI |
| 360. | TVM  | Polur PS Cr.No.92/20 u/s 143,188 IPC                            | UI |
| 361. | TVM  | Chetpet Cr.No.82/20 u/s 143,188 IPC                             | UI |
| 362. | TVM  | Cheyyar PS Cr.NO:83/2020 u/s143,188 IPC                         | UI |
| 363. | TVM  | Arni Town P.S Cr.No 112/2020 u/s 143, 188 IPC on 14.02.2020     | UI |
| 364. | TVM  | Chengam PS Cr.No:93/2020 U/S 143,188 IPC                        | UI |
| 365. | TVM  | Polur PS Cr.No.94/20 u/s 143,188 IPC                            | UI |
| 366. | TVM  | TVM East PS, Cr.No.87/20 u/s 53,341,143,504,505(i)(b) IPC       | UI |
| 367. | TVM  | Chetpet Cr.No.114/20 u/s 143,188 IPC                            | UI |
| 368. | TVM  | TVM Town PS, Cr.No.105/2020 u/s 147,188 IPC                     | UI |
| 369. | TVM  | Vandavasi South PS Cr.No. 81/2020 u/s 143, 188-IPC              | UI |
| 370. | TVM  | TVM Town PS, Cr.No.127/2020 u/s 147,188 IPC                     | UI |
| 371. | TVM  | Thandarampet PS<br>Cr.No: 87/2020 u/s 143,188 IPC               | UI |
| 372. | TVM  | TVM Town PS, Cr.No.129/2020 u/s 147,188 IPC                     | UI |
| 373. | TVM  | Vandavasi South PS Cr.No. 91/2020 u/s 143, 188, 341-IPC         | UI |
| 374. | TVM  | TVM Town PS, Cr.No.166/2020 u/s 143,188 IPC                     | UI |
| 375. | TVM  | TVMalai Town PS Cr.No.581/2021 u/s 143, 269, 270 IPC            | UI |
| 376. | TVM  | TVMalai Town PS Cr.No.580/2021 u/s 143, 269, 270 IPC            | UI |
| 377. | TVM  | TVMalai East PS Cr.No.405/2021 u/s 143, 269, 270 IPC            | UI |
| 378. | TVM  | Vettavalam PS Cr.No.258/2021 u/s 143, 188, 269, 271 IPC         | UI |
| 379. | TVM  | Polur PS Cr.No.510/2021 u/s 143, 188, 269, 270 IPC              | UI |
| 380. | TVM  | Polur PS Cr.No.511/2021 u/s 143, 188, 269, 270 IPC              | UI |
| 381. | TVM  | Polur PS Cr.No.512/2021 u/s 143, 188, 269, 270 IPC              | UI |
| 382. | TVM  | Polur PS Cr.No.513/2021 u/s 143, 188, 269, 270 IPC              | UI |
| 383. | TVM  | Arni Town PS Cr.No.539/2021 u/s 143, 188, 269 IPC               | UI |
| 384. | TVM  | Arni Town PS Cr.No.540/2021 u/s 143, 188, 269 IPC               | UI |
| 385. | TVM  | Vandavasi South PS cr.No.343/21 u/s 143, 188, 269, 270 IPC      | UI |
| 386. | TVM  | Vandavasi South PS Cr.No.351/21 u/s 143, 188, 269, 270 IPC      | UI |
| 387. | TVM  | TVMalai Town PSCr.No.593/2021 u/s 143, 269, 270 IPC             | UI |
| 388. | TVM  | TVMalai Town PSCr.No.596/2021 u/s 143, 269, 270 IPC             | UI |
| 389. | TVM  | TVMalai Town PSCr.No.595/2021 u/s 143, 269, 270 IPC             | UI |
| 390. | TVM  | TVMalai Town PSCr.No.594/2021 u/s 143, 269, 270 IPC             | UI |
| 391. | TVM  | Vettavalam PS Cr.No.270/2021 u/s 143, 188, 271 IPC              | UI |
| 392. | TVM  | Chetpet PSCr.No.397/2021 u/s 188, 269, 270 IPC                  | UI |
| 393. | TVM  | ChetpetPSCr.No.399/2021 u/s 188, 269, 270 IPC                   | UI |
| 394. | TVM  | CheyyarPS Cr.No.451/2021 u/s 143, 188, 269, 270 IPC             | UI |
| 395. | TVM  | ChengamPS Cr.No.361/2021, u/s 143, 188, 269, 271 IPC            | UI |
| 396. | TVM  | Arni Town PSCr.No.561/2021 u/s 143, 188, 269 IPC                | UI |

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| 397. | TVM | Arni Taluk PSCr.No.563/2021 u/s 188, 269 IPC                                                  | UI |
| 398. | TVM | Kannamangalam PSCr.No.420/2021 u/s 143, 188, 269 IPC                                          | UI |
| 399. | TVM | Kannamangalam PS Cr.No.421/2021 u/s 143, 188, 269 IPC                                         | UI |
| 400. | TRI | Thuvakudi PS Cr.No.22/2020 u/s 4(i) TNOPPD Act                                                | UI |
| 401. | TRI | Thuvarankurichi PS Cr.No.34/20 U/S 143,341 IPC                                                | UI |
| 402. | TRI | Inamkulathur PS Cr.No. 13/2020 u/s 4(A)(1a) TNOPPD Act                                        | UI |
| 403. | TRI | Manikandam PS Cr.No. 17/2020 u/s 4 of TNOPPD Act 1959                                         | UI |
| 404. | TRI | Manapparai PS Cr. No 58/2020 U/s 341,143 IPC                                                  | UI |
| 405. | TRI | Navalpattu PS Cr.No. 36/2020 u/s 143 IPC r/w 157 Cr.PC                                        | UI |
| 406. | TRI | Manapparai PS Cr. No 79/2020 U/s 341,143 IPC                                                  | UI |
| 407. | TRI | Thuvakudi PS Cr.No. 32/2020 u/s 143, 188 IPC                                                  | UI |
| 408. | TRI | Thuvarankurichi PS Cr.No.41/20 U/S 143,341 IPC)                                               | UI |
| 409. | TRI | Thuvarankurichi PS Cr.No.42/20U/S 143,341 IPC)                                                | UI |
| 410. | TRI | Thuvarankurichi PS Cr.No. 43/20 U/S 143,341 IPC)                                              | UI |
| 411. | TRI | Valanadu PS Cr.No.42/2020 U/S. 143,341 IPC.                                                   | UI |
| 412. | TRI | Lalgudi PS Cr. No: 1452/20 u/s 143,188,269,270 IPC r/w 51(B) DM Act                           | UI |
| 413. | TRI | Lalgudi PS Cr. No: 1453/20 u/s 143,188,269,270 IPC r/w 51(B) DM Act                           | UI |
| 414. | PDK | Town PS Cr No.194/19 u/s 143,341 IPC                                                          | UI |
| 415. | PDK | Town PS Cr No.207/19 u/s 143,341 IPC                                                          | UI |
| 416. | PDK | Town PS Cr No.163/19 u/s 143,283,341 IPC                                                      | UI |
| 417. | PDK | Alangudi Cr No.012/20u/s 143,283.341 IPC                                                      | UI |
| 418. | PDK | Town PS Cr No.77/20 u/s 143, 341, 283 IPC                                                     | UI |
| 419. | PDK | Annavasal PS Cr No.20/20 u/s 143,341,283 IPC                                                  | UI |
| 420. | PDK | Town PS Cr No.87/20, u/s 143, 341, 283 IPC                                                    | UI |
| 421. | PDK | Town PS Cr No.1473/20 u/s 143, 341, 283 IPC                                                   | UI |
| 422. | PDK | Town PS Cr No.267/20 u/s 295 (A) IPC r/w 67 IT ACT                                            | UI |
| 423. | PDK | Kottaipattinam PS Cr No.324/20 U/S 143,283, 269,270 IPC r/w 51(b) Disaster management act2005 | UI |
| 424. | PDK | Town PS Cr No.1136/20 u/s 143, 283, 269, 270 IPC r/w 51(b) DM ACT                             | UI |
| 425. | PDK | Town PS Cr No.1138/20 u/s 143, 283, 269, 270 IPC r/w 51(b) DM ACT                             | UI |
| 426. | PDK | Alangudi PS Cr No.581/20 u/s 143,341,270,271 IPC and 51(b) DM act                             | UI |
| 427. | PDK | Karambakudi PS Cr No.684/20 u/s143,283, 269 ,270 IPC R/W 51(b) Disaster Management Ac         | UI |
| 428. | PDK | Karambakudi PS Cr No.685/20 u/s143,283, 269 ,270 IPC R/W 51(b) Disaster Management Act        | UI |
| 429. | PDK | Town PS Cr No.1173/20 u/s 143,283, 269, 270 r/w 51(b) DM IPC                                  | UI |
| 430. | PDK | CGandarvakkottai PS Cr No.520/20 U/S 143,283, 269,270 IPC                                     | UI |
| 431. | PDK | Town PS Cr No.1331/20 u/s 143, 283, 269, 270 IPC r/w 51(b) DM ACT                             | UI |
| 432. | PDK | Town PS Cr No.784/20 u/s143,283, 269 ,270 IPC R/W 51(b) Disaster Management Act               | UI |
| 433. | KRR | Vengamedu PS Cr.No. 43/20 U/s 143, 341 IPC                                                    | UI |
| 434. | PLR | PLR PS Cr.No 77/20, u/s 341,143 IPC                                                           | UI |
| 435. | PLR | PLR PS, Cr.No: 1653/20 269,143 IPC                                                            | UI |

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| 436. | PLR | PLR PS, Cr.No: 1654/20 269,143 IPC            | UI |
| 437. | PLR | PLR PS, Cr.No: 2109/20 269,143 IPC            | UI |
| 438. | PLR | PLR PS, Cr.No: 2132/20 269,143 IPC            | UI |
| 439. | PLR | PLR PS, Cr.No: 2139/20 269,143 IPC            | UI |
| 440. | PLR | PLR PS, Cr.No: 2146/20 269,143 IPC            | UI |
| 441. | PLR | PLR PS, Cr.No: 2205/20 269,143 IPC            | UI |
| 442. | PLR | PLR PS, Cr.No: 2290/20 269,143 IPC            | UI |
| 443. | PLR | PLR PS, Cr.No: 2303/20 269,143 IPC            | UI |
| 444. | PLR | PLR PS, Cr.No: 2312/20 269,143 IPC            | UI |
| 445. | PLR | PLR PS, Cr.No: 2446/20 269,143 IPC            | UI |
| 446. | PLR | PLR PS, Cr.No: 2460/20 269,143 IPC            | UI |
| 447. | PLR | PLR PS, Cr.No: 2465/20 269,143 IPC            | UI |
| 448. | PLR | PLR PS, Cr.No: 2479/20 269,143 IPC            | UI |
| 449. | PLR | PLR PS, Cr.No: 2500/20 269,143 IPC            | UI |
| 450. | PLR | PLR PS, Cr.No: 2505/20 269,143 IPC            | UI |
| 451. | PLR | PLR PS, Cr.No: 2506/20 269,143 IPC            | UI |
| 452. | PLR | PLR PS, Cr.No: 2507/20 269,143 IPC            | UI |
| 453. | PLR | PLR PS, Cr.No: 2511/20 269,143 IPC            | UI |
| 454. | PLR | PLR PS, Cr.No: 2516/20 269,143 IPC            | UI |
| 455. | PLR | PLR PS, Cr.No: 2548/20 269,143 IPC            | UI |
| 456. | PLR | PLR PS, Cr.No: 03/21 269,143 IPC              | UI |
| 457. | PLR | PLR PS, Cr.No: 201/21 269,143 IPC             | UI |
| 458. | PLR | PLR PS, Cr.No: 202/21 269,143 IPC             | UI |
| 459. | PLR | PLR PS, Cr.No: 219/21 269,143 IPC             | UI |
| 460. | PLR | MMD PS, Cr.No : 58/20 U/s 341, 143 IPC        | UI |
| 461. | PLR | MMD PS, Cr.No : 60/20 U/s 341, 143 IPC        | UI |
| 462. | PLR | MMD PS, Cr.No : 64/20 U/s 341, 143 IPC        | UI |
| 463. | PLR | MMD PS, Cr.No : 65/20 U/s 341, 143 IPC        | UI |
| 464. | PLR | MMD PS, Cr.No : 67/20 U/s 341, 143 IPC        | UI |
| 465. | PLR | MMD PS, Cr.No : 68/20 U/s 341, 143 IPC        | UI |
| 466. | PLR | MMD PS, Cr.No : 69/20 U/s 341, 143 IPC        | UI |
| 467. | PLR | MMD PS, Cr.No : 71/20 U/s 341, 143 IPC        | UI |
| 468. | PLR | MMD PS, Cr.No : 72/20 U/s 341, 143 IPC        | UI |
| 469. | PLR | MMD PS, Cr.No : 73/20 U/s 341, 143 IPC        | UI |
| 470. | PLR | MMD PS, Cr.No : 82/20 U/s 341, 143 IPC        | UI |
| 471. | PLR | MMD PS, Cr.No : 89/20 U/s 341, 143 IPC        | UI |
| 472. | PLR | MMD PS, Cr.No : 92/20 U/s 341, 143 IPC        | UI |
| 473. | PLR | MMD PS, Cr.No : 93/20 U/s 341, 143 IPC        | UI |
| 474. | PLR | MMD PS, Cr.No : 97/20 U/s 341, 143 IPC        | UI |
| 475. | PLR | MMD PS, Cr.No : 101/20 U/s 341, 143 IPC       | UI |
| 476. | PLR | MMD PS, Cr.No : 76/20 U/s 341, 143 IPC        | UI |
| 477. | PLR | MMD PS, Cr.No : 84/20 U/s 341, 143 IPC        | UI |
| 478. | PLR | MMD PS, Cr.No : 87/20 U/s 341, 143 IPC        | UI |
| 479. | PLR | MMD PS, Cr.No : 90/20 U/s 341, 143 IPC        | UI |
| 480. | PLR | MMD PS, Cr.No : 99/20 U/s 341, 143 IPC        | UI |
| 481. | PLR | MMD PS, Cr.No: 02/21 269,143 IPC              | UI |
| 482. | PLR | V.Kalathur PS Cr.No : 34/20 U/s 341, 143 IPC  | UI |
| 483. | PLR | V.Kalathur PS Cr.No : 298/20 U/s 341, 143 IPC | UI |
| 484. | PLR | V.Kalathur PS Cr.No : 299/20 U/s 341, 143 IPC | UI |

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| 485. | PLR | V.Kalathur PS Cr.No : 26/20 U/s 341, 143 IPC                                                                                                           | UI |
| 486. | TAN | East PSCr.No.36/20, u/s,143,341 IPC                                                                                                                    | UI |
| 487. | TAN | East PS Cr.No.37/20, u/s, 143,341 IPC                                                                                                                  | UI |
| 488. | TAN | East PSCr.No.41/20 u/s.341,143IPC& 75 TNCP Act                                                                                                         | UI |
| 489. | TAN | East PSCr.No.57/20 u/s.341,143 IPC 75 TNCP Act                                                                                                         | UI |
| 490. | TAN | East PS Cr.No. 72/20 u/s.341,143 IPC 75 TNCP Act and 4 of TNOPPD act                                                                                   | UI |
| 491. | TAN | Cr.No.87/20 u/s.341,143 IPC 75 TNCP Act and 4 of TNOPPD act                                                                                            | UI |
| 492. | TAN | Cr.No.90/20 u/s.341,143 IPC 75 TNCP Act and 4 of TNOPPD act                                                                                            | UI |
| 493. | TAN | East PS Cr.No..93/20 u/s.341,143 IPC 75 TNCP Act and 4 of TNOPPD act                                                                                   | UI |
| 494. | TAN | East PS Cr.No.96/20 u/s.341,143 IPC 75 TNCP Act and 4 of TNOPPD act                                                                                    | UI |
| 495. | TAN | East PS Cr.No..98/20 u/s.341,143 IPC 75 TNCP Act and 4 of TNOPPD act                                                                                   | UI |
| 496. | TAN | East PS Cr.No.103/20 u/s 143,341,294(b),353,506(i) IPC                                                                                                 | UI |
| 497. | TAN | East PS Cr.No.105/20 u/s.341,143 294(b),506(2)IPC                                                                                                      | UI |
| 498. | TAN | Tan West PS Cr.No. 03/20 U/s 143,341 IPC                                                                                                               | UI |
| 499. | TAN | Tan West PS Cr.No. 21/20 U/s 143,341 IPC                                                                                                               | UI |
| 500. | TAN | Vallam Ps Cr. No.18/2020 U/S. 143,341 IPC                                                                                                              | UI |
| 501. | TAN | TamilUniversity PS Cr.No.22/2020 u/s. 143,341 IPC                                                                                                      | UI |
| 502. | TAN | Vallam PS Cr.No.53/2020 U/S.143, 341 IPC & 4 of TNOPPD Act                                                                                             | UI |
| 503. | TAN | Tamil University PS Cr.No. 39/20 u/s.143, 145,341 IPC                                                                                                  | UI |
| 504. | TAN | Thanjavur Taluk PS Cr.No. 49/20 u/s.143, 341 IPC r/w 4 A(1a) TNOPPD Act.                                                                               | UI |
| 505. | TAN | VALLAM PS CR No. 73/20 u/s 143,341 IPC                                                                                                                 | UI |
| 506. | TAN | Tamil university PSCr.No;51/2020U/S.143,341 IPC                                                                                                        | UI |
| 507. | TAN | Thirukkattupalli PS Cr.No. 18/20 U/s 143,188 IPC                                                                                                       | UI |
| 508. | TAN | Budalur PS Cr.No. 21/20 U/s 143,188 IPC                                                                                                                | UI |
| 509. | TAN | Thiruvaiyaru PS Cr.No. 37/20 U/s 143,341 IPC                                                                                                           | UI |
| 510. | TAN | Thirukkattupalli PS Cr.No. 31/20 U/s 143,188,341 IPC                                                                                                   | UI |
| 511. | TAN | Thiruvaiyaru PS Cr.No. 60/20 U/s 143,188,341 IPC                                                                                                       | UI |
| 512. | TAN | Thiruvaiyaru PS Cr.No. 62/20 U/s 143,188,341 IPC                                                                                                       | UI |
| 513. | TAN | Ayyampettai PSCr.No.25/2020 u/s 4(1)(a)(1) TNOPPD Act                                                                                                  | UI |
| 514. | TAN | Ayyampettai PSCr.No.33/2020 u/s 143,341 IPC                                                                                                            | UI |
| 515. | TAN | Ayyampettai PSCr.No.46/2020 u/s 188,341 IPC                                                                                                            | UI |
| 516. | TAN | KKM West P.S. Cr.No. 22/20 u/s143, 341 IPC                                                                                                             | UI |
| 517. | TAN | Kum West P.S. Cr.No. 46/20 u/s 143,341 IPC                                                                                                             | UI |
| 518. | TAN | Kum East P.S. Cr.No. 38/20 u/s 143,341 IPC                                                                                                             | UI |
| 519. | TAN | KKMTaluk P.S. Cr.No. 26/20 u/s 143, 341 IPC                                                                                                            | UI |
| 520. | TAN | Kumbakonam West PS Cr. No. 53/2020 u/s. 143, 341 IPC, Section 75, 83 (ii) of JJ Act (Child Care of Protection Act) 153, 153(A)(1)(a) 4 of TNOPPD Act   | UI |
| 521. | TAN | Kumbakonam West PS Cr. No. 54/2020 u/s. 143, 341 IPC, Section 75, 83(ii) of JJ Act (Child Care of Protection Act) 153, 153(A)(1)(a) IPC 4 of TNOPD Act | UI |

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| 522. | TAN | Kumbakonam West PS Cr. No. 55/2020 u/s. 143, 341, 506(ii) IPC, Section 75, 83 (ii) of JJ Act (Child Care of Protection Act) 153, 153(A)(1)(a) 4 of TNO PD Act       | UI |
| 523. | TAN | Kumbakonam West PS Cr. No. 56/2020 u/s. 143, 341, 506(ii) IPC, Section 75, 83 (ii) of JJ Act (Child Care of Protection Act), 153, 153(A)(1)(a) IPC, 4 of TNO PD Act | UI |
| 524. | TAN | Kumbakonam West PS Cr. No. 60/2020 u/s. 143, 341 IPC, Section 75, 83 (ii) of JJ Act (Child Care of Protection Act), 153, 153(A)(1)(a) IPC, 4 of TNO PD Act          | UI |
| 525. | TAN | Kumbakonam West PS Cr. No. 61/2020 u/s. 143, 341 IPC, Section 75, 83 (ii) of JJ Act (Child Care of Protection Act), 153, 153(A)(1)(a) IPC, 4 of TNO PD Act          | UI |
| 526. | TAN | Kumbakonam West PS Cr. No. 62/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act (Child Care of Protection Act), 153, 153(A)(1)(a) IPC, 4 of TNO PD Act                  | UI |
| 527. | TAN | Kumbakonam West PS Cr. No. 63/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act (Child Care of Protection Act), 153, 153(A)(1)(a) IPC, 4 of TNO PD Act                  | UI |
| 528. | TAN | Kumbakonam West PS Cr. No. 64/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act (Child Care of Protection Act), 153, 153(A)(1)(a) IPC, 4 of TNO PD Act                  | UI |
| 529. | TAN | Kumbakonam West PS Cr. No. 65/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act, 153, 153(A)(1)(a) IPC, 4 of TNO PD Act                                                 | UI |
| 530. | TAN | Kumbakonam West PS Cr. No. 66/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act, 153, 153(A)(1)(a) IPC, 4 of TNO PD Act.                                                | UI |
| 531. | TAN | Kumbakonam West PS Cr. No. 67/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act, 153, 153(A)(1)(a) IPC, 4 of TNO PD Act.                                                | UI |
| 532. | TAN | Kumbakonam West PS Cr. No. 68/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act, 153, 153(A)(1)(a) IPC, 4 of TNO PD Act                                                 | UI |
| 533. | TAN | Kumbakonam West PS Cr. No. 71/2020 u/s. 143, 341 IPC, 75, 83 (ii) of JJ Act, 153, 153(A)(1)(a) IPC, 4 of TNO PD Act                                                 | UI |
| 534. | TAN | Kumbakonam East PS Cr. No. 45/2020 u/s. 143, 147, 341, 153, 153(1)(a), & 3(A) Nuisance Act, r/w 4 Of Disfigurement Act, r/w 75 & 83 (2) JJ Act 2015                 | UI |
| 535. | TAN | Thiruppanandal PS Cr. No. 28/20 u/s 143, 341 IPC                                                                                                                    | UI |
| 536. | TAN | Thiruppanandal PS Cr. No. 45/20 u/s 143, 341 IPC                                                                                                                    | UI |
| 537. | TAN | Thiruppanandal PS Cr.no.49/2020 u/s 143,341,147,153,153(1)(a) IPC r/w 3A(1)(b) r/w 4 of TNO PD Act & JJ Act                                                         | UI |
| 538. | TAN | Thiruppanandal PS Cr. No.58/2020 u/s 143,341, IPC                                                                                                                   | UI |
| 539. | TAN | Thiruppanandal PS Cr. No. 74/20 u/s 143, 341 IPC                                                                                                                    | UI |
| 540. | TAN | Thiruppanandal PS Cr. No. 82/20 u/s 143, 341, 269 IPC                                                                                                               | UI |
| 541. | TAN | TVMR PS Cr. No. 32/20, u/s. 143,341 IPC                                                                                                                             | UI |
| 542. | TAN | TVNR PS : Cr.No. 57/20, u/s. 143,147,341, 153,153(A) r/w 3(A) TOWN Nuisance Act TNO PD Act 75 and 83 (2) JJ Act                                                     | UI |
| 543. | TAN | TVMR PS Cr.No. 58/20, u/s. 143,147,341, 153,153(A) r/w 3(A) TOWN Nuisance Act TNO PD Act 75 and 83 (2) JJ Act                                                       | UI |
| 544. | TAN | Natchiyarkoil PS Cr. No. 39/2020 u/s. 143, 341 IPC                                                                                                                  | UI |



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| 545. | TAN | Natchiyarkoil PS Cr. No. 45/2020 u/s.143,147,341, 153,153-(1)A IPC r/w.3(A) Town Nuisance Act. & 4 of TN.Open place Disfigure ment Act.                        | UI |
| 546. | TAN | Natchiyarkoil PS Cr. No. 51/2020u/s.143,147, 341,153,153-(1)A IPC r/w.3(A) Town Nuisance Act. & 4 of TN. Open place Disfigure ment Act.                        | UI |
| 547. | TAN | Natchiyarkoil PS Cr. No. 58/2020 u/s. 143, 147, 341,153,153-(1)A IPC r/w.3(A) Town Nuisance Act. & 4 of TN. Open place Disfigurement Act.75 83(ii) JJ Act.2015 | UI |
| 548. | TAN | Natchiyarkoil PS Cr. No. 59/2020 u/s.143, 147, 341, 153, 153-(1)A IPC r/w.3(A) Town Nuisance Act. & 4 of TN Open place Disfigurement Act.75 83(ii) JJ Act.2015 | UI |
| 549. | TAN | Natchiyarkoil PS Cr. No. 60/2020 u/s.143, 147, 341, 153,153(1)A IPC r/w.3(A) Town Nuisance Act. & 4 of TN Open place Disfigurement Act. 75 83(ii) JJ Act.2015  | UI |
| 550. | TAN | Natchiyarkoil PS Cr. No. 65/2020 u/s.143, 147, 341, 153, 153-(1)A IPC r/w.3(A) Town Nuisance Act. & 4 of TN Open place Disfigurement Act.75 83(ii) JJ Act.2015 | UI |
| 551. | TAN | Peravurani PS Cr.NO. 28/20 u/s 143, 341 IPC                                                                                                                    | UI |
| 552. | TAN | Peravurani PS Cr.No. 49/20 u/ s 143, 341 IPC                                                                                                                   | UI |
| 553. | TAN | Peravurani PS Cr.No. 51/20 u/s 143, 341 IPc                                                                                                                    | UI |
| 554. | TAN | Madukkur PS Cr.No. 12/20 u/s 143, 341 IPC                                                                                                                      | UI |
| 555. | TAN | Madukkur PS Cr.No. 20/20 u/ s 143, 341 IPC                                                                                                                     | UI |
| 556. | TAN | Madukkur PS Cr.No. 21/20 u/s 143, 341 IPC                                                                                                                      | UI |
| 557. | TAN | Madukkur PS Cr.No. 26/20 u/s 143, 341 IPc                                                                                                                      | UI |
| 558. | TAN | Madukkur PS Cr.No. 27/20 u/s 143, 341 IPC                                                                                                                      | UI |
| 559. | TAN | Madukkur PS Cr.No. 28/20 u/s 143, 341 IPC                                                                                                                      | UI |
| 560. | TAN | Madukkur Ps Cr.No. 51/20 u/s 143, 341                                                                                                                          | UI |
| 561. | TAN | Madukkur Ps Cr.No. 52/20 u/s 143, 341                                                                                                                          | UI |
| 562. | TAN | Madukkur PS Cr.No. 53/20 u/s 143, 341 IPc                                                                                                                      | UI |
| 563. | TAN | Madukkur PS Cr.No. 54/20 u/s 143, 341 IPc                                                                                                                      | UI |
| 564. | TAN | Madukkur PS Cr.No. 55/20 u/s 143, 341 IPC                                                                                                                      | UI |
| 565. | TAN | Madukkur PS Cr.No. 56/20 u/s 143, 341 IPc                                                                                                                      | UI |
| 566. | TAN | Madukkur Ps Cr.No. 64/20 u/s 143, 341 IPC                                                                                                                      | UI |
| 567. | TAN | Madukkur Ps Cr.No. 1295/20 u/s 188, 341 ,269 IPC                                                                                                               | UI |
| 568. | TAN | Sethubavachathiram PS Cr.No. 12/20 u/s 143, 341 IPC                                                                                                            | UI |
| 569. | TAN | Sethubavachathiram PS Cr.No. 32/20 u/s 143, 341 IPC                                                                                                            | UI |
| 570. | TAN | Sethubavachathiram PS Cr.No. 33/20 u/s 143, 341 IPC                                                                                                            | UI |
| 571. | TAN | Sethubavachathiram PS Cr.No. 34/20 u/s 143, 341 IPC                                                                                                            | UI |
| 572. | TAN | Sethubavachathiram PS Cr.No. 35/20 u/s 143, 341 IPC                                                                                                            | UI |
| 573. | TAN | Sethubavachathiram PS Cr.No. 36/20 u/s 143, 341 IPC                                                                                                            | UI |
| 574. | TAN | Sethubavachathiram PS Cr.No. 37/20 u/s 143, 341 IPC                                                                                                            | UI |
| 575. | TAN | Sethubavachathiram PS Cr.No. 39/20 u/s 143, 341 IPC                                                                                                            | UI |
| 576. | TAN | Sethubavachathiram PS Cr.No. 40/20 u/s 143, 341 IPC                                                                                                            | UI |
| 577. | TAN | Sethubavachathiram PS Cr.No. 43/20 u/s 143, 341 IPC                                                                                                            | UI |
| 578. | TAN | Sethubavachathiram PS Cr.No. 44/20 u/s 143, 341 IPC                                                                                                            | UI |
| 579. | TAN | Sethubavachathiram PS Cr.No. 46/20 u/s 143, 341 IPC                                                                                                            | UI |
| 580. | TAN | Sethubavachathiram PS Cr.No. 47/20 u/s 143, 341 IPC                                                                                                            | UI |
| 581. | TAN | Thiruchitrambalam PS Cr.No. 29/20 u/s 143, 341 IPC                                                                                                             | UI |
| 582. | TAN | Thiruchitrambalam PS Cr.No. 33/20 u/s 143, 341 IPC                                                                                                             | UI |

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| 583. | TAN | Thiruchitrabalam PS Cr.No. 38/20 u/s 143, 341 IPC                                                                    | UI |
| 584. | TAN | Adirampattinam PS Cr.No. 02/20 u/s 143, 341 IPC                                                                      | UI |
| 585. | TAN | Adirampattinam PS Cr.No. 03/20 u/s 143, 341 IPC                                                                      | UI |
| 586. | TAN | Adirampattinam PS Cr.No. 18/20 u/s 143, 341 IPC                                                                      | UI |
| 587. | TAN | Adirampattinam PS Cr.No. 37/20 u/s 143, 341 IPC                                                                      | UI |
| 588. | TAN | Adirampattinam PS Cr.No. 38/20 u/s 143, 341 IPC                                                                      | UI |
| 589. | TAN | Adirampattinam PS Cr.No. 39/20 u/s 143, 341 IPC                                                                      | UI |
| 590. | TAN | Adirampattinam PS Cr.No. 60/20 u/s 143, 341,290,291 IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act. | UI |
| 591. | TAN | Adirampattinam PS Cr.No. 76/20 u/s 143, 341 IPC                                                                      | UI |
| 592. | TAN | Adirampattinam PS Cr.No. 77/20 u/s 143, 341 IPC                                                                      | UI |
| 593. | TAN | Pattukkottai Town PS Cr.No.40/20 u/s 143, 341 IPC                                                                    | UI |
| 594. | TAN | Pattukkottai Town PS Cr.No. 68/20 u/s 143, 341 IPC                                                                   | UI |
| 595. | TAN | Pattukkottai Town PS Cr.No. 79/20 u/s 143, 341 IPC                                                                   | UI |
| 596. | TAN | Pattukkottai Town PS Cr.No. 98/20 u/s 143,188 IPC                                                                    | UI |
| 597. | TAN | Pattukkottai Town PS Cr.No. 102/20 u/s 143,188 IPC                                                                   | UI |
| 598. | TAN | Orathanadu PS Cr.No.100/20 U/S.143,341 IPC                                                                           | UI |
| 599. | TAN | Ayyampettai PS.Cr.No. 798/21 u/s 143,188, 269, 270 IPC                                                               | UI |
| 600. | TAN | Ayyampettai PS.Cr.No. 799/21 u/s 143,188, 269, 270 IPC                                                               | UI |
| 601. | TAN | Ayyampettai PS.Cr.No. 799/21 u/s 143,188, 269, 270 IPC                                                               | UI |
| 602. | TAN | East PS Cr.No.47/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 603. | TAN | East PS Cr.No.53/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 604. | TAN | East PS Cr.No.54/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 605. | TAN | East PS Cr.No.56/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 606. | TAN | East PS Cr.No.58/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 607. | TAN | East PS Cr.No.59/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 608. | TAN | East PS Cr.No.61/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 609. | TAN | East PS Cr.No.63/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 610. | TAN | East PS Cr.No.64/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 611. | TAN | East PS Cr.No.68/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 612. | TAN | East PS Cr.No.73/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 613. | TAN | East PS Cr.No.77/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 614. | TAN | East PS Cr.No.80/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |
| 615. | TAN | East PS Cr.No.82/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act          | UI |

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| 616. | TAN | East PS Cr.No.86/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC                                | UI |
| 617. | TAN | East PS Cr.No.89/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act           | UI |
| 618. | TAN | East PS Cr.No.92/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act           | UI |
| 619. | TAN | East PS Cr.No.95/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act           | UI |
| 620. | TAN | East PS Cr.No.97/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act           | UI |
| 621. | TAN | East PS Cr.No.99/20, u/s, 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act           | UI |
| 622. | TAN | East PS Cr.No.100/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 623. | TAN | East PS Cr.No.102/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 624. | TAN | East PS Cr.No.104/20 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act                | UI |
| 625. | TAN | East PS Cr.No.107/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 626. | TAN | East PS Cr.No.108/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 627. | TAN | East PS Cr.No.109/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 628. | TAN | East PS Cr.No.110/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 629. | TAN | East PS Cr.No.111/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 630. | TAN | East PS Cr.No.112/20 u/s 143,341,75TNCP Act 75,83(2) of JJ Act, 153,153(A) (1)(a) IPC r/w, 4 of TNOPPD Act            | UI |
| 631. | TAN | Peravurani Ps Cr.No. 48/20 u/s 153, 153(A)(1)(b)(c), 147, 155 IPC.                                                    | UI |
| 632. | TAN | Madukkur Ps Cr.No. 29/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75,83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act.  | UI |
| 633. | TAN | Madukkur Ps Cr.No. 30/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act. | UI |
| 634. | TAN | Madukkur Ps Cr.No. 32/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act. | UI |
| 635. | TAN | Madukkur Ps Cr.No. 34/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act. | UI |
| 636. | TAN | Madukkur Ps Cr.No. 36/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act. | UI |
| 637. | TAN | Madukkur Ps Cr.No. 40/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act. | UI |
| 638. | TAN | Madukkur Ps Cr.No. 50/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act. | UI |
| 639. | TAN | Madukkur Ps Cr.No. 57/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act  | UI |
| 640. | TAN | Madukkur Ps Cr.No. 58/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act  | UI |

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| 641. | TAN | Madukkur Ps Cr.No. 62/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 642. | TAN | Madukkur Ps Cr.No. 63/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 643. | TAN | Madukkur Ps Cr.No. 65/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 644. | TAN | Madukkur Ps Cr.No. 66/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 645. | TAN | Madukkur Ps Cr.No. 70/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 646. | TAN | Madukkur Ps Cr.No. 71/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 647. | TAN | Madukkur Ps Cr.No. 72/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 648. | TAN | Madukkur Ps Cr.No. 75/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 649. | TAN | Madukkur Ps Cr.No. 76/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 650. | TAN | Madukkur Ps Cr.No. 77/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 651. | TAN | Madukkur Ps Cr.No. 79/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of JJ Act, 153(A)(1) (a) IPC , 4(g) TNOPPD Act                               | UI |
| 652. | TAN | Sethubavachathiram PS Cr.No. 27/20 u/s 143, 341 IPC r/w 75 TNCP Act 75, 83(2) of JJ Act 153(A)(1)(a) IPC &4(g) of TNOPPD Act.                      | UI |
| 653. | TAN | Sethubavachathiram PS Cr.No. 28/20 u/s 153, 153(A)(1)(b)(c) & 147, 505 IPC                                                                         | UI |
| 654. | TAN | Adirampattinam PS Cr.No. 44/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |
| 655. | TAN | Adirampattinam PS Cr.No. 46/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |
| 656. | TAN | Adirampattinam PS Cr.No. 47/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act. Agitators Not arrested | UI |
| 657. | TAN | Adirampattinam PS Cr.No. 48/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |
| 658. | TAN | Adirampattinam PS Cr.No. 49/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |
| 659. | TAN | Adirampattinam PS Cr.No. 52/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                         | UI |
| 660. | TAN | Adirampattinam PS Cr.No. 53/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |
| 661. | TAN | Adirampattinam PS Cr.No. 54/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |
| 662. | TAN | Adirampattinam PS Cr.No. 57/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |
| 663. | TAN | Adirampattinam PS Cr.No. 61/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.                        | UI |

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| 664. | TAN | Adirampattinam PS Cr.No. 63/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 665. | TAN | Adirampattinam PS Cr.No. 65/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 666. | TAN | Adirampattinam PS Cr.No. 68/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 667. | TAN | Adirampattinam PS Cr.No. 69/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 668. | TAN | Adirampattinam PS Cr.No. 73/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 669. | TAN | Adirampattinam PS Cr.No. 74/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 670. | TAN | Adirampattinam PS Cr.No. 75/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.      | UI |
| 671. | TAN | Adirampattinam PS Cr.No. 78/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.      | UI |
| 672. | TAN | Adirampattinam PS Cr.No. 79/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.      | UI |
| 673. | TAN | Adirampattinam PS Cr.No. 81/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.      | UI |
| 674. | TAN | Adirampattinam PS Cr.No. 82/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.      | UI |
| 675. | TAN | Adirampattinam PS Cr.No. 84/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.      | UI |
| 676. | TAN | Adirampattinam PS Cr.No. 85/20 u/s 143, 341, 153(A)(1)(a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.      | UI |
| 677. | TAN | Adirampattinam PS Cr.No. 87/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 678. | TAN | Adirampattinam PS Cr.No. 88/20 u/s 143, 341, 153(A)(1) (a) IPC r/w 75 TNCP Act & 75,83(2) of JJ Act and 4(g) of TNOPPD Act.     | UI |
| 679. | TAN | Pattukkottai Town PS Cr.No. 69/20 u/s 143,341 IPC r/w 75 TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g) TNOPPD ACT | UI |
| 680. | TAN | Pattukkottai Town PS Cr.No. 71/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of 33 Act, 153(A)(1)(a) IPC r/w 4(g) TNOPPD Act  | UI |
| 681. | TAN | Pattukkottai Town PS Cr.No. 73/20 u/s 143, 341 IPC r/w 75 TNCP Act & 75, 83(2) of 33 Act, 153(A)(1)(a) IPC, 4(g) TNOPPD Act     | UI |
| 682. | TAN | Pattukkottai Town PS Cr.No. 78/20 u/s 143,341 IPC r/w 75 TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g) TNOPPD ACT | UI |
| 683. | TAN | Pattukkottai Town PS Cr.No. 80/20 u/s 143,341 IPC r/w 75 TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g) TNOPPD ACT | UI |
| 684. | TAN | Pattukkottai Town PS Cr.No. 81/20 u/s 143,341 IPC r/w 75 TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g) TNOPPD ACT | UI |
| 685. | TAN | Pattukkottai Town PS Cr.No. 82/20 u/s 143,341 IPC r/w 75 TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g) TNOPPD ACT | UI |

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| 686. | TAN | Pattukkottai Town PS Cr.No. 84/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT  | UI |
| 687. | TAN | Pattukkottai Town PS Cr.No. 85/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT  | UI |
| 688. | TAN | Pattukkottai Town PS Cr.No. 88/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT  | UI |
| 689. | TAN | Pattukkottai Town PS Cr.No. 89/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT  | UI |
| 690. | TAN | Pattukkottai Town PS Cr.No. 92/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT  | UI |
| 691. | TAN | Pattukkottai Town PS Cr.No. 95/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT  | UI |
| 692. | TAN | Pattukkottai Town PS Cr.No. 97/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT  | UI |
| 693. | TAN | Pattukkottai Town PS Cr.No. 101/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT | UI |
| 694. | TAN | Pattukkottai Town PS Cr.No. 103/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT | UI |
| 695. | TAN | Pattukkottai Town PS Cr.No. 104/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT | UI |
| 696. | TAN | Pattukkottai Town PS Cr.No. 108/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT | UI |
| 697. | TAN | Pattukkottai Town PS Cr.No. 110/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT | UI |
| 698. | TAN | Pattukkottai Town PS Cr.No. 111/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT | UI |
| 699. | TAN | Pattukkottai Town PS Cr.No. 114/20 u/s 143,341 IPC r/w 75<br>TNCP ACT & 75,83(2) of 33 ACT 153(A)(1)(a) IPC r/w 4 of (g)<br>TNOPPD ACT | UI |
| 700. | TAN | Pattukkottai Town PS Cr.No. 115/20 u/s 143, 341 IPC r/w 75<br>TNCP Act & 75, 83(2) of JJ Act,153(A)(1)(a) IPC r/w 4(g)<br>TNOPPD Act   | UI |
| 701. | TAN | Pattukkottai Town PS Cr.No. 118/20 u/s 143, 341 IPC r/w 75<br>TNCP Act & 75, 83(2) of JJ Act,153(A)(1)(a) IPC r/w 4(g)<br>TNOPPD Act   | UI |
| 702. | TAN | Pattukkottai Town PS Cr.No. 119/20 u/s 143, 341 IPC r/w 75<br>TNCP Act & 75, 83(2) of JJ Act,153(A)(1)(a) IPC r/w 4(g)<br>TNOPPD Act   | UI |

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| 703. | TAN | Ayyampettai PSCr.No.52/2020 u/s 341,143,153, 153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 4(1) TN OPPD Act      | UI |
| 704. | TAN | Ayyampettai PSCr.No.64/2020 u/s 341, 143, 153, 153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 4(1) TN OPPD Act    | UI |
| 705. | TAN | Ayyampettai PS Cr. No.65/2020 u/s 341, 143, 153, 153(A)(1)(a) IPC & 4(1) TNOPPD Act                                    | UI |
| 706. | TAN | Ayyampettai PSCr.No.67/2020 u/s 341,143, 153, 153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015                      | UI |
| 707. | TAN | Ayyampettai PSCr.No.69/2020 u/s 341, 143, 153, 153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015                     | UI |
| 708. | TAN | Ayyampettai PSCr.No.71/2020 u/s 341, 143, 153,153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act   | UI |
| 709. | TAN | Ayyampettai PSCr.No.72/2020 u/s 341, 143,153, 153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015                      | UI |
| 710. | TAN | Ayyampettai PSCr.No.73/2020 u/s 341,143, 153, 153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act   | UI |
| 711. | TAN | Ayyampettai PSCr.No.74/2020 u/s 341, 143,153, 153(A)(1)(a) IPC & 4(1) TN OPPD Act                                      | UI |
| 712. | TAN | Ayyampettai PSCr.No.75/2020 u/s 341,143,153,153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act     | UI |
| 713. | TAN | Ayyampettai PSCr.No.77/2020 u/s 341, 143, 153,153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act   | UI |
| 714. | TAN | Ayyampettai PSCr.No.78/2020 u/s 341,143,153,153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act     | UI |
| 715. | TAN | Ayyampettai PSCr.No.80/2020 u/s 341,143,153,153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act     | UI |
| 716. | TAN | Ayyampettai PSCr.No.83/2020 u/s 341,143,153,153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act     | UI |
| 717. | TAN | Papanasam PSCr.No.20/2020 u/s 341,143,188 IPC                                                                          | UI |
| 718. | TAN | Papanasam PSCr.No.26/2020 u/s 341,143 IPC                                                                              | UI |
| 719. | TAN | Papanasam PSCr.No.40/2020 u/s 188,341,143 IPC                                                                          | UI |
| 720. | TAN | Papanasam PSCr.No.52/2020 u/s 341,143,153,153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act       | UI |
| 721. | TAN | Ammapettai PSCr.No.43/2020 u/s 143,188 IPC                                                                             | UI |
| 722. | TAN | Ammapettai PSCr.No.44/2020 u/s 143,341 IPC                                                                             | UI |
| 723. | TAN | Ammapettai PSCr.No.79/2020 u/s,341,188 IPC                                                                             | UI |
| 724. | TAN | Ammapettai PS Cr. No. 99/2020 u/s 341,143, 153, 153(A)(1)(a) IPC 75,83(2) Juvenile Justice Act 2015 & 4(1) TN OPPD Act | UI |
| 725. | TVR | TVR Town PS Cr.No: 450/19 U/S. 143,341 IPC                                                                             | UI |
| 726. | TVR | Nannilam471/19 143, 341 IPC                                                                                            | UI |
| 727. | TVR | Thiruvarur Taluk 539/19 u/s 143, 341, 285 IPC                                                                          | UI |
| 728. | TVR | KNR PS Cr.NO 349/19 u/s 143, 341, 283 IPC                                                                              | UI |
| 729. | TVR | Thiruthuraipoondi PS Cr NO 603/19 U/S 143, 341, 283 IPC                                                                | UI |
| 730. | TVR | TVR Town PS Cr.No: 454/2019 U/S. 143,341, 283 IPC                                                                      | UI |
| 731. | TVR | TVR Town PS Cr.No: 456/2019 U/S. 143,341, 283 IPC                                                                      | UI |
| 732. | TVR | Muthupettai PS Cr.No 505/19, u/s 143, 341, 283 IPC                                                                     | UI |
| 733. | TVR | TVR Town PS Cr.No: 461/2019 U/S. 143,341, IPC & 174(A) OF INDIAN RAILWAY ACT .                                         | UI |

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| 734. | TVR | TVR Town PS Cr.No: 463/2019 U/S. 143,341 IPC                             | UI |
| 735. | TVR | Thiruthuraipoondi PS Cr NO 622/19 U/S 143, 341, 283 IPC                  | UI |
| 736. | TVR | Muthupettai PS Cr.No 523/19, u/s 143, 341 IPC                            | UI |
| 737. | TVR | TVR Town PS Cr.No: 465/2019 U/S. 143,341,283 IPC                         | UI |
| 738. | TVR | TVR Town PS Cr.No: 466/2019 U/S. 143,341,283 IPC                         | UI |
| 739. | TVR | TVR Town PS Cr.No: 468/2019 U/S. 143,341 IPC                             | UI |
| 740. | TVR | Mannargudi Town PS Cr. No. 785/19 u/s 143, 341, 283 IPC                  | UI |
| 741. | TVR | KNR PS Cr.NO 02\20 u/s 143, 341, 283 IPC                                 | UI |
| 742. | TVR | Thiruthuraipoondi PS Cr NO 06\20 U/S 143, 341, 283 IPC                   | UI |
| 743. | TVR | TVR Town PS Cr.No.:05/2020 U/S. 143,341,283 IPC                          | UI |
| 744. | TVR | KNR PS Cr.NO 10\20 u/s 143, 341, 283 IPC                                 | UI |
| 745. | TVR | Thiruvarur Taluk 15/20 u/s 143, 341 IPC & 174 (A) of Indian Railway Act. | UI |
| 746. | TVR | Muthupettai PS Cr.No,18/20, u/s 143, 341 IPC                             | UI |
| 747. | TVR | KNR PS Cr.NO 15/20 u/s 143, 341, 283 IPC                                 | UI |
| 748. | TVR | KNR PS Cr.NO 20/20 u/s 143, 341, 283 IPC                                 | UI |
| 749. | TVR | Muthupettai PS Cr.No 31/20, u/s 143, 341 IPC                             | UI |
| 750. | TVR | KNR PS Cr.NO 24/20 u/s 143, 341, 283 IPC                                 | UI |
| 751. | TVR | Koradachery PS 16/20 u/s 143, 341, 283 IPC                               | UI |
| 752. | TVR | Muthupettai PS Cr.No 36/20 u/s,143, 341, 283 IPC                         | UI |
| 753. | TVR | Thiruvarur Taluk 33/20 u/s 143, 341 IPC                                  | UI |
| 754. | TVR | Thiruvarur Taluk 37/20 u/s 143, 341 IPC                                  | UI |
| 755. | TVR | TVR Town PS Cr.No: 25/2020U/S. 143,341,283 IPC                           | UI |
| 756. | TVR | TVR Town PS Cr.No: 26/2020 U/S. 143,341,283                              | UI |
| 757. | TVR | KNR PS Cr.NO 37/20 u/s 143, 341, 283 IPC                                 | UI |
| 758. | TVR | Mannargudi Town PS Cr. No. 39/2020 u/s 143, 341, 283 IPC                 | UI |
| 759. | TVR | Muthupettai PS Cr.No 45/20, u/s 143, 341, 283 IPC                        | UI |
| 760. | TVR | MPT PS Cr.No 46/20, u/s 143, 341, 283 IPC                                | UI |
| 761. | TVR | Thiruthuraipoondi PS Cr NO 40/20 U/S 143, 341, 283 IPC                   | UI |
| 762. | TVR | KNR PS Cr.NO 40/20 u/s 143, 341, 283 IPC                                 | UI |
| 763. | TVR | KNR PS Cr.NO 43/20 u/s 143, 341, 283 IPC                                 | UI |
| 764. | TVR | Thiruthuraipoondi PS Cr NO 42/20 U/S 143, 341, 283 IPC                   | UI |
| 765. | TVR | TVR Town PS Cr.No: 32/2020 U/S. 143,341,283 IPC                          | UI |
| 766. | TVR | Nannilam 63/20 143, 341, 283 IPC                                         | UI |
| 767. | TVR | Thiruthuraipoondi PS Cr NO 47/20 U/S 143, 341, 283 IPC                   | UI |
| 768. | TVR | Muthupettai PS Cr.No,51/20, u/s 143, 341, 283 IPC                        | UI |
| 769. | TVR | Thiruthuraipoondi PS Cr NO 48/20 U/S 143, 341, 283 IPC                   | UI |
| 770. | TVR | Peralam 56/20 143, 341, 283 IPC                                          | UI |
| 771. | TVR | Eravanchery 11\20 143, 341, 283 IPC                                      | UI |
| 772. | TVR | Peralam 59/20 143, 341, 283 IPC                                          | UI |
| 773. | TVR | Eravanchery 12\20 143, 341, 283 IPC                                      | UI |
| 774. | TVR | Kodavasal 44/20 143, 341, 283 IPC                                        | UI |
| 775. | TVR | Thiruthuraipoondi 49/20 u/s 143, 341, 283 IPC                            | UI |
| 776. | TVR | Mannargudi Town PS Cr. No. 52/2020 u/s 143, 341, 283 IPC                 | UI |
| 777. | TVR | MPT PS Cr.No 58/20, u/s 143, 341, 283 IPC                                | UI |
| 778. | TVR | Thiruvarur Taluk 54/20 u/s 143, 341 IPC                                  | UI |
| 779. | TVR | KNR PS Cr.NO 49/19 u/s 143, 341, 283 IPC                                 | UI |
| 780. | TVR | Thiruthuraipoondi PS Cr NO 56/20 U/S 143, 341, 283 IPC                   | UI |



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| 781. | TVR | KNR PS Cr.NO 54/20 u/s 143, 341, 283 IPC                                                  | UI |
| 782. | TVR | Eravanchery 13/20 143, 341, 283 IPC                                                       | UI |
| 783. | TVR | Needamangalam PS Cr. No. `35/2020 u/s 143, 341 IPC                                        | UI |
| 784. | TVR | Edaiyur PS Cr.No 16/20 Cr.No 143,341,283 IPC                                              | UI |
| 785. | TVR | Peralam 63/20 143, 341, 283 IPC                                                           | UI |
| 786. | TVR | Koradachery PS 31/20 u/s 4 (1) of Tamil Nadu Open Places Prevention of Disfigurement Act. | UI |
| 787. | TVR | Eravanchery 14/20 143, 341, 283 IPC                                                       | UI |
| 788. | TVR | Valangaiman 53/20 143, 341 IPC                                                            | UI |
| 789. | TVR | Valangaiman 54/20 143, 341 IPC                                                            | UI |
| 790. | TVR | TVR Town PS Cr.No: 50/2020 U/S. 143,341 IPC                                               | UI |
| 791. | TVR | Thiruvarur Taluk 65/20 u/s 143, 341 IPC                                                   | UI |
| 792. | TVR | KNR PS Cr.NO 62/20 u/s 143, 341, 283 IPC                                                  | UI |
| 793. | TVR | KNR PS Cr.NO 63/20 u/s 143, 341, 283 IPC                                                  | UI |
| 794. | TVR | Thiruthuraiipoondi PS Cr NO 64/20 U/S 143, 341, 283 IPC                                   | UI |
| 795. | TVR | Muthupettai PS Cr.No 76/20, u/s 143, 341 IPC                                              | UI |
| 796. | TVR | TVR Town PS Cr.No: 52/2020 U/S. 143,341,283 IPC                                           | UI |
| 797. | TVR | TVR Town PS Cr.No: 54/2020 U/S. 143,341 IPC                                               | UI |
| 798. | TVR | TVR Town PS Cr.No: 58/2020 U/S. 143,341,283 IPC                                           | UI |
| 799. | TVR | KNR PS Cr.NO 66/20 u/s 143, 341, 283 IPC                                                  | UI |
| 800. | TVR | Valangaiman 60/20 143, 341, 283 IPC                                                       | UI |
| 801. | TVR | Eravanchery 15/20 143, 341, 188 IPC                                                       | UI |
| 802. | TVR | Koradachery PS 38/20 u/s 143, 341, 283 IPC                                                | UI |
| 803. | TVR | Muthupettai PS Cr.No 78/20, u/s 143, 341, 283 IPC                                         | UI |
| 804. | TVR | Muthupettai PS Cr.No,84/20 u/s 143, 341, 283 IPC                                          | UI |
| 805. | TVR | Thiruthuraiipoondi PS Cr NO 65/20 U/S 143, 341, 283 IPC                                   | UI |
| 806. | TVR | Thiruthuraiipoondi PS Cr NO 68/20 U/S 143, 341, 283 IPC                                   | UI |
| 807. | TVR | Peralam 72/20 143, 341, 283 IPC                                                           | UI |
| 808. | TVR | KNR PS Cr.NO 69/20 u/s 143, 341, 283 IPC                                                  | UI |
| 809. | TVR | Muthupettai PS Cr.No,85/20, u/s 143, 341, 283 IPC                                         | UI |
| 810. | TVR | Valangaiman 64/20 143, 341 IPC                                                            | UI |
| 811. | TVR | KNR PS Cr.NO 70/20 u/s 143, 341, 283 IPC                                                  | UI |
| 812. | TVR | Muthupettai PS Cr.No 86/20, u/s 143, 341, 283 IPC                                         | UI |
| 813. | TVR | Muthupettai PS Cr.No,89/20, u/s 143, 341, 283 IPC                                         | UI |
| 814. | TVR | Muthupettai PS Cr.No 92/20, u/s 143, 341, 283 IPC                                         | UI |
| 815. | TVR | TVR Town PS Cr.No: :61/2020 U/S. 143,341,283 IPC                                          | UI |
| 816. | TVR | KNR PS Cr.NO 76/20 u/s 143, 341, 283 IPC                                                  | UI |
| 817. | TVR | Muthupettai PS Cr.No 93/20, u/s 143, 341 IPC                                              | UI |
| 818. | TVR | Muthupettai PS Cr.No,94/20, u/s 143, 341, 283 IPC                                         | UI |
| 819. | TVR | Muthupettai PS Cr.No 95/20, u/s 143, 341, 283 IPC                                         | UI |
| 820. | TVR | KNR PS Cr.NO 79/20 u/s 143, 341, 283 IPC                                                  | UI |
| 821. | TVR | Kodavasal 72/20 143, 341, 283 IPC                                                         | UI |
| 822. | TVR | Mannargudi Town PS Cr. No. 94/2020 u/s 143, 341, 283 IPC                                  | UI |
| 823. | TVR | Thiruthuraiipoondi PS Cr NO 73/20 U/S 143, 341, 283 IPC                                   | UI |
| 824. | TVR | Koradachery PS 40/20 u/s 143, 341, 283 IPC                                                | UI |
| 825. | TVR | KNR PS Cr.NO 86/20 u/s 143, 341, 283 IPC                                                  | UI |
| 826. | TVR | Muthupettai PS Cr.No,97/20, u/s 143, 341, 283 IPC                                         | UI |
| 827. | TVR | Muthupettai PS Cr.No 105/20, u/s 143, 341, 283 IPC                                        | UI |
| 828. | TVR | KNR PS Cr.NO 88/20 u/s 143, 341, 283 IPC                                                  | UI |

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| 829. | TVR | Muthupettai PS Cr.No 106/20, u/s 143, 341, 283 IPC     | UI |
| 830. | TVR | KNR PS Cr.NO 90/20 u/s 143, 341, 283 IPC               | UI |
| 831. | TVR | Muthupettai PS Cr.No 107/20, u/s 143, 341, 283 IPC     | UI |
| 832. | TVR | KNR PS Cr.NO 92/20 u/s 143, 341, 283 IPC               | UI |
| 833. | TVR | Muthupettai PS Cr.No 108/20, u/s 143, 341, 283 IPC     | UI |
| 834. | TVR | Muthupettai PS Cr.No 109/20, u/s 143, 341, 283 IPC     | UI |
| 835. | TVR | KNR PS Cr.NO 94/20 u/s 143, 341, 283 IPC               | UI |
| 836. | TVR | Muthupettai PS Cr.No 111/20, u/s 143, 341, 283 IPC     | UI |
| 837. | TVR | Muthupettai PS Cr.No 115/20, u/s 143, 341, 283 IPC     | UI |
| 838. | TVR | Nannilam 105/20 143, 341, 283 IPC.                     | UI |
| 839. | TVR | Thiruvarur Taluk 81/20 u/s 143, 341, 283 IPC           | UI |
| 840. | TVR | KNR PS Cr.NO 97/20 u/s 143, 341, 283 IPC               | UI |
| 841. | TVR | TVR Town PS Cr.No: 66/2020 U/S. 143,341,283 IPC        | UI |
| 842. | TVR | TVR Town PS Cr.No: 67/2020 U/S. 143,341,283 IPC        | UI |
| 843. | TVR | TVR Town PS Cr.No: 68/2020 U/S. 143,341,283 IPC        | UI |
| 844. | TVR | Peralam 95/20 143, 341, 283 IPC                        | UI |
| 845. | TVR | Thiruvarur Taluk 85/20 u/s 143, 341, 283 IPC           | UI |
| 846. | TVR | Valangaiman 81/20 143, 341, 283 IPC                    | UI |
| 847. | TVR | Thiruvarur Taluk 83/20 u/s 143, 341, 283 IPC           | UI |
| 848. | TVR | Thiruvarur Taluk 84/20 u/s 143, 341, 283 IPC           | UI |
| 849. | TVR | KNR PS Cr.NO 100/20 u/s 143, 341, 283 IPC              | UI |
| 850. | TVR | KNR PS Cr.NO 106/20 u/s 143, 341, 283 IPC              | UI |
| 851. | TVR | KNR PS Cr.NO 101/20 u/s 143, 341, 283 IPC              | UI |
| 852. | TVR | KNR PS Cr.NO 102/20 u/s 143, 341, 283 IPC              | UI |
| 853. | TVR | KNR PS Cr.NO 103/20 u/s 143, 341, 283 IPC              | UI |
| 854. | TVR | KNR PS Cr.NO 104/20 u/s 143, 341, 283 IPC              | UI |
| 855. | TVR | Koradachery PS 44/20 u/s 143, 341, 283 IPC             | UI |
| 856. | TVR | Needamangalam PS Cr. No. 54/2020 u/s 143, 341, 283 IPC | UI |
| 857. | TVR | Muthupettai PS Cr.No 117/20, u/s 143, 341, 283 IPC     | UI |
| 858. | TVR | Thiruthuraipoondi PS Cr NO 85/20 U/S 143, 341, 283 IPC | UI |
| 859. | TVR | Thiruthuraipoondi PS Cr NO 86/20 U/S 143, 341, 283 IPC | UI |
| 860. | TVR | Nannilam 110/20 143, 341, 283 IPC                      | UI |
| 861. | TVR | Kodavasal 79/20 143, 341, 283 IPC                      | UI |
| 862. | TVR | Kodavasal 80/20 143, 341, 283 IPC                      | UI |
| 863. | TVR | TVR Town PS Cr.No: 70/2020 U/S. 143,341,283 IPC        | UI |
| 864. | TVR | Thiruvarur Taluk 88/20 u/s 143, 341, 283 IPC           | UI |
| 865. | TVR | KNR PS Cr.NO 109/20 u/s 143, 341, 283 IPC              | UI |
| 866. | TVR | Muthupettai PS Cr.No 120/20, u/s 143, 341, 283 IPC     | UI |
| 867. | TVR | Muthupettai PS Cr.No,121/20, u/s 143, 341, 283 IPC     | UI |
| 868. | TVR | Thiruvarur Taluk 91/20 u/s 143, 341, 283 IPC           | UI |
| 869. | TVR | Muthupettai PS Cr.No 123/20, u/s 143, 341, 283 IPC     | UI |
| 870. | TVR | Thiruvarur Taluk 92/20 u/s 143, 341, 283 IPC           | UI |
| 871. | TVR | KNR PS Cr.NO 114/20 u/s 143, 341, 283 IPC              | UI |
| 872. | TVR | Kodavasal 96/20 143, 341, 283 IPC                      | UI |
| 873. | TVR | Muthupettai PS Cr.No 125/20, u/s 143, 341, 283 IPC     | UI |
| 874. | TVR | Thiruthuraipoondi PS Cr NO 92/20 U/S 143, 341, 283 IPC | UI |
| 875. | TVR | Thiruvarur Taluk 94/20 u/s 143, 341, 283 IPC           | UI |
| 876. | TVR | KNR PS Cr.NO 117/20 u/s 143, 341, 283 IPC              | UI |
| 877. | TVR | Muthupettai PS Cr.No 126/20, u/s 143, 341, 283 IPC     | UI |

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| 878. | TVR | Thiruvarur Taluk 96/20 u/s 143, 341, 283 IPC.       | UI |
| 879. | TVR | KNR PS Cr.NO 119/20 u/s 143, 341, 283 IPC           | UI |
| 880. | TVR | Muthupettai PS Cr.No,127/20, u/s 143, 341, 283 IPC  | UI |
| 881. | TVR | Thiruvarur Taluk 98/20 u/s 143, 341, 283 IPC        | UI |
| 882. | TVR | KNR PS Cr.NO 122/20 u/s 143, 341, 283 IPC           | UI |
| 883. | TVR | Muthupettai PS Cr.No 128/20, u/s 143, 341, 283 IPC  | UI |
| 884. | TVR | Thiruvarur Taluk 100/20 u/s 143, 341, 283 IPC       | UI |
| 885. | TVR | KNR PS Cr.NO 123/20 u/s 143, 341, 283 IPC           | UI |
| 886. | TVR | Koradachery PS 50/20 u/s 143, 341, 283 IPC.         | UI |
| 887. | TVR | Muthupettai PS Cr.No 129/20, u/s 143, 341, 283      | UI |
| 888. | TVR | Thiruvarur Taluk 103/20 u/s 143, 341, 283 IPC.      | UI |
| 889. | TVR | Muthupettai PS Cr.No 132/20 u/s,143, 341, 283 IPC   | UI |
| 890. | TVR | Nannilam 123/20 143, 341, 283 IPC                   | UI |
| 891. | TVR | Thiruvarur Taluk 105/20, u/s 143, 341, 283 IPC      | UI |
| 892. | TVR | KNR PS Cr.NO 129/20 u/s 143, 341, 283 IPC           | UI |
| 893. | TVR | Muthupettai PS Cr.No,133/20, u/s 143, 341, 283 IPC  | UI |
| 894. | TVR | Muthupettai PS Cr.No 134/20, u/s 143, 341, 283 IPC. | UI |
| 895. | TVR | Thiruvarur Taluk 109/20 u/s 143, 341, 283 IPC       | UI |
| 896. | TVR | KNR PS Cr.NO 130/20 u/s 143, 341, 283 IPC           | UI |
| 897. | TVR | Muthupettai PS Cr.No,136/20, u/s 143, 341, 283 IPC  | UI |
| 898. | TVR | Thiruvarur Taluk 110/20 u/s 143, 341, 283 IPC       | UI |
| 899. | TVR | KNR PS Cr.NO 131/20 u/s 143, 341, 283 IPC           | UI |
| 900. | TVR | KNR PS Cr.NO 132/20 u/s 143, 341, 283 IPC           | UI |
| 901. | TVR | Muthupettai PS Cr.No 141/20, u/s 143, 341, 283 IPC  | UI |
| 902. | TVR | Thiruvarur Taluk 115/20 u/s 143, 341, 283 IPC       | UI |
| 903. | TVR | KNR PS Cr.NO 134/20 u/s 143, 341, 283 IPC           | UI |
| 904. | TVR | Muthupettai PS Cr.No 145/20, u/s 143, 341, 283 IPC  | UI |
| 905. | TVR | Muthupettai PS Cr.No,144/20, u/s 143, 341, 283 IPC  | UI |
| 906. | TVR | Thiruvarur Taluk 116/20 u/s 143, 341, 283 IPC.      | UI |
| 907. | TVR | KNR PS Cr.NO 135/20 u/s 143, 341, 283 IPC           | UI |
| 908. | TVR | KNR PS Cr.NO 136/20 u/s 143, 341, 283 IPC           | UI |
| 909. | TVR | Muthupettai PS Cr.No 147/20, u/s 143, 341, 283 IPC  | UI |
| 910. | TVR | Thiruvarur Taluk 118/20 u/s 143, 341, 283 IPC       | UI |
| 911. | TVR | KNR PS Cr.NO 138/20 u/s 143, 341, 283 IPC           | UI |
| 912. | TVR | Muthupettai PS Cr.No 149/20, u/s 143, 341, 283 IPC  | UI |
| 913. | TVR | Thiruvarur Taluk 119/20 u/s 143, 341, 283 IPC       | UI |
| 914. | TVR | KNR PS Cr.NO 142/20 u/s 143, 341, 283 IPC           | UI |
| 915. | TVR | KNR PS Cr.NO 143/20 u/s 143, 341, 283 IPC           | UI |
| 916. | TVR | Muthupettai PS Cr.No 152/20, u/s 143, 341, 283 IPC  | UI |
| 917. | TVR | Muthupettai PS Cr.No,151/20, u/s 143, 341, 283 IPC  | UI |
| 918. | TVR | Thiruvarur Taluk 124/20 u/s 143, 341, 283 IPC       | UI |
| 919. | TVR | Thiruvarur Taluk 122/20 u/s 143, 341, 283 IPC       | UI |
| 920. | TVR | KNR PS Cr.NO 145/20 u/s 143, 341, 283 IPC           | UI |
| 921. | TVR | KNR PS Cr.NO 146/20 u/s 143, 341, 283 IPC           | UI |
| 922. | TVR | Muthupettai PS Cr.No 153/20, u/s 143, 341, 283 IPC  | UI |
| 923. | TVR | Muthupettai PS Cr.No 154/20, u/s 143, 341, 283 IPC  | UI |
| 924. | TVR | Thiruvarur Taluk 123/20 u/s 143, 341, 283 IPC       | UI |
| 925. | TVR | Thiruvarur Taluk 128/20 u/s 143, 341, 283 IPC       | UI |
| 926. | TVR | Valangaiman 109/20 143, 341, 283 IPC                | UI |

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| 927. | TVR | KNR PS Cr.NO 147/20 u/s 143, 341, 283 IPC                                                        | UI |
| 928. | TVR | Muthupettai PS Cr.No 157/20, u/s 143, 341, 283 IPC                                               | UI |
| 929. | TVR | TVR Town PS Cr.No: 85 /2020 U/S. 143,341,283 IPC                                                 | UI |
| 930. | TVR | Thiruvarur Taluk 131/20 u/s 143, 341, 283 IPC                                                    | UI |
| 931. | TVR | Thiruvarur Taluk P.S. Cr.No. 133/20, u/s 269 IPC                                                 | UI |
| 932. | TVR | KNR PS Cr.NO 148/20 u/s 143, 341, 283 IPC                                                        | UI |
| 933. | TVR | Thiruvarur Taluk 136/20 u/s 143, 341, 283 IPC.                                                   | UI |
| 934. | TVR | Muthupettai PS Cr.No 1670/20, u/s 143, 341, 188, 270, 336 IPC r/w 3 of ED Act & 51(b) DM Act     | UI |
| 935. | TVR | Muthupettai PS Cr.No 1671/2020, u/s 143,341,188,270, 336 IPC r/w 3 of ED Act & 51(b) DM Act 2005 | UI |
| 936. | TVR | Muthupettai PS Cr.No 1672/2020,U/S 143,341,188,270, 336 IPC r/w 3 of ED Act & 51(b) DM Act 2005  | UI |
| 937. | TVR | Thiruvarur Taluk 32/20 u/s 143, 341 IPC                                                          | UI |
| 938. | NGT | Thittacherry PS Cr.No.10/20 u/s 143, 341 IPC                                                     | UI |
| 939. | NGT | Thittacherry PS Cr.No.11/20 u/s 143, 341 IPC.                                                    | UI |
| 940. | NGT | Keelaiyur PS Cr.No.16/20 u/s 143, 341 IPC                                                        | UI |
| 941. | NGT | Valivalam PS Cr.No. 12/20 u/s 143, 341 IPC.                                                      | UI |
| 942. | NGT | Velipalayam PS Cr.No. 69/20 u/s 143, 341 IPC                                                     | UI |
| 943. | NGT | Nagore PS Cr.No. 50/20 u/s 143, 341 IPC                                                          | UI |
| 944. | NGT | Kilvelur PS Cr.No. 52/20 u/s 143, 341 IPC                                                        | UI |
| 945. | NGT | Nagapattinam Town PS. Cr.No. 25/20 u/s 143, 341 IPC                                              | UI |
| 946. | NGT | Nagapattinam Town PS Cr.No. 32/20 u/s 4 of TNOPD Act                                             | UI |
| 947. | NGT | Nagapatinam Town PS Cr.No. 33/20 u/s 143, 341 IPC                                                | UI |
| 948. | NGT | Velipalayam PS Cr.No.98/20 u/s 143, 341 IPC                                                      | UI |
| 949. | NGT | Nagapattinam PS Cr.No.41/20 u/s 143, 341 IPC                                                     | UI |
| 950. | NGT | Nagapattinam PS Cr.No.42/20 u/s 143, 341 IPC                                                     | UI |
| 951. | NGT | Nagore PS Cr.No.90/20 u/s 143, 341 IPC                                                           | UI |
| 952. | NGT | Nagore PS Cr.No.91/20 u/s 143, 341 IPC.                                                          | UI |
| 953. | NGT | Nagore PS Cr.No.92/20 u/s 143, 341 IPC                                                           | UI |
| 954. | NGT | Nagore PS Cr.No.93/20 u/s 143, 341 IPC                                                           | UI |
| 955. | NGT | Nagore PS Cr.No.94/20 u/s 143, 341 IPC                                                           | UI |
| 956. | NGT | Kivelur PS Cr.No.84/20 u/s 143, 341 IPC                                                          | UI |
| 957. | NGT | Keelaiyur PS Cr.No.35/20 u/s 143, 341 IPC                                                        | UI |
| 958. | NGT | Thittachery PS Cr.No. 29/20 u/s 143, 341 IPC                                                     | UI |
| 959. | NGT | Thittachery PS Cr.No.30/20 u/s 143, 341 IPC                                                      | UI |
| 960. | NGT | Nagapattinam Town PS . Cr.No. 51/20 u/s 143, 341 IPC                                             | UI |
| 961. | NGT | Nagapattinam Town PS Cr.No. 53/20 u/s 143, 341 IPC                                               | UI |
| 962. | NGT | Nagore PS Cr.No. 106/20 u/s 143, 341 IPC                                                         | UI |
| 963. | NGT | Nagore PS Cr.No.108/20 u/s 143, 341 IPC                                                          | UI |
| 964. | NGT | Nagore PS Cr.No.109/20 u/s 143, 341, 283 IPC                                                     | UI |
| 965. | NGT | Nagapattinam Town PS Cr.No.57/20 u/s 143, 341 IPC                                                | UI |
| 966. | NGT | Nagapattinam Town PS Cr.No.59/20 u/s 143, 341 IPC, 3(A) Sound Nuisance Act                       | UI |
| 967. | NGT | Nagore PS Cr.No.111/20 u/s 143, 341 IPC                                                          | UI |
| 968. | NGT | Nagore PS Cr.No.112/20 u/s 143, 341, 283 IPC                                                     | UI |
| 969. | NGT | Kilvelur PS Cr.No.108/20 u/s 143, 341IPC                                                         | UI |
| 970. | NGT | Kilvelur PS Cr.No.109/20 u/s 143, 341IPC                                                         | UI |
| 971. | NGT | Thittachery PS Cr.No.36/20 u/s 143, 341 IPC                                                      | UI |
| 972. | NGT | Voimedu PS Cr.No. 39/20 u/s 143, 341 IPC                                                         | UI |

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| 973.  | NGT | Nagore PS Cr.No. 116/20 u/s 143, 341, 283 IPC                                     | UI |
| 974.  | NGT | Nagore PS Cr.No.119/20 u/s 143, 341, 283 IPC                                      | UI |
| 975.  | NGT | Nagore PS Cr.No. 120/20 u/s 143, 341, 283 IPC                                     | UI |
| 976.  | NGT | Nagore PS Cr.No.123/20 u/s 143, 341, 283 IPC                                      | UI |
| 977.  | NGT | Nagore PS Cr.No. 125/20 u/s 143, 341, 283 IPC                                     | UI |
| 978.  | NGT | Nagore PS Cr.No. 128/20 u/s 143, 341, 283 IPC                                     | UI |
| 979.  | NGT | Nagore PS Cr.No. 129/20 u/s 143, 341, 283 IPC                                     | UI |
| 980.  | NGT | Nagapattinam Town PS Cr.No. 63/20 u/s 143, 341, 283 IPC r/w 3 of TNOPD Act        | UI |
| 981.  | NGT | Nagore PS Cr.No. 131/20 u/s 143, 341, 283 IPC                                     | UI |
| 982.  | NGT | Nagore PS Cr.No. 134/20 u/s 143, 341, 283 IPC                                     | UI |
| 983.  | NGT | Nagapattinam Town PS Cr.No. 66/20 u/s 143, 341, 283 IPC                           | UI |
| 984.  | NGT | Nagapattinam PS Cr.No. 68/20 u/s 143, 341, 283 IPC & 3 (1) Town Nuisance Act      | UI |
| 985.  | NGT | Nagore PS Cr.No. 136/20 u/s 143, 341, 283 IPC                                     | UI |
| 986.  | NGT | Nagapattinam Town PS Cr.No. 72/20 u/s 143, 341, 283 IPC & 3 (A) Town Nuisance Act | UI |
| 987.  | NGT | Nagore PS Cr.No. 141/20 u/s 143, 341, 283 IPC                                     | UI |
| 988.  | NGT | Nagapattinam Town PS Cr.No. 75/20 u/s 143, 341, 283 IPC & 3 (A) Town Nuisance Act | UI |
| 989.  | NGT | Nagore PS Cr.No. 142/20 u/s 143, 341, 283 IPC                                     | UI |
| 990.  | NGT | Nagapattinam Town PS Cr.No. 78/20 u/s 143, 341 IPC                                | UI |
| 991.  | NGT | Nagapattinam Town PS Cr.No. 79/20 u/s 143, 341, 283 IPC & 3 (A) Town Nuisance Act | UI |
| 992.  | NGT | Nagore PS Cr.No. 143/20 u/s 143, 341, 283 IPC                                     | UI |
| 993.  | NGT | Nagore PS Cr.No. 146/20 u/s 143, 341, 283 IPC                                     | UI |
| 994.  | NGT | Nagore PS Cr.No. 147/20 u/s 143, 341, 283 IPC                                     | UI |
| 995.  | NGT | Kilvelur PS Cr.No. 143/20 u/s 143, 341 IPC                                        | UI |
| 996.  | NGT | Nagore PS Cr.No. 148/20 u/s 143, 341, 283 IPC                                     | UI |
| 997.  | NGT | Velipalayam PS Cr.No. 157/20 u/s 143, 341 IPC                                     | UI |
| 998.  | NGT | Velipalayam PS Cr.No. 158/20 u/s 143, 341 IPC                                     | UI |
| 999.  | CBE | Cr.No. 14/20 u/s 143, 341 IPC                                                     | UI |
| 1000. | CBE | Cr.No. 59/20 u/s 143, 341 IPC                                                     | UI |
| 1001. | CBE | Cr.No. 114/20 u/s 143, 341 IPC                                                    | UI |
| 1002. | CBE | Cr.No. 73/20 u/s 143, 341 IPC                                                     | UI |
| 1003. | CBE | Cr.No. 45/20 u/s 143, 341 IPC sec of 4 of TNOPPD Act                              | UI |
| 1004. | CBE | Cr.No. 75/20 u/s 143, 341 IPC                                                     | UI |
| 1005. | CBE | Cr.No. 124/20 u/s 143, 341 IPC                                                    | UI |
| 1006. | CBE | Cr.No. 159/20 u/s 143, 341 IPC                                                    | UI |
| 1007. | CBE | Cr.No. 114/20 u/s 143, 341 IPC                                                    | UI |
| 1008. | CBE | Cr.No. 149/20 u/s 143, 341 IPC                                                    | UI |
| 1009. | CBE | Cr.No. 150/20 u/s 143, 341 IPC                                                    | UI |
| 1010. | CBE | Cr.No. 124/20 u/s 143, 341 IPC                                                    | UI |
| 1011. | CBE | Cr.No. 93/20 u/s 143, 341 IPC                                                     | UI |
| 1012. | CBE | Cr.No. 136/20 u/s 143, 341 IPC                                                    | UI |
| 1013. | ERD | Town P.S. Cr.No. 904/19 u/s. 151 Cr.P.C.                                          | UI |
| 1014. | NIL | Town Central PS Cr.No.52/20 U/s 143, 341 IPC                                      | UI |
| 1015. | NIL | Town Central PS Cr.No.63/20 U/s 143, 341 IPC                                      | UI |
| 1016. | NIL | Town Central PS Cr.No.95/20 U/s 143, 341 IPC                                      | UI |
| 1017. | NIL | Town Central PS Cr.No.230/21 U/s 269, 271 IPC                                     | UI |

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| 1018. | NIL | Coonoor Town PS Cr.No.107/21 U/s u/s 4(B) TNOPD Act                                                      | UI |
| 1019. | TPR | Mangalam PS Cr No 35/2020 u/s 143, 341 IPC                                                               | UI |
| 1020. | TPR | Alangiyam PS Cr.No.14/2020 U/s 143,341 IPC                                                               | UI |
| 1021. | TPR | Dharapuram PS Cr.No.100/2020 U/S.143,341 IPC                                                             | UI |
| 1022. | TPR | Mangalam PS Cr No 85/2020 U/s 143,341 IPC                                                                | UI |
| 1023. | TPR | Dharapuram PS Cr.No.103/2020 U/S.143,341 IPC                                                             | UI |
| 1024. | TPR | Mangalam PS Cr No 103/2020 U/s 143,341 IPC                                                               | UI |
| 1025. | SLM | Sankari PS Cr.No. 13/2020 u/s 143, 341 IPC                                                               | UI |
| 1026. | SLM | Thalaivasal PS Cr.No. 17/2020 u/s 143, 341 IPC                                                           | UI |
| 1027. | SLM | Omalur PS Cr.No .70/2020 u/s 143,188 IPC                                                                 | UI |
| 1028. | SLM | Mettur PS Cr.No. 43/2020 u/s 143, 341 IPC.                                                               | UI |
| 1029. | NKL | Namakkal PS. Cr.No. 653/2019.U/s 143, 341 IPC                                                            | UI |
| 1030. | NKL | Namakkal PS Cr. No.06/20 u/s 143,341 IPC                                                                 | UI |
| 1031. | NKL | Namakkal PS Cr.No.122/2020. U/s 143, 341, 283 IPC. r/w 4-A(1) of TNCP Act.                               | UI |
| 1032. | NKL | Nallipalayam Cr.NO 50/2020 143,341 IPC                                                                   | UI |
| 1033. | DPI | Dharmapuri PS Cr.No.99/2020 u/s 143, 283 IPC                                                             | UI |
| 1034. | DPI | Dharmapuri PS Cr.No.100/2020 u/s 384 IPC                                                                 | UI |
| 1035. | DPI | Dharmapuri PS Cr.No. 107/2020 u/s 143, 341, 153, 504, 505(1)(a), 505(1)(b), 505(1)(c) - IPC              | UI |
| 1036. | DPI | Palacode PS Cr.No.55/2020 u/s 143,283                                                                    | UI |
| 1037. | DPI | Palacode PS Cr.No. 56/2020 u/s 143, 147, 283,341 IPC                                                     | UI |
| 1038. | DPI | Dharmapuri PS Cr. No. 134/2020 u/s 143, 341 IPC                                                          | UI |
| 1039. | DPI | Harur PS Cr. No. 55/2020 u/s. 143,341 IPC                                                                | UI |
| 1040. | DPI | Pennagaram PS Cr.No. 55/2020 U/s 153, 143, 341, 504, 506 (1), 505 (b), 505 (c) IPC                       | UI |
| 1041. | DPI | Dharmapuri PS Cr. No. 182/2020 u/s 143, 341 IPC                                                          | UI |
| 1042. | DPI | Palacode PS Cr. No. 248/2021u/s. 143, 269 IPC                                                            | UI |
| 1043. | DPI | Palacode PS Cr.No. 254/2021 U/s 143, 269 IPC.                                                            | UI |
| 1044. | DPI | Adhiyamankottai PS Cr.No. 271/2021U/s. 143, 269 IPC r/w 51 (b) The DM Act.                               | UI |
| 1045. | KGI | Krishnagiri Town PS,Cr.No. 56/2020 u/s 143.283.290 IPC                                                   | UI |
| 1046. | KGI | Krishnagiri Town PS,Cr.No. 59/2020 u/s 143.153.341.504. 505(1) (b) 505(c) and sec 10 of Town Nuicese Act | UI |
| 1047. | KGI | Krishnagiri Town PS,Cr.No. 62/2020 u/s 143.341 IPC                                                       | UI |
| 1048. | KGI | Krishnagiri Town PS,Cr.No 64/2020 u/s 143.341. IPC                                                       | UI |
| 1049. | KGI | Krishnagiri Town PS,Cr.No 68/2020 u/s 143.341. IPC                                                       | UI |
| 1050. | KGI | Krishnagiri Town PS,Cr.No 97/2020 u/s 143.341. IPC                                                       | UI |
| 1051. | KGI | Hosur TownPS, Cr.No.54/2020 U/s 143,341, 505(b) IPC                                                      | UI |
| 1052. | KGI | Hosur TownPS Cr.No.84/2020 U/s 143,341 IPC                                                               | UI |
| 1053. | KGI | Hudco PS Cr.No. 155/21 U/s. 143, 188, 269 IPC                                                            | UI |
| 1054. | KGI | Thally P.S. Cr.No. 111/21 U/s. 143, 188, 269 IPC                                                         | UI |
| 1055. | KGI | Uthangarai PS Cr No 88/2020 u/s 143,283 IPC                                                              | UI |
| 1056. | KGI | Uthangarai PS Cr.No. 112/20 u/s 143, 153, 341 3 IPC                                                      | UI |
| 1057. | MDU | Othakadai Ps Cr No.14/20 U/S143,341,188 IPC                                                              | UI |
| 1058. | MDU | Othakadai PS Cr. No. 120/2020 U/s 143, 188, 290, 505(i) IPC                                              | UI |
| 1059. | MDU | Melur PS Cr. No. 03/2020 U/s 143, 341, 188 IPC                                                           | UI |
| 1060. | MDU | Melur PS Cr. No. 104/2020 U/s 143, 341, 188 IPC                                                          | UI |
| 1061. | MDU | Melur PS Cr. No. 105/2020 U/s 143, 188 IPC                                                               | UI |
| 1062. | MDU | Melur PS Cr.No.129/20 U/s 143, 188 IPC                                                                   | UI |

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| 1063. | MDU | Melur PS Cr. No. 132/2020 U/s 143, 188 IPC                                                                                | UI |
| 1064. | MDU | Kottampatti- Cr.No -56/2020 u/s 143,341,188 IPC                                                                           | UI |
| 1065. | MDU | Kottampatti PS, Cr.No -66/2020 u/s 143,188 IPC                                                                            | UI |
| 1066. | MDU | Thirumangalam Town Cr.No.721/19 U/s 143, 188 IPC                                                                          | UI |
| 1067. | MDU | Alanganallur PS Cr.No.93/2020 U/s 143, 188 IPC                                                                            | UI |
| 1068. | MDU | Peraiyur PS Cr.No. 458/19 u/s 143,188 IPC                                                                                 | UI |
| 1069. | MDU | Peraiyur PS Cr.No. 67/20 u/s 143,188 IPC                                                                                  | UI |
| 1070. | MDU | Peraiyur Ps Cr.no: 94/2020 u/s143,188 IPC                                                                                 | UI |
| 1071. | MDU | Sedapatti PS Cr.No. 385/19 u/s 143,188 IPC                                                                                | UI |
| 1072. | VNR | Virudhunagar West PS Cr. No. 06/2020 u/s 143, 341 283 IPC                                                                 | UI |
| 1073. | VNR | Virudhunagar West PS Cr. No. 52/2020 u/s 143, 341, 283 IPC                                                                | UI |
| 1074. | VNR | Virudhunagar West PS Cr. No. 44/2020 u/s 143, 341, 283 IPC                                                                | UI |
| 1075. | VNR | Virudhunagar West PS Cr. No. 86/2020 u/s 143, 341, 151 IPC                                                                | UI |
| 1076. | VNR | Virudhunagar West PS Cr. No. 129/2020 u/s 143, 341, 283, 269, 291 IPC & 71(A) TNCP Act & 51(1) of Disaster Management Act | UI |
| 1077. | TNI | Bodi Town PS 1081/19 U/s 143, 341, 283 IPC.                                                                               | UI |
| 1078. | TNI | Chinnamanur PS 711/19 U/s 143, 341, 283 IPC                                                                               | UI |
| 1079. | TNI | Chinnamanur PS 715/19 U/s 143, 341, 283 IPC                                                                               | UI |
| 1080. | TNI | Theni PS 898/19 U/s 143, 341, 283 IPC.                                                                                    | UI |
| 1081. | TNI | Theni PS 906/19 U/s 143, 341, 283 IPC                                                                                     | UI |
| 1082. | TNI | Theni PS 917/19 U/s. 143, 341, 283 IPC                                                                                    | UI |
| 1083. | TNI | Chinnamanur PS 13/20 U/s 143, 341, 283 IPC                                                                                | UI |
| 1084. | TNI | Chinnamanur PS 14/20 U/s 143, 341, 283 IPC                                                                                | UI |
| 1085. | TNI | Odaipatti PS 06/20 U/s 143,341, 283 IPC                                                                                   | UI |
| 1086. | TNI | Cumbum North PS 19/20 U/s 143, 341, 283 IPC                                                                               | UI |
| 1087. | TNI | Theni PS 44/20 U/s. 143, 341, 283 IPC                                                                                     | UI |
| 1088. | TNI | Bodi Town PS 55/20 U/s 143, 341, 283 IPC                                                                                  | UI |
| 1089. | TNI | Uthamapalayam PS 93/20 U/s 143, 341, 283 IPC                                                                              | UI |
| 1090. | TNI | Theni PS 169/20 U/s. 143, 341, 283, IPC                                                                                   | UI |
| 1091. | TNI | Bodi Town PS 246/20 U/s 143, 341, 283 IPC.                                                                                | UI |
| 1092. | RMD | Kenikkarai Ps Cr.No.464/19 u/s 143, 147, 341, 285, 290 IPC                                                                | UI |
| 1093. | RMD | Kenikkarai Ps Cr.No.471/19 u/s 143, 147, 341, 285, 290 IPC                                                                | UI |
| 1094. | RMD | Kenikkarai Ps Cr.No.483/19 u/s 153, 153A (b), 504 & 505(ii) IPC                                                           | UI |
| 1095. | RMD | Bazaar Ps Cr.No.264/19 u/s 143, 341, 290 IPC r/w 151 Cr. Pc                                                               | UI |
| 1096. | RMD | Thondi PS Cr.No.06/2020 U/s 143, 279, IPC r/w 75 83 (2) JJ Act.                                                           | UI |
| 1097. | RMD | Uchipuli PS Cr.No.33/20 U/S 143, 341, 290, IPC                                                                            | UI |
| 1098. | RMD | Paramakudi Town PS Cr.No.39/20 u/s. 143, 341, 188 IPC                                                                     | UI |
| 1099. | RMD | Thiruvadanaï PS Cr.No.22/2020 u/s 143, 341, 188 IPC                                                                       | UI |
| 1100. | RMD | Kenikkarai PS Cr.No.41/2020 u/s.143,341,188 IPC                                                                           | UI |
| 1101. | RMD | Bazaar PS Cr.No.18/2020 u/s.143,341,188 IPC                                                                               | UI |
| 1102. | RMD | Mudukulathur PS Cr. No. 22/20 u/s143,341,291,188 IPC                                                                      | UI |
| 1103. | RMD | Mandapam PS Cr.No: 23/20 U/s 341, 143, 290 IPC                                                                            | UI |
| 1104. | RMD | Sikkal PS Cr.No.07/20 U/s 341, 143, 188 IPC                                                                               | UI |
| 1105. | RMD | Kenikkarai PS Cr.No.60/20 u/s143,347,188,290 IPC                                                                          | UI |
| 1106. | RMD | Sikkal PS Cr.No.11/2020 U/s. 143, 341, 288 IPC                                                                            | UI |
| 1107. | RMD | Devipattinam PS Cr.No.28/2020 U/s 143, 188, 290 IPC                                                                       | UI |
| 1108. | RMD | Uchipuli PS Cr.No. 68/20 U/s. 143, 188, 290 IPC                                                                           | UI |
| 1109. | RMD | Thondi PS Cr.No.40/2020 U/s 143,341,290 IPC                                                                               | UI |

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| 1110. | RMD | Kenikkarai PS Cr.No.66/2020 u/s.143, 147, 341, 290 IPC                 | UI |
| 1111. | RMD | Kenikkarai PS Cr.No.67/20 U/s143, 147, 341, 290 IPC                    | UI |
| 1112. | RMD | Paramakudi Town PS Cr.No.62/2020 U/s 143,147,341, 290 IPC              | UI |
| 1113. | RMD | Kenikkarai PS Cr.No.70/2020 U/s.143, 341, 290 IPC                      | UI |
| 1114. | RMD | Ramnad Town PS Cr.No.22/2020 U/s 147,143, 290, 341 IPC                 | UI |
| 1115. | RMD | Keelakarai PS Cr.No.25/20 U/s 143, 341, 290 IPC                        | UI |
| 1116. | RMD | Sikkal PS Cr.No.13/2020 U/s 143, 341,188 IPC                           | UI |
| 1117. | RMD | Sayalkudi PS Cr.No.47/20 U/s 143, 341, 290 IPC                         | UI |
| 1118. | RMD | Mudukulathur PS Cr.No.36/2020 U/s 147,188, 341 IPC                     | UI |
| 1119. | RMD | Kenikkarai PS Cr.No.72/20 u/s 143, 341, 290 IPC                        | UI |
| 1120. | RMD | Devipattinam PS Cr.No.36/2020 u/s.143, 341, 290 IPC                    | UI |
| 1121. | RMD | Pamban PS Cr.No. 27/20 U/s. 143,341,290 IPC                            | UI |
| 1122. | RMD | Keelakarai PS Cr.No.26/20 U/s 143, 341, 290 IPC                        | UI |
| 1123. | RMD | Kenikkarai PS Cr.No.74/2020 U/s 143, 341, 290 IPC                      | UI |
| 1124. | RMD | Kenikkarai PS Cr.No.76/2020 u/s 143,153,341, 290, 504,505(1) b & c IPC | UI |
| 1125. | RMD | Devipattinam PS Cr.No. 41/2020 U/s 143,341, 290 IPC                    | UI |
| 1126. | RMD | Kenikkarai PS Cr.No.80/2020 U/s. 143, 341, 290 IPC                     | UI |
| 1127. | RMD | Kenikkarai PS Cr.No.85/20 u/s 143,341,290IPC                           | UI |
| 1128. | RMD | Valinokkam PS Cr No.11/20 U/S 143,188 IPC                              | UI |
| 1129. | RMD | Thiruppullani PS Cr.No.45/20 u/s 143,341,188 IPC                       | UI |
| 1130. | RMD | Sayalgudi PS Cr No.54/20 U/S 143,290 IPC                               | UI |
| 1131. | RMD | Devipattinam PS Cr.No.48/2020 U/s143,341,290 IPC                       | UI |
| 1132. | RMD | Thirupullani PS Cr.No.47/20 U/s 143,285, 295, 290 IPC                  | UI |
| 1133. | RMD | Valinokkam PS Cr.No.12/2020 U /s 143,505 (1) (B) IPC                   | UI |
| 1134. | RMD | Kenikkarai PS Cr.No.92/20 u/s143,147,341,290 IPC                       | UI |
| 1135. | RMD | Devipattinam PS Cr.No.49/20 u/s.143,341,290 IPC                        | UI |
| 1136. | RMD | Devipattinam PS Cr.No.50/20 u/s.143,341,290 IPC                        | UI |
| 1137. | RMD | Sikkal PS Cr.No.18/20 u/s 143, 341, 290 IPC                            | UI |
| 1138. | RMD | Valinokkam PS Cr.No.13/20 u/s143,290 IPC                               | UI |
| 1139. | RMD | Mandapam PS Cr.No: 59/20 U/s.141,341,290 IPC                           | UI |
| 1140. | RMD | Mandapam PS Cr.No: 60/20 U/s.141,341, 290 IPC                          | UI |
| 1141. | RMD | Bazaar PS Cr.No.41/20 u/s 143, 147, 341, 290 IPC                       | UI |
| 1142. | RMD | Keelakarai PS Cr.No.32/20 U/s143,34,290 IPC                            | UI |
| 1143. | RMD | Devipattinam PS Cr.No.53/20 u/s.143,341 ,290 IPC                       | UI |
| 1144. | RMD | Thirupullani PS Cr.No. 54/20 U/s 143, 341, 290 IPC                     | UI |
| 1145. | RMD | Thirupullani PS Cr.No.55/20 U/s 143, 290 IPC                           | UI |
| 1146. | RMD | Devipattinam PS Cr.No.57/2020 U/s 143, 341, 290 IPC                    | UI |
| 1147. | RMD | Abiramam PS Cr.No.33/20 U/s 143, 147, 341,290 IPC                      | UI |
| 1148. | RMD | Kamuthi PS Cr.No.53/20 U/s 143,147, 341, 290 IPC                       | UI |
| 1149. | RMD | Thirupullani PS Cr.No.57/20 U/s 143, 341, 290 IPC                      | UI |
| 1150. | RMD | Sikkal PS Cr.No.21/20 U/s 143, 341, 290 IPC                            | UI |
| 1151. | RMD | Paramakudi Town PS Cr.No.90/20 u/s. 143,341,290 IPC                    | UI |
| 1152. | RMD | Paramakudi Town Cr.No.91/20 u/s 143,341,290 IPC                        | UI |
| 1153. | RMD | Paramakudi Town PS Cr.No.92/20 u/s. 143, 341,290 IPC                   | UI |
| 1154. | RMD | RS Mangalam PS Cr.No.51/20 U/s 143,147,341,290, IPC                    | UI |
| 1155. | RMD | Thirupalaikudi PS Cr.No.61/20 u/s143,341,290 IPC                       | UI |
| 1156. | RMD | Kenikkarai PS Cr.No.109/20 u/s.147,341,290 IPC                         | UI |
| 1157. | RMD | Devipattinam PS Cr.No.59/20 u/s143,341,290 IPC                         | UI |



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| 1158. | RMD | Kenikkarai PS Cr.No.110/20 u/s.147,341,290 IPC                                                                                                                     | UI |
| 1159. | RMD | Thirupullani PS Cr.No.58/20 u/s 143, 290 IPC                                                                                                                       | UI |
| 1160. | RMD | Sayalkudi PS Cr.No.61/20 u/s 143,290 IPC                                                                                                                           | UI |
| 1161. | RMD | Sayalkudi PS Cr.No.62/20 u/s 143,290 IPC                                                                                                                           | UI |
| 1162. | RMD | Thirupullani PS Cr.No.59/20 u/s 143, 290 IPC                                                                                                                       | UI |
| 1163. | RMD | Mudukulathur PS Cr.No: 56/20 u/s 143, 290 IPC                                                                                                                      | UI |
| 1164. | RMD | Thanagchi madam PS. Cr.No.30/20 u/s 143,341,290 IPC                                                                                                                | UI |
| 1165. | RMD | Uchipuli PS Cr.No. 95/20 u/s 143, 290 IPC                                                                                                                          | UI |
| 1166. | RMD | Uchipuli PS Cr.No. 96/20 u/s 143, 290 IPC                                                                                                                          | UI |
| 1167. | RMD | Uchipuli PS Cr.No. 97/20 U/S 143, 290 IPC                                                                                                                          | UI |
| 1168. | RMD | Mandapam PS Cr.No: 73/20 U/s.143,341, 290 IPC                                                                                                                      | UI |
| 1169. | RMD | Thondi PS Cr.No.60/2020 u/s 143, 290 IPC r/w 3(A)(i) Town Nuisance Act 1989                                                                                        | UI |
| 1170. | RMD | Sikkal PS Cr.No.23/20 U/s 143,341,290 IPC                                                                                                                          | UI |
| 1171. | RMD | Kenikkarai PS Cr.No.116/2020 U/s.143, 341, 290 IPC                                                                                                                 | UI |
| 1172. | RMD | Kamuthi PS Cr.No.64/20 u/s 143,147, 341,290 IPC                                                                                                                    | UI |
| 1173. | RMD | Uchipuli PS Cr.No. 100/20 U/S 143,188, 290 IPC                                                                                                                     | UI |
| 1174. | RMD | Kenikkarai PS Cr.No.118/20 U/s.143, 341, 290 IPC                                                                                                                   | UI |
| 1175. | RMD | Uchipuli PS Cr.No.108/2020 U/s 341,143,290 IPC                                                                                                                     | UI |
| 1176. | RMD | Thiruvadanai PS Cr.No.138/21 u/s, 269 IPC r/w 3 Of Epidemic diseases Act 1897 & 51(b) National Disaster Management Act 2005, 134 of TN Public Medical Health Act., | UI |
| 1177. | RMD | Kenikkarai PS Cr.No.435/2021 u/s.269 IPC, 3 of ED Act & 58(4) Tamil Nadu Public Health Act 1977 & 51(b) National Disaster Management Act 2005                      | UI |
| 1178. | RMD | Paramakudi Town Ps Cr. No:293/21 U/s 143,269 IPC                                                                                                                   | UI |
| 1179. | RMD | Paramakudi Town Ps Cr. No:294/21 U/s 143,269 IPC                                                                                                                   | UI |
| 1180. | RMD | Paramakudi Town Ps Cr. No:295/21 U/s 143,269 IPC                                                                                                                   | UI |
| 1181. | SVG | Elayankudi Cr.No.19/20                                                                                                                                             | UI |
| 1182. | SVG | Sivagangai Town Cr.No.97/20                                                                                                                                        | UI |
| 1183. | SVG | Sivagangai Town Cr.No.105/20                                                                                                                                       | UI |
| 1184. | TIN | Thalaiyuthu PS 46/20                                                                                                                                               | UI |
| 1185. | TIN | Eruvadi Ps Cr.No 15/20                                                                                                                                             | UI |
| 1186. | TIN | Eruvadi Ps Cr.No 40/20                                                                                                                                             | UI |
| 1187. | TIN | Eruvadi Ps Cr.No 41/20                                                                                                                                             | UI |
| 1188. | TIN | Eruvadi Ps Cr.No 45/20                                                                                                                                             | UI |
| 1189. | TIN | Eruvadi Ps Cr.No 46/20                                                                                                                                             | UI |
| 1190. | TIN | Eruvadi Ps Cr.No 48/20                                                                                                                                             | UI |
| 1191. | TIN | Eruvadi Ps Cr.No 49/20                                                                                                                                             | UI |
| 1192. | TIN | Eruvadi Ps Cr.No 50/20                                                                                                                                             | UI |
| 1193. | TIN | Kalakkad Ps Cr.No 48/2020                                                                                                                                          | UI |
| 1194. | TIN | Ambai PS. Cr.No.384/19                                                                                                                                             | UI |
| 1195. | TIN | Ambai PS. Cr.No.07/2020                                                                                                                                            | UI |
| 1196. | TIN | Pathamadai PS Cr.No. 13/20                                                                                                                                         | UI |
| 1197. | TIN | Veeravanallur PS Cr.No. 05/20                                                                                                                                      | UI |
| 1198. | TIN | Veeravanallur PS Cr.No. 55/20                                                                                                                                      | UI |
| 1199. | TIN | Cheranmahadevi PS Cr.No. 46/20                                                                                                                                     | UI |
| 1200. | TIN | Cheranmahadevi Cr.No. 47/20                                                                                                                                        | UI |
| 1201. | TEN | Sankarankovil Town PS Cr.No:- 324/21 U/S 143,270,283 IPC                                                                                                           | UI |

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| 1202. | TEN      | Sankarankovil Town PS Cr.No:-325/21 U/S 143,270,283 IPC                                       | UI |
| 1203. | TUT      | Arumuganeri PS Cr. No. 276/19 u/s. 143, 283 IPC                                               | UI |
| 1204. | TUT      | Author PS Cr. No. 194/19 u/s. 143, 341, 283 IPC                                               | UI |
| 1205. | TUT      | Arumuganeri PS Cr. No. 282/19 u/s. 143, 341, 283 IPC                                          | UI |
| 1206. | TUT      | Thoothukudi South PS Cr. No. 85/20 u/s. 143, 341, 283 IPC                                     | UI |
| 1207. | TUT      | Thoothukudi South PS Cr. No. 86/20 u/s. 143, 341, 283 IPC                                     | UI |
| 1208. | TUT      | Kurumbur PS Cr. No. 25/2020 u/s.143,290,283 IPC                                               | UI |
| 1209. | TUT      | Thoothukudi South PS Cr. No. 92/20u/s. 143, 153, 341, 504, 505(i)(b)(c) IPC                   | UI |
| 1210. | TUT      | Seidunganallur PS Cr. No. 40/2020 u/s.143,290,283 IPC                                         | UI |
| 1211. | TUT      | Seidunganallur PS Cr. No. 41/2020 u/s.143,290,283 IPC                                         | UI |
| 1212. | TUT      | Srivaikundam PS Cr. No. 28/2020 u/s.143,290,283 IPC                                           | UI |
| 1213. | TUT      | Seidunganallur PS Cr. No. 38/2020 u/s. 143, 290, 283 IPC                                      | UI |
| 1214. | TUT      | Seidunganallur PS Cr. No.39/2020 u/s.143,290,283 IPC                                          | UI |
| 1215. | TUT      | Seidunganallur PS Cr. No.42/2020 u/s.143,290,283 IPC                                          | UI |
| 1216. | TUT      | Seidunganallur PS Cr. No. 44/2020 u/s.143,290,283 IPC                                         | UI |
| 1217. | TUT      | Seidunganallur PS Cr. No.46/2020 u/s.143,290,283 IPC                                          | UI |
| 1218. | TUT      | Seidunganallur PS Cr. No.47/2020 u/s.143,290,283 IPC                                          | UI |
| 1219. | TUT      | Seidunganallur PS Cr. No.49/2020 u/s.143,290,283 IPC                                          | UI |
| 1220. | TUT      | Seidunganallur PS Cr. No. 48/2020 u/s.143,290,283 IPC                                         | UI |
| 1221. | TUT      | Seidunganallur PS Cr. No.55/2020 u/s.143,290,283 IPC and 75 of Juvenile Justice Act           | UI |
| 1222. | TUT      | Seidunganallur PS Cr. No.56/2020 u/s.143,290,283 IPC                                          | UI |
| 1223. | TUT      | Murappanadu PS Cr. No: 46/20, U/s 143, 147, 290, 283, 153 IPC                                 | UI |
| 1224. | KKI      | Nesamani Nagar PS Cr No 162/ 19 u /s 143, 34 1, 283 IPC                                       | UI |
| 1225. | KKI      | Thuckalay PS Cr. No. 635/ 19. u/ s 34 1, 143, 283 IPC                                         | UI |
| 1226. | KKI      | Vadasery PS Cr.No. 402/ 19. u/ s 143, 283, 341 IPC                                            | UI |
| 1227. | KKI      | Boothapandy PS Cr.No. 56/ 20 u/ s 143, 34 1, 283 IPC                                          | UI |
| 1228. | KKI      | Aralvaimozhy PS Cr.No. 31/20 u/s143,341IPC                                                    | UI |
| 1229. | KKI      | Boothapandy PS Cr.No. 23/ 20 u / s 143, 34 1 IPC.                                             | UI |
| 1230. | KKI      | Kottar PS Cr. No. 39/ 20 u/ s 4 of Tamil Nadu Open Place Prevention of Disfigurement Act 1959 | UI |
| 1231. | KKI      | Nesamony Nagar PS Cr.No. 20/20 u/ s 143, 341 IPC                                              | UI |
| 1232. | KKI      | Kottar PS Cr.No. 97/ 20 u/ s 143, 34 1 IPC.                                                   | UI |
| 1233. | KKI      | Boothapandy PS Cr.No. 59/20 u/ s 143, 34 1, 283 IPC                                           | UI |
| 1234. | KKI      | Colachel PS Cr. No. 62/ 20 u/ s 143, 34 I , 283 IPC                                           | UI |
| 1235. | KKI      | Kottar PS CrNo.84/20 u/ s 143, 34 i , 283 IPC                                                 | UI |
| 1236. | KKI      | Thuckalay PS Cr. No. 89/20 u/ s 143, 34 1, 283 IPC                                            | UI |
| 1237. | KKI      | Thuckalay PS Cr.No. 90/20 u / s 143, 34 1, 283 IPC                                            | UI |
| 1238. | KKI      | Boothapandy PS Cr.No.57/20 u/s 143, 34 I, 283 IPC                                             | UI |
| 1239. | KKI      | Boothapandy PS Cr.No. 58/20 u /s 143, 34 1, 283 IPC                                           | UI |
| 1240. | KKI      | Thuckalay PS Cr. No.96/ 20 u /s 143, 283 IPC & 4 of Disfigurement Act                         | UI |
| 1241. | KKI      | Aralvaimozhy PS Cr. No.59/ 20 u / s 143, 34 1 IPC                                             | UI |
| 1242. | KKI      | Thuckalay PS Cr. No. 1 I5/ 20 u/ s 143, 34 1, 283 IPC                                         | UI |
| 1243. | KKI      | Doothapandy PS Cr. No. 63/20 u/ s 143, 34 1, 283 IPC                                          | UI |
| 1244. | CNI CITY | B2 Esplanade PS CR.NO.1/2020 U/S 143,290 IPC                                                  | UI |

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| 1245. | CNI CITY | B2 Esplanade PS CR.NO.3/2020 U/S 143,290 IPC, 41(vi) cp Act                                 | UI |
| 1246. | CNI CITY | B1 North Beach PS CR.NO.2/2020 U/S 143,290 IPC, 41(vi) cp Act                               | UI |
| 1247. | CNI CITY | K8 Arumbakkam PS CR.NO.4/2020 U/S 143,188 IPC                                               | UI |
| 1248. | CNI CITY | P1 Pulianthope PS CR.NO.3/2020 U/S 143,188 IPC                                              | UI |
| 1249. | CNI CITY | T13 Kundrathur PS CR.NO.10/2020 U/S 141, 341, 188 IPC r/w 41(vi) CP Act                     | UI |
| 1250. | CNI CITY | K1 Sembium PS CR.NO.17/2020 U/S 143,188 IPC                                                 | UI |
| 1251. | CNI CITY | S5 Pallavaram PS CR.NO.2/2020 U/S 143, 283,IPC & 41 (b) CP Act                              | UI |
| 1252. | CNI CITY | M4 Redhills PS CR.NO.8/2020 U/S 143, 188 IPC                                                | UI |
| 1253. | CNI CITY | S5 Pallavaram PS CR.NO.5/2020 U/S 143, 283 IPC & 41 (6) CCP Act                             | UI |
| 1254. | CNI CITY | B1 North Beach PS CR.NO.4/2020 U/S 143,290 IPC and 41 (vi) TNCP ACT and 4 of TNOPPD ACT     | UI |
| 1255. | CNI CITY | H6 R.K. Nagar PS CR.NO.26/2020 U/S 143,188 IPC & 41 CI (VI) Cp Act                          | UI |
| 1256. | CNI CITY | T11 Thiruninravur PS CR.NO.12/2020 U/S 143,188IPC                                           | UI |
| 1257. | CNI CITY | J8 Neelankarai PS CR.NO.14/2020 U/S 143, 188 IPC                                            | UI |
| 1258. | CNI CITY | J1 Saidapet PS CR.NO.13/2020 U/S 143 IPC & 41(6) MCP Act                                    | UI |
| 1259. | CNI CITY | F3 Nungambakkam PS CR.NO.26/2020 U/S 143 IPC & 41 (VI) MCP ACT r/w 151 Crpc                 | UI |
| 1260. | CNI CITY | T5 Thiruverkadu PS CR.NO.15/2020 U/S 143,188 IPC                                            | UI |
| 1261. | CNI CITY | G2 Periyamedu PS CR.NO.8/2020 U/S 341,294(b),324,506(ii) IPC                                | UI |
| 1262. | CNI CITY | D2 Annasai PS CR.NO.14/2020 U/S 143, 188 IPC & 41 CI VI CP Act                              | UI |
| 1263. | CNI CITY | F3 Nungambakkam PS CR.NO. 28/2020 U/S 143 IPC 41(b) MCP Act r/w 151 CrPC                    | UI |
| 1264. | CNI CITY | F3 Nungambakkam PS CR.NO.36/2020 U/S 143 IPC & 41 (VI) MCP ACT r/w 151                      | UI |
| 1265. | CNI CITY | T15 SRMC PS CR.NO.20/2020 U/S 143,188 IPC                                                   | UI |
| 1266. | CNI CITY | J3 Guindy PS CR.NO.25/2020 U/S 143, 151 IPC & 41(6) TN CP Act                               | UI |
| 1267. | CNI CITY | S5 Pallavaram PS CR.NO.14/2020 U/S 143,283 IPC                                              | UI |
| 1268. | CNI CITY | F2 Egmore PS CR.NO.50/2020 U/S 143, 341 IPC & 41 (vi) CP Act r/w 74 of Juvenile Justice Act | UI |
| 1269. | CNI CITY | F2 Egmore PS CR.NO.55/2020 U/S 143,188, 341 IPC & 41(6) CP Act                              | UI |

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| 1270. | CNI CITY | B2 Esplanade PS CR.NO.25/2020 U/S 143, 341, 290, 151 IPC r/w 41(6) TNCP Act      | UI |
| 1271. | CNI CITY | K2 Ayanavaram PS CR.NO.51/2020 U/S 143, 188 IPC (Agitation)                      | UI |
| 1272. | CNI CITY | R5 Virugambakkam PS CR.NO.45/2020 U/S 143 IPC r/w 41(6) TNCP Act                 | UI |
| 1273. | CNI CITY | S15 Selaiyur PS CR.NO.46/2020 U/S 143 IPC r/w41(6) TNCP Act                      | UI |
| 1274. | CNI CITY | M6 Manali PS CR.NO.30/2020 U/S 143,188 IPC                                       | UI |
| 1275. | CNI CITY | H6 R.K. Nagar PS CR.NO.56/2020 U/S 143,188 IPC r/w 41(6) TNCP Act                | UI |
| 1276. | CNI CITY | S10 Pallikaranai PS CR.NO.38/2020 U/S 143, 188 IPC                               | UI |
| 1277. | CNI CITY | B1 North Beach PS CR.NO.31/2020 U/S 143,290 IPC & 41(VI) 761(A), 4 of TNOPDL Act | UI |
| 1278. | CNI CITY | F3 Nungambakkam PS CR.NO.54/2020 U/S 143 IPC & 41 (VI) MCP ACT r/w 151 Crpc      | UI |
| 1279. | CNI CITY | T6 Avadi PS CR.NO.58/2020 U/S 143,188 IPC                                        | UI |
| 1280. | CNI CITY | B2 Esplanade PS CR.NO.33/2020 U/S 143, 290 IPC & 41(6) CP Act                    | UI |
| 1281. | CNI CITY | C1 Flower Bazaar PS CR.NO.48/2020 U/S 143, 290 IPC & 41(6) CP Act                | UI |
| 1282. | CNI CITY | C3 Seven Wells PS CR.NO.27/2020 U/S 143, 290 IPC & 41(6) CP Act                  | UI |
| 1283. | CNI CITY | N3 Muthialpet PS CR.NO.29/2020 U/S 143, 290 IPC & 41(6) CP Act                   | UI |
| 1284. | CNI CITY | H1 Washermenpet PS CR.NO.98/2020 U/S 143,188 IPC & 41 CI (VI) Cp Act             | UI |
| 1285. | CNI CITY | H6 R.K. Nagar PS CR.NO.69/2020 U/S 143,188 IPC r/w 41 CI (VI) CP Act             | UI |
| 1286. | CNI CITY | H8 Thiruvottiyur PS CR.NO.65/2020 U/S 143,188 IPC r/w41(1)(6)(a)(ii) CP Act      | UI |
| 1287. | CNI CITY | P6 Kodungaiyur PS CR.NO.107/2020 U/S 143,188 IPC                                 | UI |
| 1288. | CNI CITY | G2 Periyamedu PS CR.NO.16/2020 U/S 143, 188 IPC r/w 41(6) CP Act                 | UI |
| 1289. | CNI CITY | J4 Kotturpuram PS CR.NO.37/2020 U/S 143, 145 IPC r/w 41 CP Act                   | UI |
| 1290. | CNI CITY | T1 Ambattur PS CR.NO.124/2020 U/S 143,188 IPC                                    | UI |
| 1291. | CNI CITY | P1 Pulianthope PS CR.NO.108/2020 U/S 143,147,149 IPC r/w 41 (6) CP Act           | UI |
| 1292. | CNI CITY | S11 Tambaram PS CR.NO.49/2020 U/S 143, 283 IPC and 41(6) TN CP Act               | UI |
| 1293. | CNI CITY | F2 Egmore PS CR.NO.31/2020 U/S 143,188, 341 IPC & 41(6) CP Act                   | UI |
| 1294. | CNI CITY | H1 Washermenpet PS CR.NO.79/2020 U/S 143, 188 IPC & 41(VI) CP Act                | UI |

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| 1295. | CNI CITY | B2 Esplanade PS CR.NO.34/2020 U/S 143, 290, IPC & 41(6) TNCP Ac                           | UI |
| 1296. | CNI CITY | B2 Esplanade PS CR.NO.35/2020 U/S 143, 290, IPC & 41(6) TNCP Act                          | UI |
| 1297. | CNI CITY | H1 Washermenpet PS CR.NO.119/2020 U/S 143, 188 IPC & 41 (vi) CP Act                       | UI |
| 1298. | CNI CITY | B1 North Beach PS CR.NO.36/2020 U/S 341,143,290 IPC & 41(vi) TNCP ACT,and 71 (A) TNCP ACT | UI |
| 1299. | CNI CITY | T1 Ambattur PS CR.NO.132/2020 U/S 143,188 IPC                                             | UI |
| 1300. | CNI CITY | T6 Avadi PS CR.NO.73/2020 U/S 143,188 IPC                                                 | UI |
| 1301. | CNI CITY | T14 Mangadu PS CR.NO.63/2020 U/S 143,188 IPC                                              | UI |
| 1302. | CNI CITY | P2 Otteri PS CR.NO.88/2020 U/S 147,188 IPC                                                | UI |
| 1303. | CNI CITY | P5 MKB Nagar PS CR.NO.80/2020 U/S 147,148,143 IPC & 41(6) Cp Act                          | UI |
| 1304. | CNI CITY | C3 Seven Wells PS CR.NO.31/2020 U/S 341,143,290 IPC & 41(vi) TNCP ACT,and 71 (A) TNCP ACT | UI |
| 1305. | CNI CITY | T12 Poonamallee PS CR.NO.51/2020 U/S 143,188 IPC                                          | UI |
| 1306. | CNI CITY | T5 Thiruverkadu PS CR.NO.41/2020 U/S 143,188 IPC                                          | UI |
| 1307. | CNI CITY | P6 Kodungaiyur PS CR.NO.121/2020 U/S 143,147 IPC & 41 (6) CP Act                          | UI |
| 1308. | CNI CITY | S10 Pallikaranai PS CR.NO.66/2020 U/S 143, 188 IPC                                        | UI |
| 1309. | CNI CITY | P6 Kodungaiyur PS CR.NO.126/2020 U/S 143,147 IPC & 41 (6) CP Act                          | UI |
| 1310. | CNI CITY | S11 Tambaram PS CR.NO.57/2020 U/S 153 (A), 505(i) IPC                                     | UI |
| 1311. | CNI CITY | T12 Poonamallee PS CR.NO.55/2020 U/S 143 & 188 IPC                                        | UI |
| 1312. | CNI CITY | B2 Esplanade PS CR.NO.44/2020 U/S 143, 290 IPC r/w 41(6) CP Act                           | UI |
| 1313. | CNI CITY | H1 Washermenpet PS CR.NO.120/2020 U/S 143, 188 IPC & 41 (Vi) CP Act                       | UI |
| 1314. | CNI CITY | H1 Washermenpet PS CR.NO.121/2020 U/S 143, 188 IPC & 41 (Vi) CP Act                       | UI |
| 1315. | CNI CITY | S11 Tambaram PS CR.NO.62/2020 U/S 143, 283 IPC r/w 41 (4A6) MCP Act                       | UI |
| 1316. | CNI CITY | P5 MKB Nagar PS CR.NO.86/2020 U/S 143, 505(1)(b) IPC r/w 41(6)(a) CP Act                  | UI |
| 1317. | CNI CITY | P2 Otteri PS CR.NO.113/2020 U/S 147,148, 143, 188 IPC                                     | UI |
| 1318. | CNI CITY | S10 Pallikaranai PS CR.NO.85/2020 U/S 143, 188 IPC                                        | UI |
| 1319. | CNI CITY | M4 Redhills PS CR.NO.61/2020 U/S 143, 188 IPC                                             | UI |

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| 1320. | CNI CITY | B1 North Beach PS CR.NO.49/2020 U/S 143,290 IPC & 41(vi) TNCP ACT,and 4 (1b) TNOPPD ACT                    | UI |
| 1321. | CNI CITY | H5 New Washermenpet PS CR.NO.56/2020 U/S 143, 188 IPC                                                      | UI |
| 1322. | CNI CITY | V5 Thirumangalam PS CR.NO.51/2020 U/S 143, 188 IPC                                                         | UI |
| 1323. | CNI CITY | K3 Aminjikai PS CR.NO.99/2020 U/S 143,188 IPC                                                              | UI |
| 1324. | CNI CITY | V1 Villivakkam PS CR.NO.93/2020 U/S 143, 188 IPC                                                           | UI |
| 1325. | CNI CITY | J10 Semmenchery PS CR.NO.62/2020 U/S 143,151,IPC r/w 41 Cp Act (6) TNCP Act                                | UI |
| 1326. | CNI CITY | D3 Ice House PS CR.NO.90/2020 U/S 143, 341 IPC                                                             | UI |
| 1327. | CNI CITY | S7 Madipakkam PS CR.NO.43/2020 U/S 143, 151 IPC & 41(6) CP Act                                             | UI |
| 1328. | CNI CITY | E5 Foreshore Estate PS CR.NO.41/2020 U/S 143,145 IPC r/w 41(6) TNCP Act                                    | UI |
| 1329. | CNI CITY | T14 Mangadu PS CR.NO.92/2020 U/S 143, 188 IPC                                                              | UI |
| 1330. | CNI CITY | T12 Poonamallee PS CR.NO.78/2020 U/S 143,188 IPC                                                           | UI |
| 1331. | CNI CITY | M4 Redhills PS CR.NO.67/2020 U/S 143, 188 IPC                                                              | UI |
| 1332. | CNI CITY | B2 Esplanade PS CR.NO.54/2020 U/S 143, 290 IPC                                                             | UI |
| 1333. | CNI CITY | H1 Washermenpet PS CR.NO.138/2020 U/S 143, 294(b), 188, 353, 506(ii) IPC & 3 of TNPPDL Act & 41(VI) CP Act | UI |
| 1334. | CNI CITY | H1 Washermenpet PS CR.NO.10/2020 U/S 143, 188 IPC & 41 (VI) CP Act                                         | UI |
| 1335. | CNI CITY | H5 New Washermenpet PS CR.NO.65/2020 U/S 143, 188 IPC                                                      | UI |
| 1336. | CNI CITY | H8 Thiruvottiyur PS CR.NO.104/2020 U/S 143, 188 IPC                                                        | UI |
| 1337. | CNI CITY | H8 Thiruvottiyur PS CR.NO.105/2020 U/S 143, 188 IPC                                                        | UI |
| 1338. | CNI CITY | T2 Ambattur Estate PS CR.NO.75/2020 U/S 143,186 IPC                                                        | UI |
| 1339. | CNI CITY | T6 Avadi PS CR.NO.96/2020 U/S 143,186 IPC                                                                  | UI |
| 1340. | CNI CITY | T6 Avadi PS CR.NO.97/2020 U/S 143,186 IPC                                                                  | UI |
| 1341. | CNI CITY | T11 Thiruninravur PS CR.NO.71/2020 U/S 143,186 IPC                                                         | UI |
| 1342. | CNI CITY | V5 Thirumangalam PS CR.NO.53/2020 U/S 143, 188 IPC & 41(6) CP Act                                          | UI |
| 1343. | CNI CITY | P1 Pulianthope PS CR.NO.151/2020 U/S 143, 147 IPC                                                          | UI |
| 1344. | CNI CITY | P2 Otteri PS CR.NO.129/2020 U/S 143, 188 IPC                                                               | UI |

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| 1345. | CNI CITY | P2 Otteri PS CR.NO.132/2020 U/S 143, 188 IPC                                      | UI |
| 1346. | CNI CITY | P5 MKB Nagar PS CR.NO.105/2020 U/S 143, 147 IPC                                   | UI |
| 1347. | CNI CITY | K9 TVK Nagar PS CR.NO.45/2020 U/S 143, 147 IPC                                    | UI |
| 1348. | CNI CITY | S1 St.Thomas Mount PS CR.NO.26/2020 U/S 143, 145, 151, 283 IPC r/w 41(6) TNCP ACT | UI |
| 1349. | CNI CITY | S1 St.Thomas Mount PS CR.NO.28/2020 U/S 143, 145, 151, 283 IPC r/w 41(6) TNCP ACT | UI |
| 1350. | CNI CITY | S3 Meenambakkam PS CR.NO.23/2020 U/S 143, 283 r/w 41 (6) of TNCP Act              | UI |
| 1351. | CNI CITY | D3 Ice House PS CR.NO.94/2020 U/S 143, 341 IPC                                    | UI |
| 1352. | CNI CITY | T13 Kundrathur PS CR.NO.131/2020 U/S 143, 188 IPC                                 | UI |
| 1353. | CNI CITY | J8 Neelankarai PS CR.NO.93/2020 U/S 145,151,143,283,& r/w 41(VI) CP Act           | UI |
| 1354. | CNI CITY | J12 Kanathur PS CR.NO.56/2020 U/S 143,145,151, 283,341 & 41(VI) CP act            | UI |
| 1355. | CNI CITY | V3 JJ Nagar PS CR.NO.68/2020 U/S 143, 188 IPC                                     | UI |
| 1356. | CNI CITY | K8 Arumbakkam PS CR.NO.76/2020 U/S 143, IPC & 41(6) CP Act                        | UI |
| 1357. | CNI CITY | K8 Arumbakkam PS CR.NO.77/2020 U/S 143, IPC & 41(6) CP Act                        | UI |
| 1358. | CNI CITY | K3 Aminjikarai PS CR.NO.103/2020 U/S 143,188 IPC                                  | UI |
| 1359. | CNI CITY | B2 Esplanade PS CR.NO.55/2020 U/S 143, 341, 290 IPC r/w 41(6) TNCP Act            | UI |
| 1360. | CNI CITY | B2 Esplanade PS CR.NO.56/2020 U/S 143, 290 IPC                                    | UI |
| 1361. | CNI CITY | P2 Otteri PS CR.NO.135/2020 U/S 143, 188 IPC                                      | UI |
| 1362. | CNI CITY | S5 Pallavaram PS CR.NO.48/2020 U/S 143,283 IPC & 41(6) CP ACT                     | UI |
| 1363. | CNI CITY | H8 Thiruvottiyur PS CR.NO.108/2020 U/S 143,188 IPC                                | UI |
| 1364. | CNI CITY | H6 R.K. Nagar PS CR.NO.115/2020 U/S 143,188 IPC r/w 41(6) TNCPAct                 | UI |
| 1365. | CNI CITY | K3 Aminjikarai PS CR.NO.108/2020 U/S 143, 188, IPC                                | UI |
| 1366. | CNI CITY | R8 Vadapalani PS CR.NO.53/2020 U/S 143, 145, 151, 283, IPC r/w 41(6) TNCP Act     | UI |
| 1367. | CNI CITY | F1 Chindatripet PS CR.NO.50/2020 U/S 143 IPC r/w 41(6) CP Act                     | UI |
| 1368. | CNI CITY | M6 Manali PS CR.NO.55/2020 U/S 143, 188 IPC                                       | UI |
| 1369. | CNI CITY | B2 Esplanade PS CR.NO.60/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT | UI |

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| 1370. | CNI<br>CITY | B2 Esplanade PS CR.NO.61/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                           | UI |
| 1371. | CNI<br>CITY | N3 Muthial pet PS CR.NO.37/2020 U/S 143, 290, 341, 151 IPC & 41 (6) CP Act                                                                  | UI |
| 1372. | CNI<br>CITY | N3 Muthial pet PS CR.NO.38/2020 U/S 143, 290, 341, 151 IPC & 41 (6) CP Act                                                                  | UI |
| 1373. | CNI<br>CITY | N3 Muthial pet PS CR.NO.39/2020 U/S 143, 290, 341, 151 IPC & 41 (6) CP Act                                                                  | UI |
| 1374. | CNI<br>CITY | F2 Egmore PS CR.NO.101/2020 U/S 143 IPC & 41(6) CP Act                                                                                      | UI |
| 1375. | CNI<br>CITY | H1 Washermenpet PS CR.NO.148/2020 U/S 143, 188 IPC & 41(Vi) CP Act                                                                          | UI |
| 1376. | CNI<br>CITY | B2 Esplanade PS CR.NO.62/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                           | UI |
| 1377. | CNI<br>CITY | B1 North Beach PS CR.NO.58/2020 U/S 341,343, 290 IPC & 41(Vi) TNCP Act ,                                                                    | UI |
| 1378. | CNI<br>CITY | K10 Koyambedu PS CR.NO.92/2020 U/S 143,188 IPC                                                                                              | UI |
| 1379. | CNI<br>CITY | N3 Muthial pet PS CR.NO.41/2020 U/S 143, 290, 341, 151 IPC & 41 (6) CP Act & 71 CP Act                                                      | UI |
| 1380. | CNI<br>CITY | M3 Puzhal PS CR.NO.71/2020 U/S 143, 188 IPC                                                                                                 | UI |
| 1381. | CNI<br>CITY | T13 Kundrathur PS CR.NO.144/2020 U/S 143, 188 IPC                                                                                           | UI |
| 1382. | CNI<br>CITY | T14 Mangadu PS CR.NO.110/2020 U/S 143, 188 IPC                                                                                              | UI |
| 1383. | CNI<br>CITY | P1 Pulianthope PS CR.NO.170/2020 U/S 143, 147 IPC & 41(6) CP Act                                                                            | UI |
| 1384. | CNI<br>CITY | P1 Pulianthope PS CR.NO.171/2020 U/S 143, 147 IPC & 41(6) CP Act                                                                            | UI |
| 1385. | CNI<br>CITY | G2 Periyamedu PS CR.NO.31/2020 U/S 143,149 r/w 7(1)(a) CLA ACT 1932                                                                         | UI |
| 1386. | CNI<br>CITY | J1 Saidapet PS CR.NO.85/2020 U/S 143,151 IPC & 41(6) Mcp Act                                                                                | UI |
| 1387. | CNI<br>CITY | S11 Tambaram PS CR.NO.95/2020 U/S 143, 283 IPC r/w 41 (4A6), 71 XI TN CP Act                                                                | UI |
| 1388. | CNI<br>CITY | B2 Esplanade PS CR.NO.65/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                           | UI |
| 1389. | CNI<br>CITY | P1 Pulianthope PS CR.NO.175/2020 U/S 285,336 IPC                                                                                            | UI |
| 1390. | CNI<br>CITY | B2 Esplanade PS CR.NO.68/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                           | UI |
| 1391. | CNI<br>CITY | E2 Royapettah PS CR.NO.96/2020 U/S 143 IPC r/w 41(6) TNCP Act                                                                               | UI |
| 1392. | CNI<br>CITY | S5 Pallavaram PS CR.NO.56/2020 U/S 143, 283, 151 IPC                                                                                        | UI |
| 1393. | CNI<br>CITY | P1 Pulianthope PS CR.NO.182/2020 U/S 143, 290, 341, 151, 109 IPC & 41 (6) CP Act, 71 (XI), 71 (XV) CP Act and 4A (1a) r/w 4 B of TNOPPD Act | UI |



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| 1394. | CNI<br>CITY | P1 Pulianthope PS CR.NO.183/2020 U/S 143, 290, 341, 151, 109 IPC & 41 (6) CP Act, 71 (XI), 71 (XV) CP Act and 4A (1a) r/w 4 B of TNOPPD Act | UI |
| 1395. | CNI<br>CITY | B1 North Beach PS CR.NO.74/2020 U/S 341,143, 290 IPC & 41(vi),71(A) TNCP ACT                                                                | UI |
| 1396. | CNI<br>CITY | P1 Pulianthope PS CR.NO.189/2020 U/S 143, 290, 341, 151, 109 IPC & 41 (6) CP Act, 71 (XI), 71 (XV) CP Act and 4A (1a) r/w 4 B of TNOPPD Act | UI |
| 1397. | CNI<br>CITY | J1 Saidapet PS CR.NO.91/2020 U/S 143 IPC r/w 41 (6) MCP Act                                                                                 | UI |
| 1398. | CNI<br>CITY | B2 Esplanade PS CR.NO.76/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                           | UI |
| 1399. | CNI<br>CITY | H6 R.K. Nagar PS CR.NO.140/2020 U/S 143,188 IPC r/w 41(6) TN CPAct                                                                          | UI |
| 1400. | CNI<br>CITY | T6 Avadi PS CR.NO.126/2020 U/S 143,188 IPC                                                                                                  | UI |
| 1401. | CNI<br>CITY | P1 Pulianthope PS CR.NO.193/2020 U/S 143, 290, 341, 151, 109 IPC & 41 (6) CP Act, 71 (XI), 71 (XV) CP Act and 4A (1a) r/w 4 B of TNOPPD Act | UI |
| 1402. | CNI<br>CITY | R2 Kodambakkam PS CR.NO.67/2020 U/S 143 IPC & 41(6) cp act                                                                                  | UI |
| 1403. | CNI<br>CITY | R7 K.K.Nagar PS CR.NO.102/2020 U/S 143 IPC r/w 41(vi) CP act                                                                                | UI |
| 1404. | CNI<br>CITY | S1 St.Thomas Mount PS CR.NO.37/2020 U/S 143,145,151, r/w41(6) TNCP Act                                                                      | UI |
| 1405. | CNI<br>CITY | N3 Muthial pet PS CR.NO.49/2020 U/S 143, 290, 341, 151, IPC &41 (6) CP Act& 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959         | UI |
| 1406. | CNI<br>CITY | H8 Thiruvottiyur PS CR.NO.143/2020 U/S 143,188 IPC                                                                                          | UI |
| 1407. | CNI<br>CITY | H1 Washermenpet PS CR.NO.176/2020 U/S 143, 145, 147, 290, IPC & 41(VI), 71A(1) TNCP Act , 4B r/w 4A(1a) TNOPPD Act                          | UI |
| 1408. | CNI<br>CITY | M4 Redhills PS CR.NO.92/2020 U/S 143,188 IPC                                                                                                | UI |
| 1409. | CNI<br>CITY | T1 Ambattur PS CR.NO.249/2020 U/S 143, 188 IPC                                                                                              | UI |
| 1410. | CNI<br>CITY | T15 SRMC PS CR.NO.94/2020 U/S 143, 188 IPC                                                                                                  | UI |
| 1411. | CNI<br>CITY | T14 Mangadu PS CR.NO.132/2020 U/S 143, 188 IPC                                                                                              | UI |
| 1412. | CNI<br>CITY | T12 Poonamallee PS CR.NO.99/2020 U/S 143, 188 IPC                                                                                           | UI |
| 1413. | CNI<br>CITY | T9 Pattabiram PS CR.NO.110/2020 U/S 143, 188 IPC                                                                                            | UI |
| 1414. | CNI<br>CITY | T6 Avadi PS CR.NO.129/2020 U/S 143, 188 IPC                                                                                                 | UI |
| 1415. | CNI<br>CITY | T4 Maduravayol PS CR.NO.168/2020 U/S 143, 188 IPC                                                                                           | UI |
| 1416. | CNI<br>CITY | J10 Semmenchery PS CR.NO.96/2020 U/S 143,151,IPC r/w 41 Cp Act (6) TNCP Act r/w 34 IPC                                                      | UI |

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| 1417. | CNI<br>CITY | J8 Neelankarai PS CR.NO.136/2020 U/S 143, 145, 283 IPC r/w 41 (6) TNCP Act                                                             | UI |
| 1418. | CNI<br>CITY | J12 Kanathur PS CR.NO.74/2020 U/S 143, 145, 151, 188, 283, 341 IPC & 41(VI) CP ACT                                                     | UI |
| 1419. | CNI<br>CITY | J9 Thoraipakkam PS CR.NO.72/2020 U/S 143,283 IPC & 41 (6) CP Act                                                                       | UI |
| 1420. | CNI<br>CITY | J1 Saidapet PS CR.NO.95/2020 U/S 143 IPC r/w 41 (6) MCP Act                                                                            | UI |
| 1421. | CNI<br>CITY | R5 Virugambakkam PS CR.NO.101/2020 U/S 143 IPC r/w 41(6) CP Act                                                                        | UI |
| 1422. | CNI<br>CITY | S1 St.Thomas Mount PS CR.NO.38/2020 U/S 143,145,151 IPC r/w 41 (6) TNCP Act                                                            | UI |
| 1423. | CNI<br>CITY | S5 Pallavaram PS CR.NO.63/2020 U/S 143, 283 IPC                                                                                        | UI |
| 1424. | CNI<br>CITY | S11 Tambaram PS CR.NO.101/2020 U/S 143, 283 IPC r/w 41 (46) MCP Act                                                                    | UI |
| 1425. | CNI<br>CITY | D3 Ice House PS CR.NO.128/2020 U/S 143 IPC & 41 (6) TNCP Act                                                                           | UI |
| 1426. | CNI<br>CITY | K3 Aminjikarai PS CR.NO.77/2020 U/S 143, 188 IPC                                                                                       | UI |
| 1427. | CNI<br>CITY | T13 Kundrathur PS CR.NO.107/2020 U/S 143, 188IPC                                                                                       | UI |
| 1428. | CNI<br>CITY | T15 SRMC PS CR.NO.57/2020 U/S 143, 188 IPC                                                                                             | UI |
| 1429. | CNI<br>CITY | P6 Kodungaiyur PS CR.NO.137/2020 U/S 143147 IPC& 41(6)CP Act                                                                           | UI |
| 1430. | CNI<br>CITY | P6 Kodungaiyur PS CR.NO.141/2020 U/S 143147 IPC& 41(6)CP Act                                                                           | UI |
| 1431. | CNI<br>CITY | H1 Washermenpet PS CR.NO.137/2020 U/S 143, 148 IPC & 41(Vi) CP Act                                                                     | UI |
| 1432. | CNI<br>CITY | J12 Kanathur PS CR.NO.51/2020 U/S 143, 151, 283 IPC & 41(vi) CP Act                                                                    | UI |
| 1433. | CNI<br>CITY | J10 Semmenchery PS CR.NO.70/2020 U/S 143,151,IPC r/w 41 Cp Act (6) TNCP Act r/w 34 IPC                                                 | UI |
| 1434. | CNI<br>CITY | H8 Thiruvottiyur PS CR.NO.147/2020 U/S 143,188 IPC                                                                                     | UI |
| 1435. | CNI<br>CITY | H1 Washermenpet PS CR.NO.177/2020 U/S 143, 145, 147, 290, IPC & 41(VI), 71A(1) TNCP Act 4B r/w 4A(1a) TNOPPD Act                       | UI |
| 1436. | CNI<br>CITY | H6 R.K. Nagar PS CR.NO.147/2020 U/S 143, 145, 147, 290 IPC, & 41 & 41(b),71(A)(i) CP Act 4(B) r/w 4(A)(i) Open Place Disfigurement act | UI |
| 1437. | CNI<br>CITY | B2 Esplanade PS CR.NO.77/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                      | UI |
| 1438. | CNI<br>CITY | S5 Pallavaram PS CR.NO.64/2020 U/S 143, 283 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                  | UI |
| 1439. | CNI<br>CITY | S5 Pallavaram PS CR.NO.66/2020 U/S 143, IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                      | UI |
| 1440. | CNI<br>CITY | S10 Pallikaranai PS CR.NO.130/2020 U/S 143 IPC r/w 41(6) CP Act                                                                        | UI |

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| 1441. | CNI<br>CITY | E4 Abiramapuram PS CR.NO.191/2020 U/S 341, 143 IPC, 153 CrPC<br>r/w 41 CP Act                                                              | UI |
| 1442. | CNI<br>CITY | V4 Rajamangalam PS CR.NO.108/2020 U/S 143,IPC & 41(6)<br>TNCP Act                                                                          | UI |
| 1443. | CNI<br>CITY | N3 Muthial pet PS CR.NO.50/2020 U/S 143, 290, 341, 151, IPC<br>&41 (6) CP Act<br>& 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959 | UI |
| 1444. | CNI<br>CITY | G1 Vepery PS CR.NO.68/2020 U/S 143, 149 IPC r/w 7(1)(a)<br>CLA Act                                                                         | UI |
| 1445. | CNI<br>CITY | G1 Vepery PS CR.NO.69/2020 U/S 143, 149 IPC r/w 7(1)(a)<br>CLA Act                                                                         | UI |
| 1446. | CNI<br>CITY | S5 Pallavaram PS CR.NO.67/2020 U/S 143 IPC & 41(6) CP<br>Act & 4(1) TNOPPD Act 1959                                                        | UI |
| 1447. | CNI<br>CITY | S11 Tambaram PS CR.NO.103/2020 U/S 143, 283 IPC r/w 41<br>(4A6) MCP Act                                                                    | UI |
| 1448. | CNI<br>CITY | H1 Washermenpet PS CR.NO.183/2020 U/S 143, 145, 147,<br>290, IPC & 41(VI), 71A(1) TNCP Act 4B r/w 4A(1a) TNOPPD<br>Act                     | UI |
| 1449. | CNI<br>CITY | H6 R.K. Nagar PS CR.NO.148/2020 U/S 143, 145, 147, 290<br>IPC, & 41 & 41(b),71(A)(i)CPAct 4(B) r/w 4(A)(ia) of TNOPPD<br>Act               | UI |
| 1450. | CNI<br>CITY | B2 Esplanade PS CR.NO.80/2020 U/S 143, 290, 341, 151, IPC<br>& 41(6), 71(A) TNCP ACT                                                       | UI |
| 1451. | CNI<br>CITY | H1 Washermenpet PS CR.NO.185/2020 U/S 143, 145, 147,<br>290, IPC & 41(VI), 71A(1) TNCP Act 4B r/w 4A(1a) TNOPPD<br>Act                     | UI |
| 1452. | CNI<br>CITY | H6 R.K. Nagar PS CR.NO.153/2020 U/S 143, 145, 147, 290<br>IPC, & 41 & 41(b),71(A)(i)CPAct 4(B) r/w 4(A)(ia) TNOPPD Act                     | UI |
| 1453. | CNI<br>CITY | S5 Pallavaram PS CR.NO.71/2020 U/S 143 IPC & 41(6) CP<br>Act & 4(1) TNOPPD Act 1959                                                        | UI |
| 1454. | CNI<br>CITY | N3 Muthial pet PS CR.NO.51/2020 U/S 143, 290, 341, 151, IPC<br>&41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of<br>TNOPPD ACT 1959 | UI |
| 1455. | CNI<br>CITY | H1 Washermenpet PS CR.NO.188/2020 U/S 143, 145, 147, 290<br>IPC& 41(VI), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                     | UI |
| 1456. | CNI<br>CITY | H6 R.K. Nagar PS CR.NO.155/2020 U/S 143, 145, 147, 290<br>IPC, & 41 & 41(b),71(A)(i)CPAct 4(B) r/w 4(A)(ia) TNOPPD Act                     | UI |
| 1457. | CNI<br>CITY | S5 Pallavaram PS CR.NO.74/2020 U/S 143 IPC & 41(6) CP<br>Act & 4(1) TNOPPD Act 1959                                                        | UI |
| 1458. | CNI<br>CITY | S7 Madipakkam PS CR.NO.65/2020 U/S 143, 151 IPC & 41(6)<br>CP Act                                                                          | UI |
| 1459. | CNI<br>CITY | C2 Elaphant Gate PS CR.NO.129/2020 U/S 143,290,341 IPC<br>r/w 41(6) CP Act                                                                 | UI |
| 1460. | CNI<br>CITY | B2 Esplanade PS CR.NO.82/2020 U/S 143, 290, 341, 151, IPC<br>& 41(6), 71(A) TNCP ACT                                                       | UI |
| 1461. | CNI<br>CITY | H1 Washermenpet PS CR.NO.189/2020 U/S 143, 145, 147,<br>290 IPC& 41(VI), 71(A)(i) TNCP Act, 3(A) TNOPPD Act                                | UI |
| 1462. | CNI<br>CITY | H1 Washermenpet PS CR.NO.190/2020 U/S 143, 145, 147,<br>290 IPC& 41(VI), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD<br>Act                  | UI |

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| 1463. | CNI CITY | H6 R.K. Nagar PS CR.NO.158/2020 U/S 143, 145, 147, 290 IPC, & 41 & 41(b),71(A)(i)CPAct 4(B) r/w 4(A)(ia) Open Place Disfigurment act                                                                               | UI |
| 1464. | CNI CITY | S5 Pallavaram PS CR.NO.77/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                                                                                                   | UI |
| 1465. | CNI CITY | B2 Esplanade PS CR.NO.83/2020 U/S 143, 290, 341, 151, IPC & 41(6), TNCP ACT                                                                                                                                        | UI |
| 1466. | CNI CITY | N3 Muthial pet PS CR.NO.52/2020 U/S 143, 290, 341, 151, IPC &41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959                                                                               | UI |
| 1467. | CNI CITY | B1 North Beach PS CR.NO.86/2020 U/S 143,290,IPC, 41(VI), 71(A) TNCP Act 4 of TNOPPD Act                                                                                                                            | UI |
| 1468. | CNI CITY | J7 Velacherry PS CR.NO.149/2020 U/S 143 IPC r/w 41(6) TNCP Act                                                                                                                                                     | UI |
| 1469. | CNI CITY | S5 Pallavaram PS CR.NO.81/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                                                                                                   | UI |
| 1470. | CNI CITY | D3 Ice House PS CR.NO.137/2020 U/S 143, 342 IPC r/w 41 (6) CP Act                                                                                                                                                  | UI |
| 1471. | CNI CITY | T3 Korattur PS CR.NO.298/2020 U/S 143,188 IPC                                                                                                                                                                      | UI |
| 1472. | CNI CITY | H1 Washermenpet PS CR.NO.193/2020 U/S 143, 145, 147, 290 IPC& 41(VI), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                                                                                                | UI |
| 1473. | CNI CITY | H6 R.K. Nagar PS CR.NO.159/2020 U/S 143, 145, 147, 290 IPC, & 41 & 41(b),71(A)(i)CPAct 4(B) r/w 4(A)(ia) TNOPPD Act                                                                                                | UI |
| 1474. | CNI CITY | B2 Esplanade PS CR.NO.84/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                                                                                                  | UI |
| 1475. | CNI CITY | H1 Washermenpet PS CR.NO.196/2020 U/S 143, 145, 147, 290 IPC& 41(VI), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act @ 143, 145, 147, 153 A, 153 B, 290 IPC & 41(VI), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act | UI |
| 1476. | CNI CITY | R5 Virugambakkam PS CR.NO.114/2020 U/S 143 IPC r/w 41(6) CP Act                                                                                                                                                    | UI |
| 1477. | CNI CITY | S1 St.Thomas Mount PS CR.NO.48/2020 U/S 143,145,151 IPC r/w 4(1)(6) TNCP Act                                                                                                                                       | UI |
| 1478. | CNI CITY | S5 Pallavaram PS CR.NO.86/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                                                                                                   | UI |
| 1479. | CNI CITY | E1 Mylapore PS CR.NO.109/2020 U/S 143, 147, 341, IPC r/w 41(6) CrPC                                                                                                                                                | UI |
| 1480. | CNI CITY | T6 Avadi PS CR.NO.146/2020 U/S 143,186 IPC                                                                                                                                                                         | UI |
| 1481. | CNI CITY | J10 Semmenchery PS CR.NO.109/2020 U/S 143, 151 IPC 41 (6) Cp Act                                                                                                                                                   | UI |
| 1482. | CNI CITY | J1 Saidapet PS CR.NO.108/2020 U/S 143 IPC r/w 41 (6) MCP Act                                                                                                                                                       | UI |
| 1483. | CNI CITY | V1 Villivakkam PS CR.NO.149/2020 U/S 143, 290 IPC                                                                                                                                                                  | UI |
| 1484. | CNI CITY | N3 Muthial pet PS CR.NO.53/2020 U/S 143, 290, 341, 151, IPC &41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959                                                                               | UI |
| 1485. | CNI CITY | S5 Pallavaram PS CR.NO.88/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                                                                                                   | UI |

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| 1486. | CNI<br>CITY | S11 Tambaram PS CR.NO.111/2020 U/S 143, 283 IPC r/w 41(4A6) MCP Act                                                                   | UI |
| 1487. | CNI<br>CITY | H1 Washermenpet PS CR.NO.198/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1488. | CNI<br>CITY | B2 Esplanade PS CR.NO.85/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                     | UI |
| 1489. | CNI<br>CITY | B1 North Beach PS CR.NO.88/2020 U/S 341,143,290 IPC,41(VI),71(A) TNP ACT & 4(A) of TNOPPD ACT                                         | UI |
| 1490. | CNI<br>CITY | H1 Washermenpet PS CR.NO.205/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1491. | CNI<br>CITY | H8 Thiruvottiyur PS CR.NO.175/2020 U/S 143,188 IPC                                                                                    | UI |
| 1492. | CNI<br>CITY | M4 Redhills PS CR.NO.114/2020 U/S 143,188 IPC                                                                                         | UI |
| 1493. | CNI<br>CITY | P2 Otteri PS CR.NO.200/2020 U/S 143,188 IPC                                                                                           | UI |
| 1494. | CNI<br>CITY | S5 Pallavaram PS CR.NO.90/2020 U/S 143 IPC & 41(6) CP Act & 4(1) T143, IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                      | UI |
| 1495. | CNI<br>CITY | N3 Muthial pet PS CR.NO.55/2020 U/S 143, 290, 341, 151, IPC & 41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959 | UI |
| 1496. | CNI<br>CITY | H1 Washermenpet PS CR.NO.210/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1497. | CNI<br>CITY | S1 St.Thomas Mount PS CR.NO.50/2020 U/S 143,145,151, 379, IPC r/w 4(1)(6) TNCP Act, 135 EB Act                                        | UI |
| 1498. | CNI<br>CITY | S5 Pallavaram PS CR.NO.91/2020 U/S 143 IPC & 41(6) CP Act & 4(1) T143, IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                      | UI |
| 1499. | CNI<br>CITY | F2 Egmore PS CR.NO.135/2020 U/S 143 IPC & 41(6) CP ACT                                                                                | UI |
| 1500. | CNI<br>CITY | F5 Choolaimedu PS CR.NO.85/2020 U/S 143 IPC r/w 41(6) CP Act                                                                          | UI |
| 1501. | CNI<br>CITY | P2 Otteri PS CR.NO.207/2020 U/S 143,188 IPC                                                                                           | UI |
| 1502. | CNI<br>CITY | B2 Esplanade PS CR.NO.89/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                     | UI |
| 1503. | CNI<br>CITY | S5 Pallavaram PS CR.NO.92/2020 U/S 143, IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                     | UI |
| 1504. | CNI<br>CITY | H1 Washermenpet PS CR.NO.212/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1505. | CNI<br>CITY | N3 Muthial pet PS CR.NO.57/2020 U/S 143, 290, 341, 151, IPC & 41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959 | UI |
| 1506. | CNI<br>CITY | H1 Washermenpet PS CR.NO.215/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1507. | CNI<br>CITY | H6 R.K. Nagar PS CR.NO.170/2020 U/S 143,188 IPC r/w 41 CI (VI) CP Act                                                                 | UI |
| 1508. | CNI<br>CITY | S5 Pallavaram PS CR.NO.93/2020 U/S 143, IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                     | UI |
| 1509. | CNI<br>CITY | B2 Esplanade PS CR.NO.91/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) TNCP ACT                                                     | UI |

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| 1510. | CNI<br>CITY | H1 Washermenpet PS CR.NO.216/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1511. | CNI<br>CITY | S5 Pallavaram PS CR.NO.95/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                      | UI |
| 1512. | CNI<br>CITY | S5 Pallavaram PS CR.NO.97/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                      | UI |
| 1513. | CNI<br>CITY | D3 Ice House PS CR.NO.146/2020 U/S 143, 341 IPC r/w 41 (6) CP Act                                                                     | UI |
| 1514. | CNI<br>CITY | N3 Muthial pet PS CR.NO.58/2020 U/S 143, 290, 341, 151, IPC & 41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959 | UI |
| 1515. | CNI<br>CITY | S5 Pallavaram PS CR.NO.102/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                     | UI |
| 1516. | CNI<br>CITY | R5 Virugambakkam PS CR.NO.123/2020 U/S 406, 466, 384, 506(ii) IPC                                                                     | UI |
| 1517. | CNI<br>CITY | H1 Washermenpet PS CR.NO.218/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1518. | CNI<br>CITY | B2 Esplanade PS CR.NO.93/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) (i) TNCP ACT                                                 | UI |
| 1519. | CNI<br>CITY | H1 Washermenpet PS CR.NO.221/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1520. | CNI<br>CITY | M4 Redhills PS CR.NO.123/2020 U/S 143,188 IPC                                                                                         | UI |
| 1521. | CNI<br>CITY | S1 St.Thomas Mount PS CR.NO.53/2020 U/S 143,145,151,283 IPC, r/w 41(6) TNCP Act                                                       | UI |
| 1522. | CNI<br>CITY | S5 Pallavaram PS CR.NO.105/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                     | UI |
| 1523. | CNI<br>CITY | N3 Muthial pet PS CR.NO.60/2020 U/S 143, 290, 341, 151, IPC & 41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959 | UI |
| 1524. | CNI<br>CITY | H1 Washermenpet PS CR.NO.223/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |
| 1525. | CNI<br>CITY | T14 Mangadu PS CR.NO.191/2020 U/S 143,188 IPC                                                                                         | UI |
| 1526. | CNI<br>CITY | S1 St.Thomas Mount PS CR.NO.54/2020 U/S 143,145,151 IPC, r/w 41(6) TNCP Act                                                           | UI |
| 1527. | CNI<br>CITY | S5 Pallavaram PS CR.NO.109/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                     | UI |
| 1528. | CNI<br>CITY | S15 Selaiyur PS CR.NO.151/2020 U/S 143 IPC r/w41(6) TNCP Act                                                                          | UI |
| 1529. | CNI<br>CITY | B2 Esplanade PS CR.NO.96/2020 U/S 143, 290, 341, 151, IPC & 41(6), 71(A) (i) TNCP ACT                                                 | UI |
| 1530. | CNI<br>CITY | S1 St.Thomas Mount PS CR.NO.57/2020 U/S 143,145,151,283 IPC, r/w 41(6) TNCP Act                                                       | UI |
| 1531. | CNI<br>CITY | S5 Pallavaram PS CR.NO.110/2020 U/S 143 IPC & 41(6) CP Act & 4(1) TNOPPD Act 1959                                                     | UI |
| 1532. | CNI<br>CITY | H1 Washermenpet PS CR.NO.225/2020 U/S 143, 145, 147, 290 IPC & 41(A), 71(A)(i) TNCP Act, 4B r/w 4(A)(1a) TNOPPD Act                   | UI |

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| 1533. | CNI CITY | N3 Muthial pet PS CR.NO.62/2020 U/S 143, 290, 341, 151, IPC & 41 (6) CP Act & 71(Xi)& 71(XV) CP Act& 4A(1)a r/w 4B of TNOPPD ACT 1959                                                | UI |
| 1534. | CNI CITY | T6 Avadi PS CR.NO.170/2020 U/S 143,188 IPC                                                                                                                                           | UI |
| 1535. | CNI CITY | T3 Korattur PS CR.NO.319/2020 U/S 143, 186 IPC                                                                                                                                       | UI |
| 1536. | CNI CITY | S5 Pallavaram PS CR.NO.672/2020 U/S 143,188,269,290 IPC r/w 41(vi)CP Actand Sec 3 Of Epidemic Diseases Act 1897                                                                      | UI |
| 1537. | CNI CITY | S10 Pallikaranai PS CR.NO.993/2020 U/S 143, 188, 269, 290 IPC r/w 41(iv) CP Act and 3 of Epedimic act 1987                                                                           | UI |
| 1538. | CNI CITY | P5 MKB Nagar PS CR.NO.877/2020 U/S 143, 188, 269 IPC                                                                                                                                 | UI |
| 1539. | CNI CITY | C3 Seven Wells PS CR.NO.1382/2020 U/S 143, 188, 269 IPC r/w 3 Epidemic Diseases Act and 51 (b) Disaster Management Act 2005 and 1939 Tamil Nadu Public Health Act                    | UI |
| 1540. | CNI CITY | H1 Washermenpet PS CR.NO.4989/2020 U/S 143, 188 IPC & 3 of Epidemic Diseases Act 1897 & 51(b) Disaster Management 2005                                                               | UI |
| 1541. | CNI CITY | H1 Washermenpet PS CR.NO.5022/2020 U/S 147,188 IPC & 41(6) TNCP Act                                                                                                                  | UI |
| 1542. | CNI CITY | P5 MKB Nagar PS CR.NO.1099/2020 U/S 188,269 IPC                                                                                                                                      | UI |
| 1543. | CNI CITY | S7 Madipakkam PS CR.NO.1001/2020 U/S 143, 151 IPC & 41(6) CP Act                                                                                                                     | UI |
| 1544. | CNI CITY | H1 Washermenpet PS CR.NO.5225/2020 U/S 143, 188, 269 IPC & 41(6) CP Act, 71(A) CP Act, 4 A(1a) r/w 4 B TNOPPD Act & 3 of Epidemic Deceases Act & 51(b) Disaster Management Act 2005. | UI |
| 1545. | CNI CITY | C3 Seven Wells PS CR.NO.224/2021 U/S143, 188, 269 & 3 of Epidemic Disease Act & Sec 134 of TNPH Act-1939                                                                             | UI |
| 1546. | CNI CITY | M4 Redhills PS CR.NO.539/2021 U/S 143, 188, 270 IPC                                                                                                                                  | UI |
| 1547. | CNI CITY | M6 Manali PS CR.NO.342 /2021 U/S 143, 188 IPC                                                                                                                                        | UI |
| 1548. | CNI CITY | T6 Avadi PS CR.NO.449/2021 U/S143, 188 IPC                                                                                                                                           | UI |
| 1549. | CNI CITY | S16 Perumbakkam PS CR.NO.567/2021 U/S143,283,269 IPC r/w 51 Disaster Management Act                                                                                                  | UI |
| 1550. | CNI CITY | S11 Tambaram PS CR.NO.377/2021 U/S143,283,269 IPC r/w.51 Disaster Management Act & 41 MCP Act                                                                                        | UI |
| 1551. | CNI CITY | S13 Chrompet PS CR.NO.217/2021 U/S143, 283, 269 IPC r/w 51(b) DM Act & 41 CP Act.                                                                                                    | UI |
| 1552. | CNI CITY | S15 Selaiyur PS CR.NO.342/2021 U/S143, 283, 269 IPC r/w 51(b) of Disaster Management Act                                                                                             | UI |
| 1553. | CNI CITY | S5 Pallavaram PS CR.NO.242/2021 U/S143, 269 IPC & 41 (vi) CP Act                                                                                                                     | UI |
| 1554. | CNI CITY | S5 Pallavaram PS CR.NO.243/2021 U/S143, 269 IPC & 41 (vi) CP Act                                                                                                                     | UI |
| 1555. | CNI CITY | T13 Kundrathur PS CR.NO.456/2021 U/S143, 151, 269 IPC r/w 41(vi)a) TNCP Act 1988                                                                                                     | UI |

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| 1556. | CNI CITY | S1 St. Thomas Mount PS CR.NO.154/2021 U/S143,188, r/w 269 IPC                                                                                         | UI |
| 1557. | SLM CITY | B1 Town PS 215/20 U/s 143, 341,153, 504, 505 (1) (b)& (c) IPC                                                                                         | UI |
| 1558. | SLM CITY | C2 Hasthampatty PS 135/2020 U/s 143,341 IPC                                                                                                           | UI |
| 1559. | SLM CITY | B1 Town PS 247/20 U/s 153-B (1)(c), 505 (1)(b) IPC                                                                                                    | UI |
| 1560. | SLM CITY | B1 Town PS 333/21 U/s 143, 341, 269 IPC r/w 51(b) of DM Act, 2 & 3 of ED Act                                                                          | UI |
| 1561. | SLM CITY | B1 Town PS 334/21 U/s 143, 341, 269 IPC r/w 51(b) of DM Act, 2 & 3 of ED Act                                                                          | UI |
| 1562. | SLM CITY | B5 Kitchipalayam PS 302/21 U/s 143,269 IPC r/w 51(b) of DM Act &23 of ED Act                                                                          | UI |
| 1563. | SLM CITY | B5 Kitchipalayam PS 303/21 U/s 143,269 IPC r/w 51(b) of DM Act &23 of ED Act                                                                          | UI |
| 1564. | SLM CITY | B1 Town PS 335/21 U/s 143, 341, 269 IPC r/w 51(b) of DM Act, 2 & 3 of ED Act                                                                          | UI |
| 1565. | SLM CITY | B1 Town PS 336/21 U/s 143, 269 IPC r/w 51(b) of DM Act, 2 & 3 of ED Act                                                                               | UI |
| 1566. | SLM CITY | B2 Shevapet PS, 256/2021 U/s 51(b), D.M Act & 2,3 E.D Act                                                                                             | UI |
| 1567. | SLM CITY | B5 Kitchipalayam PS 306/21 U/s 143,269 IPC r/w 51(b) of DM Act &23 of ED Act                                                                          | UI |
| 1568. | SLM CITY | B5 Kitchipalayam PS 307/21 U/s 143,269 IPC r/w 51(b) of DM Act &23 of ED Act                                                                          | UI |
| 1569. | SLM CITY | C1 Ammapet PS 257/2021 U/s 143, 341, 269 IPC r/w 51(b) of DM Act & Sec 2,3 of ED Act                                                                  | UI |
| 1570. | SLM CITY | C1 Ammapet PS 258/2021 U/s 143, 341, 269 IPC r/w 51(b) of DM Act & Sec 2,3 of ED Act                                                                  | UI |
| 1571. | CBE CITY | C2 Race course PS Cr.No. 320/2020 U/s 153A(1)(a), 505(i)(c) IPC                                                                                       | UI |
| 1572. | CBE CITY | C2 Race course PS CR. No. 412/2020 U/s. 124, 153 A, 505(1)(B), 505(1)(C), 505 (2) IPC                                                                 | UI |
| 1573. | CBE CITY | D2 Selvapuram PS, Cr.No. 203/2020 u/s 143, 153, 341, 505(ii) IPC                                                                                      | UI |
| 1574. | CBE CITY | D2 Selvapuram PS, Cr.No. 204/2020 u/s 143, 153(B), 504, 505(ii) IPC                                                                                   | UI |
| 1575. | CBE CITY | D2 Selvapuram PS, Cr.No. 242/2020 u/s 143, 341, 153, 505(ii) IPC                                                                                      | UI |
| 1576. | CBE CITY | D3 Podanur PS Cr.No.245/2020 u/s 447, 448, 294 (b), 307, 506 (ii) IPC., @ 447, 448, 294 (b), 307, 506 (ii) IPC., Section 15, 16 & 18 of UAPA Act 1967 | UI |
| 1577. | CBE CITY | D3 Podanur PS Cr. No. 813/2020. U/s. 143, 269, 270, 153, 504, 505(i)                                                                                  | UI |
| 1578. | CBE CITY | D2 Selvapuram PS, Cr.No. 45/20 u/s 143, 341 IPC                                                                                                       | UI |
| 1579. | CBE CITY | D2 Selvapuram PS, Cr.No. 117/20 u/s 143, 341 IPC                                                                                                      | UI |



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| 1580. | CBE CITY | D2 Selvapuram PS, Cr.No. 193/2020 u/s 143, 341 IPC                                                   | UI |
| 1581. | CBE CITY | D4 Kuniamuthur PS Cr.No:274/2020, u/s 143, 341, 153, 504, 505 (1) (b), 506 (1) IPC.                  | UI |
| 1582. | TRI CITY | Cantonment PS. Cr.No.1184 /2019 u/s 143, 341 r/w 283 IPC                                             | UI |
| 1583. | TRI CITY | Cantonment PS. Cr. No. 02/2020 u/s 143, 341, 283, 153(A), 505 (i) (b), 505 (ii) IPC                  | UI |
| 1584. | TRI CITY | Cantonment PS. Cr.No. 594/21 u/s 269, 270 41(b) TNCP Act.                                            | UI |
| 1585. | TRI CITY | E.Pudur PS. Cr.No. 04/20 U/s 143, 283, 341 r/w 41(6)(c) City Police Act                              | UI |
| 1586. | TRI CITY | E.Pudur PS Cr.No. 67/20 U/s 153 IPC r/w 41(6)(c) TN City Police Act 1888                             | UI |
| 1587. | TRI CITY | E.Pudur PS. Cr.No. 258/21 u/s 188, 269, 270 IPC 134, 135 TNPH Act. 3 of E.D Act. 41(b) (6) TNCP Act. | UI |
| 1588. | TRI CITY | E.Pudur PS. Cr.No. 259/21 u/s 188, 269, 270 IPC 134, 135 TNPH Act. 3 of E.D Act. 41(b) (6) TNCP Act. | UI |
| 1589. | TRI CITY | E.Pudur PS. Cr.No. 269/21 U/s 188, 269, 270 IPC r/w 134, 135 and 41 (6) TNPH Act and 3 of ED Act     | UI |
| 1590. | TRI CITY | E.Pudur PS. Cr.No. 270/21 U/s 188, 269, 270 IPC r/w 134, 135 and 41 (6) TNPH Act and 3 of ED Act     | UI |
| 1591. | TRI CITY | Sessions Court PS. Cr.No.07/20 u/s 143,341,283 IPC r/w 41(6)(a) TNCP Act                             | UI |
| 1592. | TRI CITY | Sessions Court PS. Cr.No.19/20 u/s 143,341,283 IPC r/w 41(6)(a) TNCP Act                             | UI |
| 1593. | TRI CITY | Ariyamangalam PS Cr.No 53/20 143, 341, U/S 153(b), 283 ipc r/w 41(b), (c) Tncp act                   | UI |
| 1594. | TRI CITY | Ariyamangalam PS Cr.No 56/20 U/S 143, 341, 153(A) (1)(b),283 ipc r/w 41 Tncp act                     | UI |
| 1595. | TRI CITY | Ariyamangalam PS Cr.No 60/20 U/S 143, 341, 153A (1) (b) 283, IPC r/w 41 TNCP Act                     | UI |
| 1596. | TRI CITY | Ariyamangalam PS Cr.No 64/20 143,341,153A,(i)(b),283 IPC r/w 41 TNCP ACT                             | UI |
| 1597. | TRI CITY | Gandhi Market PS Cr.No.687/19 U/s 341,143,283,285 IPC                                                | UI |
| 1598. | TRI CITY | Gandhi Market PS Cr.No. 710/19 U/s 143,341,283 IPC                                                   | UI |
| 1599. | TRI CITY | Gandhi Market PS Cr.No. 711/19 U/s 143,341,283 IPC                                                   | UI |
| 1600. | TRI CITY | Gandhi Market PS Cr.No. 714/19 U/s 143,341,283 IPC                                                   | UI |
| 1601. | TRI CITY | Gandhi Market PS Cr.No. 719/19 U/s 143,341,283 IPC                                                   | UI |
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| 1603. | TRI CITY | Gandhi Market PS 15/2020 U/s 143,341 IPC                                                             | UI |

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| 1609. | TRI CITY | Gandhi Market PS 388/21 U/s 143,269, 270 IPC, 3 of ED Act, 134, 135 TNPH Act, 51(B) DM Act 41(b) TNCP Act             | UI |
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| 1618. | TRI CITY | Thillai Nagar PS Cr.No.61/20 U/s 143,341,283 IPC                                                                      | UI |
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| 1622. | MDU CITY | D1 Tallakulam PSCr.No.2197/2019 U/s.143, 290, 341 IPC,                                                                | UI |
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| 1633. | TIN CITY | Melapalayam Ps Cr.NO.4/2020 u/s 143,341,283 IPC                                                                     | UI |
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| 1636. | TIN CITY | Palayamkottai PS.Cr.No. 126/20U/s 41 (A) TNCP Act                                                                   | UI |
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| 1648. | VLR              | Vellore North L & O PS Cr.No. 894/2019 u/s 143,341,188 IPC NTF    | PT                |
| 1649. | VLR              | Vellore North L & O PS Cr.No. 896/2019 u/s 143,341, 188 IPC       | PT                |
| 1650. | VLR              | Vellore North L & O PS Cr.No. 909/2019 u/s 143,188 IPC            | PT                |
| 1651. | VLR              | Vellore North L & O PS Cr.No.125/2020 u/s 143,188 IPC             | PT                |
| 1652. | VLR              | Vellore Sotuh L&O PS Cr No. 120/20 U/s 143, 188 IPC               | PT                |
| 1653. | VLR              | Sathuvachari PS Cr.No.83/2020 u/s 143,153,341,504,505(i), B&C IPC | PT                |
| 1654. | VLR              | PBT PS 44/2020 U/s, 143,188 IPC                                   | PT                |
| 1655. | VLR              | PBT PS 45/2020 U/s, 143,188 IPC                                   | PT                |
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| 1660. | TPTR | Vaniyambadi TN PS Cr.No.537/2019 U/s 143, 188 IPC                         | PT |
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| 1662. | TPTR | Vaniyambadi TN PS Cr.No.20/2020 U/s 143, 341, 188 IPC                     | PT |
| 1663. | TPTR | Tirupathur TN PS Cr.No.35/2020 U/s 143, 341, 188 IPC                      | PT |
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| 1793. | ERD | Sathy 78/20 u/s 143,341, IPC                                                             | PT |
| 1794. | ERD | Sathy 90/20 u/s 143,341, IPC                                                             | PT |
| 1795. | ERD | Puliampatty PS Cr.No.42/2020 U/S 4 OF TNOPD dACT-1959                                    | PT |
| 1796. | ERD | Puliampatty PS Cr.No..92/2020 U/s.,188, 341 IPC                                          | PT |
| 1797. | NIL | New Hope PS Cr.No.103/19 U/s.341, 143 IPC                                                | PT |
| 1798. | TPR | Palladam PS Cr.No18/20 U/s. 143,341 IPC                                                  | PT |
| 1799. | TPR | Palladam PS Cr.No:19/20 U/s. 143,341 IPC                                                 | PT |
| 1800. | TPR | Avinashi PS Cr.No.16/2020 u/s 143, 341 IPC                                               | PT |
| 1801. | TPR | Cheyur PS Cr.No. 12/20 U/s. 143, 341 IPC                                                 | PT |
| 1802. | TPR | Palladam PS Cr.No.35/20 U/s.143,341 IPC                                                  | PT |
| 1803. | TPR | Udumalpet PS Cr.No. 15/2020 U/s 143, 341 IPC                                             | PT |
| 1804. | TPR | Dharapuram PS Cr.No.17/20 U/S.143,341 IPC                                                | PT |
| 1805. | TPR | Kangayam PS Cr.No.20/2020 U/s.143,341 IPC                                                | PT |
| 1806. | TPR | Uthukuli PS Cr. No. 14/2020 u/s 143, 341 IPC                                             | PT |
| 1807. | TPR | Uthukuli PS Cr.No. 15/2020, U/s 143,341 IPC                                              | PT |
| 1808. | TPR | Mangalam PS Cr No 44/2020 U/s 143 , 341 IPC                                              | PT |
| 1809. | TPR | Mangalam PS Cr No 59/2020 U/s 143,341 IPC                                                | PT |
| 1810. | TPR | Udumalpet PS Cr.No.64/2020 U/S 143, 341 IPC                                              | PT |
| 1811. | TPR | Dharapuram PS Cr.No.81/2020 U/S.143,341 IPC                                              | PT |
| 1812. | TPR | Dharapuram PS Cr.No.82/2020 U/S.143,341 IPC                                              | PT |
| 1813. | TPR | Dharapuram PS Cr.No.83/2020 U/S.143,341 IPC                                              | PT |
| 1814. | TPR | Dharapuram PS Cr.No.84/2020 U/S.143, 341 IPC                                             | PT |
| 1815. | TPR | Dharapuram PS Cr.No.85/2020 U/S.143, 341 IPC                                             | PT |
| 1816. | TPR | Avinashi PS Cr No 98/2020 u/s 143, 341 IPC                                               | PT |
| 1817. | TPR | Mangalam PS Cr No 67/2020 U/S 143,341 IPC                                                | PT |
| 1818. | TPR | Udumalpet PS Cr.no.72/2020 U/s 143, 341 IPC                                              | PT |
| 1819. | TPR | Palladam PS Cr No. 184/20 U/s. 143, 341 IPC                                              | PT |
| 1820. | TPR | Udumalpet PS Cr.No. 103/2020 U/s 143, 341 IPC                                            | PT |
| 1821. | TPR | Mangalam PS Cr No 104/2020 U/S 143,341 IPC                                               | PT |
| 1822. | DPI | Dharmapuri PS Cr.No. 817/19 u/s 143, 341 IPC                                             | PT |
| 1823. | MDU | Othakadai PS Cr.No.576/19 U/s 143, 188 IPC                                               | PT |
| 1824. | MDU | Othakadai PS Cr. No. 51/2020 U/s 143, 341, 188 IPC                                       | PT |
| 1825. | MDU | Othakadai Ps Cr No.125/20 U/S 143,341,188 IPC                                            | PT |
| 1826. | MDU | Othakadai Ps Cr No.128/20 U/S 143,188 IPC                                                | PT |

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| 1827. | VNR | Rajapalayam North PS Cr. No. 02/2020 u/s 143, 341 IPC                   | PT |
| 1828. | VNR | Sivakasi Town PS Cr. No. 04/2020 u/s 143, 341 IPC                       | PT |
| 1829. | VNR | Watrap PS Cr. No. 06/2020 u/s 143, 341 IPC                              | PT |
| 1830. | VNR | Srivilliputhur Town PS Cr. No. 76/2020 u/s 143 IPC r/w 87 JJ Act        | PT |
| 1831. | VNR | Sivakasi Town PS Cr. No. 127/2020 u/s 143, 341 IPC                      | PT |
| 1832. | VNR | Koomapatti PS Cr. No. 25/2020 u/s 143, 341 IPC                          | PT |
| 1833. | VNR | Sivakasi Town PS Cr. No. 143/2020 u/s 143, 341 IPC                      | PT |
| 1834. | DGL | Town South PS Cr. No. 648/19 u/s 147, 341, 283 IPC                      | PT |
| 1835. | DGL | Palani Town PS Cr. No. 527/19 u/s 147, 341, 283 IPC                     | PT |
| 1836. | DGL | Town West PS Cr. No.550/19 u/s 143, 341 188 IPC                         | PT |
| 1837. | DGL | Ayakudi PS Cr.No.316/19 u/s 143, 341, 188 IPC                           | PT |
| 1838. | DGL | Town South PS Cr. No. 657/19 u/s 143, 341 283 IPC                       | PT |
| 1839. | DGL | Town North PS Cr.No.927/19 u/s 143, 341, 283 IPC                        | PT |
| 1840. | DGL | Vedasandur PS Cr. No. 460/19 u/s 143, 341, 283 IPC                      | PT |
| 1841. | DGL | Palani Town PS Cr. No. 544/19 u/s 341, 143, 283 IPC                     | PT |
| 1842. | DGL | Batlagundu PS Cr. No. 623/19 u/s 341, 143, 283 IPC                      | PT |
| 1843. | DGL | Sempatty PS Cr.No.341, 143, 283 IPC                                     | PT |
| 1844. | DGL | Palani Town PS Cr. No. 549/219 u/s 143, 341 283 IPC                     | PT |
| 1845. | DGL | Kodaikanal PS Cr.No.409/19, u/s 143, 341 283 IPC                        | PT |
| 1846. | DGL | Palani Town PS Cr.No.04/20 u/s. 341, 147, 283 IPC                       | PT |
| 1847. | DGL | Saminathapuram PS Cr.No.6/20 u/s. 341, 143, 283 IPC                     | PT |
| 1848. | DGL | Town South PS Cr.No.04/20 u/s. 341, 147, 283 IPC                        | PT |
| 1849. | DGL | Natham PS Cr.No.13/20 u/s 143, 341, 281, 505 (i) (b) IPC                | PT |
| 1850. | DGL | Town North PS Cr.No.20/20, u/s 143, 341 283 IPC                         | PT |
| 1851. | DGL | Kodaikanal PS Cr.No.10/20, u/s 143, 341 283 IPC                         | PT |
| 1852. | DGL | Batlagundu PS Cr. No. 42/20 u/s 341, 143, 283 IPC                       | PT |
| 1853. | DGL | Nilakottai PS Cr.No.29/20 u/s.143, 341, 188 IPC                         | PT |
| 1854. | DGL | Town North PS Cr. No. 74/20 u/s 143, 341, 188 IPC                       | PT |
| 1855. | DGL | Town South PS Cr.No.86/20, u/s.143, 188 IPC                             | PT |
| 1856. | DGL | Town South PS Cr.No.87/20, u/s.143, 188 IPC                             | PT |
| 1857. | DGL | Natham PS Cr.No.65/20 u/s143, 341, 188 IPC                              | PT |
| 1858. | DGL | Nilakottai PS Cr. No. 42/20 u/s 143, 341, 188 IPC                       | PT |
| 1859. | DGL | Batlagundu PS Cr. No. 82/20 u/s 143, 341, 188 IPC                       | PT |
| 1860. | DGL | Palani Town PS Cr.No.97/20 u/s.143, 341, 188 IPC                        | PT |
| 1861. | DGL | Ayakudi PS Cr. No. 46/20 u/s 143, 341, 188 IPC                          | PT |
| 1862. | DGL | Oddanchatram PS Cr. No. 76/20 u/s 143, 341, 188 IPC                     | PT |
| 1863. | DGL | Sempatty PS Cr. No. 64/20 u/s 143, 341, 188 IPC                         | PT |
| 1864. | DGL | Kannivadi PS Cr. No. 55/20 u/s 143, 341, 188 IPC                        | PT |
| 1865. | DGL | Kodaikanal PS Cr. No. 55/20 u/s 143, 341, 188 IPC                       | PT |
| 1866. | DGL | Vedasandur PS Cr. No. 45/20 u/s 143, 341, 188 IPC                       | PT |
| 1867. | DGL | Vadamadurai PS Cr. No. 54/20 u/s 143, 341, 188 IPC                      | PT |
| 1868. | DGL | Natham PS Cr. No. 66/20 u/s 143, 505(1) (b) IPC                         | PT |
| 1869. | DGL | Town South PS Cr. No. 91/20 u/s 143, 341, 188 IPC                       | PT |
| 1870. | DGL | Kodaikanal PS Cr. No. 72/20 u/s 143, 453, 341, 505, 505(i) (b) (c) IPC  | PT |
| 1871. | DGL | Thandicombu PS Cr. No. 72/20 u/s 143, 453, 341, 505, 505(i) (b) (c) IPC | PT |
| 1872. | DGL | Shanarpatty PS Cr. No. 70/20 u/s 143 505(i) (b) (c) IPC                 | PT |



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| 1873. | DGL | Batlagundu PS Cr. No. 96/20 u/s 341, 143, 188 IPC       | PT |
| 1874. | DGL | Town South PS Cr. No. 97/20 u/s 341, 143, 188 IPC       | PT |
| 1875. | DGL | Sempatty PS Cr. No. 75/20 u/s 341, 143, 188 IPC         | PT |
| 1876. | DGL | Kodaikanal PS Cr. No. 66/20 u/s 341, 143, 188 IPC       | PT |
| 1877. | DGL | Palani Town PS Cr. No. 116/20 u/s 143, 341, 188 IPC     | PT |
| 1878. | DGL | Kodaikanal PS Cr. No. 71/20 u/s 143, 341, 188 IPC       | PT |
| 1879. | DGL | Batlagundu PS Cr. No. 103/20 u/s 143, 341, 188 IPC      | PT |
| 1880. | DGL | Town South PS Cr. No. 100/20 u/s 143, 283, 290, 188 IPC | PT |
| 1881. | DGL | Natham PS Cr. No. 79/20 u/s 143, 505 (1) (b) IPC        | PT |
| 1882. | DGL | Oddanchatram PS Cr. No. 99/20 u/s 143, 341, 188 IPC     | PT |
| 1883. | DGL | Pattiveeranpatty PS Cr. No. 74/20 u/s 143, 341, 188 IPC | PT |
| 1884. | DGL | Town South PS Cr. No. 108/20 u/s 143, 283, 290, 188 IPC | PT |
| 1885. | DGL | Town South PS Cr. No. 111/20 u/s 143, 341, 188 IPC      | PT |
| 1886. | DGL | Kodaikanal PS Cr. No. 78/20 u/s 143, 188, 280, 341 IPC  | PT |
| 1887. | DGL | Keeranur PS Cr. No. 50/20 u/s 143, 341, 283 IPC         | PT |
| 1888. | DGL | Keeranur PS Cr. No. 52/20 u/s 143, 341, 283 IPC         | PT |
| 1889. | DGL | Town WestSouth PS Cr. No. 82/20 u/s 143, 341, 283 IPC   | PT |
| 1890. | TNI | Cumbum North PS 444/19 U/s 143, 341, 283 IPC            | PT |
| 1891. | TNI | Cumbum North PS 445/19 U/s 143, 341, 283 IPC.           | PT |
| 1892. | TNI | Thenkarai PS 572/19 U/s 143,341,283 IPC                 | PT |
| 1893. | TNI | Periyakulam 441/19 U/s 143, 341, 283 IPC                | PT |
| 1894. | TNI | Periyakulam 453/19 U/s 143, 341, 283 IPC                | PT |
| 1895. | TNI | Devathanapatty PS 465/19 U/s143, 341,283 IPC            | PT |
| 1896. | TNI | Periyakulam 02/20 U/s. 143, 341, 283 IPC                | PT |
| 1897. | TNI | Cumbum North PS 11/20 U/s. 143, 188, 283 IPC            | PT |
| 1898. | TNI | Uthamapalavam PS 16/20 U/s. 147. 279, 283 IPC           | PT |
| 1899. | TNI | Cumbum North PS 15/20 U/s 143, 341, 283 IPC             | PT |
| 1900. | TNI | Gudalur North 02/20 U/s 143,341, 283 IPC                | PT |
| 1901. | TNI | Gudalur North PS 03/20 U/s 143, 341, 283 IPC            | PT |
| 1902. | TNI | Uthamapalayam PS 20/20 U/s 143, 341, 283 IPC            | PT |
| 1903. | TNI | Cumbum North PS 20/20 U/s 143, 341, 283 IPC             | PT |
| 1904. | TNI | Periyakulam 10/20 U/s 143, 341, 283 IPC.                | PT |
| 1905. | TNI | Uthamapalavam PS 40/20 U/s 143, 341, 283 IPC.           | PT |
| 1906. | TNI | Uthamapalavam PS 56/20 U/s 143, 283, 341 IPC            | PT |
| 1907. | TNI | Periyakulam 26/20 Us. 143, 341, 283 IPC                 | PT |
| 1908. | TNI | Devadanapatti 34/20 U/s 143, 341, 283, IPC              | PT |
| 1909. | TNI | Cumbum North PS 60/20 U/s 143, 341, 283 IPC.            | PT |
| 1910. | TNI | Periyakulam 42/20 U/s.143,341, 283 IPC                  | PT |
| 1911. | TNI | Cumbum North PS 66/20 U/s. 143, 341, 283 IPC            | PT |
| 1912. | TNI | Cumbum North PS 82/20 U/s. 143, 341, 283 IPC            | PT |
| 1913. | TNI | Periyakulam 77/20 U/s 143,341, 283 IPC                  | PT |
| 1914. | TNI | Periyakulam 79/20 u/s 143,341,283 IPC                   | PT |
| 1915. | TNI | Perivakulam 85/20 u/s 143,341,283 IPC                   | PT |
| 1916. | TNI | Cumbum North PS 97/20 U/s 143, 283, 341 IPC.            | PT |
| 1917. | TNI | Cumbum North PS 98/20 U/s 143, 283, 341 IPC.            | PT |
| 1918. | TNI | Cumbum North PS 101/20 U/s 143, 341, 283 IPC.           | PT |
| 1919. | TNI | Cumbum North PS 100/20 U/s. 143, 341, 283 IPC           | PT |

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| 1920. | TNI | Cumbum North PS 102/20 U/s 143, 341, 289 IPC.                                   | PT |
| 1921. | TNI | Periyakulam 97/20 u/s 143,341,283 IPC & 7 of the Religions Institution Act 1988 | PT |
| 1922. | TNI | Devadanapatti 96/20 u/s143, 341, 283, IPC                                       | PT |
| 1923. | TNI | Devadanapatti 97/20 u/s 143, 341, 283, IPC                                      | PT |
| 1924. | TNI | Jevamangalam 49/20 u/s 143,341, 283 IPC                                         | PT |
| 1925. | TNI | Cumbum North PS 112/20 U/s 143, 341, 283 IPC.                                   | PT |
| 1926. | TNI | Cumbum North PS 116/20 U/s 143, 341, 286 IPC                                    | PT |
| 1927. | TNI | Uthamapalayam PS 173/20 U/s 143, 341, 283 IPC                                   | PT |
| 1928. | TNI | Periyakulam 108/20 u/s 143, 269 IPC                                             | PT |
| 1929. | SVG | Devakottai TN Cr.No. 04/20                                                      | PT |
| 1930. | SVG | Karaikudi North Cr.No. 37/20                                                    | PT |
| 1931. | SVG | Puzhuthipatti Cr.No. 09/20                                                      | PT |
| 1932. | SVG | Sivagangai Town Cr.No.162/20                                                    | PT |
| 1933. | SVG | Sivagangai Town Cr.No.163/20                                                    | PT |
| 1934. | TIN | Eruvadi Ps Cr.No 27/20                                                          | PT |
| 1935. | TEN | Kadayanallur PS Cr.No:-469/19 u/s 143,283 IPC                                   | PT |
| 1936. | TEN | Tenkasi PS Cr. No. 682/19 u/s 143, 283 IPC                                      | PT |
| 1937. | TEN | Tenkasi PS Cr No. 697/19 u/s 143, 283 IPC (Demonstration)                       | PT |
| 1938. | TEN | Sankarankovil Town PS Cr.No. 530/19 u/s 143,283 IPC                             | PT |
| 1939. | TEN | Tenkasi PS Cr No. 703/19 u/s 143, 283 IPC (Signature Agitation)                 | PT |
| 1940. | TEN | Shencottai P.S Cr.No. 597/2019, U/s. 143, 283 IPC (Demonstration)               | PT |
| 1941. | TEN | Shencottai PS Cr.NO.596/19 U/s 143, 283 IPC (Demonstration)                     | PT |
| 1942. | TEN | Achanpudur PS Cr.No.365/19 U/s 143, 283 IPC (Demonstration)                     | PT |
| 1943. | TEN | Kadaynalur P.S Cr.No. 482/19, U/s. 143, 283 IPC                                 | PT |
| 1944. | TEN | Achanpudhur P.S Cr.No. 366/19, U/s. 143, 283 IPC (Demonstration)                | PT |
| 1945. | TEN | kadayanallur PS Cr.No:- 486/19 u/s 143,283 IPC                                  | PT |
| 1946. | TEN | Achanpudhur P.S Cr.No. 369/19, U/s. 143, 283 IPC (Demonstration)                | PT |
| 1947. | TEN | Tenkasi PS Cr No. 707/19 u/s 143, 283 IPC (Demonstration)                       | PT |
| 1948. | TEN | Alwarkurichi P.S Cr.No. 296/19, U/s. 143, 283 IPC                               | PT |
| 1949. | TEN | Puliyankudi P.S Cr.No. 473/19, U/s. 143, 283 IPC                                | PT |
| 1950. | TEN | Achanpudhur P.S Cr.No. 370/19, U/s. 143, 283 IPC (Demonstration)                | PT |
| 1951. | TEN | V.K.Pudur P.S Cr.No. 221/19, U/s. 143, 283 IPC                                  | PT |
| 1952. | TEN | Shenkottai P.S Cr No. 04/20 u/s 143, 283 IPC (Public Meeting)                   | PT |
| 1953. | TEN | Shencottai P.S Cr,No: 05/2020, U/S:, 283,505(ii) IPC                            | PT |
| 1954. | TEN | Shenkottai PS Cr.No. 06/20, U/s. 143, 283 IPC                                   | PT |
| 1955. | TEN | Kadayanallur P.S Cr.No. 23/2020, U/s. 143, 283 IPC                              | PT |
| 1956. | TEN | Puliyangudi PS Cr No:27/20/ u/s:143,283 IPC                                     | PT |
| 1957. | TEN | Puliyangudi P.S Cr.No. 37/20, U/s. 143, 283 IPC                                 | PT |

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| 1958. | TEN | Sivagiri P.S Cr.No. 42/20, U/s. 143, 283 IPC                                              | PT |
| 1959. | TEN | Kadayanallur P.S Cr.No. 44/20, U/s. 143, 283 IPC                                          | PT |
| 1960. | TEN | Tenkasi PS Cr.No 46/2020 u/s 143,283 IPC                                                  | PT |
| 1961. | TEN | Tenkasi P.S Cr.No. 47/20, U/s. 143, 283 IPC                                               | PT |
| 1962. | TEN | Shenkottai P.S Cr.No. 53/20, U/s. 143, 283 IPC<br>(Human Chain)                           | PT |
| 1963. | TEN | Puliyangudi P.S Cr.No. 50/20, U/s. 143, 283 IPC                                           | PT |
| 1964. | TEN | Sivagiri PS Cr No: 54/20 u/s:143,283 IPC                                                  | PT |
| 1965. | TEN | Puliyankudi P.S Cr.No. 54/2020, U/s. 143, 283 IPC                                         | PT |
| 1966. | TEN | Kadayanallur P.S Cr.No. 67/2020, U/s. 143, 283 IPC                                        | PT |
| 1967. | TEN | Vasudevanallur P.S Cr.No. 38/2020, U/s. 143, 283 IPC                                      | PT |
| 1968. | TEN | Sankarankovil Town P.S Cr.No. 75/2020, U/s. 143, 283<br>IPC                               | PT |
| 1969. | TEN | Tenkasi P.S Cr.No. 69/2020, U/s. 143, 283 IPC<br>(Signature Agitation)                    | PT |
| 1970. | TEN | Tenkasi PS Cr No. 71/2020 u/s 143, 283 IPC<br>(Signature Agitation)                       | PT |
| 1971. | TEN | Puliyangudi PS Cr No. 56/2020 u/s 143, 283 IPC                                            | PT |
| 1972. | TEN | Alwarkurichi PS Cr No.33/20 u/s 143, 283 IPC                                              | PT |
| 1973. | TEN | Kadayanallur P.S Cr.No. 75/2020, U/s. 143, 283 IPC                                        | PT |
| 1974. | TEN | Kadayanallur P.S Cr.No. 76/2020, U/s. 143, 283 IPC                                        | PT |
| 1975. | TEN | Tenkasi P.S Cr.No. 79/2020, U/s. 143, 150, 153, 283,<br>341, 505(b) IPC (Siege agitation) | PT |
| 1976. | TEN | Kadayanallur P.S Cr.No. 78/2020, U/s. 143, 283 IPC                                        | PT |
| 1977. | TEN | Kadayanallur PS Cr.No.79/20 u/s.143,283 IPC & 3 of<br>Town Nuisance Act                   | PT |
| 1978. | TEN | Kadayanallur PS Cr No.80/2020 u/s 143, 283 IPC & 3 of<br>Town Nuisance Act                | PT |
| 1979. | TEN | Tenkasi P.S Cr.No. 81/2020, U/s. 143, 150, 153, 283,<br>505 (1) (b) IPC (Sit Agitation)   | PT |
| 1980. | TEN | Achanputhur P.S Cr No. 26/2020 u/s 143, 283 IPC<br>(Demonstration)                        | PT |
| 1981. | TEN | Kadayanallur P.S Cr No. 82/2020 u/s 143, 283 IPC                                          | PT |
| 1982. | TEN | Tenkasi PS Cr No. 87/2020 u/s 143, 150, 153, 283,506(i)<br>IPC                            | PT |
| 1983. | TEN | Achanpudur PS Cr No. 28/2020 u/s 143, 283 IPC<br>(Sit in Agitation)                       | PT |
| 1984. | TEN | Kadayanallur PS Cr No. 83/2020 u/s 143, 283 IPC & 3 of<br>Town Nuisance Act               | PT |
| 1985. | TEN | Kadayanallur PS Cr No. 85/2020 u/s 143, 283 IPC                                           | PT |
| 1986. | TEN | Alwarkurichi PS Cr No.40/20 u/s 143, 4 Of TNOPD ACT<br>3(A) TN TOWN NUISANCE ACT          | PT |
| 1987. | TEN | Tenkasi PS Cr No. 91/2020 u/s 143, 283 IPC                                                | PT |
| 1988. | TEN | Tenkasi P.S Cr No. 93/2020 u/s143, 283 IPC                                                | PT |
| 1989. | TEN | Puliyankudi PS Cr No. 66/2020 u/s143, 283 IPC                                             | PT |
| 1990. | TEN | Kadayanallur PS Cr No.89/2020 u/s 143, 283 IPC                                            | PT |
| 1991. | TEN | Kadayanallur PS Cr No. 90/2020 u/s 143, 283 IPC & 3 of<br>Town Nuisance Act               | PT |
| 1992. | TEN | Tenkasi PS Cr No.95/2020 u/s 143 , 283 IPC (Sit in<br>Agitation)                          | PT |

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| 1993. | TEN | Vasudevanallurps Cr No.52/2020 u/s 143, 283 IPC                                      | PT |
| 1994. | TEN | Kadayanallur PS Cr No. 93/2020 u/s 143, 283 IPC                                      | PT |
| 1995. | TEN | Tenkasi PS Cr No.96/2020 u/s 143 , 283 IPC Sit in Agitation)                         | PT |
| 1996. | TEN | Tenkasi P.S Cr.No. 98/2020 U/s. 143, 283 IPC Sit in Agitation)                       | PT |
| 1997. | TEN | Shencottai P.S Cr.No. 97/2020 U/s. 143, 283 IPC (Dharna)                             | PT |
| 1998. | TEN | Vasudevanallur P.S Cr.No. 56/2020 U/s. 143, 283 IPC                                  | PT |
| 1999. | TEN | Kadayanallur PS Cr.No. 97/2020 U/s. 143, 283 IPC & 3(A) Tamil Nadu Town Nuisance Act | PT |
| 2000. | TEN | Kadayanallur PS Cr No. 98/2020 u/s 143, 283 IPC & 3 of Town Nuisance Act             | PT |
| 2001. | TEN | Tenkasi PS Cr No. 101/2020 u/s 143, 150, 153, 295(A), 283, 504, 505(1) (b) IPC       | PT |
| 2002. | TEN | Tenkasi PS Cr No. 102/2020 u/s 143, 283 IPC Sit in Agitation)                        | PT |
| 2003. | TEN | Tenkasi PS Cr No. 100/2020 u/s 143, 283, 341 IPC (Procession and Public Meeting)     | PT |
| 2004. | TEN | Tenkasi PS Cr No. 104/2020 u/s 143, 283 IPC Sit in Agitation)                        | PT |
| 2005. | TEN | Tenkasi P.S Cr.No. 106/2020, U/s. 143, 283 IPC Sit in Agitation)                     | PT |
| 2006. | TEN | Tenkasi P.S Cr.No. 110/2020, U/s. 341, 143, 283 IPC Sit in Agitation)                | PT |
| 2007. | TEN | Tenkasi PS Cr No.112/2020 u/s 143, 283, 341 IPC Sit in Agitation)                    | PT |
| 2008. | TEN | Tenkasi P.S Cr.No. 114/2020, U/s. 143, 283, 341 IPC Sit in Agitation)                | PT |
| 2009. | TEN | Puliyankudi P.S Cr.No. 79/2020, U/s. 143, 283 IPC                                    | PT |
| 2010. | TEN | Puliyangudi PS Cr No. 81/2020 u/s 143, 283 IPC                                       | PT |
| 2011. | TEN | Puliyangudi PS Cr No.84/2020 u/s 143, 283 IPC                                        | PT |
| 2012. | TEN | Kadayanallur PS Cr No.104/2020 u/s 143, 283 IPC & 3(A) Tamil Nadu Town Nuisance Act  | PT |
| 2013. | TEN | Tenkasi P.S Cr.No. 118/2020, U/s. 341, 143, 283 IPC (Sit in Agitation)               | PT |
| 2014. | TEN | Tenkasi PS Cr No.119/2020 u/s 341, 143, 283 IPC (Sit in Agitation)                   | PT |
| 2015. | TEN | Shencottai PS Cr No. 106/2020 u/s 143, 283 IPC (Public Meeting)                      | PT |
| 2016. | TEN | Achanpudur PS Cr No. 40/2020 u/s 143, 283 IPC (Rally)                                | PT |
| 2017. | TEN | Puliyankudi P.S Cr.No. 85/2020, U/s. 143, 283 IPC                                    | PT |
| 2018. | TEN | Tenkasi P.S Cr.No. 121/2020, U/s. 341, 143, 283 IPC                                  | PT |
| 2019. | TEN | Puliyangudi PS Cr No. 86/2020 u/s 143, 283 IPC                                       | PT |
| 2020. | TEN | Puliyangudi PS Cr No. 89/2020 u/s 143, 283 IPC                                       | PT |
| 2021. | TEN | Puliyangudi PS Cr No. 90/2020 u/s 143, 283 IPC                                       | PT |
| 2022. | TEN | Shenkottai PS Cr. No. 111/20 u/s 143, 283 IPC                                        | PT |
| 2023. | TEN | Tenkasi PS Cr No. 128/2020 u/s 143, 505(ii) IPC (Demonstration)                      | PT |

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| 2024. | TEN      | Sankarankovil Town P.S Cr.No. 109/2020, U/s. 143, 283 IPC                          | PT |
| 2025. | TEN      | Kadayanallur PS Cr No.110/2020 u/s 143, 283,269 IPC                                | PT |
| 2026. | TEN      | Kadayanallur PS Cr No. 113/20, u/s 143, 283, 269, 353 IPC                          | PT |
| 2027. | TUT      | Thoothukudi South PS Cr. No. 768/19 u/s. 143, 341, 283 IPC                         | PT |
| 2028. | TUT      | Thoothukudi Central PS Cr. No. 425/19 u/s. 143, 341, 283 IPC                       | PT |
| 2029. | TUT      | Thoothukudi South PS Cr. No. 770/19 u/s. 143, 341, 283 IPC                         | PT |
| 2030. | TUT      | Thoothukudi South PS Cr. No. 09/20 u/s. 143, 341, 283 IPC                          | PT |
| 2031. | TUT      | Thalamuthu Nagar PS Cr. No. 70/20 u/s. 143, 283 IPC                                | PT |
| 2032. | TUT      | Thalamuthu Nagar PS Cr. No. 71/20 u/s. 143, 283 IPC and 75 of Juvenile Justice Act | PT |
| 2033. | TUT      | Thalamuthunagar PS Cr. No. 72/20 u/s. 143, 283 IPC                                 | PT |
| 2034. | KKI      | Colachel PS Cr. No.326/ 19 u/ s 143, 188 IPC                                       | PT |
| 2035. | KKI      | Colachel PS Cr.No. 38/20 u/ s 143, 188 IPC.                                        | PT |
| 2036. | KKI      | Kottar PS Cr. No. 42/20 u/sl43,34IIIPC                                             | PT |
| 2037. | KKI      | Kulasekaram PS Cr. No. 48/ 20 u / s 34 1, 143, 188 IPC                             | PT |
| 2038. | CNI CITY | J1 Saidapet PS CR.NO.1/2020 U/S 143 IPC & 41 (6) MCP Act                           | PT |
| 2039. | CNI CITY | R1 Mambalam PS CR.NO.11/2020 U/S 143, IPC r/w 41(6) CP Act                         | PT |
| 2040. | CNI CITY | C1 Flower Bazaar PS CR.NO.41/2020 U/S 143,290 IPC & 41(6)CP ACT                    | PT |
| 2041. | CNI CITY | R1 Mambalam PS CR.NO.60/2020 U/S 143 IPC r/w 41(6) CP Act                          | PT |
| 2042. | CNI CITY | R1 Mambalam PS CR.NO.107/2020 U/S 143 IPC r/w 41(6) CP Act                         | PT |
| 2043. | CNI CITY | R1 Mambalam PS CR.NO.133/2020 U/S 143 IPC r/w 41(6) CP Act                         | PT |
| 2044. | SLM CITY | B1 Town PS 01/20 U/s 143, 341 IPC                                                  | PT |
| 2045. | SLM CITY | B4 Annathanapatty PS 13/20 U/s 143, 341 IPC                                        | PT |
| 2046. | SLM CITY | B5 Kitchipalayam PS 29/2020 U/s 143,341 IPC                                        | PT |
| 2047. | SLM CITY | B1 Town PS 104/20 U/s 143, 341 IPC                                                 | PT |
| 2048. | SLM CITY | B1 Town PS 121/20 U/s 143, 341 IPC                                                 | PT |
| 2049. | SLM CITY | B1 Town PS 122/20 U/s 143, 341 IPC                                                 | PT |
| 2050. | SLM CITY | D3 Sooramangalam PS 88/20 U/s 143, 341, IPC                                        | PT |
| 2051. | SLM CITY | B1 Town PS 200/20 U/s 143, 341 IPC                                                 | PT |

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| 2052. | SLM CITY | B1 Town PS 203/20 U/s 143, 341 IPC                                              | PT |
| 2053. | SLM CITY | D2 Pallapatty PS 144/20 U/s 143,341 IPC                                         | PT |
| 2054. | SLM CITY | B1 Town PS 211/20 U/s 143, 341 IPC                                              | PT |
| 2055. | SLM CITY | B1 Town PS 213/20 U/s 143, 341 IPC                                              | PT |
| 2056. | SLM CITY | B1 Town PS 216/20 U/s 143, 341, 294(b) IPC                                      | PT |
| 2057. | SLM CITY | B1 Town PS 217/20 U/s 143, 341,153, 505 (1) (b) IPC                             | PT |
| 2058. | SLM CITY | B1 Town PS 224/20 U/s 294 (b), 353, 506(i) IPC                                  | PT |
| 2059. | SLM CITY | B1 Town PS 228/20 U/s 143, 341 IPC                                              | PT |
| 2060. | SLM CITY | B1 Town PS 234/20 U/s 143, 341 IPC                                              | PT |
| 2061. | SLM CITY | B1 Town PS 235/20 U/s 143, 341 IPC                                              | PT |
| 2062. | SLM CITY | B1 Town PS 239/20 U/s 143, 341 IPC                                              | PT |
| 2063. | SLM CITY | B1 Town PS 241/20 U/s 143, 341 IPC                                              | PT |
| 2064. | SLM CITY | B1 Town PS 251/20 U/s 143, 341, 294(b),153, 504, 506 (i) IPC                    | PT |
| 2065. | SLM CITY | B1 Town PS 252/20 U/s 143, 341 IPC.                                             | PT |
| 2066. | SLM CITY | B1 Town PS 255/20 U/s 143, 341 IPC                                              | PT |
| 2067. | SLM CITY | B1 Town PS 258/20 U/s 504, 505 (ii) IPC                                         | PT |
| 2068. | SLM CITY | B1 Town PS 260/20 U/s 143, 341 IPC                                              | PT |
| 2069. | SLM CITY | B1 Town PS 272/20 U/s 143, 341 IPC                                              | PT |
| 2070. | SLM CITY | B1 Town PS 566/20 U/s 143 269 IPC                                               | PT |
| 2071. | SLM CITY | D3 Soomangalam PS 937/20 U/s. 143, 341, 269 IPC                                 | PT |
| 2072. | SLM CITY | D3 Soomangalam PS 938/20 U/s 143, 341, 269 IPC                                  | PT |
| 2073. | SLM CITY | B1 Town PS 631/20 U/s 143, 269 IPC                                              | PT |
| 2074. | SLM CITY | B1 Town PS 999/20 U/s 143, 269 IPC                                              | PT |
| 2075. | CBE CITY | C1 Kattur PS Cr. No. 1028/2020 U/s 269 IPC and 3 of Epidemic Diseases Act, 1897 | PT |
| 2076. | CBE CITY | C2 Race Course PS Cr.No. 807/19 u/s 143, 341, 285 IPC.                          | PT |

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| 2077. | CBE CITY | C2 Race Course Cr. No. 828/19 U/s 143, 341 IPC.                                                                                                      | PT |
| 2078. | CBE CITY | D4 Kuniamuthur PS Cr.No.893/19 u/s 143, 341, 285, 504 IPC                                                                                            | PT |
| 2079. | CBE CITY | D4 Kuniamuthur PS Cr.No:888/19 U/S 143, 341, 285, 504 IPC                                                                                            | PT |
| 2080. | CBE CITY | D4 Kuniamuthur PS Cr.No:889/19 U/S 143, 341, 504 IPC                                                                                                 | PT |
| 2081. | CBE CITY | D4 Kuniamuthur PS Cr.No:900/19 U/S 143, 341, IPC                                                                                                     | PT |
| 2082. | CBE CITY | D4 Kuniamuthur PS Cr.No:901/19 U/S 143, 341, IPC                                                                                                     | PT |
| 2083. | CBE CITY | B1 Bazaar L&O PS Cr.No-69/2020, u/s 4 of TNOPPD Act,                                                                                                 | PT |
| 2084. | CBE CITY | B1 Bazaar L&O PS Cr. No. 70/2020, u/s 4 of TNOPPD Act,                                                                                               | PT |
| 2085. | CBE CITY | B1 Bazaar L&O PS Cr. 76/2020, u/s 4 of TNOPPD Act,                                                                                                   | PT |
| 2086. | CBE CITY | B1 Bazaar L&O PS Cr.No.91/20 u/s.143, 341 IPC                                                                                                        | PT |
| 2087. | CBE CITY | B1 Bazaar L&O PS Cr.No.128/20 u/s.143, 341 IPC                                                                                                       | PT |
| 2088. | CBE CITY | B1 Bazaar L&O PS Cr.No.134/20 u/s 4 of TNOPPD Act                                                                                                    | PT |
| 2089. | CBE CITY | B1 L&O PS Cr. No.154/20 u/s 4 of TNOPPD Act                                                                                                          | PT |
| 2090. | CBE CITY | B1 Bazaar L&O PS Cr.No. 708/2020 u/s 188, 143, 270 IPC., Section 3 of Epidemic Diseases Act 1897 & Section 134 of Tamil Nadu Public Health Act.      | PT |
| 2091. | CBE CITY | B1 Bazaar L&O PS Cr.No. 709/2020 u/s 188, 143, 270 IPC., Section 3 of Epidemic Diseases Act 1897 & Section 134 of Tamil Nadu Public Health Act.      | PT |
| 2092. | CBE CITY | B3 V.H.Road L&O PS Cr.No.68/2020, u/s 4 of TNOPPD Act                                                                                                | PT |
| 2093. | CBE CITY | B3 V.H.Road L&O PS Cr.No. 69/2020, u/s 4 of TNOPPD Act                                                                                               | PT |
| 2094. | CBE CITY | B3 V.H.Road L&O PS Cr.No. 93/2020, u/s 4 of TNOPPD Act                                                                                               | PT |
| 2095. | CBE CITY | B3 L&O PS Cr.No. 100/20, u/s 143, 341 IPC                                                                                                            | PT |
| 2096. | CBE CITY | B3 V.H.Road L&O PS Cr.No.788/2020 u/s 270, 188 IPC., r/w Section 3 of Epidemic Diseases Act 1897 & Section 134 of Tamil Nadu Public Health Act 1939. | PT |
| 2097. | CBE CITY | B3 V.H.Road L&O PS Cr.No.01/20 u/s 143, 153, 172, 504 IPC                                                                                            | PT |
| 2098. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 58/2020, u/s 4 of TNOPPD Act                                                                                                | PT |
| 2099. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 59/2020, u/s 4 of TNOPPD Act                                                                                                | PT |

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| 2100. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 64/2020, u/s 4 of TNOPPD Act                                                                                                                   | PT |
| 2101. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 73/2020, u/s 4 of TNOPPD Act                                                                                                                   | PT |
| 2102. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 74/2020, u/s 4 of TNOPPD Act                                                                                                                   | PT |
| 2103. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 80/20, u/s 143, 341 IPC                                                                                                                        | PT |
| 2104. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 107/20 u/s 143, 153, 504 IPC                                                                                                                   | PT |
| 2105. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 116/2020, u/s 143, 341 IPC                                                                                                                     | PT |
| 2106. | CBE CITY | B4 Ukkadam L&O PS PS Cr.No. 118/2020, u/s 4 of TNOPPD Act                                                                                                               | PT |
| 2107. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 135/2020, u/s 4 of TNOPPD Act                                                                                                                  | PT |
| 2108. | CBE CITY | B4 Ukkadam L&O PS Cr.No.136/2020, u/s 4 of TNOPPD Act                                                                                                                   | PT |
| 2109. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 139/2020, u/s 143, 341 IPC                                                                                                                     | PT |
| 2110. | CBE CITY | B4 Ukkadam L&O PS Cr.No. 167/2020, u/s 143, 341 IPC                                                                                                                     | PT |
| 2111. | CBE CITY | B4 Ukkadam L&O PS Cr.No.577/2020 u/s 143, 269, 188 IPC., r/w 3 of Epidemic Act 1897 & 134 Tamil Nadu Public Health Act 1939                                             | PT |
| 2112. | CBE CITY | B4 Ukkadam L&O PS Cr.No.600/2020 u/s 270, 188 IPC., r/w Section 3 of Epidemic Diseases Act 1897 & Section 134 of Tamil Nadu Public Health Act.                          | PT |
| 2113. | CBE CITY | B4 Ukkadam L&O PS Cr.No.601/2020 u/s 143, 270, 188 IPC., r/w Section 3 of Epidemic Diseases Act 1897 & Section 134 of Tamil Nadu Public Health Act and 4B of TNOPPD Act | PT |
| 2114. | CBE CITY | B4 Ukkadam L&O PS B4 Ukkadam PS Cr.No.602/ 2020 u/s 143, 270, 188 IPC., r/w Section 3 of Epidemic Diseases Act 1897 & Section 134 of Tamil Nadu Public Health Act.      | PT |
| 2115. | CBE CITY | C1 Kattur PS Cr.No. 352/2020 U/s 75 (1) (c) TNCP Act & 323, 506 (i) IPC                                                                                                 | PT |
| 2116. | CBE CITY | C1 Kattur PS Cr.No. 353/2020 U/s 75 (1) (c) TNCP Act & 506 (i) IPC                                                                                                      | PT |
| 2117. | CBE CITY | C1 Kattur PS Cr No 341/20 U/s 147, 148, 324, 307 IPC                                                                                                                    | PT |
| 2118. | CBE CITY | C2 Race course PS Cr.No. 59/20, U/s 143, 341 IPC                                                                                                                        | PT |
| 2119. | CBE CITY | C2 Race course PS Cr.No. 68/20, U/s 143, 341 IPC                                                                                                                        | PT |
| 2120. | CBE CITY | C2 Race course PS Cr.No. 121/20, U/s 143, 341 IPC                                                                                                                       | PT |
| 2121. | CBE CITY | C2 Race course PS Cr. No. 146/20 U/s 143, 341 IPC.                                                                                                                      | PT |



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| 2122. | CBE<br>CITY | C3 SB Colony PS Cr.No.866/2020 u/s 143, 269 IPC., & Section 3 of Epidemic Diseases Act 1897 r/w 188 IPC | PT |
| 2123. | CBE<br>CITY | C4 Rathinapuri PS Cr.No.777/2020 u/s 269 IPC., & Section 3 of Epidemic Diseases Act 1897                | PT |
| 2124. | CBE<br>CITY | C4 Rathinapuri PS Cr.No.778/2020 u/s 269 IPC., & Section 3 of Epidemic Diseases Act 1897                | PT |
| 2125. | CBE<br>CITY | D3 Podanur PS Cr. No. 68/2020. U/s 4 of TNOPP Disfigurement Act                                         | PT |
| 2126. | CBE<br>CITY | D3 Podanur PS Cr. No. 69/2020. U/s 4 of TNOPP Disfigurement Act                                         | PT |
| 2127. | CBE<br>CITY | D3 Podanur PS Cr. No. 70/2020. U/s 4 of TNOPP Disfigurement Act                                         | PT |
| 2128. | CBE<br>CITY | D3 Podanur PS Cr. No. 1050/2020. U/s. 143,341,269 IPC                                                   | PT |
| 2129. | CBE<br>CITY | D3 Podanur PS Cr. No. 1051/2020. U/s. 143,341,269 IPC                                                   | PT |
| 2130. | CBE<br>CITY | D3 Podanur PS Cr. No. 1052/2020. U/s. 143,341,269 IPC                                                   | PT |
| 2131. | CBE<br>CITY | D3 Podanur PS Cr. No. 1053/2020. U/s. 143,341,269 IPC                                                   | PT |
| 2132. | CBE<br>CITY | D3 Podanur PS Cr. No. 1054/2020. U/s. 143,341,269 IPC                                                   | PT |
| 2133. | CBE<br>CITY | D3 Podanur PS Cr. No. 1055/2020. U/s. 143,341,269 IPC                                                   | PT |
| 2134. | CBE<br>CITY | D3 Podanur PS Cr.No. 213/2020, U/s 341, 294 (b), 307, 506 (ii) IPCHindu MunnaniAnand assault Case)      | PT |
| 2135. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No:15/2020, u/s 143, 341, 153, 504 IPC                                             | PT |
| 2136. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No:16/2020, u/s 143, 341, IPC.,                                                    | PT |
| 2137. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No:65/2020, u/s 143, 341, IPC.                                                     | PT |
| 2138. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.106/2020 u/s 143, 341, 153 (A) IPC.                                             | PT |
| 2139. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.118/2020 u/s 143, 341 IPC.,                                                     | PT |
| 2140. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.119/2020 u/s 143, 341 IPC.,                                                     | PT |
| 2141. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.161/2020 u/s 143, 341 IPC.,                                                     | PT |
| 2142. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.171/2020, u/s 143, 341 IPC.,                                                    | PT |
| 2143. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.174/2020, u/s 143, 341 IPC.,                                                    | PT |
| 2144. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.176/2020, u/s 143, 341 IPC.,                                                    | PT |
| 2145. | CBE<br>CITY | D4 Kuniamuthur PS Cr.No.180/2020, u/s 143, 341 IPC.,                                                    | PT |

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| 2146. | CBE CITY | D4 Kuniamuthur PS Cr.No.181/2020, u/s 143, 341 IPC.,        | PT |
| 2147. | CBE CITY | D4 Kuniamuthur PS Cr.No.182/2020, u/s 143, 341 IPC.         | PT |
| 2148. | CBE CITY | Cr.No.183/2020, u/s 143, 153, 341 IPC.,                     | PT |
| 2149. | CBE CITY | D4 Kuniamuthur PS Cr.No.187/2020, u/s 143, 341 IPC.,        | PT |
| 2150. | CBE CITY | D4 Kuniamuthur PS Cr.No.192/2020, u/s 143, 341 IPC.,        | PT |
| 2151. | CBE CITY | D4 Kuniamuthur PS Cr.No.214/2020, u/s 143, 341 IPC.,        | PT |
| 2152. | CBE CITY | D4 Kuniamuthur PS Cr.No.238/2020, u/s 143, 341 IPC.,        | PT |
| 2153. | CBE CITY | D4 Kuniamuthur PS Cr.No.1041/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2154. | CBE CITY | D4 Kuniamuthur PS Cr.No.1042/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2155. | CBE CITY | D4 Kuniamuthur PS Cr.No.1043/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2156. | CBE CITY | D4 Kuniamuthur PS Cr.No.1044/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2157. | CBE CITY | D4 Kuniamuthur PS Cr.No.1045/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2158. | CBE CITY | D4 Kuniamuthur PS Cr.No.1046/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2159. | CBE CITY | D4 Kuniamuthur PS Cr.No.1047/2020 u/s 143, 269, 270 IPC     | PT |
| 2160. | CBE CITY | D4 Kuniamuthur PS Cr.No.1048/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2161. | CBE CITY | D4 Kuniamuthur PS Cr.No.1049/2020 u/s 143, 269, 270 IPC.,   | PT |
| 2162. | CBE CITY | D4 Kuniamuthur PS Cr.No.1050/2020 u/s 143, 269, 270 IPC.    | PT |
| 2163. | CBE CITY | D4 Kuniamuthur PS Cr.No:92/20 U/S 143, 341, IPC             | PT |
| 2164. | CBE CITY | D4 Kuniamuthur PS Cr.No: 155/20 U/S 143, 341, IPC           | PT |
| 2165. | CBE CITY | D4 Kuniamuthur PS Cr.No: 175/20 U/S 143, 341, 153IPC        | PT |
| 2166. | CBE CITY | D4 Kuniamuthur PS Cr.No: 864/20 U/s 124(A), 153(A) 1(a) IPC | PT |
| 2167. | TPR CITY | North PS Cr.No 362/2020 u/s 143, 341 IPC                    | PT |
| 2168. | TPR CITY | North PS Cr.No 1424/19 u/s 143, 341 IPC                     | PT |
| 2169. | TPR CITY | North PS Cr.No 1426/19 u/s 143, 341 IPC                     | PT |
| 2170. | TPR CITY | North PS Cr.No 1427/19 u/s 143, 341 IPC                     | PT |

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| 2171. | TPR CITY | North PS Cr.No 1428/19 u/s 143, 341 IPC                        | PT |
| 2172. | TPR CITY | North PS Cr.No 1429/19 u/s 143, 341 IPC                        | PT |
| 2173. | TPR CITY | North PS Cr.No 07/2020 143, 341, 174 (a) IR Act @ 143, 341 IPC | PT |
| 2174. | TPR CITY | North PS Cr.No 08/2020 143, 341, 174 (a) IR Act @ 143, 341 IPC | PT |
| 2175. | TPR CITY | North PS Cr.No 09/2020 u/s 143, 341 IPC                        | PT |
| 2176. | TPR CITY | North PS Cr.No 52/2020 u/s 143, 341 IPC                        | PT |
| 2177. | TPR CITY | North PS Cr.No 64/2020 u/s 143, 341 IPC                        | PT |
| 2178. | TPR CITY | North PS Cr.No 65/2020 u/s 143, 341 IPC                        | PT |
| 2179. | TPR CITY | North PS Cr.No 345/2020 u/s 143, 341 IPC                       | PT |
| 2180. | TPR CITY | North PS Cr.No 367/2020 u/s 143, 341 IPC                       | PT |
| 2181. | TPR CITY | North PS Cr.No 1355/2019 u/s 143, 341 IPC                      | PT |
| 2182. | TPR CITY | North PS Cr.No 1401/2019 u/s 143, 341 IPC                      | PT |
| 2183. | TPR CITY | North PS Cr.No 42/2020 u/s 143, 341 IPC                        | PT |
| 2184. | TPR CITY | South PS Cr. No 16/2020 u/s 143, 341 IPC                       | PT |
| 2185. | TPR CITY | South PS Cr. No 152/2020 u/s 143, 341 IPC                      | PT |
| 2186. | TPR CITY | South PS Cr. No 78/2020 u/s 143, 341 IPC                       | PT |
| 2187. | TPR CITY | South PS Cr. No 158/2020 u/s 143, 341 IPC                      | PT |
| 2188. | TPR CITY | South PS Cr. No 165/2020 u/s 143, 341 IPC                      | PT |
| 2189. | TPR CITY | South PS Cr. No 166/2020 u/s 143, 341 IPC                      | PT |
| 2190. | TPR CITY | South PS Cr. No 155/2020. u/s 143, 341 IPC                     | PT |
| 2191. | TPR CITY | South PS Cr. No 106/2020 u/s 143, 341 IPC                      | PT |
| 2192. | TPR CITY | South PS Cr. No 143/2020 u/s 143, 341 IPC                      | PT |
| 2193. | TPR CITY | South PS Cr. No 133/2020 u/s 143, 341 IPC                      | PT |
| 2194. | TPR CITY | South PS Cr. No 154/2020 u/s 143, 341 IPC                      | PT |
| 2195. | TPR CITY | South PS Cr. No 724/19 u/s 143, 341 , 285 IPC                  | PT |

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| 2196. | TPR CITY | South PS Cr. No 728/19 u/s 143, 341 IPC                                | PT |
| 2197. | TPR CITY | South PS Cr. No 729/19 u/s 143, 341 IPC                                | PT |
| 2198. | TPR CITY | South PS Cr. No 730/19 u/s 143, 341 IPC                                | PT |
| 2199. | TPR CITY | South PS Cr. No 755/19 u/s 143 IPC r/w 3 & 4 TNOPD Act                 | PT |
| 2200. | TPR CITY | South PS Cr. No 25/2020 u/s 143, 341 IPC                               | PT |
| 2201. | TPR CITY | South PS Cr. No 26/2020 u/s 143, 341 IPC                               | PT |
| 2202. | TPR CITY | South PS Cr. No 27/2020 u/s 143, 341 IPC                               | PT |
| 2203. | TPR CITY | South PS Cr. No 171/2020 u/s 143, 341 IPC                              | PT |
| 2204. | TPR CITY | South PS Cr. No 697/19 u/s 143, 341, 285 IPC                           | PT |
| 2205. | TPR CITY | South PS Cr. No 720/19 u/s 143, 341, 285 IPC                           | PT |
| 2206. | TPR CITY | South PS Cr. No 02/2020 u/s 143, 341 IPC                               | PT |
| 2207. | TPR CITY | South PS Cr. No 168/2020 u/s 143, 341 IPC                              | PT |
| 2208. | TPR CITY | South PS Cr. No 181/2020 u/s 143, 341 IPC                              | PT |
| 2209. | TPR CITY | South PS Cr. No 151/2020 u/s 143, 341 IPC                              | PT |
| 2210. | TPR CITY | South PS Cr. No 716/2019 u/s 143, 341 IPC                              | PT |
| 2211. | TPR CITY | Anp Ps Cr. No 269/2020 u/s 143,188, 341 IPC                            | PT |
| 2212. | TPR CITY | Anp Ps Cr. No 380/2020 u/s 143, 341 IPC                                | PT |
| 2213. | TPR CITY | Anp Ps Cr. No 381/2020 u/s 143, 341 IPC                                | PT |
| 2214. | TPR CITY | Anp Ps Cr. No 51/2020 u/s 143, 341 IPC                                 | PT |
| 2215. | TPR CITY | TM Poondi Ps Cr. No 332/2020 u/s 143, 341 IPC                          | PT |
| 2216. | TRI CITY | Cantonment PS. Cr.No.1149 /2019 u/s 143, 341 r/w 283 IPC               | PT |
| 2217. | TRI CITY | Cantonment Ps, Cr.No.1185/2019 u/s 143, 341 r/w 283 IPC                | PT |
| 2218. | TRI CITY | Cantonment PS. Cr. No. 04/2020 u/s 143, 283, 341, 504, 505 (i) (b) IPC | PT |
| 2219. | TRI CITY | Cantonment PS. Cr. No. 06/2020 u/s 143, 341, 283 IPC                   | PT |
| 2220. | TRI CITY | Cantonment PS. Cr. No. 07/2020 u/s 143, 341, 283 IPC                   | PT |

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| 2221. | TRI CITY | Cantonment PS. Cr. No. 09/2020 u/s 143, 341, 283 IPC                                   | PT |
| 2222. | TRI CITY | Cantonment PS. Cr. No. 43/2020 u/s 143, 341, 283 IPC r/w 41(6)TNCP Act                 | PT |
| 2223. | TRI CITY | Cantonment PS. Cr. No. 69/2020 u/s 143, 341, 283 IPC                                   | PT |
| 2224. | TRI CITY | Cantonment PS. Cr. No. 108/2020 u/s 143, 341, 283 IPC                                  | PT |
| 2225. | TRI CITY | Cantonment PS. Cr. No. 120/2020 u/s 143, 341, 283 IPC                                  | PT |
| 2226. | TRI CITY | K.K.Nagar PS. Cr.No. 08/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2227. | TRI CITY | K.K.Nagar PS. Cr.No. 32/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2228. | TRI CITY | K.K.Nagar PS. Cr.No. 59/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2229. | TRI CITY | K.K.Nagar PS. Cr.No. 60/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2230. | TRI CITY | K.K.Nagar PS. Cr.No. 64/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2231. | TRI CITY | K.K.Nagar PS. Cr.No. 65/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2232. | TRI CITY | K.K.Nagar PS. Cr.No. 70/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2233. | TRI CITY | K.K.Nagar PS. Cr.No. 72/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2234. | TRI CITY | K.K.Nagar PS. Cr.No. 73/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2235. | TRI CITY | K.K.Nagar PS. Cr.No. 77/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2236. | TRI CITY | K.K.Nagar PS. Cr.No. 80/2020 U/s143,341,283 IPC r/w 41(A) City Police Act              | PT |
| 2237. | TRI CITY | E.Pudur PS. Cr.No. 32/20 U/S 143, 341,283 ipc r/w 41(b) TNCP act                       | PT |
| 2238. | TRI CITY | E.Pudur PS. Cr.No. 75/20 U/s 143, 283, 341 IPC r/w 41(b) TNCP Act                      | PT |
| 2239. | TRI CITY | Sessions Court PS. Cr.No.41/20 u/s 143,153, 341, 504,505 (1) IPC r/w 41(6)(a) TNCP Act | PT |
| 2240. | TRI CITY | Sessions Court PS. Cr.No.64/20 u/s 143,341,283 IPC r/w 41(6)(a) TNCP Act               | PT |
| 2241. | TRI CITY | Airport PS Cr. No. 08/2020 u/s 143, 341, 283, 153 IPC & 41 (6)(a) TNCP Act             | PT |
| 2242. | TRI CITY | Airport PS Cr. No. 10/2020 u/s 143, 341, 283, 153 IPC & 41 (6)(a) TNCP Act             | PT |
| 2243. | TRI CITY | Airport PS Cr. No. 51/2020 u/s 143, 341, 283, 153 IPC & 41 (6)(a) TNCP Act             | PT |
| 2244. | TRI CITY | Ariyamangalam PS Cr.No.62/20 U/s.143, 341, 283, 41 TNCP Act                            | PT |
| 2245. | TRI CITY | Ariyamangalam PS Cr.No.63/20 U/s. 143, 341, 283, 41 TNCP Act                           | PT |

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| 2246. | TRI CITY | Ariyamangalam PS Cr.No.65/20 U/s. 143,341,283,41 TNCP Act                                                                                  | PT |
| 2247. | TRI CITY | Ariyamangalam PS Cr.No.67/20 U/s. 143,341,283,41 TNCP Act                                                                                  | PT |
| 2248. | TRI CITY | Fort Ps Cr.No. 863/19 U/S 341,143,283 IPC                                                                                                  | PT |
| 2249. | TRI CITY | Fort PS Cr.No. 128/20 u/s 143,341,283 IPC                                                                                                  | PT |
| 2250. | TRI CITY | Fort PS Cr.No. 165/20 u/s 143,341,283 IPC                                                                                                  | PT |
| 2251. | TRI CITY | Palakkarai PS Cr.No 42/2020 u/s 143, 283 IPC                                                                                               | PT |
| 2252. | TRI CITY | Palakkarai PS Cr.No: 88/2020 u/s 143, 283 IPC                                                                                              | PT |
| 2253. | TRI CITY | Gandhi Market PS 136/20 U/s 143,283 IPC                                                                                                    | PT |
| 2254. | TRI CITY | Gandhi Market PS 150/20 U/s 143,283 IPC & 74 of TNCP Act                                                                                   | PT |
| 2255. | TRI CITY | Gandhi Market PS 153/20 U/s 143,283 IPC                                                                                                    | PT |
| 2256. | TRI CITY | Gandhi Market PS 156/20 U/s 143,283 IPC                                                                                                    | PT |
| 2257. | MDU CITY | C4 ThilagarThidal PS Cr.No 1151/19 U/S 143,341,283,285,290 IPC                                                                             | PT |
| 2258. | MDU CITY | C4 ThilagarThidal PS Cr.No1162/19 U/S143,341,283,285,290 IPC r/w 74 TNCP Act                                                               | PT |
| 2259. | MDU CITY | D1 Tallakulam PSCr.No.2167/2019 U/s.143, 290, 341 IPC                                                                                      | PT |
| 2260. | MDU CITY | C4 ThilagarThidal PS Cr.No1187/19 U/S 143,341, 283,290, 332 IPC                                                                            | PT |
| 2261. | MDU CITY | C2 Subramaniyapuram PS Cr.No. 690/19 u/s 143, 341, 283,290,IPC & 71 (A) ,73 Chennai City Police Act                                        | PT |
| 2262. | MDU CITY | C4 ThilagarThidal PS Cr.No 1197/19 143,341,283,290 IPC                                                                                     | PT |
| 2263. | MDU CITY | C4 ThilagarThidal PS Cr No; 1203/19 U/s 143,341,283,290,353 IPC                                                                            | PT |
| 2264. | MDU CITY | C4 ThilagarThidal PS Cr.No 1217/19 U/S143,341,283,290 IPC                                                                                  | PT |
| 2265. | MDU CITY | E1 K.Pudur PS Cr.No. 913/19 u/s143,283, 290,341 IPC                                                                                        | PT |
| 2266. | MDU CITY | B1 PS Cr.No 1067/2019 U/s 143, 341, 353, 291, 505(i) (b) IPC r/w 109 IPC ,4 (i) TNOPPD Act , sec 119 of 177 MV Act and 71 (A), 73 MCP act. | PT |
| 2267. | MDU CITY | B5 Southgate PS Cr.No.651/19 u/s 120(b), 143, 341, 290, 353 r/w 109 IPC& 73 (A) (I) (III) TNCP act                                         | PT |
| 2268. | MDU CITY | B5 Southgate PS Cr.No.652/19 u/s 120(b), 143, 341, 290, 353 r/w 109 IPC& 73 (A) (I) (III) TNCP act                                         | PT |
| 2269. | MDU CITY | C4 ThilagarThidal PS Cr.No. 1236/19 U/S143,341,283,290 IPC                                                                                 | PT |

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| 2270. | MDU<br>CITY | B1 PSCr.No 13/2020 U/s 143, 341, 353, 291, 505(i) (b) IPC r/w 109 IPC ,4 (i) TNOPPD Act , sec 119 of 177 MV Act and 71 (A), 73 MCP act. | PT |
| 2271. | MDU<br>CITY | E1 K.Pudur PS Cr.No. 33/2020,U/s143, 283, 290,341 IPC                                                                                   | PT |
| 2272. | MDU<br>CITY | <b>B1 PS</b> 78/20 U/s 143, 341, 291 r/w 109 IPC                                                                                        | PT |
| 2273. | MDU<br>CITY | C3 SS Colony L&O PS.Cr.No. 146/20 U/s 143, 341, 290, 353, 506(i) IPC & 71A, 73 of City Police Act                                       | PT |
| 2274. | MDU<br>CITY | C2 Subramaniyapuram PS Cr.No 80/20 u/s 143,283,290,IPC & 71(A) ,73 Chennai City Police Act                                              | PT |
| 2275. | MDU<br>CITY | E3AnnanagarL&O PS Cr.No: 158/2020 U/s. 143,341,283, 290 IPC                                                                             | PT |
| 2276. | MDU<br>CITY | E1 PS Cr.No.204/20 U/s143,341,283,290IPC                                                                                                | PT |
| 2277. | MDU<br>CITY | E1 PS Cr.No.205/20 U/s143,341,283,290IPC                                                                                                | PT |
| 2278. | MDU<br>CITY | E1 PS Cr.No.207/20 U/s143,341,283,290IPC                                                                                                | PT |
| 2279. | MDU<br>CITY | <b>B1 PS</b> 160/20 U/s 143, 341, 291, 505(i) (b) IPC r/w 109 IPC                                                                       | PT |
| 2280. | MDU<br>CITY | C4 ThilagarThidal PS Cr.No.187/20 U/S143,341, 283,290 IPC                                                                               | PT |
| 2281. | MDU<br>CITY | B5 Southgate PS Cr.No.153/20 u/s 143, 341, 353, 291, 505(i) (b) IPC r/w 109 IPC and 71 (A), 73 MCP Act.                                 | PT |
| 2282. | MDU<br>CITY | B1 PS Cr.No 741/20 U/s188, 143, 341 IPC                                                                                                 | PT |

**ANNEXURE – IV****Cases Registered against Methane, Neutrino, Eight Lane Protest etc.,****Cases Recommended for Withdrawal**

| SI.No        | Stage of Cases | Total no. of Cases |
|--------------|----------------|--------------------|
| 1            | UI             | 260                |
| 2            | PT             | 145                |
| <b>Total</b> |                | <b>405</b>         |

**Cases Recommended for Withdrawal****List of UI Cases**

| SI.No | Districts / Cities  | Police Station / Crime Number                                            | Stage of Cases |
|-------|---------------------|--------------------------------------------------------------------------|----------------|
| 1.    | <b>Kancheepuram</b> | G9 Perunagar PS, Cr.No. 240/18,u/s 153,505(1)(6)IPC r/w 7(1)(a) CLA Act. | UI             |
| 2.    |                     | G9 Perunagar PS, Cr.No. 248/18 u/s 153,505(1)(6)IPC r/w 7(1)(a) CLA Act. | UI             |
| 3.    | <b>Viluppuram</b>   | Viluppuram Taluk PS Ct.No.522/19 U/s 7(1) (A) CLA Act.                   | UI             |
| 4.    |                     | Viluppuram West PS Cr.No. 335/19 U/s 4 of TNOPD Act.                     | UI             |
| 5.    |                     | Viluppuram West PS Cr.No. 336/19 U/s 143, 341 IPC.                       | UI             |
| 6.    |                     | Viluppuram Taluk PS Cr.No.615/19 U/s 143, 341 IPC.                       | UI             |
| 7.    |                     | Viluppuram Town PS.Cr.No. 356/19 U/s 143, 188 IPC.                       | UI             |
| 8.    | <b>Cuddalore</b>    | Chidambaram TN PS 196/19 u/s 143, 341 IPC                                | UI             |
| 9.    |                     | Chidambaram Town PS Cr.No.194/19 u/s 341, 188 IPC                        | NTF            |
| 10.   |                     | Killai PS Cr.No.66/19 u/s 143, 341, 188 IPC                              | UI             |
| 11.   |                     | Puthur PS 56/19 u/s 143, 341, 188 IPC                                    | NTF            |
| 12.   | <b>TVM</b>          | Cr.No.400/2018 u/s 151 CrPC                                              | UI             |
| 13.   |                     | Cr.No. 580/18, u/s 151 CrPC                                              | UI             |



|     |  |                                         |    |
|-----|--|-----------------------------------------|----|
| 14. |  | Cr.No. 588/18, u/s 143, 188, 341 IPC    | UI |
| 15. |  | Cr.No.590/18, u/s 143, 188 IPC          | UI |
| 16. |  | Cr.No.1109/2018, u/s 151 CrPC           | UI |
| 17. |  | Cr.No.1122/2018 u/s 151 CrPC            | UI |
| 18. |  | Cr.No.459/18, u/s 151 CrPC              | UI |
| 19. |  | Cr.No. 997/2018, u/s 143, 341, 188 IPC  | UI |
| 20. |  | Cr.No.999/2018 u/s 143, 188, 341 IPC    | UI |
| 21. |  | PS Cr.No.1015/18 u/s 151 CrPC           | UI |
| 22. |  | Cr.No.463/2018 u/s 151 CrPC             | UI |
| 23. |  | Cr.No.741/2018 u/s 151 CrPC             | UI |
| 24. |  | Cr.No. 592/2018, u/s 151 CrPC           | UI |
| 25. |  | Cr.No.481/19 u/s 143, 188 IPC           | UI |
| 26. |  | Cr. No. 586/19 u/s 143, 188 IPC         | UI |
| 27. |  | Cr.No. 657/2019, u/s 151 CrPC           | UI |
| 28. |  | Cr.No.1563/2020 u/s 143, 188, 269 IPC   | UI |
| 29. |  | Cr.No. 1080/2020 u/s 143, 188, 269 IPC  | UI |
| 30. |  | Cr.No. 1472/2020, u/s 143, 188, 269 IPC | UI |
| 31. |  | Cr.No. 1408/2020 u/s 143, 188, 269 IPC  | UI |
| 32. |  | Cr.No. 1612/2020 u/s 143, 188, 269 IPC  | UI |
| 33. |  | Cr.No. 1613/2020 u/s 143, 188, 269 IPC  | UI |
| 34. |  | Cr.No. 1421/2020 U/s 151, 269 IPC       | UI |
| 35. |  | Cr.No.1477/20 u/s 143,188, 269 IPC      | UI |
| 36. |  | Cr.No.1478/20 u/s 143,188, 269 IPC      | UI |
| 37. |  | Cr.No.1444/20 u/s 143,188, 269 IPC      | UI |
| 38. |  | Cr.No.1443/20 u/s 143,188, 269 IPC      | UI |
| 39. |  | Cr.No.1445/20 u/s 143,188, 269 IPC      | UI |
| 40. |  | Cr.No.1338/20 u/s 143,188, 269 IPC      | UI |
| 41. |  | Cr.No.1341/20 u/s 143,188, 269 IPC      | UI |
| 42. |  | Cr.No.1340/20 u/s 143,188, 269 IPC      | UI |
| 43. |  | Cr.No.1339/20 u/s 143,188, 269 IPC      | UI |
| 44. |  | Cr.No.1342/20 u/s 143,188, 269 IPC      | UI |
| 45. |  | Cr.No. 1148/2020 U/s 147, 188, 269 IPC  | UI |
| 46. |  | Cr.No. 1080 u/s 143, 188, 269 IPC       | UI |
| 47. |  | Cr.No.1614/2020, u/s 143, 188, 269 IPC  | UI |
| 48. |  | Cr.No.1322/2020, u/s 143, 188, 269 IPC  | UI |
| 49. |  | Cr.No.1323/2020, u/s 143, 188, 269 IPC  | UI |
| 50. |  | Cr.No. 1374/2020 u/s 143, 188, 269 IPC  | UI |
| 51. |  | Cr.No.1360/2020, u/s 143, 188, 269 IPC  | UI |
| 52. |  | Cr.No. 1453/2020 u/s 143, 188, 269 IPC  | UI |
| 53. |  | Cr.No. 1143/2020, u/s 143, 188, 269 IPC | UI |
| 54. |  | Cr.No. 1423/2020, u/s 143, 188, 269 IPC | UI |
| 55. |  | Cr.No. 1424/2020, u/s 143, 188, 269 IPC | UI |
| 56. |  | Cr.No.2136/2020 u/s 143,188,269 IPC     | UI |
| 57. |  | Cr.No 2050/20 U/s 143,188,269 IPC       | UI |
| 58. |  | Cr.No 2230/2020 u/s 188,269,276 IPC     | UI |
| 59. |  | Cr.No. 2197/2020 u/s 143, 188, 269 IPC  | UI |
| 60. |  | Cr.No. 2198/2020 u/s 143, 188, 269 IPC  | UI |
| 61. |  | Cr.No. 2249/2020 u/s 143, 188, 269 IPC  | UI |
| 62. |  | Cr.No. 2250/2020 u/s 143, 188, 269 IPC  | UI |

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|------|-------------------|----------------------------------------------------------------------------|-----|
| 63.  |                   | Cr.No. 2251/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 64.  |                   | Cr.No. 2300/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 65.  |                   | Cr.No. 1612/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 66.  |                   | Cr.No. 1828/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 67.  |                   | Cr.No. 1829/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 68.  |                   | Cr.No. 2359/2020 u/s 188, 269, 270 IPC                                     | UI  |
| 69.  |                   | Cr.No. 2436/2020, u/s 188, 269 IPC                                         | UI  |
| 70.  |                   | Cr.No. 2067/2020, U/s 143, 188, 269 IPC                                    | UI  |
| 71.  |                   | Cr.No. 2504/2020, U/s 143, 188, 269 IPC                                    | UI  |
| 72.  |                   | Cr.No. 2264/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 73.  |                   | Cr.No.2502/2020, u/s 143, 188, 269 IPC                                     | UI  |
| 74.  |                   | Cr.No.2505/2020 u/s 143, 188, 269 IPC                                      | UI  |
| 75.  |                   | Cr.No. 2616/2020, u/s 143, 188, 269 IPC                                    | UI  |
| 76.  |                   | Cr.No.2591/2020 u/s 143, 188, 269 IPC                                      | UI  |
| 77.  |                   | Cr.No. 2532/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 78.  |                   | Cr.no.2669/2020 u/s 143, 188, 269 IPC                                      | UI  |
| 79.  |                   | Cr.No.2641/2020 u/s 143, 188, 269 IPC                                      | UI  |
| 80.  |                   | Cr.No.2872/2020 u/s 143, 188, 269 IPC                                      | UI  |
| 81.  |                   | Cr.No. 2660/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 82.  |                   | Cr.No.2904/2020 u/s 143, 188, 269 IPC                                      | UI  |
| 83.  |                   | Cr.No. 3200/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 84.  |                   | Cr.No. 2351/2020 u/s 147, 188, 269 IPC                                     | UI  |
| 85.  |                   | Cr.No. 2729/2020 u/s 143, 188, 269 IPC                                     | UI  |
| 86.  |                   | Cr.No.2945/2020 u/s 143, 188, 269 IPC                                      | UI  |
| 87.  |                   | Cr.No.3317/2020 u/s 143, 269, 270 IPC                                      | UI  |
| 88.  |                   | Cr.No. 64/2021, u/s 143, 269, 270 IPC                                      | UI  |
| 89.  |                   | Cr.No.130/2021 u/s 143, 188, 269, 270 IPC                                  | UI  |
| 90.  | <b>Ariyalur</b>   | T.Palur P.S. Cr.NO:209/17 U/S 143,188 IPCr/w151 CRPC                       | UI  |
| 91.  |                   | Keelapalur PS Cr.No.282/18u/s 143, 188,341 IPC                             | UI  |
| 92.  |                   | Ariyalur PS Cr.No. 161/19,u/s143, 341 IPC                                  | UI  |
| 93.  |                   | Jayankondam PS Cr.No.183/19 U/s 143,341 IPC                                | UI  |
| 94.  | <b>Pudukottai</b> | Thirugokarnam Cr.No. 65/ 17 U/S 143, 188 -IPC                              | NTF |
| 95.  |                   | Vadakadu PS 164/17u/s341,143, 188,353 IPC                                  | NTF |
| 96.  |                   | Keeramangalam P.S Cr. No: 229/2021 u/s 143, 283,269, 270 IPC               | UI  |
| 97.  |                   | Karambakudi P.S Cr. No: 425/21u/s 143,283, 269,270 IPC r/w 51(b) DMAct     | UI  |
| 98.  |                   | Ponnamaravathi P.S Cr.No 435/2021 U/s 143,283,269,270 IPC r/w 51(b) DM Act | UI  |
| 99.  |                   | Karambakudi PS,Cr.No.426/21 u/s 143,283,269,270 IPC r/w 51(b) DM Act.      | UI  |
| 100. | <b>Trichy</b>     | Thuraiyur PSCr.No.56/17, U/s 151 CrPC                                      | UI  |
| 101. |                   | Vaiyampatti PSCr.No.100/17,U/s 143,188,341IPC                              | UI  |
| 102. |                   | Thuraiyur PS Cr.No.366/17,U/s 143,188,341IPC                               | UI  |
| 103. |                   | Thuraiyur PS Cr.No.106/18,U/s 143, 188 IPC                                 | UI  |
| 104. |                   | Vaiyampatti PSCr.No.65/18, U/s 143,188,341 IPC                             | UI  |
| 105. |                   | Mannachanallur PS Cr.No.141/18, U/s 143,188 IPC                            | UI  |

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| 106. |                   | Thuraiyur PS Cr.No.1404/20,U/s 341,143,188,26 9,270<br>IPC          | UI  |
| 107. | <b>Thiruvarur</b> | Thiruvarur TKCr.No. 53/19                                           | NTF |
| 108. |                   | Thiruvarur TK PSCr.No. 62/19                                        | NTF |
| 109. |                   | Thiruvarur TKCr.No. 70/19                                           | NTF |
| 110. |                   | Alivalam PS Cr.No18/19                                              | NTF |
| 111. |                   | Thiruthurai poondi PS Cr.No61/19                                    | NTF |
| 112. |                   | Thiruvarur TKCr.No. 73/19                                           | NTF |
| 113. |                   | Thiruvarur TKCr.No. 79/19                                           | NTF |
| 114. |                   | Alivalam PS CrNo86/19                                               | NTF |
| 115. |                   | Mannargudi TownPS CrNo 387/19                                       | NTF |
| 116. |                   | Kottur PS Cr.No 126/19                                              | NTF |
| 117. |                   | Kottur PS Cr.No 128/19                                              | NTF |
| 118. |                   | Thiruthurai poondiPS Cr.No 251/19                                   | NTF |
| 119. |                   | Koothanallur PSCrNo 127/19                                          | NTF |
| 120. |                   | Koradachery PSCrNo 149/19                                           | NTF |
| 121. |                   | Thiruvarur TownPS. CrNo 194/19                                      | NTF |
| 122. |                   | Peralam PS CrNo 264/19                                              | NTF |
| 123. |                   | Mannargudi PS CrNo 392/19                                           | NTF |
| 124. |                   | Thiruvarur Taluk PSCrNo 258/19                                      | NTF |
| 125. |                   | Thiruthurai poondi PS CrNo260/19                                    | NTF |
| 126. |                   | Thiruvarur Taluk PsCrNo 258/19                                      | NTF |
| 127. |                   | Vikkipandiyam PsCrNo 35/19                                          | UI  |
| 128. |                   | Kudavasal Ps CrNo280/19                                             | NTF |
| 129. |                   | Koradachery PSCrNo 162/19                                           | NTF |
| 130. |                   | Mannargudi TownPs CrNo 402/19                                       | NTF |
| 131. |                   | Muthupettai PSCrNo 193/19                                           | NTF |
| 132. |                   | Kudavasal PS Cr.No283/19                                            | NTF |
| 133. |                   | Thiruthurai PoondiPS CrNo 265/19                                    | NTF |
| 134. |                   | Thiruthurai Poondi PS Cr.No<br>264/19                               | NTF |
| 135. |                   | Alivalam PS Cr.No88/19                                              | NTF |
| 136. |                   | Koradachery PSCr.No 162/19                                          | NTF |
| 137. |                   | Peralam Ps Cr.No274/19                                              | NTF |
| 138. |                   | Kottur PS CrNo135/19                                                | NTF |
| 139. |                   | Thiruthurai Poondi PS CrNo293/19                                    | NTF |
| 140. |                   | Thiruthurai poondiPs CrNo 294/19                                    | NTF |
| 141. |                   | Alivalam PS CrNo94/19                                               | NTF |
| 142. |                   | Muthupettai PS CrNo 211/19                                          | NTF |
| 143. |                   | Thirukkalar PS CrNo23/19                                            | NTF |
| 144. |                   | Devangudi ps Cr.No25/19                                             | NTF |
| 145. |                   | Thiruvarur Town PSCr.No 237/19                                      | NTF |
| 146. |                   | Thiruthurai poondi PS Cr.No313/19                                   | NTF |
| 147. |                   | Perugavalnthan PSCr.No 90/19                                        | NTF |
| 148. |                   | Valangaiman PSCr.No 256/19                                          | NTF |
| 149. |                   | Thiruthurai poondiPS Cr.No 314/19                                   | NTF |
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| 151. | <b>Karur</b>      | Cr.No.349/20 u/s 143, 269 IPC r/w 3 of Epidemic<br>Disease Act 1897 | UI  |

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| 369 |                           | B1 Salem Town PS 422/18 u/s 143, 188,341 IPC                                                        | PT  |
| 370 |                           | B1 Salem Town PS 444 u/18 U/s 143,153,341,188,505(1)(b) IPC r/w 7(i)(a), CLA act.                   | PT  |
| 371 |                           | B1 Salem Town PS 449/18u/s 143, 188,341PC                                                           | PT  |
| 372 |                           | B1 Salem Town PS 453 /18 U/s 143,341,188, IPC                                                       | PT  |
| 373 |                           | B1 Salem Town PS 278/2019u/s 143,341 IPC                                                            | PT  |
| 374 |                           | D2 Pallapatti PS 306/2019 U/s 143, 341,IPC                                                          | PT  |
| 375 | <b>Trichy City</b>        | K.K Nagar PS Cr. No. 305/17 U/s 143, 341, 188 IPC                                                   | PT  |
| 376 |                           | Cantonment Cr. No. 473/16 U/s 143,188 IPC                                                           | PT  |
| 377 |                           | Cantonment Cr. No. 580/16 u/s 143, 188, 285 IPC                                                     | PT  |
| 378 |                           | Cantonment Cr. No. 808/18 U/s 143, 290 IPC r/w 41(6) (a) of TNCP Act                                | PT  |
| 379 |                           | Airport Cr. No.165/18,U/s 341, 143, 290 IPC r/w 41(6), (a) TNCP Act                                 | PT  |
| 380 |                           | Fort Cr.No.1184/18 U/s 143,285, 290 IPC and 74 TNCP Act 1888                                        | PT  |
| 381 |                           | Thillainagar Cr. No.155/18 U/s 143, 290, 341, 353 IPC r/w 41(6) (a) of TNCP Act. & 3 of TNO PDL Act | PT  |
| 382 |                           | Sessions Cr. No. 203/18 U/s 143, 290, 353, IPC r/w 41 (6A) of TNCP Act Court                        | PT  |
| 383 | <b>Madurai City</b>       | C4 ThilagarThidal 775/17 U/s 143, 188 IPC                                                           | PT  |
| 384 | <b>Thanjavur District</b> | Tamil University 131 / 2019 U/S 143, 341 – IPC                                                      | PT  |
| 385 |                           | Kallaperambur 49 / 2017 U/S 143, 341, 188 - IPC 153, 174(a) - RLY ACT                               | PT  |
| 386 |                           | AMMAPETTAI 56/18 U/S 143, 341, 188 IPC                                                              | PT  |
| 387 |                           | Pandanallur PS Cr. No. 94/17 u/s. 143, 188, 341, 353 IPC                                            | PT  |
| 388 |                           | Pandanallur PS Cr. No 127/17 u/s 341, 143, 188 IPC                                                  | PT  |
| 389 |                           | Pandanallur PS Cr. No. 139/17 u/s. 143, 504 ,505 (i)(b) IPC                                         | NTF |
| 390 |                           | Natchiyar Kovil PS Cr. No. 145/17 u/s. 143,341,188 IPC                                              | PT  |
| 391 |                           | Pandanallur PS Cr. No. 179/17 u/s. 143, 188, IPC.                                                   | PT  |
| 392 |                           | Pandanallur PS Cr. No. 178/17 u/s. 143, 186, 187, 353, 505, 3(1)(b) IPC.                            | PT  |
| 393 |                           | Pandanallur PS Cr.No. 103/17 u/s. 143, 188, 341 IPC                                                 | PT  |
| 394 |                           | Pandanallur PS Cr.No.104/17 u/s 143, 188, 341, IPC                                                  | PT  |
| 395 |                           | Pandanallur PS Cr.No. 128/17 u/s 341, 143, 188 IPC                                                  | PT  |
| 396 |                           | Pandanallur PS Cr.No.129/17 u/s. 147, 341, 294(b), 353, 506(i), 505, (b) IPC & 3(1) PPD L Act.      | PT  |
| 397 |                           | Pandanallur PS Cr.No. 130/17 u/s. 143, 188 IPC                                                      | PT  |

|     |  |                                                                     |    |
|-----|--|---------------------------------------------------------------------|----|
| 398 |  | Pandanallur PS Cr. No. 146/17 u/s. 143, 188, 309 IPC                | PT |
| 399 |  | Pandanallur PS Cr. No. 152/17 u/s. 294(b),504 IPC                   | PT |
| 400 |  | Pandanallur PS Cr. No. 27/19, u/s. 447, 147, 341, 353, 506 (ii) IPC | PT |
| 401 |  | Pandanallur PS Cr. No. 97/18 u/s. 153, 143, 188, 505 (1)(B) IPC.    | PT |
| 402 |  | Thiruppanandal Cr.No. 65/18 u/s143, 341, 188 IPC                    | PT |
| 403 |  | Thiruppanandal Cr.No.66/18 u/s143, 341, 188 IPC                     | PT |
| 404 |  | Thiruppanandal Cr.No.67/18 u/s143, 341, 188 IPC                     | PT |
| 405 |  | Kumbakonam West Cr.No.342/17 u/s 143, 188 IPC                       | PT |

**ANNEXURE - V****Cases Registered against Koodankulam Protest****Cases Recommended for Withdrawal**

| <b>SI.No</b> | <b>Stage of Cases</b> | <b>Total no. of Cases</b> |
|--------------|-----------------------|---------------------------|
| <b>1</b>     | <b>UI</b>             | <b>03</b>                 |
| <b>2</b>     | <b>PT</b>             | <b>23</b>                 |
| <b>Total</b> |                       | <b>26</b>                 |

**Cases Recommended for Withdrawal****List of UI Cases**

| <b>SI.No</b> | <b>Districts / Cities</b> | <b>Police Station / Crime Number</b>                                        | <b>Stage of cases</b> |
|--------------|---------------------------|-----------------------------------------------------------------------------|-----------------------|
| 1.           | Tirunelveli               | Koodankulam PS, Cr.No. 372/11 u/s 121,124(A),143,153(A),447,505(i)(b) IPC   | UI                    |
| 2.           | Tirunelveli               | Koodankulam PS, Cr.No. 373/11 u/s 143,188,447,124(A),153(A) IPC             | UI                    |
| 3.           | Tirunelveli               | Koodankulam PS, Cr.No. 206/12 u/s 143,147,188,291,124(A),153(B) r/w 149 IPC | UI                    |

**List of PT Cases**

| <b>SI.No</b> | <b>Districts / Cities</b> | <b>Police Station / Crime Number</b>                                                             | <b>Stage of cases</b> |
|--------------|---------------------------|--------------------------------------------------------------------------------------------------|-----------------------|
| 4            | Tirunelveli               | Koodankulam PS, Cr.No.222/11 u/s 294(b), 353, 506(i) IPC and 4 of TNPHW Act and 3 of TNPPDL Act. | PT                    |
| 5            | Tirunelveli               | Koodankulam PS, Cr.No.225/11                                                                     | PT                    |
| 6            | Tirunelveli               | Koodankulam PS, Cr.No.296/11 u/s 143,147,341, 506(i),379 IPC                                     | PT                    |
| 7            | Tirunelveli               | Koodankulam PS, Cr.No.304/11 u/s 147,148,452,121,506(ii) IPC r/w 34 IPC                          | PT                    |
| 8            | Tirunelveli               | Koodankulam PS, Cr.No.305/11 u/s 147,148,452,121,506(ii) IPC r/w 34 IPC                          | PT                    |

|    |             |                                                                                                                                                                                                                      |    |
|----|-------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|
| 9  | Tirunelveli | Koodankulam PS, Cr.No.306/11 u/s 147,148,452,121,506(ii) IPC r/w 34 IPC                                                                                                                                              | PT |
| 10 | Tirunelveli | Koodankulam PS, Cr.No.307/11 u/s 147,148,452,121,506(ii) IPC r/w 34 IPC                                                                                                                                              | PT |
| 11 | Tirunelveli | Koodankulam PS, Cr.No.309/11 u/s 294(b), 506(ii) IPC                                                                                                                                                                 | PT |
| 12 | Tirunelveli | Koodankulam PS, Cr.No.311/11 u/s 294(b), 506(ii) IPC                                                                                                                                                                 | PT |
| 13 | Tirunelveli | Koodankulam PS, Cr.No.312/11 u/s 294(b), 506(ii) IPC                                                                                                                                                                 | PT |
| 14 | Tirunelveli | Koodankulam PS, Cr.No.313/11 u/s 294(b), 506(ii) IPC                                                                                                                                                                 | PT |
| 15 | Tirunelveli | Koodankulam PS, Cr.No.194/12                                                                                                                                                                                         | PT |
| 16 | Tirunelveli | Koodankulam PS, Cr.No.195/12 u/s 143,147,124(A),153(B),157,188,291,505 I(B) r/w 149 IPC                                                                                                                              | PT |
| 17 | Tirunelveli | Koodankulam PS, Cr.No.209/12 u/s 120(b) IPC r/w 4 of Explpsive Substance Act and 4 of prevention of damage to public Act 1984.                                                                                       | PT |
| 18 | Tirunelveli | Koodankulam PS, Cr.No.228/12 u/s 143,147,188,124(A),153(D),291 IPC r/w 149 IPC                                                                                                                                       | PT |
| 19 | Tirunelveli | Koodankulam PS, Cr.No.261/12 u/s 147,342,294(b),506(i) IPC r/w 4 of WH Act and sec 6 of IRPW Act.                                                                                                                    | PT |
| 20 | Tirunelveli | Koodankulam PS, Cr.No.304/12                                                                                                                                                                                         | PT |
| 21 | Tirunelveli | Koodankulam PS, Cr.No.339/12 u/s 143,188,291 r/w 149 IPC                                                                                                                                                             | PT |
| 22 | Tirunelveli | Koodankulam PS, Cr.No.345/12                                                                                                                                                                                         | PT |
| 23 | Tirunelveli | Koodankulam PS, Cr.No.371/12 u/s 43,147,148,149,188,291,294(b),447,500,506(ii) IPC sec 2(8-d) of the Indian Officail Secrets act of 1923 , Sec 5 of Tamil Nadu Marine fishing regulation act of 1983 r/w 120(b) IPC. | PT |
| 24 | Tirunelveli | Koodankulam PS, Cr.No.404/12 u/s 143, 147,148,149,188,291,294(b),447,500,506(ii) IPC sec 2(B-d) of IOS Act 1923, Sec 5 of TNMFR Act r/w 120(b) IPC                                                                   | PT |
| 25 | Tirunelveli | Koodankulam PS, Cr.No.98/13 u/s 143,147,148,149,188,294(b),353,500,506(ii) IPC                                                                                                                                       | PT |
| 26 | Tirunelveli | Koodankulam PS, Cr.No.97/13 u/s 143,147,148,149,188,291,294(b),353,447,500,506(ii) IPC , Sec 5 of TN Marine Fishing Regulation Act 1983 r/w 120(b) IPC.                                                              | PT |

S.K. PRABAKAR

ADDITIONAL CHIEF SECRETARY TO GOVERNMENT

// TRUE COPY //

  
SECTION OFFICER